

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF March 2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-274/2026	07.03.2026	UNION BANK OF INDIA VS ASHOK AND ANR.	DEEPA GUPTA 9312292558	Advocate.deepa.gupta@gmail.com	06.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-293/2026	12.03.2026	AAKARSH KHEMKA VS M/s. POLYGLASS MANUFACTURING PVT. LTD. AND ORS. ACRYLIC COMPANY	ARCHIT SINGHAL 9599043045	legal@sigmalegal.in	11.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-301/2026	13.03.2026	STATE BANK OF INDIA VS ASHWANI KUMAR	SUCHITA DIXIT 8896932838	agnihotrisuchita@gmail.com	12.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-302/2026	13.03.2026	SHANDOG YINGYANGUAN FOOD TECHNOLOGY CO. LTD. VS M/s SGS INTERNATIONAL	PARVEEN BANO 8840229763	dtiwari8888@gmail.com	12.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-315/2026	16.03.2026	UNION BANK OF INDIA VS PANKAJ DOHARE AND ANR.	DEEPA GUPTA 9312292558	Advocate.deepa.gupta@gmail.com	14.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-316/2026	16.03.2026	UNION BANK OF INDIA VS SHARDA AND ANR.	DEEPA GUPTA 9312292558	Advocate.deepa.gupta@gmail.com	14.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-333/2026	18.03.2026	SACHIN GOYAL VS RAVINDER KUMAR	ASHU RALHAN 9582628330	arlegal266@gmail.com	17.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-334/2026	18.03.2026	ABC VS XYZ	SHRAVAN BANSAL 6201970125	unitedmark@unitedandunited.com	17.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-346/2026	20.03.2026	HAMDARD NATIONAL FOUNDATION (INDIA) VS HAMDARD SOCIAL WELFARE TRUST	SHIVENDRA PRATAP SINGH 9953394364	shivendra@theacmeco.com	19.03.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-381/2026	30.03.2026	STATE BANK OF INDIA VS ANURADHA BOKOLIAS	GOPAL CHAND SHARMA	9810210832	vijayprakash9682@gmail.com	28.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-289/2026	10.03.2026	TATA CAPITAL LTD. VS. R.L LOGISTICS AND WAREHOUSING PVT. LTD.	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	09.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-300/2026	11.03.2026	TATA CAPITAL LTD. VS. ROHIT GURJAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	10.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-301/2026	11.03.2026	TATA CAPITAL LTD. VS. TRANSMARINELINE GLOBAL PVT. LTD.	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	10.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-302/2026	11.03.2026	TATA CAPITAL LTD. VS. LAXMI CRANE SERVICES	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	10.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-317/2026	12.03.2026	HDFC BANK VS DEEPAK KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	11.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-318/2026	12.03.2026	HDFC BANK VS RANBIR SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	11.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Sec-9	OMP (I) COMM-363/2026	16.03.2026	TATA CAPITAL LTD. VS. ARSHAD SABIR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	14.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM- 135/2026	10.03.2026	NEERAJ NATH SHARMA VS VINOD KUMAR	PRAKASH JHA	9891895260	MINSAKSHINATH85JULY@GMAIL.COM	09.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-138/2026	11.03.2026	HPL ELECTRIC AND POWER LTD. VS ROUNAK INDIA PROJECTS PVT. LTD. & ORS.	SUNIL KUMAR JASWAL	9810210832	vijayprakash9682@gmail.com	10.03.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-159/2026	25.03.2026	VIVEK KUMAR GUPTA VS AIRCON AUTOMATION INDIA PVT. LTD.	HIMANSHU DETWAL	8851384488	ADVHIMANSHIDETWAL@GMAIL.COM	24.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX.	EX. COMM-166/2026	30.03.2026	SAHIL DUGAL VS MCD	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	28.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	151	Misc. DJ-187/2026	14.03.2025	M/S. ARYAN ENTERPRISES VS M/s RAJ KATHA PRODUCTS PVT. LTD.	VIKRAM SINGH	9871688568	Vikram.singh@gmail.com	13.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	151	Misc. DJ-210/2026	25.03.2026	M/S. ARYAN ENTERPRISES VS M/s RAJ KATHA PRODUCTS PVT. LTD.	VIKRAM SINGH	9871688568	Vikram.singh@gmail.com	24.03.2026
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/268/2026	06-03-2026	M/S HOSHIYAR SINGH SURESH CHANDRA SAREES PVT LTD Vs M/S SHAGUN CREATION	Santosh Kumar Jha(P),	9250277818	akjhaassociate@gmail.com	27.02.2026
			306	CS (COMM)	CS (COMM)/275/2026	07-03-2026	UNION BANK OF INDIA Vs BEER SINGH AND ANR	ALOK KUMAR(P),	9811000126	alok.adv2001@gmail.com	28.02.2026
			306	CS (COMM)	CS (COMM)/277/2026	07-03-2026	M/S AIRAVAT FOOD PRODUCTS Vs M/S DEBNATH ENTERPRISE	NITIN MEHTA	9891091098	nmlchamberss@gmail.com	27.02.2026
			306	Execution (Comm)	Execution (Comm)/133/2026	09-03-2026	JITENDER UJLA Vs ADITYA SHARMA	ML Sharma(P),	9810318865	mlsharma520@outlook.com	06.03.2026
			306	Ex.COMM - Award by Arb. Comm	Ex.COMM - Award by Arb. Comm./38/2026	13-03-2026	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs MOHD IRFAN	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	05.03.2026

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			306	OMP (I) (COMM.)	OMP (I) (COMM.)/335/2026	13-03-2026	TATA CAPITAL LTD Vs RL LOGISTICS AND WAREHOUSING PRIVATE LIMITED	Sunil sehwat(P),	9212190624	delhilawyers76@gmail.com	09.03.2026
			306	OMP (I) (COMM.)	OMP (I) (COMM.)/336/2026	13-03-2026	TATA CAPITAL LTD Vs BALVIR CHAND MEHRA	Sunil sehwat(P),	9212190624	delhilawyers76@gmail.com	09.03.2026
			306	OMP (I) (COMM.)	OMP (I) (COMM.)/337/2026	13-03-2026	TATA CAPITAL LTD Vs HARWINDER SINGH	Sunil sehwat(P),	9212190624	delhilawyers76@gmail.com	10.03.2026
			306	OMP (I) (COMM.)	OMP (I) (COMM.)/338/2026	13-03-2026	HDFC BANK LTD Vs VIPIN SOROUT	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	10.03.2026
			306	OMP (I) (COMM.)	OMP (I) (COMM.)/339/2026	13-03-2026	HDFC BANK LTD Vs VIVEK KUMAR	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	10.03.2026
			306	OMP (I) (COMM.)	OMP (I) (COMM.)/351/2026	14-03-2026	TATA CPITAL LIMITED Vs BALDEV DHAKA	Sunil sehwat(P),	9212190624	delhilawyers76@gmail.com	12.03.2026
			306	Execution (Comm)	Execution (Comm.)/143/2026	16-03-2026	M/S TRUPATI ELECTRICALS PVT LTD Vs M/S JMV LPS LIMITED	BHARAT BHUSHAN	9910403763	advbharatbhushan328@gmail.com	13.03.2026
			306	CS (COMM)	CS (COMM)/326/2026	17-03-2026	RAJNEESH VERMA SOLE PROPRIETOR OF M/S INDO TEXT Vs M/S LEVEL 4	SAHIL AHUJA	8588057040	navatilegal@gmail.com	13.03.2026

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			306	Execution (Comm)	Execution (Comm.)/148/2026	18-03-2026	M/S MANGLAGORI DEALERS PVT LTD Vs AVINASH ANCHAL	MANISH MALHOTRA	9810214422	malhotraadv@gmail.com	16.03.2026
			306	Execution (Comm)	Execution (Comm.)/149/2026	19-03-2026	M/S INDIAN FAB Vs M/S AKAL DESIGNERS PVT LTD COMPANY	SIDDHANT BANGA	9999369931	sidhantbanga04@gmail.com	16.03.2026
			306	Execution (Comm)	Execution (Comm.)/153/2026	20-03-2026	SUNNY GOEL Vs M/S DEV SHAKTI STONE CRUSHER PVT LTD	SONU KUMAR CHOUDHARY	9810313802	summitkaushal@gmail.com	18.03.2026
			306	Execution (Comm)	Execution (Comm.)/155/2026	24-03-2026	ASHOK KUMAR RANA Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	20.03.2026
			306	OMP (I) (COMM.)	OMP (I) (COMM.)/392/2026	24-03-2026	TATA CAPITAL LTD Vs SHREE DEV NARAYAN PROJECTS PRIVATE LIMITED	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	20.03.2026
			306	OMP (I) (COMM.)	OMP (I) (COMM.)/393/2026	24-03-2026	TATA CAPITAL LTD Vs SAURABH SUMAN JHA	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	20.03.2026
			306	Execution (Comm)	Execution (Comm.)/156/2026	25-03-2026	YOGESH AGARWAL Vs NARESH KUMAR JINDAL	JATIN AGGARWAL	9953283177	jka.legal@gmail.com	21.03.2026
			306	Execution (Comm)	Execution (Comm.)/157/2026	25-03-2026	RAKESH MALHOTRA Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	23.03.2026

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			306	CS (COMM)	CS (COMM)/361/2026	25-03-2026	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD INTELLIGENCE AND WELFARE FOUNDATION	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacme.com	23.03.2026
			306	CS (COMM)	CS (COMM)/371/2026	30-03-2026	MANOJ GARG Vs KEWAL KRISHAN ARORA	RAKESH KUMAR	9711771000	rakesh.advocate18@gmail.com	23.03.2026
			306	CS (COMM)	CS (COMM)/372/2026	30-03-2026	INTENSITY TECHNOLOGIES Vs GLOBAL MARKETING PVT LTD	SANDEEP CHOUDHARY	9205496159	zishanalamsiddiqui@gmail.com	25.03.2026
			306	CS (COMM)	CS (COMM)/373/2026	30-03-2026	ARPIT GROVER Vs ZUBERIN DUPLEX PVT LTD	NIMISH CHIB	9810823566	nimishchib@gmail.com	24.03.2026

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 286/2026	06.03.2026	TATA CAPITAL LTD. VS DINESH	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	28.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 288/2026	10.03.2026	TATA CAPITAL LTD. VS SAAJ MOVERS AND MANUFACTURERS PVT. LTD.	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	09.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ/ 175/2026	12.03.2026	NALINI GUPTA VS UGRO CAPITAL LIMITED	NEERAJ KUMAR JHA	8825276304	NEERAJJHAADV@GMAIL.COM	10.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 315/2026	12.03.2026	TATA CAPITAL LTD. VS DINESH KUMAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	10.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 316/2026	12.03.2026	TATA CAPITAL LTD. VS RAKESH KUMAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	10.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE. COMM/ 141/2026	14.03.2026	PAWAN KUMAR AGGARWAL VS RAJESH PODDAR	S. P. GUPTA	9868597298	MAILMEJPGUPTA@GMAIL.COM	11.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	MISCELLANEOUS APPLICATION	MISC DJ/ 191/2026	16.03.2026	JAI MAA KITCHNEWARE VS GOYAL AND GOEL STAINLESS STEEL AND	NITIN MITTAL	9811191761	MITTAL782004@YAHOO.CO.IN	13.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 357/2026	16.03.2026	TATA CAPITAL LTD. VS SHREE RAM ENTERPRISES	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	13.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	COUNTER CLAIM	COUNTER CLAIM/ 11/2026	17.03.2026	SAKSHI JAIN VS ASHWANI KUMAR JAIN	PANKAJ JAIN	9873235288	JAIN46380@GMAIL.COM	14.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE. COMM/ 146/2026	17.03.2026	JAINCO BUILDCON PVT. LTD. VS DELHI JAL BOARD	RAVI DUTTA SHARMA	9810310710	RDSHARMAADVOCATE@GMAIL.COM	13.03.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK PERMANENT INJUNCTION	&CS/COMM/ 325/2026	17.03.2026	LEVIS STRAUSS AND CO. VS ASHOK KUMAR (UNKNOWN)	SHARVAN BANSAL	6201970125	unitedmark@unitedandunited.com	14.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ RECOVERY OF RS. 330/2026 4,62,772/-	18.03.2026	NEHA JAIN VS MOHD. HAROON	HARSHIT SHARMA	9599693082	harshitsharma000005@gmail.com	16.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ RECOVERY OF RS. 350/2026 12,36,830/-	20.03.2026	SHIVA INDUSTRIES VS M/S MARLEX LTD.	ISHA KHANNA	9811054386	INFO@PIKPARTNERS.COM	18.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ RECOVERY OF RS. 352/2026 22,66,446/-	23.03.2026	KAPIL GUPTA VS KALSARAM	ABHISHEK BAJPAI	9899153950		19.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ RECOVERY OF RS. 353/2026 23,32,036/-	23.03.2026	KAPIL GUPTA VS ANUJ KUMAR PANDEY	ABHISHEK BAJPAI	9899153950		19.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 381/2026	23.03.2026	TATA CAPITAL LTD. VS BAJRANG	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	19.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 382/2026	23.03.2026	TATA CAPITAL LTD. VS MS UNIQUE AUTO SALES PVT. LTD.	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	19.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK PERMANENT INJUNCTION	&CS/COMM/ 369/2026	27.03.2026	MR ANIL KUKREJA VS MR HITENDER KUKREJA AND ANR.	HARISH KUMAR DUA	9811166559	harishdua457@yahoo.co.in	23.03.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ RECOVERY OF RS. 370/2026 18,33,328/-	28.03.2026	HEM CHAND GUPTA VS SANTOSH GOEL	GURMEET AHUJA	9810577633	GURMEETAHUJA85@GMAIL.COM	24.03.2026
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL	CENTRAL	304	RECOVERY	CS (COMM)/354/2026	23-03-2026	AKASH CHHABRA Vs GREEN ORB TRAVEL LIMITED	Divyam Agarwal(P),	9811999703	chandra.rohan55@gmail.com	21.03.2026

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	COURT-04		304	RECOVERY	CS (COMM)/329/2026	18-03-2026	BANK OF BARODA Vs VIJAY KUMAR	AMIT PANCHAL(P),	9899913203	ADVSUDHASHUKLA@GMAIL.COM	28.02.2026
			304	RECOVERY	CS (COMM)/281/2026	07-03-2026	MAHAVIR PRASAD JAIN AND SONS Vs MOHAN LAL MAHESH CHAND MAHESHWARI	Shravan Bansal(P),	6201970125	Unitedmark@unitedandunited.com	06.03.2026
			304	ARBITRATION	OMP (I) (COMM)/297/2026	11-03-2026	TATA CAPITAL LTD Vs AMARDEEP DHARMENDER SINGH	Sunil sehrawat(P),	9212190624	Delhilawyers@gmail.com	09.03.2026
			304	ARBITRATION	OMP (I) (COMM)/296/2026	11-03-2026	TATA CAPITAL LTD Vs TRANCO LOGSTICS PRIVATE LIMITED	Sunil sehrawat(P),	9212190624	Delhilawyers@gmail.com	09.03.2026
			304	ARBITRATION	OMP (I) (COMM)/306/2026	11-03-2026	TATA CAPITAL LTD Vs KUMA RAM KHOT	Sunil sehrawat(P),	9212190624	Delhilawyers@gmail.com	09.03.2026
			304	EXECUTION	Execution (Comm)/136/2026	11-03-2026	BHUPINDER SINGH Vs KURBAN ALI NOORANI	MOHD. SULAIMAN KHAN	9818416099	NA	26.02.2026
			304	ARBITRATION	OMP (I) (COMM)/307/2026	11-03-2026	TATA CAPITAL LTD Vs SANJAY KHAD BEEJ BHANDAR	Sunil sehrawat(P),	9212190624	Delhilawyers@gmail.com	09.03.2026
			304	MISC. APPLICATION	M Ex/238/2026	12-03-2026	COIM INDIA PVT LTD Vs MEENA INTERNATIONAL PRIVATE LIMITED	Vinay Bhardwaj(P),	9953865303	ADVVINAYBHARDWAJ@GMAIL.COM	11.03.2026
			304	ARBITRATION	OMP (I) (COMM)/319/2026	12-03-2026	HDFC BANK LTD Vs VIKRAM PRATAP SINGH	ANISH BHOLA(P),	9811452022	ANISH.BHOLA17@GMAIL.COM	11.03.2026
			304	RECOVERY	CS (COMM)/296/2026	12-03-2026	TRUPATI ELECTRICAL PVT LTD Vs MAGNATECH ENERGY INNOVATION PVT LTD	BHARAT BHUSHAN(P),	9910403763	ADVBHARATBHUSHAN328@GMAIL.COM	11.03.2026
			304	EXECUTION	Execution (Comm)/158/2026	25-03-2026	PM PUBLISHERS PRIVATE LIMITED Vs MR CHANDER BAJAJ	GAURAV KOCHHAR(P),	9810940055	INFO.CORPORATEJURIST@GMAIL.COM	12.03.2026
			304	ARBITRATION	OMP (I) (COMM)/354/2026	14-03-2026	TATA CAPITAL LTD Vs KULDEEP BISHNOI	Sunil sehrawat(P),	9212190624	Delhilawyers@gmail.com	09.03.2026
			304	ARBITRATION	OMP (I) (COMM)/355/2026	14-03-2026	TATA CAPITAL LTD Vs BALWAN SINGH	Sunil sehrawat(P),	9212190624	Delhilawyers@gmail.com	10.03.2026

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			304	ARBITRATION	OMP (I) (COMM)/364/2026	16-03-2026	TATA CAPITAL LIMITED Vs PRAVENDRA SINGH	Sunil sehrawat(P),	9212190624	Delhilawyers@gmail.com	11.03.2026
			304	ARBITRATION	OMP (I) (COMM)/369/2026	17-03-2026	TATA CAPITAL LIMITED Vs TARA RAM	Sunil sehrawat(P),	9212190624	Delhilawyers@gmail.com	12.03.2026
			304	MISC. APPLICATION	Misc DJ/193/2026	16-03-2026	ANMOL BHATIA Vs ARSHANIL WARDROBE COLLECTION	KUMAR SAHU	9810134793	ALLIPCARE@GMAIL.COM	12.03.2026
			304	ARBITRATION	OMP (I) (COMM)/376/2026	18-03-2026	AKHIL BHARTIYA RACHNATMAKS KARYA SANSTHAN Vs DELHI URBAN SHELTER IMPROVEMENT BOARD	SUNIL JOJHA(P),	8800972470	ADVOCATE.SKOJHA@GMAIL.COM	16.03.2026
			304	EXECUTION	Execution (Comm)/147/2026	18-03-2026	INFINTY INDUSTRIES PVT LTD Vs RICHA TRADERS	Varun Dhingra(P),	9899547705	VARUNDHINGRA@YAHOO.COM	16.03.2026
			304	ARBITRATION	OMP (I) (COMM)/378/2026	19-03-2026	DJT MICRO FINANCE PRIVATE LIMITED Vs PRADEEP KUMAR	SIDHANT MALIK(P),	7011490440	ADV.SIDHANTMALIK23@GMAIL.COM	16.03.2026
			304	MISC. APPLICATION	M Ex/256/2026	23-03-2026	M/S LAGNI ENTERPRISES Vs M/S ELECTREX INTERNATIONAL PVT LTD	MAYANK GOEL(P),	9599766668	INFO.MGLAWCHAMBERS@GMAIL.COM	13.03.2026
			304	ARBITRATION	OMP (I) (COMM)/394/2026	24-03-2026	TATA CAPITAL LIMITED Vs SUMITRA VISHNOI	Sunil sehrawat(P),	9212190624	Delhilawyers@gmail.com	09.03.2026
			304	ARBITRATION	OMP (I) (COMM)/384/2026	24-03-2026	TATA CAPITAL LIMITED Vs SURENDER SINGH	ANISH BHOLA(P),	9811452022	ANISH.BHOLA17@GMAIL.COM	11.03.2026
			304	EXECUTION	ExCOMM - Award by Arb Comm/41/2026	25-03-2026	SUNDARAM FINANCE LIMITED Vs GIRDHARI LAL AND ANR	NITIN MEHTA(P),	8802218291	ADVOCATE.MEHTAASOCIATE09@GMAIL.COM	23.03.2026
			304	EXECUTION	Execution (Comm)/139/2026	13-03-2026	INFINITY INDUSTRIES PVT LTD Vs HIMANSHU GARG	Varun Dhingra(P),	9899547705	VARUNDHINGRA@YAHOO.COM	16.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305		CS (COMM)/331/2026	18-03-2026	BANK OF BARODA Vs RAHMDDIN	AMIT PANCHAL(P),		27-02-2026
			305		OMP (COMM)/19/2026	10-03-2026	MANISH CHAWLA Vs HDFC BANK LTD		vinodchauhandu2017@gmail.com	27.02.206
			305		CS (COMM)/355/2026	23-03-2026	Prem Shankar Gupta Vs Metro Refrigeration Industries	ARUN KUMAR YADAV(P),	arunyadi1131@gmail.com	27-02-2026
			305		OMP (I) (COMM)/327/2026	12-03-2026	TATA CAPITAL LIMITED Vs AKRAM MAHBOOB HASAN	Sunil sehrawat(P),	Dclhilawyers76@lgmail.com	11.03.2026
			305		OMP (I) (COMM)/328/2026	12-03-2026	TATA CAPITAL LIMITED Vs MUKESH SUTHAR	Sunil sehrawat(P),	Delhilawvers76!all!mail.com	11.03.2026
			305		CS (COMM)/298/2026	12-03-2026	M/S KHURAVA AUTOMOBILES Vs M/S ADITYA MOBILE PVT LTD	Shubham Bhargava(P),	N/A	07.03.2026
			305		OMP (I) (COMM)/329/2026	12-03-2026	HDFC BANK LTD Vs VIJAY RAWAT	ANISH BHOLA(P),	Anishbhola17(ayahoo.com	10.03.2026
			305		OMP (I) (COMM)/324/2026	12-03-2026	TATA CAPITAL LIMITED Vs INFINITY CONSTRUCTIONS	Sunil sehrawat(P),	Delhilawyers76@gmail.com	10.03.2026
			305		OMP (I) (COMM)/323/2026	12-03-2026	TATA CAPITAL LIMITED Vs MEHBOOB	Sunil sehrawat(P),	Oelhilawyers76@gmail.com	12.03.2026
			305		CS (COMM)/336/2026	18-03-2026	IDBI BANK Vs SUSHMA KATARIA	Vivek Kumar(P),	kumarvivekadv@gmail.com	14.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			305		RP (Civil)/11/2026	17-03-2026	Jiwat Ram Purswani Vs Rajender Ghanshyam Mahle	ANUBHAV(P), 9818977551	brijendra.adv79@gmail.com	15.03.2026
			305		Misc DJ/199/2026	17-03-2026	SMC GLOBAL SECURITIES LTD Vs MR PRAMOD KUMAR AGGARWAL	Mehvish Khan(P), 7764933350	arunimasinghjadaun@gmail.com	13.03.2026
			305		CS (COMM)/337/2026	18-03-2026	Punjab National Bank Vs MR LOKESH SINGHAL	Beenu(P), 0.7000041067	- JYOTI_GAUTAM2010@YAHOO.CO	13.03.2026
			305		CS (COMM)/335/2026	18-03-2026	NARENDER KUMAR Vs Mrs Usha Dutta	VIKAS SHARMA(P), 9871329277	ikassharma_advocate@rediffmail.com	16.03.2026
			305		Execution (Comm)/167/2026	30-03-2026	RAJWANS VADEHRA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P), 9811161525	sksingh16@gmail.com	27.03.2026
			305		OMP (I) (COMM)/326/2026	12-03-2026	TATA CAPITAL LIMITED Vs ABADUL ABID MODI	Sunil sehrawat(P), 9212190624	Delhilawyers76@gmail.com	09.03.2026
			305		OMP (I) (COMM)/325/2026	12-03-2026	TATA CAPITAL LIMITED Vs SAMRIDDHI CONSTRUCTION	Sunil sehrawat(P), 9212190624	Delhilawyers76@gmail.com	09.03.2026
			305		OMP (I) (COMM)/330/2026	12-03-2026	UGRO CAPITAL LIMITED Vs RAJA PLASTICS AND ENGINEERING CO	AMIT KUMAR SINHA(P), 9990659331	Impipar:lrct@gmail.com	07.03.2026
			305		OMP (I) (COMM)/365/2026	16-03-2026	TATA CAPITAL LIMITED Vs MAYANK LOGISTICS SERVICES	Sunil sehrawat(P), 9212190624	Delhilawyers76@gmail.com	13.03.2026
			305		OMP (I) (COMM)/366/2026	16-03-2026	TATA CAPITAL LIMITED Vs JOGENDRA SINGH	Sunil sehrawat(P), 9212190624	Delhilawyers76@gmail.com	13.03.2026

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			305		OMP (I) (COMM)/367/2026	16-03-2026	TATA CAPITAL LIMITED Vs MAHAKAAY SOLUTION COMPANY	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail. com	13.03.2026

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6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	Execution (Comm)/132/2026	Execution (Comm)/132/2026	06-03-2026	M/S BAWA ELECTRICAL HARDWARE STORE Vs M/S ROSHNI HOTELS PVT LTD	Rakesh Kumar(P),			
			410	OMP (COMM)/283/2026	OMP (I) (COMM)/283/2026	06-03-2026	HDFC BANK LTD Vs VIJENDER KUMAR	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	19.02.2026
			410	CS (COMM)/273/2026	CS (COMM)/273/2026	07-03-2026	UNION BANK OF INDIA Vs SATBIRI	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	27.02.2026
			410	CS (COMM)/283/2026	CS (COMM)/283/2026	09-03-2026	MADHU CHABBRA Vs GAURAV KUMAR	Nikhil Dhiman(P),	7876752880	advocatenikhildhiman.slo@gmail.com	27.02.2026
			410	OMP (COMM)/294/2026	OMP (I) (COMM)/294/2026	11-03-2026	M/S TATA CAPITAL LTD Vs SECURE VINTAGE LOGISTICS PRIVATE LIMITED	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	24.02.2026
			410	OMP (COMM)/295/2026	OMP (I) (COMM)/295/2026	11-03-2026	M/S TATA CAPITAL LTD Vs PAWAN KUMAR YADAV	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	25.02.2026
			410	OMP (COMM)/293/2026	OMP (I) (COMM)/293/2026	11-03-2026	M/S TATA CAPITAL LTD Vs SHREEDEV NARAYAN PROJECTS PRIVATE LIMITED	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	24.02.2026
			410	OMP (COMM)/293/2026	OMP (I) (COMM)/293/2026	11-03-2026	M/S TATA CAPITAL LTD Vs SHREEDEV NARAYAN PROJECTS PRIVATE LIMITED	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	24.02.2026

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			410	OMP (I) (COMM)/333/2026	OMP (I) (COMM)/333/2026	13-03-2026	HDFC BANK LTD Vs SONIYA REGMI	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	10.03.2026
			410	OMP (I) (COMM)/334/2026	OMP (I) (COMM)/334/2026	13-03-2026	HDFC BANK LTD Vs SHARIQ FAROOQUI	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	10.03.2026
			410	OMP (I) (COMM)/331/2026	OMP (I) (COMM)/331/2026	13-03-2026	M/S TATA CAPITAL LTD Vs BABLU CRANE SERVICES	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	10.03.2026
			410	OMP (I) (COMM)/332/2026	OMP (I) (COMM)/332/2026	13-03-2026	HDFC BANK LTD Vs KRISHAN GOPAL	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	10.03.2026
			410	CS (COMM)/311/2026	CS (COMM)/311/2026	16-03-2026	M/S VDK EDUVENTURES PVT LTD Vs M/S BAHU PAPER MILLS LTD	Aman Nandrajog(P),	9953309080	office@vsalegal.in	13.03.2026
			410	CS (COMM)/312/2026	CS (COMM)/312/2026	16-03-2026	SH RAJESH KUMAR Vs MUNICIPAL CORPORATION OF DELHI AND ANR	vidya sagar shrama(P),	8279971561	ADVOCATEVIDYASAGAR94@GMAIL.COM	12.03.2026
			410	OMP (I) (COMM)/375/2026	OMP (I) (COMM)/375/2026	18-03-2026	M/S TATA CAPITAL LTD Vs JOGINDER SINGH	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	14.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			410	OMP (I) (COMM)/374/2026	OMP (I) (COMM)/374/2026	18-03-2026	M/S TATA CAPITAL LTD Vs VINITA NANKANI	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	14.03.2026
			410	CS (COMM)/340/2026	CS (COMM)/340/2026	19-03-2026	IDBI BANK LTD Vs MS GURDEEP KAUR	Vivek Kumar(P),	9811867703	kumarvivekadvg@gmail.com	14.03.2026
			410	CS (COMM)/344/2026	CS (COMM)/344/2026	20-03-2026	MR SARFARAZ AHMED ANSARI Vs MR GULZAR AHMED ANSARI	Ikrrar ahmad Siddiqui(P),	9891888563	sikrrar277@gmaail.com	18.03.2026
			410	Execution (Comm)/152/2026	Execution (Comm)/152/2026	20-03-2026	M/S ALANKAR LAMINATION WORKS PVT LTD Vs MR ANKIT MEHTA	Hemant Gupta(P),			
			410	OMP (COMM)/21/2026	OMP (COMM)/21/2026	20-03-2026	SH SALMAN KHAN Vs KOTAK MAHINDRA PRIME LTD	BRAHMANAND GUPTA(P),	9899194195	B.NAND_GUPTA@REDIFFMAIL.COM	17.03.2026
			410	OMP (I) (COMM)/400/2026	OMP (I) (COMM)/400/2026	25-03-2026	M/S TATA CAPITAL LTD Vs DEEPAK KUMAR SHARMA	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	19.03.2026
			410	CS (COMM)/359/2026	CS (COMM)/359/2026	25-03-2026	BANK OF INDIA Vs PRIYANSHU MISHRA	Varun Sharma(P),	9811161300	Adv.varunsharma@gmail.com	16.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			410	OMP (I) (COMM)/399/2026	OMP (I) (COMM)/399/2026	25-03-2026	M/S TATA CAPITAL LTD Vs TEOTIA TRADERS	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	19.03.2026
			410	Misc DJ/218/2026	Misc DJ/218/2026	30-03-2026	M/S TRAVEL N MORE INDIA PVT LTD Vs M/S ORIENT CRAFT FASHION INDUSTRIES LTD	VINEET MALHOTRA(P),			
			410	CS (COMM)/374/2026	CS (COMM)/374/2026	30-03-2026	MR RAHUL SAGARR Vs PRERNAN SINGH AND ANR	NITIN CHATURVEDI	9717253648	advnitinchaturvedi@gmail.com	20.03.2026
			410	OMP (COMM)/25/2026	OMP (COMM)/25/2026	30-03-2026	NESTIVA HELATHCARE PRIVATE LIMITED AND ANR Vs HERO HOUSING FINANCE LTD AND ANR	Amit kumar chaubey(P),	9918145757	amitchb931@gmail.com	11.03.2026
			410	OMP (I) (COMM)/284/2026	OMP (I) (COMM)/284/2026	06-03-2026	HDFC BANK LTD Vs SANDEEP SEHRAWAT	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	19.02.2026
7	SH. KUMAR MUKESH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM) 282/2026	07.03.2026	ANIL KAPOOR VS GURVINDAR SINGH	SUBHASH GARG	9810307977	subhashgarg.advocae@gmail.com	06.03.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 287/2026	10.03.2026	UNION BANK OF INDIA VS M/S HUMANAID PHARMA	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	07.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM /298/2026	11.03.2026	TATA CAPITAL LTD VS SAAJ MOVERS AND MANUFACTURERS PVT LTD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	09.03.2026
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 308/2026	12.03.2026	TATA CAPITAL LTD VS RLS LOGISTICS AND WAREHOUSING PVT LTD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	10.03.2026
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 340/2026	13.03.2026	TATA CAPITAL LIMITED VS DALJIT SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	11.03.2026
			COURT 302	ROOM CIVIL SUIT	CS (COMM) 300/2026	13.03.2026	HAMDARD NATIONAL FOUNDATION (INDIA) VS SNU PRATAP SINGH HERBALS	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacme.com	11.03.2026
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 306/2026	14.03.2026	VIVEK GARG VS THE SOUTH INDIAN BANK LTD	ANIL CHHABRA	9811277331	chhabranassociates@gmail.com	09.03.2026
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 352/2026	14.03.2026	HDFC BANK LTD VS DINESH PRATAP SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	11.03.2026
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 353/2026	14.03.2026	HDFC VS PREM CHAND	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	11.03.2026
			COURT 302	ROOM CIVIL SUIT	OMP (I)COMM 345/20326	14.03.2026	TATA CAPITAL LTD VS BABLU CRANE SERVICES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	11.03.2026
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 299/2026	13.03.2026	AJAY KUMAR GUPTA VS VIKRAM SHARMA & ORS	SANJAY AGGARWAL	9810031823	sa9860@gmail.com	10.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING		
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 360/2026	16.03.2026	TATA CAPITAL LTD VS VISHRAM SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	14.03.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 361/2026	16.03.2026	DMI HOUSING FINANCE PVT LTD VS KUSH KUMAR KUSHWAHA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	13.03.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 377/2026	18.03.2026	TATA CAPITAL LTD VS NAVEEN MAHESHWARI	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	16.03.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 341/2026	19.03.2026	UNION BANK OF INDIA VS RAJKUMAR & ORS	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	16.03.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 357/2026	23.03.2026	M/S DIVINE GRACE VS KAPIL SAHNI	AKSHAY AGGARWAL	9953065085	akshayagg1994@gmail.com	18.03.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 387/2026	24.03.2026	TATA CAPITAL LTD VS JASKRAN SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	20.03.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(I)(COMM) 388/2026	24.03.2026	TATA CAPITAL LTD VS AJAB SINGH CONSTRUCTION	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	19.03.2026
			COURT 302	ROOM	CIVIL SUIT	OMP(COMM) 22/2026	24.03.2026	M/S MAJA HEALTH CARE DIVISION VS M/S SURYANSH ENTERPRISES	JASPREET SINGH	9899641617	office@jsbassociates.in	23.03.2026
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 366/2026	25.03.2026	ITQ TECHNOLOGIES PVT LTD VS BILOLAKSHA DAS	AMIT TYAGI AND RAJESH RANA	9717673622	info@aadhyaegal.com	24.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 376/2026	30.03.2026	M/S MANAPPURAM FINANCE VS M/S ARC MOTORS PVT LTD	SANDEEP/MANISH	9650111667	bssolicitor@gmail.com	19.03.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 378/2026	30.03.2026	GURCHARANJIT SINGH ANAND AND ORS VS MANINDER SINGH	SH. VINOD MALHOTRA	9811343754	themaalhotras7@gmail.com	20.03.2026
			COURT ROOM 302	CIVIL SUIT							
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	EXECUTION	EX555/2026	06-03-2026	PROMOD JAIN Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	sksingh16@gmail.com	28-02-2026
			308	RECOVERY	CS (COMM)267/2026	06-03-2026	Union Bank Of India Vs Raju	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	28-02-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)287/2026	07-03-2026	TATA CAPITAL LTDVsRL LOGISTICS ANDWAREHOUSING PRIVATELIMITED	Sunil sehwat	9212190624	Delhilawyers76@gmail.com	06-03-2026
			308	RECOVERY	CS (COMM)284/2026	09-03-2026	MS SHRI DURGA EMBROIDERYVsMS SHRI SHYAM DESIGNERSTUDIO	Vikas Rohtagi	09871242111 & 07011551611	rohtagilawassociates@gmail.com	07-03-2026
			308	Arbitration & Conciliation Act,1996:29A	OMP MISC.(COMM.)2/2026	09-03-2026	PARAMOUNT WIRES ANDCABLES LIMITEDVsMAHANAGAR TELEPHONENIGAM LIMITED	MAYANK BUGHANI	9811468315	contact@sheldonlawfirm.com	07-03-2026
			308	EXECUTION	Execution(Comm.)137/2026	11-03-2026	INFINITY INDUSTRIES PVTLTDVsRAMESH PANWA	Varun Dhingra	9899547705	varun_dhingra(@ymail.com	10-03-2026

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			308	RECOVERY	CS (COMM)292/2026	12-03-2026	SHREE SAI VIGNESH TRADINGPVT LTDVsMANOJ KUMAR AGARWALPROPRIETOR OF M/S GM	9818271117 9873993304	ashutoshbhardwaj300a@gmail.co	11-03-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)309/2026	12-03-2026	HDFC BANK LTD.VsBRIJESH KHETRA	9811452022	ANISH BHOLA17@YAHOO.COM	11-03-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)310/2026	12-03-2026	HDFC BANK LTD.VsRAHUL SAHN	9811452022	ANISH BHOLA17@YAHOO.COM	11-03-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)311/2026	12-03-2026	TATA CAPITAL LTD.VsRANJIT SINGH	9212190624	Delhilawyers76@gmail.com	11-03-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)312/2026	12-03-2026	HDFC BANK LTD.VsPRAMOD KUMAR SINGH	9811452022	ANISH BHOLA17@YAHOO.COM	11-03-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)313/2026	12-03-2026	HDFC BANK LTD.VsPRATAP SINGH	9811452022	ANISH BHOLA17@YAHOO.COM	11-03-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)314/2026	12-03-2026	TATA CAPITAL LTD.Vs BABLI RAM	9212190624	Delhilawyers76@gmail.com	11-03-2026
			308	TRADE MARK ACT	CS (COMM)308/2026	14-03-2026	Hamdard National Foundation (India)VsDr Sadhu Singh HamdardYadgari Sport and Welfare Club	9953394364	shivendraligtheameco.com	13-03-2026
			308	EXECUTION	Execution(Comm.)140/2026	14-03-2026	ANSHUL BHARDWAJ Vs Balvir Sharma	9313780408	SBPANDEY@YAHOO.COM	13-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)358/2026	16-03-2026	TATA CAPITAL LTD.VsSANJEEV KUMAR	Sunil sehwat	9212190624	Delhilawyers76@gmail.com	14-03-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)370/2026	17-03-2026	TATA CAPITAL LTD.VsCHIMARAM PRAJAPAT	Sunil sehwat	9212190624	Delhilawyers76@gmail.com	16-03-2026
			308	TRADE MARK ACT	CS (COMM)342/2026	19-03-2026	HAMDARD NATIONALFOUNDATION (INDIA)VshAMDARD EDUCATIONALSOCIETY	SHIVENDRA PRATAP SINGH	9953394364	shivendraligtheacme.com	18-03-2026
			308	RECOVERY	CS (COMM)343/2026	19-03-2026	KUNAL VERMAVsNAVEEN PANDIT ALIASNAVEEN GIRI	Kapil Yadav	811370721, 9868990578	legumperitum!,@mail.com	18-03-2026
			308	RECOVERY	CS (COMM)347/2026	20-03-2026	indian bankVsShivam Traders Prop Mr ShivamLuthra	Rashmi Srivastava	9810330428	rashmi20a@gmail.com	19-03-2026
			308	EXECUTION	Execution(Comm.)154/2026	23-03-2026	KAILASH CHAND GUPTAVsRadhey Shyam	GAURAV SINDHWANI	899389928	Shruti@jsechambers.com	20-03-2026
			308	MISC APPLICATION	Misc DJ208/2026	24-03-2026	GUPTA AND COMPANY PVTLTDVsBAIJNATH PRASAD AND CO	PRASHANT JAIN	9810015893	p.j.associate@gmail.com	23-03-2026
			308	RECOVERY	CS (COMM)360/2026	25-03-2026	M/S AYUSH UPADAYAY Vs DELHI JALBOAR	M/S Shikha Goel	8287634805 7009370271	NA	24-03-2026
			308	Arbitration & Conciliation Act,1996:34	OMP(COMM.)26/2026	30-03-2026	MONU SHARMA Vs KOTAK MAHINDRA PRIME LTD	NITIN KUMAR	9818482061	Lalitsp.2007@gmail.com	28-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
9	SH. ANIL ANIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	109		OMP (I) (COMM)/285/2026	07-03-2026	TATA CAPITAL LTD Vs GHEVAR RAM	Sunil Sehrawa 9212190624	Delhilawyer76@mail.com	06.03.2026
			109		Misc DJ/186/2026	13-03-2026	HPL ELECTRIC AND POWER LTD Vs GAUTAM PRAKASH SAXENA	SATYAM ADV 9871503007, 8595207396,	saivamkgaloffkesa'i,mail.com	13.03.2026
			109		EX/630/2026	14-03-2026	Mohd Farhan Vs Mohd Mosin	Nidhi vardhas 8178370877,9060033026	vardhannidhi@nplcgal.in	14.03.2026
			109		ExCOMM - Award by Arbitration Comm/40/2026	19-03-2026	Alankar Lamination works pvt ltd Vs Ankit Mehta	RITU GUPTA 981125876	legalteam.pic@gmail.com	18.03.2026
			109		OMP (I) (COMM)/379/2026	20-03-2026	TATA CAPITAL LTD Vs AJAY VARMA	Santosh Kumar Jha 925027781 9899025078	Delhilawyers76(algmail.com)	19.03.2026
			109		CS (COMM)/271/2026	06-03-2026	Ms Hoshiyar Singh Suresh Chandra Sarees Pvt Ltd Vs Ms Suhagan Creation	Santosh Kumar Jha(P), 9250277 81 9899025078	skjhaassociate(Oem ail.com)	06.03.2026
			109		CS (COMM)/269/2026	06-03-2026	Union Bank Of India Vs Kamlesh	Deepa Gupta(P), 9312292558	advocate.deepa.gupta@gmail.com	06.03.2026
			109		CS (COMM)/270/2026	06-03-2026	RAJAN VERMA Vs Municipal Corporation of Delhi	satyendra kumar singh(P), 9811161525	sksinghll6@gmail.com	06.03.2026
			109		CS (COMM)/278/2026	07-03-2026	Hamdard National Foundation (India) Vs Hamdard Educational Welfare Society Jhantli	SHIVENDRA PRATAP SINGH(P), 9953394364	shivendrafgltheacmeco.com	07.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			109		CS (COMM)/276/2026	07-03-2026	Union Bank of India Vs Ms M 10 Sports Prop Mr Gaurav Sharma	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	07.03.2026
			109		OMP (I) (COMM)/290/2026	10-03-2026	TATA CAPITAL LTD Vs SACHIN TRAILER SERVICES	Sunil sehwat(P),	9212190624	Delhilawyers76tml!mail.com	10.03.2026
			109		CS (COMM)/288/2026	10-03-2026	Karigari Design Pvt Ltd Vs Dulhan Fashion Garments Pvt Ltd	Deepanshu Mittal(P),	9810129278/9873169439	rkmitlal.lauvctyLgmailc.oin	10.03.2026
			109		CS (COMM)/304/2026	13-03-2026	Bank of Baroda Vs Satish	SHAILENDER SINGH SISODIA	9350347942	shailender.sisociagiprmancom	13.03.2026
			109		CS (COMM)/303/2026	13-03-2026	SONA SAREES Vs OM PRAKASH SHAH	Abhishek Kumar(P),	8802636284,		13.03.2026
			109		OMP (I) (COMM)/349/2026	14-03-2026	TATA CAPITAL LTD Vs RAM SWAROOP GUJAR	Sunil sehwat(P),	9212190624	Delhilawyers76@jgmail.com	12.03.2026
			109		OMP (I) (COMM)/346/2026	14-03-2026	TATA CAPITAL LTD Vs LAKWINDER SINGH	Sunil sehwat(P),	9212190624	Delhilawyers76@jgmail.com	12.03.2026
			109		OMP (I) (COMM)/347/2026	14-03-2026	TATA CAPITAL LTD Vs KAMNATH ENTERPRISES	Sunil sehwat(P),	9212190624	Delhilawyers76@jgmail.com	12.03.2026
			109		OMP (I) (COMM)/348/2026	14-03-2026	TATA CAPITAL LTD Vs HARWINDER SINGH MRAR	Sunil sehwat(P),	9212190624	Delhilawyers76@jgmail.com	12.03.2026

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			109		CS (COMM)/320/2026	16-03-2026	MOHD WASIM PROPRIETOR SS MOTORS Vs EMRI GREENCHANDER HEALTH SERVICES Through its Chairman Mr GVK Reddy	9953538322		13.03.2026
			109		CS (COMM)/319/2026	16-03-2026	Union Bank of India Vs Suresh and others	Deepa Gupta(P),9312292558	advocate.deepa.gupta@gmail.com	13.03.2026
			109		CS (COMM)/318/2026	16-03-2026	Union Bank of India Vs Kamlesh and others	Deepa Gupta(P),9312292558	advocate.deepa.gupta@gmail.com	13.03.2026
			109		CS (COMM)/328/2026	17-03-2026	ATUL JAIN PROPRIETOR OF M/S CAPITAL DIAMOND Vs M/S QUBE JEWELERY (THROUGH ITS PARTNER)	Sudhir Saneja(P),9810897157	sancjask@rediffmail.com	13.03.2026
			109		CS (COMM)/327/2026	17-03-2026	Riddhi Siddhi Textile Vs Suveb Saree Pvt Ltd	MANISH KUMAR SINGH(P),9911178219	THEMKS LAWHOUSE@GM	14.03.2026
			109		Execution (Comm)/151/2026	19-03-2026	ASHOK KUMAR RANA Vs Municipal Corporation of Delhi	satyendra kumar singh(P),9811161525	sksingh16@gmail.com.	17.03.2026
			109		CS (COMM)/356/2026	23-03-2026	Tomar Stone Crasher Vs The New India Assurance Co Ltd	MUKESH AGGARWAL(P),9811311360	nsinah1908@gmail.com	18.03.2026
			109		OMP (I) (COMM)/385/2026	24-03-2026	TATA CAPITAL LTD Vs LAXMI CRANE SERVICE	Sunil sehrawat(P),9212190624	Delhilawyers76@jgmail.com	12.03.2026
			109		OMP (I) (COMM)/386/2026	24-03-2026	TATA CAPITAL LTD Vs JITENDER	Sunil sehrawat(P),9212190624	Delhilawyers76@jgmail.com	12.03.2026

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			109		Execution (Comm)/161/2026	25-03-2026	SHIVANGI AGGARWAL Vs Municipal Corporation of Delhi	satyendra kumar singh(P), 9811311360	nsinah1908@gmail.com	23.03.2026
			109		CS (COMM)/368/2026	25-03-2026	MANOJ GARG Vs ASHISH ARORA	Rakesh Kumar(P), 9711771000	rakesh.advocate18@gmail.com	23.03.2026
			109		OMP (COMM)/24/2026	25-03-2026	Gaurav Ramchandani Vs Kotak Mahindra Prime Limited Through its Authorized Representative	RENU THAKUR(P), 9860420244, 7838651703	adv_pallavi@yahoo.in,	20.03.2026
			109		CS (COMM)/367/2026	25-03-2026	Shiv Textile Vs GEM NEXT Clothing	KUSUM LATA SHARMA(P), 9871827735	ShramaandSharmaassocia	24.03.2026
			109		Execution (Comm)/162/2026	28-03-2026	EMBUER HEALTH PRIVATE LIMITED THROUGH ITS DIRECTOR SHRI PRANAY BHARGAV Vs SHREE GANESH AGENCY THROUGH IT PROP ROJALIN NAYAK	Lovish Seth(P), 9560653501,9999725915	Lovishseth71@gmail.com	26.03.2026
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/272/2026	06-03-2026	STATE BANK OF INDIA Vs LAVAN BHARTI	Suchita Dixit 8896932838	agnihotrisuchita@gmail.com	28-02-2026
			307	Civil	CS (COMM)/266/2026	06-03-2026	UNION BANK OF INDIA Vs ROSHAN AND ORS	Deepa Gupta 9312292558	advocate.deepa.gupta@gmail.com	28-02-2026
			307	Civil	OMP (I) (COMM)/343/2026	13-03-2026	M/S TATA CAPITAL LTD Vs ASHOK KUMAR	Sunil sehwat 9212190624	Delhilawyers76@gmail.com	10-03-2026
			307	Civil	CS (COMM)/290/2026	11-03-2026	Rikhav Chand Jain and Anr Vs M/s Mahesh Value Products Pvt Ltd and Anr	Mukul Raao 9650640008	whitecolloradv@gmail.com	10-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	OMP (I) (COMM)/342/2026	13-03-2026	M/S TATA CAPITAL LTD Vs	Sunil sehwat DILKHUSH	9212190624	Delhilawyers76@gmail.com	11-03-2026
			307	Civil	OMP (I) (COMM)/341/2026	13-03-2026	M/S TATA CAPITAL LTD Vs	NEERAJ BANSAL	9212190624	Delhilawyers76@gmail.com	11-03-2026
			307	Civil	CS (COMM)/310/2026	14-03-2026	M/S NATH HARDWARE STORE Vs	M/S MUKESH KUMAR LOKESH KUMAR	Gurpreet Arora 9582242231	advocategurpreetarora22@gmail.com	13-03-2026
			307	Civil	CS (COMM)/324/2026	16-03-2026	UNION BANK OF INDIA Vs	MEENA AND ORS	Deepa Gupta 9312292558	advocate.deepa.gupta@gmail.com	14-03-2026
			307	Civil	CS (COMM)/323/2026	16-03-2026	UNION BANK OF INDIA Vs	RISHABH AND ORS	Deepa Gupta 9312292558	advocate.deepa.gupta@gmail.com	14-03-2026
			307	Civil	OMP (I) (COMM)/380/2026	20-03-2026	TATA CAPITAL LTD Vs MR	YOGESH AGRAWAL 6985	ANISH BHOLA 9811452022	Anish_bhola17@yahoo.com	14-03-2026
			307	Civil	OMP (I) (COMM)/368/2026	16-03-2026	M/S TATA CAPITAL LTD Vs	PRABHU SINGH RAWAT	Sunil sehwat 9212190624	Delhilawyers76@gmail.com	14-03-2026
			307	Civil	Execution (Comm)/160/2026	25-03-2026	STATE BANK OF INDIA Vs Mrs	KAVITA K	Kunal Malik 7503444555	ADVKUNALMALIK@GMAIL.COM	16-03-2026
			307	Civil	CS (COMM)/338/2026	18-03-2026	Naveen Khemka (Prop M/s Sudha	SANTOSH KUMAR	9313780408	SBPANDEY7@YAHOO.COM	17-03-2026
							Fabrics) Vs Yumit Khurana (Prop	M/s WZ Fashion)			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	CS (COMM)/339/2026	18-03-2026	MAHESH KUMAR (PROP OF KM ENTERPRISES) Vs SPACESHIP INFRA PRIVATE LIMITED AND ORS	VARDAN GUPTA 9868470598	advparitoshsharma@gmail.com	17-03-2026
			307	Civil	CS (COMM)/345/2026	20-03-2026	IDBI BANK Vs VIKASH ARORA	Vivek Kumar 9811867703	kumarvivekadv@gmail.com	18-03-2026
			307	Civil	OMP (I) (COMM)/398/2026	24-03-2026	TATA CAPITAL LTD Vs KANARAM KANARAM	Sunil sehwat 9212190624	Delhilawyers76@gmail.com	20-03-2026
			307	Civil	CS (COMM)/363/2026	25-03-2026	Hamdard National Foundation (India) Vs Hamdard Health and Reaserch Institute	SHIVENDRA PRATAP SINGH 9953394364	shivendra@theacme.com	24-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/265/2026	06-03-2026	Rajesh Jain Vs Maiki Jain Proprietor of R C Jewel Art	D R Jain	9871059347	djain5857@gmail.com	27.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/280/2026	07-03-2026	UNION BANK OF INDIA Vs RAJWANTI	Deepa Gupta	9312292556	advocate.deepa.gupta@gmail.com	05.03.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/291/2026	12-03-2026	MS HICON ENGINEERING COPVT LTD Vs MR ASHWIN BHAILALBHAI PATEL PROPRIETOR OF MS KRISHA SERVICES	Chirag Khurana	8587876969	advkhurana.chirag@gmail.com	06.03.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/294/2026	12-03-2026	AJAY VERMA Vs Municipal Corporation of Delhi	S K Singh	9811161525	sksingh116@gmail.com	09.03.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/320/2026	12-03-2026	HDFC BANK LTD Vs RITU BATRA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	10.03.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/321/2026	12-03-2026	HDFC BANK LTD Vs SIRAJUDDIN	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	10.03.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/322/2026	12-03-2026	HDFC BANK LTD Vs VIKAS VERMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	10.03.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/307/2026	14-03-2026	RAJESH KUMAR Vs MUNICIPAL CORPORATION OF DELHI	Vidya Sagar Sharma	8279971561		12.03.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/350/2026	14-03-2026	TATA CAPITAL LTD Vs SAARS TRADERS	Sunil Sehrawat	9212190624	delhilawyers76@gmail.com	12.03.2026

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			COURT ROOM 309	CS (COMM)	CS (COMM)/313/2026	16-03-2026	DINESH KUMAR Vs MANPRITA SEHGAL	Manish Dewan	9213905829	manishdiwanadv@gmail.com	05.03.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/314/2026	16-03-2026	KAAMNEY ELECTRONICS PVT LTD Vs DIVISIONAL REGIONAL MANAGER	Naresh Sharma	9810305586		08.03.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/321/2026	16-03-2026	UNION BANK OF INDIA Vs SUNITA AND ORS.	Deepa Gupta	9312292558	Advocate.deepa.gupta@gmail.com	13.03.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/359/2026	16-03-2026	TATA CAPITAL LTD Vs MR YOGESH AGRAWAL 9817	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	13.03.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/372/2026	17-03-2026	TATA CAPITAL LTD Vs LUN SINGH	Sunil Sehrawat	9212190624	delhilawyers76@gmail.com	14.03.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/373/2026	17-03-2026	TATA CAPITAL LTD Vs PREM SINGH GURJAR	Sunil Sehrawat	9212190624	delhilawyers76@gmail.com	14.03.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/332/2026	18-03-2026	RAJ KUMAR GOEL Vs MUNICIPAL CORPORATION OF DELHI	S K Singh	9811161525	sksingh116@gmail.com	14.03.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/349/2026	20-03-2026	Sh Ashish Kumar Rawat Vs Vikash Chauhan	Vijay Singh	9911367709		19.03.2026
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/383/2026	23-03-2026	TATA CAPITAL LTD Vs SURENDER SINGH	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	19.03.2026

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			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/23/2026	25-03-2026	HANSARI IMPEX PRIVATE LIMITED Vs A4 GROUP MANPOWER SOLUTIONS	Pankaj Bhagat 9871441415	jalpalegal@gmail.com	12.03.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/364/2026	25-03-2026	M/s JATIN OFFSET PRINTERS Vs JHARKHAND BENGAL FREIGHT CARRIER PVT LTD AND ORS	Nitish Kr Rai 9868720400	Nitish.kaushiko7@gmail.com	24.03.2026
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	Ex.COMM - Award by Arb. Comm./	35/2026	07-03-2026	MS HINDUSTHAN INSULATORS AND INDUSTRIES LTD Vs DELHI TRANSCO LTD THROUGH ITS MANAGING DIRECTOR			03-03-2026
			401	Ex.COMM - Award by Arb. Comm.	/36/2026	07-03-2026	SHEELA METHI Vs Ravinder Kumar Tyagi	ROHIT KR. SHARMA 716866642	acdvrksharma6@gmail.com	06-03-2026
			401	OMP (I) (COMM.)/	291/2026	10-03-2026	TATA CAPITAL LTD Vs RLS LOGISTICS AND WAREHOUSING PRIVATE LIMITED	SUNIL SEHRAWAT 9212190624	Dehilaawyers76@gmail.com	07-03-2026
			401	OMP (I) (COMM.)/	292/2026	10-03-2026	TATA CAPITAL LTD Vs TRANCO LOGSTICS PRIVATE LIMITED	SUNIL SEHRAWAT 9212190624	Dehilaawyers76@gmail.com	07-03-2026
			401	Ex.COMM - Award by Arb. Comm	37/2026	11-03-2026	SH GAUTAM AHUJA PROPRIETORY OF MS SR ENGINEERING COMPANY Vs M/S KAFILA FORGE PRIVATE LIMITED	YAKSHU JINDAL 9211462592	SADASHIVLEGALASSOCIATES@GMAIL.COM	01-03-2026
			401	OMP (I) (COMM.)/	304/2026	11-03-2026	TATA CAP. LTD. Vs PYAR MOHD	SUNIL SEHRAWAT 9212190624	Dehilaawyers76@gmail.com	09-03-2026
			401	CS (COMM)/	305/2026	14-03-2026	Gunshikha Marketing Co Vs Jasvir Singh Sian	SUMIT WADHWA 9718704960	legal@abott.in	12-03-2026

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			401	OMP (I) (COMM.)	/344/2026	14-03-2026	TATA CAP. LTD. Vs GOURAV ANAND	SUNIL SEHRAWAT	9212190624	Dehilaawyers76@gmail.com	10-03-2026
			401	OMP (I) (COMM.)	/356/2026	14-03-2026	TATA CAP. LTD. Vs KAMTANATH ENTERPRISES	SUNIL SEHRAWAT	9212190624	Dehilaawyers76@gmail.com	12-03-2026
			401	Execution (Comm.)	142/2026	16-03-2026	VIMMY PROP OF KARAN TEXTILES Vs SHRI KISHORE WADHWA PROP OF WADHWA CLOTH STORE	BALRAM SINGH	M. 9873188641	Email: br9840@gmail.com	12-03-2026
			401	OMP (I) (COMM.)	/362/2026	16-03-2026	TATA CAP. LTD. Vs SECURE VINTAGE LOGISTICS PRIVATE LIMITED	SUNIL SEHRAWAT	9212190624	Dehilaawyers76@gmail.com	13-03-2026
			401	OMP (COMM.)	20/2026	17-03-2026	D P PACKAGING Vs GARG PAPERS	DIKSHA SAIN	9650025115	E-mail : vikas.g.associates@gmail.com	16-03-2026
			401	Execution (Comm.)	/145/2026	17-03-2026	M/S HAR LAL GUPTA AND SONS Vs M/S sampax india	SOUMYA CHUGH	9899196303,		23-02-2026
			401	CS (COMM)	/351/2026	20-03-2026	THE SUPREME INDUSTRIES LIMITED Vs SUPREME PLASTIC INDUSTRIES	SHRIHAR TRIPATHI	9548888420	advocate.shrihar@gmail.com	19-03-2026
			401	OMP (I) (COMM.)	/389/2026	24-03-2026	TATA CAP. LTD. Vs NARAYAN FABRICATION	SUNIL SEHRAWAT	9212190624	Dehilaawyers76@gmail.com	21-03-2026
			401	OMP (I) (COMM.)	/390/2026	24-03-2026	TATA CAP. LTD. Vs SHREE DEV NARA Y AN PROJECTS PRIVATE LIMITED	SUNIL SEHRAWAT	9212190624	Dehilaawyers76@gmail.com	20-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			401	OMP (I) (COMM.)	/391/2026	24-03-2026	TAT CAP. LTD. Vs SHREE DEVSUNIL NARAYAN PROJECTS PRIVATE LIMITED	SEHRAWAT	9212190624	Delhilawyers76@gmail.com	20-03-2026
			401	CS (COMM)/	365/2026	25-03-2026	M/s Aditya Construction Company Vs Delhi Jal Board	SHIKHA GOEL	8287624805		24-03-2026
			401	OMP (I) (COMM.)	/401/2026	25-03-2026	HDFC BANK LTD Vs WASIM SABIR KHAN	ANISH BHOLA	9811452022	Anishbhola17(auiyahoo.com	10-03-2026
			401	Ex.COMM - Award by Arb. Comm.	/42/2026	30-03-2026	MS SUNDARAM FINANCE LIMITED Vs SANJU MISHRA	ABHISHEK KAUSHIK	9868521167	Email:-adv.abhishekaushik@gmail.com	26-03-2026
			401	Execution (Comm.)	/164/2026	30-03-2026	HPL ELECTRIC AND POWER LTD Vs Bhavans Infra And Ors	SUNIL KUMAR JAISWAL	9810210832		18-02-2026
			401	Execution (Comm.)	165/2026	30-03-2026	HPL Electric And Power Ltd through its authorised representative Vs Anendra Singh Chouhan proprietor of Ammaji Sales	SUNIL KUMAR JAISWAL	9810210832		18-02-2026
			401	CS (COMM)/	375/2026	30-03-2026	UNION BANK OF INDIA Vs LOKESH KUMAR	RAJEEV SAGAR	9810021846	sagarandsagar(S)live.com	24-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT 402	ROOM	CIVIL SUIT	CS (COMM)/264/2026	06-03-2026	HAMDARD NATIONAL FOUNDATION Vs KGN GLOBAL HAMDARD EDUCATION AND SOCIAL WELFARE SANSTHA	Shivender partap singh	9953394364	shivendra@theacmo.com	06-03-2026
			COURT 402	ROOM	CIVIL SUIT	OMP (COMM.)/18/2026	07-03-2026	KESHAV LAL DUA ANR Vs DIVYA SHAKTI ASSOCIATES PVT LTD	Shagun mehta	9891111129	lawyersshagun189@gmail.com	07-03-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/279/2026	07-03-2026	Union Bank Of India Vs Jitender	Deepa gupta	9312292559	AdvDeepa.Gupta@gmail.com	07-03-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/285/2026	09-03-2026	Airwide Car Rent Pvt Ltd through its AR Vs The New India Assurance co Pvt Ltd	K.K. Sinha	9971089133		09-03-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/286/2026	10-03-2026	MEHMOONA SULTAN Vs MOHD YAHYA	Harish Mehra	9810354910	mehraharish10@gmail.com	10-03-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/289/2026	10-03-2026	SPONTANEOUS COMMUNICATIONS PVT LTD Vs SAMMI KUMARI	Varun khera	9911263236	varunkhera97@gmail.com	10-03-2026
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/299/2026	11-03-2026	M/S TATA CAPITAL LTD Vs SAAJ MOVERS AND MANUFACTURERS PRIVATE LIMITED	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	11-03-2026
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/303/2026	11-03-2026	M/S TATA CAPITAL LTD Vs BHUMI ENTERPRISES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	11-03-2026
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/305/2026	11-03-2026	TATA CAPITAL LTD Vs LAXMI CRANE SERVICES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	11-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/297/2026	12-03-2026	SH HARSHIT SINGH Vs RAJEEV ARORA	Yashwant singh	9310096440	Advyashwant@gmail.com	12-03-2026
			COURT 402	ROOM	CIVIL SUIT	Ex.COMM - Award by Arb. Comm./39/2026	13-03-2026	KOTAK MAHINDRA BANK LTD. Vs SHIV KUMAR KASHYAP	H.K.Monga	9312607176	mongahk@yahoo.com	13-03-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/309/2026	14-03-2026	Ms Laxmi Flour and Oil Mill and Ann Vs MS Radhasoami food Products private limited	Satish kumar	9868401295	associateslalji@gmail.com	14-03-2026
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/144/2026	16-03-2026	ATUL GOEL Vs Narinder Kumar	S.B. pandey	9313780408		16-03-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/317/2026	16-03-2026	Union Bank Of India Vs Naresh and others	Deepa gupta	9312292559	AdvDeepa.Gupta@gmail.com	16-03-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/322/2026	16-03-2026	MRS VANDANA CHATURVEDI Vs MS JJ TRADLINK PVT LTD	Harsh chaturvedi	8076921528	Asvharshchaturvedi@gmail.com	16-03-2026
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/371/2026	17-03-2026	TATA CAPITAL LTD Vs SATY A PRAKASH SANKHLA	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	17-03-2026
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/150/2026	19-03-2026	MR RAKESH CHAWLA SOLE PROPRIETOR OF CHAWLA TRADERS THROUGH ITS SPA HOLDER MR ANIL GOYAL Vs MOHAMMAD SHAHZAD	Chirag Khurana	8587876969	advkhuranaharish@gmail.com	19-03-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/348/2026	20-03-2026	DINESH RANA PROP. OF VARM LAXMI SOLUTIONS Vs V5 INFRA AND ALLIED SERVICES PVT. LTD	M.K. Gera	7204407018		20-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/358/2026	24-03-2026	JITENDAR KUMAR GUPTA Vs ANAND CHAUDHARY	Rahul kumar	9997083039	advrahul93@gmail.com	24-03-2026
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/395/2026	24-03-2026	TATA CAPITAL LTD Vs SUFIYAN	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	24-03-2026
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/396/2026	24-03-2026	TATA CAPITAL LTD Vs ACE INFRA	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	24-03-2026
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/397/2026	24-03-2026	TATA CAPITAL LTD Vs AGARWAL BROTHERS COMPANY	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	24-03-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/362/2026	25-03-2026	STATE BANK OF INDIA Vs Surender Singh	Jitender Kumar Mishra	9301232373	advJkmishra@outlook.com	25-03-2026
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/402/2026	25-03-2026	M/S TATA CAPITAL LTD Vs RAKESH KUMAR	Jitender Kumar Mishra	9301232373	advJkmishra@outlook.com	25-03-2026
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/403/2026	25-03-2026	TATA CAPITAL LTD Vs AJAY KUMAR	Jitender Kumar Mishra	9301232373	advJkmishra@outlook.com	25-03-2026
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/404/2026	25-03-2026	TATA CAPITAL LTD Vs BALWINDER SINGH	Jitender Kumar Mishra	9301232373	advJkmishra@outlook.com	25-03-2026
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/163/2026	30-03-2026	RAKESH KUMAR GOEL Vs Municipal Corporation of Delhi	Satyender Singh	9811161525	SKSingh116@gmail.com	30-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/377/2026	30-03-2026	STYLO JEANS Vs Ruby Clothing company	Nikhil Kapoor	9958289103	Hclawchamber@gmail.com	30-03-2026
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	OMP (I)	OMP (I) (COMM)/608/2026	06-03-2026	HDFC BANK LIMITED Vs PAVITER KUMAR	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-02-2026
				OMP (COMM)	OMP (COMM)/4/2026	06-03-2026	HOPEBERRY DIAGNOSTIC AND HEALTHCARE LLP Vs QUEGEN PATHLABS PVT LTD	VIKAS KHATRI(P),	9811121312	adv.khatri.v@gmail.com	27-02-2026
				OMP (I)	OMP (I) (COMM)/606/2026	06-03-2026	HDFC BANK LIMITED Vs SATISH UPADHAY	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-02-2026
				OMP (I)	OMP (I) (COMM)/607/2026	06-03-2026	HDFC BANK LIMITED Vs PANKAJ GARG	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-02-2026
				OMP (I)	OMP (I) (COMM)/609/2026	06-03-2026	HDFC BANK LIMITED Vs SABAL KUMAR SAXENA	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-02-2026
				CS	CS (COMM)/219/2026	06-03-2026	ARCHANA GUPTA Vs ENCOMPASS DESIGN INDIA LIMITED	Vaibhav Gupta(P),	9560924812	legal@crediblelegalsolutions.com	26-02-2026
				CS	CS (COMM)/223/2026	07-03-2026	SOURAV TRADING CO THROUGH PROP SH RAJKUMAR GUPTA Vs M/S BALAJI ENTERPRISES AND ANR	DEEPAK KAKRAN(P),	9810086304	adv.yogeshparashar75@gmail.com	28-02-2026
				OMP (I)	OMP (I) (COMM)/631/2026	07-03-2026	HDFC BANK LIMITED Vs SUNIL KUMAR	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-02-2026
				OMP (I)	OMP (I) (COMM)/630/2026	07-03-2026	HDFC BANK LIMITED Vs ARCHANA VIJAY	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-02-2026
				OMP (I)	OMP (I) (COMM)/629/2026	07-03-2026	HDFC BANK LIMITED Vs ASHOK KUMAR	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-02-2026
				OMP (I)	OMP (I) (COMM)/649/2026	10-03-2026	YES BANK LTD Vs PPA OVERSEAS PRIVATE LIMITED	KARTIK KUMAR(P),	1126211488	legal@Katvalassociates.com	07-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
				CS	CS (COMM)/231/2026	10-03-2026	CANARY AGRO CHEMICALS PVT LTD Vs Bipul Nandi Proprietor of M/s Bipul Nandi	KAMAL GARG(P),	9811270502	kamalgarg.adv@gmail.com	08-03-2026
				CS	CS (COMM)/238/2026	11-03-2026	A and S LABELS PVT LTD Vs Aishwarya Healthcare	ADITI TUTEJA(P),	9999630431	aditituteja15@gmail.com	09-03-2026
				CS	CS (COMM)/243/2026	13-03-2026	Ashishh Aggarwal Proprietor M/s Aggarwal Cutter Vs BPF LICHT Source of Innovations (OPC) Pvt Ltd	RAJESH KUMAR SINGLA(P),	9810248506	rajeshsingla1971@gmail.com	12-03-2026
				CS	CS (COMM)/257/2026	14-03-2026	BINDRA BAN Vs DIMPLE	Mohit Kapoor(P),	9999927207	kapoormohit2201@gmail.com	13-03-2026
				OMP (I)	OMP (I) (COMM)/662/2026	14-03-2026	HDFC BANK LTD Vs HARMEET SINGH	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	13-03-2026
				OMP (I)	OMP (I) (COMM)/675/2026	18-03-2026	Yes Bank Ltd Vs THAN SINGH URF PRATAP SINGH	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	17-03-2026
				OMP (I)	OMP (I) (COMM)/678/2026	18-03-2026	AXIS BANK LTD Vs PIUS PRIYADERSHI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	16-03-2026
				OMP (I)	OMP (I) (COMM)/677/2026	18-03-2026	Yes Bank Ltd Vs MATIBULLAH MATIBULLAH	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	17-03-2026
				OMP (I)	OMP (I) (COMM)/682/2026	19-03-2026	Yes Bank Ltd Vs PRIYANKA DHARAM PARKASH	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	17-03-2026
				OMP (I)	OMP (I) (COMM)/681/2026	19-03-2026	Yes Bank Ltd Vs POONAM HARDWARI RANA	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	18-03-2026
				CS	CS (COMM)/282/2026	20-03-2026	UNION BANK OF INDIA Vs MANISH SHARMA PROP OF M/VANSHIKA TRADERS	ALOK SKUMAR(P),	9911000126	alokadv2001@gmail.com	19-03-2026
				CS	CS (COMM)/283/2026	20-03-2026	Anupama Arya and Ors Vs Yatharth Puri	GAURAV SINDHWANI(P)	9731424935	kartikevashannal1409@gmail.com	18-03-2026
				OMP (I)	OMP (I) (COMM)/690/2026	20-03-2026	AXIS BANK LTD Vs ABDUL KAREEM	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	19-03-2026

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				CS	CS (COMM)/288/2026	24-03-2026	SHELLZ INDIA LTD Vs SHILPA GUPTA PROP OF M/S SHREE BALAJEE TRADERS	PRAMOD KUMAR AGARWAL(P),	9868920473	pkagg.adv@gmail.com	23-03-2026
				CS	CS (COMM)/287/2026	24-03-2026	STATE BANK OF INDIA Vs SATISH KUMAR	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	23-03-2026
				CS	CS (COMM)/289/2026	24-03-2026	OMTRANS LOGISTICS LTD Vs MAERSK LINE INDIA PRIVATE LIMITED AND ANR	Ashutosh Kumar Shukla(P),	9958994429	aks.thelawwings@gmail.com	23-03-2026
				OMP (I)	OMP (I) (COMM)/701/2026	24-03-2026	HDFC BANK LTD Vs RAHUL RANJAN	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	23-03-2026
				OMP (I)	OMP (I) (COMM)/710/2026	25-03-2026	Shriram Finance Ltd Vs KAPIL BAISLA	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	23-03-2026
				OMP (COMM)	OMP (COMM)/7/2026	25-03-2026	M/S SOPHISTICATED INDUSTRIAL MATERIALS ANALYTIC LABS PVT LTD Vs M/S DHAL ENGINEERING COMPANY	Palash Singhai(P),	9409559894	palash@palashsinghai.com	24-03-2026
				OMP (I)	OMP (I) (COMM)/711/2026	25-03-2026	Shriram Finance Ltd Vs VINAY KUMAR	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	23-03-2026
				CS	CS (COMM)/296/2026	25-03-2026	STATE BANK OF INDIA Vs NARESH	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	23-03-2026
				CS	CS (COMM)/297/2026	25-03-2026	STATE BANK OF INDIA Vs SANJEEV KUMAR	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	23-03-2026
				CS	CS (COMM)/298/2026	27-03-2026	Indian Bank Vs Shazaib Akram	Subodh Kumar Singh(P),	9811375940	advsubodhkumarsingh@gmail.com	24-03-2026
				CS	CS (COMM)/302/2026	28-03-2026	STATE BANK OF INDIA Vs DHIRENDER SINGH	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	26-03-2026
				CS	CS (COMM)/301/2026	28-03-2026	M/s Orient Micro Abrasives Limited Vs Kartik Gheek Propreitor of M/s Maa Bhagwati Polymers	Nipun Gupta(P),	9899995100	legal.nkpartners@gmail.com	26-03-2026
				OMP (I)	OMP (I) (COMM)/716/2026	28-03-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS and Ors	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	27-03-2026

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				ARB	ARB A (COMM)/1/2026	10-03-2026	RAM MILAN Vs ICICI Bank Limited	Mohd Bilal Ansari(P),	9555732151	gopaladv668@gmail.com	09-03-2026
				OMP (I)	OMP (I) (COMM)/676/2026	18-03-2026	Yes Bank Ltd Vs SACHIN CHAUHAN	ADV. LALIT PANDEY(P),	9555861211	lalitpandeyadvassociates@gmail.com	17-03-2026
				CS	CS (COMM)/306/2026	30-03-2026	PUNJAB NATIONAL BANK Vs URMILA PODDAR (PARTNER M/S HEALTHY FOODS AND BEVERAGES)	SABHYA JAIN(P),	9811577425	sabhyajain08@gmail.com	27-03-2026
				CS	CS (COMM)/305/2026	30-03-2026	Gangotri Electronics Pvt Ltd Vs M/s Krishna Electropart Pvt Ltd	Kartik Bhagat(P),	8126399945	Advocatebhagat24@gmail.com	24-03-2026
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	OMP(I)(COMM)	605/2026	06.03.2026	HDFC BANK VS. PRERNA SHARMA	MANISH VERMA	9640810426	msvermachambers@gmail.com	06.03.2026
				OMP(I)(COMM)	615/2026	07.03.2026	HDFC BANK VS. VIRENDER SINGH	MANISH VERMA	9640810426	msvermachambers@gmail.com	07.03.2026
				OMP(I)(COMM)	616/2026	07.03.2026	HDFC BANK VS. SAKKUL KHANNA	MANISH VERMA	9640810426	msvermachambers@gmail.com	07.03.2026
				OMP(I)(COMM)	617/2026	07.03.2026	HDFC BANK VS. MOHD. RAKIB	MANISH VERMA	9640810426	msvermachambers@gmail.com	07.03.2026
				OMP(I)(COMM)	618/2026	07.03.2026	HDFC BANK VS. SONTYA SHARMA	MANISH VERMA	9640810426	msvermachambers@gmail.com	07.03.2026
				OMP(I)(COMM)	638/2026	09.03.2026	HDFC BANK VS. SURAJ RAI	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gmail.com	09.03.2026
				OMP(I)(COMM)	646/2026	10.03.2026	HDFC BANK VS. SAURAV TYAGI	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gmail.com	10.03.2026
				OMP(I)(COMM)	647/2026	10.03.2026	HDFC BANK VS. ANUP GUPTA	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gmail.com	10.03.2026
				OMP(I)(COMM)	648/2026	10.03.2026	YES BANK VS. ANIL PRAKASH	SACHIN KATYAL	8130383143	sachinkatyalassociates.com	10.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS(COMM)	229/2026	10.03.2026	JAI ENGINEERING WORKS VS. UNIWORLD TRANSERVE PVT LTD	9811121312	adv.khatri.v@gmail.com	10.03.2026
				CS(COMM)	235/2026	11.03.2026	A AND S LABLES PVT LTD VS. AISHWARYA HEALTHCARE	9999630431	aditituteja15@gmail.com	11.03.2026
				MISC.DJ	253/2026	11.03.2026	VIJAY SINGH VS. ARUN KUMAR	9350939169	vvo44535@gmail.com	11.03.2026
				OMP(I)(COMM)	652/2026	11.03.2026	HDFC BANK VS. ANIL KUMAR PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	11.03.2026
				OMP(I)(COMM)	653/2026	11.03.2026	HDFC BANK VS. NAZAMA MHD ISHAK	8130383143	lalitpandeyadvassociats@gmail.com	11.03.2026
				OMP(I)(COMM)	654/2026	11.03.2026	HDFC BANK VS. ABBAS MALIK	8130383143	lalitpandeyadvassociats@gmail.com	11.03.2026
				CS(COMM)	247/2026	13.03.2026	TAJINDER KAUR VS. M S LAMBA ENTERPRISES	98110072679	office@ravichawla.co.in	13.03.2026
				CS(COMM)	248/2026	13.03.2026	BHARTESH KAPOOR VS. JASPREET KAUR	9981699143	aroshi@bncs.in	13.03.2026
				CS(COMM)	255/2026	14.03.2026	SARAOGI SUPER SALES VS. BARKHA AGRAWAL	8285672608	advocatevarunbedi@gmail.com	14.03.2026
				CS(COMM)	256/2026	14.03.2026	SARAOGI SUPER SALES VS. NIKHIL KHERIA	8285672608	advocatevarunbedi@gmail.com	14.03.2026
				OMP(I)(COMM)	661/2026	14.03.2026	HDFC BANK VS. POOJA SHARMA	8130383143	lalitpandeyadvassociats@gmail.com	14.03.2026
				CS(COMM)	260/2026	16.03.2026	MS BATRA BREWERIES DISTILLERIES VS. JASMET SINGH	9811231910	r.tewari88@gmail.com	16.03.2026
				COUNTER CLAIM	7/2026	17.03.2026	NAYAN KESHARWANI VS. NEWOW INDIA PVT LTD	8130060554		17.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS. M/RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS(COMM)	272/2026	18.03.2026	M/S KABIR CREATIONS VS. M/S ROBUST MARKETING AND COMMUNICATION	JAGRITI JAIN	7042312792	lawfirm@unsolvedlegal.com	18.03.2026
				OMP(I)(COMM)	668/2026	18.03.2026	YES BANK VS. NARESH KUMAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	18.03.2026
				OMP(I)(COMM)	683/2026	19.03.2026	YES BANK VS. SHUBHAM AGRAWAL	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	19.03.2026
				OMP(E)(COMM)	1/2026	19.03.2026	GAJINDER PAL SINGH VS. VEENU NANGIA	SS JAIN	9891043078	SSJ494@gmail.com	19.03.2026
				CS(COMM)	278/2026	19.03.2026	PUNJAB NATIONAL BANK VS. M/SHI LUCK RUBBER PRODUCT	SANKIT JAIN	9643801028	advjainlawchambers@gmail.com	19.03.2026
				CS(COMM)	279/2026	19.03.2026	STATE BANK OF INDIA VS. PRIYAM KUMAR	SIDDARTH	9643524909	finnode19@gmail.com	19.03.2026
				OMP(I)(COMM)	691/2026	20.03.2026	PIRAMAL FINANCE VS. SANGAM DEVI	MANOJ KUMAR SINGH	9910076176	advsambhavjain96@gmail.com	20.03.2026
				OMP(I)(COMM)	692/2026	20.03.2026	PIRAMAL FINANCE VS. AJAY PAL	MANOJ KUMAR SINGH	9910076176	advsambhavjain96@gmail.com	20.03.2026
				MISC.DJ	302/2026	23.03.2026	STATE BANK OF INDIA VS. HARPEET SINGH	KRISHNA KRISHNA SHARMA	9315165656	advkrishna1411@gmail.com	23.03.2026
				OMP(I)(COMM)	699/2026	24.03.2026	HDFC BANK VS. SATISH KUMAR	AJAY UPPAL	9811740125	virtuous.people@gmail.com	24.03.2026
				OMP(I)(COMM)	700/2026	24.03.2026	HDFC BANK VS. RAMESH CHANDRA	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	24.03.2026
				CS(COMM)	290/2026	24.03.2026	B.M. PIPES PVT LTD VS. M/PERFECT CONSTRUCTION	SAAKAAR SARDANA	9811600007	saakaar@saakaarsardana.com	24.03.2026
				CS(COMM)	291/2026	24.03.2026	STATE BANK OF INDIA VS. PREM DEVI	MANOJ KUMAR PANDEY	9654371856	advpandeymanoj@gmail.com	24.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS(COMM)	299/2026	27.03.2026	VINTAGE CREDIT AND LEASING PVT LTD VS. PURSHOTTAM GAUTAM	GAURAV MALHOTRA 9999797229	malhotra_gaurav1976@yahoo.co.in	27.03.2026
				CS(COMM)	303/2026	28.03.2026	STATE BANK OF INDIA VS. MAHENDER	MANOJ KUMAR PANDEY 9654371856	advpandeymanoj@gmail.com	28.03.2026
				CS(COMM)	30/2026	28.03.2026	STATE BANK OF INDIA VS. VAIBHAV	MANOJ KUMAR PANDEY 9654371856	advpandeymanoj@gmail.com	28.03.2026
				CS(COMM)	313/2026	30.03.2026	VIKAS DAWER VS. RAJESH	TEJAS GUPTA 9910988755	advtejasgupta@gmail.com	30.03.2026
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block	CS (COMM)/218/2026	CS (COMM)/218/2026	06-03-2026	BANK OF BARODA Vs SAVITA	AMIT PANCHAL(P), Not Mentioned	Not Mentioned	03-03-2026
				CS (COMM)/220/2026	CS (COMM)/220/2026	07-03-2026	ALLUCOPANEL INDUSTRIES Vs AKSHAY JAIN	SANJAY KUMAR(P), 9968010672	lawyer.sanjay@gmail.com	06-03-2026
				Execution (Comm)/91/2026	Execution (Comm)/91/2026	07-03-2026	Ms Spray Technics Through its Authorized Representative Sh. Hariom Bishnoi Vs Zorin Interiors Pvt Ltd	Tushar Thareja(P),		06-03-2026
				CS (COMM)/225/2026	CS (COMM)/225/2026	09-03-2026	SUSHMA ARORA Vs TAVNEET SINGH	SURENDER KUMAR(P), 9811073252	SKGULATI133@GAMIL.COM	07-03-2026
				ExCOMM - Award by Arb Comm/29/2026	ExCOMM - Award by Arb Comm/29/2026	10-03-2026	JITENDER KUMAR Vs M/S PUNJANI CHIT THROUGH DIRECTOR AVINASH KUMAR PUNJANI	Ashish Upadhayay(P),		09-03-2026
				CS (COMM)/226/2026	CS (COMM)/226/2026	10-03-2026	Unipro Steel Ropes Vs OMTEK INFRASTRUCTURE	KOMAL CHHIBBER(P), 9899837898	advocatesahilkalra1809@gmail.com	09-03-2026
				CS (COMM)/237/2026	CS (COMM)/237/2026	11-03-2026	Bank of Baroda Vs mamta jewellers	Ravi Agrawal(P), 9717338186	Not Mentioned	10-03-2026
				OMP (I) (COMM)/656/2026	OMP (I) (COMM)/656/2026	11-03-2026	HDFC BANK LTD Vs KRYALI RAM MEENA	ADV. LALIT PANDEY(P),		10-03-2026
				CS (COMM)/236/2026	CS (COMM)/236/2026	11-03-2026	A and S LABELS PVT LTD Vs Aishwarya LifeSciences	ADITI TUTEJA(P), 9999630431	ADITTUTEJA@GMAIL.COM	10-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM)/659/2026	OMP (I) (COMM)/659/2026	13-03-2026	Shriram Finance Ltd Vs KRISHAN PAL	Manoj Kumar(P),			12-03-2026
				CS (COMM)/251/2026	CS (COMM)/251/2026	14-03-2026	SARAOGI SUPER SALES PVT LTD Vs SUSHIL KUMAR DUBEY	VARUN BEDI(P),	9708505701,	ADVOCATEVARUNBEDI@GAMIL.COM	13-03-2026
				CS (COMM)/252/2026	CS (COMM)/252/2026	14-03-2026	Praveen Kumar Garg (Partner) Vs Mahesh Kumar (Proprietor)	Sameer Sidhar(P),	9444446565	Not Mentioned	13-03-2026
				CS (COMM)/250/2026	CS (COMM)/250/2026	14-03-2026	Shalini Bansal and Ors Vs Jai Maab Bhagwati Hospitality and Ors	BHARATT GROVER(P),	7827706251	shankardaslegal@gmail.com	13-03-2026
				CS (COMM)/266/2026	CS (COMM)/266/2026	17-03-2026	BANK OF MAHARASHTRA Vs MURARI	JITIN BHASIN(P),	9818451145	jitinbhasin.jb@gmail.com	16-03-2026
				OMP (I) (COMM)/663/2026	OMP (I) (COMM)/663/2026	18-03-2026	Yes Bank Ltd Vs SANJEEV KUMAR	ADV. LALIT PANDEY(P),			17-03-2026
				CS (COMM)/276/2026	CS (COMM)/276/2026	19-03-2026	Naresh Kumar Vs Dushyant Kumar	Peeyush Ranjan(P),	9205835683	Not Mentioned	18-03-2026
				CS (COMM)/275/2026	CS (COMM)/275/2026	19-03-2026	State Bank Of India Vs Mangi Lal Bheel	Siddharth(P),	Not Mentioned	Not Mentioned	19-03-2026
				OMP (I) (COMM)/687/2026	OMP (I) (COMM)/687/2026	20-03-2026	PIRAMAL FINANCE LIMITED Vs SATISH JOSHI	MANOJ KUMAR SINGH(P),			19-03-2026
				ExCOMM - Award by Arb Comm/36/2026	ExCOMM - Award by Arb Comm/36/2026	20-03-2026	SUNDARAM FINANCE LTD Vs RASHID I	NITIN MEHTA(P),			19-03-2026
				CS (COMM)/285/2026	CS (COMM)/285/2026	23-03-2026	PUNJAB NATIONAL BANK Vs Nisha Gupta	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	20-03-2026
				Misc DJ/303/2026	Misc DJ/303/2026	23-03-2026	Aadideva Infratech Pvt Ltd Vs Priyanka Mittal	Hitendra Kumar(P),			23-03-2026
				OMP (I) (COMM)/698/2026	OMP (I) (COMM)/698/2026	24-03-2026	HDFC BANK LTD Vs ASHA RAM	ajay uppal(P),			23-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
				M-Ex/143/2026	M-Ex/143/2026	24-03-2026	Sanjay Garg Vs SCK Infratech Pvt Ltd	SAMRIDHI SAMRIDHI(P),		23-03-2026	
				OMP (COMM)/705/2026	OMP (I) (COMM)/705/2026	25-03-2026	Shriram Finance Ltd Vs SONU	Manoj Kumar(P),		24-03-2026	
				OMP (COMM)/704/2026	OMP (I) (COMM)/704/2026	25-03-2026	Shriram Finance Ltd Vs UMESH CHAND	Manoj Kumar(P),		24-03-2026	
				Execution (Comm)/121/2026	Execution (Comm)/121/2026	25-03-2026	NARENDER KUMAR JAIN Vs SEEMA JUNEJA PROP OF MS WOODSTOCK FURNITURE	RAJIV MEHRA(P),		24-03-2026	
				CS (COMM)/293/2026	CS (COMM)/293/2026	25-03-2026	STATE BANK OF INDIA Vs VIKAS	MANOJ PANDEY(P),	965431856	advpandeymanoj@gmail.com	24-03-2026
				CS (COMM)/300/2026	CS (COMM)/300/2026	28-03-2026	UNION BANK OF INDIA Vs PURVANCHAL TRADING	Rajeev Sagar(P),	9810021846	sagarandsagar@live.com	27-03-2026
				OMP (COMM)/714/2026	OMP (I) (COMM)/714/2026	28-03-2026	MITUSHI CREDIT AND HOLDING PVT LTD Vs KAMLA DEVI	ADV. LALIT PANDEY(P),			27-03-2026
				OMP (COMM)/715/2026	OMP (I) (COMM)/715/2026	28-03-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS	ADV. LALIT PANDEY(P),			27-03-2026
				Misc DJ/339/2026	Misc DJ/339/2026	30-03-2026	LAKSHAY KAPOOR Vs Ajay Kumar Jainer	Gulab Chandra Yadav(P),			28-03-2026
				Misc DJ/338/2026	Misc DJ/338/2026	30-03-2026	State Bank of India Vs Mrs Shyam Kali	CHITRA SINGH(P),			28-03-2026
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	202 Extn Block	CS (COMM)	CS (COMM)/222/2026	07-03-2026	Gulshan Chandhok Vs M/s Sajben Plast Films Pvt Ltd and Ors	MANCHANDA & CO.	9811010461	infol@manchandaco.com	28.02.2026
				CS (COMM)	CS (COMM)/233/2026	11-03-2026	BROAD INJECTABLES Vs RENAISSANCE FOOD AND HEALTHCARE	SANJAY DALAL	9811357242	advsanjaydalal2000@gmail.com	06.03.2026
				OMP (I) (COMM.)	OMP (COMM.)/5/2026	12-03-2026	OJAS COWORKING PRIVATE LIMITED Vs URBAN MONEY PRIVATE LIMITED	ALOK DEV	9718090890	devalok99@gmail.com	25.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
				CS (COMM)	CS (COMM)/239/2026	12-03-2026	FEDERAL BANK Vs RANJIT PRASAD GUPTA	RISHABH YADAV	8800718199	rishabhyadavS4oaqmail.com	09.03.2026
				CS (COMM)	CS (COMM)/258/2026	16-03-2026	DEVRAJ Vs M/S EVERPURE INFRA PRIVATE LIMITED	DEEPAK PANWAR	9999509400	DEEPAK@CHAMBER@Gmail.com	09.03.2026
				CS (COMM)	CS (COMM)/261/2026	17-03-2026	SARAOGI SUPER SALES PVT LTD Vs ANISH SABLOK	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	13.03.2026
				CS (COMM)	CS (COMM)/262/2026	17-03-2026	M/s Doshi Pharmaceuticals Vs Roseate Medicare	A.K TRIVEDI	9810104312	aktrivedilawoffices@gmail.com	16.03.2026
				CS (COMM)	CS (COMM)/268/2026	17-03-2026	ALUTECH INDUSTRIES Vs RAJESHBHAI BALUBHAI VAGHASIA PROP OF RADHA RAMAN ENTERPRISE	NANCY JAIN	9660729214	JAINNANCY@YAHOO.COM	20.03.2026
				CS (COMM)	CS (COMM)/270/2026	17-03-2026	NANDLAL PROPRIETOR OF NARSINGH DASS NANDLAL Vs SEWA RAM TRADING AS JIND UTSAV	ABHISHEK KAUSHIK	9136164759	info@lexpundits.com	14.03.2026
				CS (COMM)	CS (COMM)/273/2026	18-03-2026	ANKIT GUPTA Vs HARSH KUMAR	ROHTASH KANWAR	9811207995	ROHTASH147@GMAIL.COM	17.03.2026
				CS (COMM)	CS (COMM)/274/2026	19-03-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Lalit Dalal	GAURAV MALHOTRA	8210013944	MALHOTRA GAURAV1976@YAHOO.CO.IN	14.03.2026
				CS (COMM)	CS (COMM)/277/2026	19-03-2026	Punjab National Bank Vs M/s Queens Villa	ANKIT JAIN	9643801028	advjaintawchambers@gmail.com	17.03.2026
				OMP (I) (COMM.)	OMP (COMM.)/6/2026	20-03-2026	Nisha Chauhan Vs KOTAK MAHINDRAPRIME LIMITED	SIDDHARTH CHAUDHRY	9220809959	siddharthehaudhry30@gmail.com	19.03.2026
				CS (COMM)	CS (COMM)/284/2026	20-03-2026	harsh goel Vs BHAGWATI ENTERPRISES	O. P. Sharma Brothers	9868206903	info@indiantm.com	19.03.2026
				CS (COMM)	CS (COMM)/286/2026	23-03-2026	PUNJAB NATIONAL BANK Vs Gourav Gupta	PARAS AGGRWAL	9810600656	Parasaggarwaadv@gmail.com,	20.03.2026
				CS (COMM)	CS (COMM)/292/2026	24-03-2026	Sandeep Grover Vs KAWAL PREET SINGH	KANAV HURRIA	9953 803 808		19.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)	CS (COMM)/314/2026	30-03-2026	PUNJAB NATIONAL BANK Vs HEALTHY FOOD AND BEVERAGES	SABHYA JAIN	9811577425	SABHYAJAINOS@GMAIL.COM	28.03.2026
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	OMP (COMM.)/632/2026	OMP (I) (COMM.)/632/2026	09-03-2026	HDFC BANK LIMITED Vs MANOJ KUMAR NAGAR	GYAN VARDHAN SINGH,	9971883579	ardhanslawfirm@gmail.com	09-03-2026
				OMP (COMM.)/633/2026	OMP (I) (COMM.)/633/2026	09-03-2026	HDFC BANK LIMITED Vs KAPIL KHARI	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	09-03-2026
				OMP (COMM.)/634/2026	OMP (I) (COMM.)/634/2026	09-03-2026	HDFC BANK LIMITED Vs MOHD BABUDDIN	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	09-03-2026
				OMP (COMM.)/635/2026	OMP (I) (COMM.)/635/2026	09-03-2026	HDFC BANK LIMITED Vs SHAHNAWAJ AKRAM	Himanshu Ahuja	9654546559	advocate.himanshuahuj23@gmail.com	09-03-2026
				OMP (COMM.)/636/2026	OMP (I) (COMM.)/636/2026	09-03-2026	HDFC BANK LIMITED Vs MAYANK KAUSHAL	Rahul Malhotra	9899218215	rahulssmalhotra@gmail.com	09-03-2026
				OMP (COMM.)/639/2026	OMP (I) (COMM.)/639/2026	09-03-2026	HDFC BANK LTD Vs MOHIT CHANDILA	Ajay Uppal	9811740125	Virtuous.people@rmail.com	09-03-2026
				OMP (COMM.)/644/2026	OMP (I) (COMM.)/644/2026	10-03-2026	HDFC BANK LTD Vs RAHUL DAYASHANKAR TIWARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10-03-2026
				OMP (COMM.)/645/2026	OMP (I) (COMM.)/645/2026	10-03-2026	HDFC BANK LTD Vs AMIT DASS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10-03-2026
				CS (COMM)/232/2026	CS (COMM)/232/2026	11-03-2026	BR CERAMICS PRIVATE LIMITED Vs RUCHI VATSA	MGA Law Office	9811504426	mgalawoffice@gmail.com	11-03-2026
				CS (COMM)/234/2026	CS (COMM)/234/2026	11-03-2026	JAI ENGINEEREING WORKS THRU PROP RINKU DEVI Vs GOVERDHAN TRANSPORT COMPANY PVT LTD AND ORS	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	11-03-2026
				OMP (COMM.)/655/2026	OMP (I) (COMM.)/655/2026	11-03-2026	HDFC BANK LTD Vs RAVINDER KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-03-2026
				Execution (Comm.)/98/2026	Execution (Comm.)/98/2026	12-03-2026	ROOPAM GUPTA Vs TRABAJAR JUNITOS PVT LTD	Narender Lakra	9810157128	nlakraadv@gmail.com	12-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/657/2026	OMP (I) (COMM.)/657/2026	12-03-2026	IDFC FIRST BANK LIMITED Vs SAIBA IQBAL	Manoj Kumar Pandey 9654371856	advpandeymanoj@gmail.com	12-03-2026
				Execution (Comm.)/103/2026	Execution (Comm.)/103/2026	13-03-2026	Axis Bank Ltd Vs SHIVA K B	Devender Singh 9818317222	Not Provided	13-03-2026
				CS (COMM)/240/2026	CS (COMM)/240/2026	13-03-2026	VIVEK GUPTA Vs M/s AKNY Fabrics and Fashion pvt Ltd NEW NAME STM PARKER	Pramod Kumar Sharma 9899176633	pqpkjuris@gmail.com	13-03-2026
				CS (COMM)/241/2026	CS (COMM)/241/2026	13-03-2026	Tarun Gupta Vs M/s AKNY Fabrics and Fashion pvt Ltd NEW NAME STM PARKER	Rajesh Banati 9810294894	rajeshbanati@yahoo.co.in	13-03-2026
				CS (COMM)/242/2026	CS (COMM)/242/2026	13-03-2026	UJJAWAL INDORA PROPRIETOR OF M/S B.M. INDUSTRIES Vs SHUBHAM JAIN	Krishna Kumar Sharma 9899000289	advkrishna1411@gmail.com	13-03-2026
				CS (COMM)/246/2026	CS (COMM)/246/2026	13-03-2026	STRA TEGIC DESIGNS PVT LTD Vs BAGGIT COMPANY AND ORS	Vijay Prakash 9810210832	advudaykumar@gmail.com	13-03-2026
				CS (COMM)/249/2026	CS (COMM)/249/2026	13-03-2026	LLJO TURN PRIVATE LIMITED THROUGH ITS DIRECTOR MR ARUN KUMAR LILHORI Vs BASIC CLOTHING PRIVATE LIMITED	Jitender kumar garg 9810511644	advjiten@yahoo.com	13-03-2026
				CS (COMM)/259/2026	CS (COMM)/259/2026	16-03-2026	ANKIT SINGHAL Vs BHANU SACHDEVA	Manoj Kumar 9811133644	MANOJK.ADV@GMAIL.COM	16-03-2026
				CS (COMM)/267/2026	CS (COMM)/267/2026	17-03-2026	M/s EURO PANEL PRODUCTS LTD Vs RADHEY SHYAM YADAV	Rakesh kumar 9711771000	rakesh.advocate18@gmail.com	17-03-2026
				CS (COMM)/269/2026	CS (COMM)/269/2026	17-03-2026	SARAOGI SUPER SALES PVT LTD Vs AJEET KUMAR	Vinod Kumar 9350999608	advocatevinod1969@gmail.com	17-03-2026
				Ex.COMM - Award by Arb. Comm./35/2026	Ex.COMM - Award by Arb. Comm./35/2026	18-03-2026	M/S EQUITAS SMALL FINANCE BANK LTD Vs ROHIT GUPTA AND ANR	Vijay Lakshmi Jain 9811373999	advvijaylakshmi@gmail.com	18-03-2026
				OMP (I) (COMM.)/667/2026	OMP (I) (COMM.)/667/2026	18-03-2026	YES BANK LTD Vs ANISH PITALIYA	Uday Kumar 8882303942	advudaykumar@gmail.com	18-03-2026
				OMP (I) (COMM.)/669/2026	OMP (I) (COMM.)/669/2026	18-03-2026	Yes Bank Ltd Vs DHARMENDRA ROHATASH	Sanjeev Singh 9811129304	Sanjeev.singh@singhnassociates.com	18-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
				Execution (Comm.)/113/2026	Execution (Comm.)/113/2026	19-03-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs ANKUR GROVER AND ANR	Sachin Katyal	011-26211488	legal@Katyalassociates.com	19-03-2026
				OMP (COMM.)/680/2026	OMP (I) (COMM.)/680/2026	19-03-2026	MITHUSHI CREDIT AND HOLDING PVT LTD Vs YAMEEN	Sachin Katyal	011-26211488	legal@Katyalassociates.com	19-03-2026
				CS (COMM)/280/2026	CS (COMM)/280/2026	20-03-2026	Shri Vimal Bagga Vs Karan Bansal				20-03-2026
				OMP (COMM.)/693/2026	OMP (I) (COMM.)/693/2026	20-03-2026	PIRAMAL FINANCE LIMITED and anr Vs SIMI M J	Varun Mehlawat	9873486348	VARUN_MEHLAWAT@YAHOO.CO.IN	20-03-2026
				OMP (COMM.)/694/2026	OMP (I) (COMM.)/694/2026	23-03-2026	AXIS BANK LIMITED Vs NARAYAN LAL GURJAR AND ANR	A. K. Raut	9999132159	akroutadvocate@gmail.com	23-03-2026
				OMP (COMM.)/695/2026	OMP (I) (COMM.)/695/2026	23-03-2026	AXIS BANK LIMITED Vs MANGAL SINGH AND ANR	Manoj Pandey	9654371824	advpandeymanoj@gmail.com	23-03-2026
				OMP (COMM.)/696/2026	OMP (I) (COMM.)/696/2026	23-03-2026	IDFC FIRST BANK LIMITED Vs VIKAS MISHRA AND ANR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	23-03-2026
				OMP (COMM.)/697/2026	OMP (I) (COMM.)/697/2026	23-03-2026	AXIS BANK LIMITED Vs REKHA LAL JI AND ANR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	23-03-2026
				OMP (COMM.)/702/2026	OMP (I) (COMM.)/702/2026	24-03-2026	HDFC BANK LTD Vs MOHIT KUMAR	Ananjay Singh	7030378800	Not Provided	24-03-2026
				Ex.COMM - Award by Arb. Comm./38/2026	Ex.COMM - Award by Arb. Comm./38/2026	25-03-2026	Kotak Mahindra Prime Ltd Vs RAKESH RAKESH AND ANR	Ananjay Singh	7030378800	Not Provided	25-03-2026
				OMP (COMM.)/708/2026	OMP (I) (COMM.)/708/2026	25-03-2026	AXIS BANK LTD Vs AJAY NEHRA	Ananjay Singh	7030378800	Not Provided	25-03-2026
				OMP (COMM.)/712/2026	OMP (I) (COMM.)/712/2026	25-03-2026	Shriram Finance Ltd Vs AVID	Rohan Taneja	9953542080	rohan.taneja@kred-fore.in	25-03-2026
				OMP (COMM.)/713/2026	OMP (I) (COMM.)/713/2026	25-03-2026	Shriram Finance Ltd Vs DIPAK	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	25-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Ex.COMM - Award by Arb. Comm./40/2026	Ex.COMM - Award by Arb. Comm./40/2026	30-03-2026	KOTAK MAHINDRA PRIME LTD Vs JAGAT KUMAR	Ananjay Singh 7030378800	Not Provided	30-03-2026
				Execution (Comm.)/127/2026	Execution (Comm.)/127/2026	30-03-2026	KAIZEN SHIPPING PVT LTD Vs Malhotra Electronics P Ltd	Sudhir Gupta 9313885241	SGADV0472@GMAIL.COM	30-03-2026
				CS (COMM)/312/2026	CS (COMM)/312/2026	30-03-2026	NIS Marketing Private Limited Vs Devender Kumar Chopra and anr	SUNITA SINGH 9871040589	INDOLEXLAWT@MAIL.COM	30-03-2026
				CS (COMM)/315/2026	CS (COMM)/315/2026	30-03-2026	Indian Bank Vs Jitender Minocha and anr	DEEPAK KUMAR BANSAL 9899951648	BANSALASSOCIATESLAWFIRM@GMAIL.COM	30-03-2026
				Execution (Comm.)/122/2026	Execution (Comm.)/122/2026	25-03-2026	Hari Nath Srivastava Vs SNNR Private Limited	AVNEESH GARG 9818479699	avneeshgarg@mail.com	25-03-2026
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	CS (COMM)/224/2026	CS (COMM)/224/2026	07-03-2026	satya dev thakur Vs TIPPLE CASAS PRIVATE LIMITED	SHWETA GARG 9818274143		06.03.2026
				OMP (I) (COMM.)/623/2026	OMP (I) (COMM.)/623/2026	07-03-2026	HDFC BANK LIMITED Vs SANDEEP SINGH BHATIA	MANISH SHANKER VERMA 9650810426	MSVERMACHAMBERS@GMAIL.COM	06.03.2026
				OMP (I) (COMM.)/624/2026	OMP (I) (COMM.)/624/2026	07-03-2026	HDFC BANK LIMITED Vs MANOJ KUMAR	MANISH SHANKER VERMA 9650810426	MSVERMACHAMBERS@GMAIL.COM	06.03.2026
				OMP (I) (COMM.)/625/2026	OMP (I) (COMM.)/625/2026	07-03-2026	HDFC BANK LIMITED Vs SABNAM MOHD ASFAK	MANISH SHANKER VERMA 9650810426	MSVERMACHAMBERS@GMAIL.COM	06.03.2026
				Execution (Comm.)/94/2026	Execution (Comm.)/94/2026	09-03-2026	SHAKUNTALA DEVI PROPERITOR OF SHAGUN FURNITURE Vs HARJEET SINGH PROPERITOR OF M S ENTERPRISES			
				OMP (I) (COMM.)/640/2026	OMP (I) (COMM.)/640/2026	09-03-2026	HDFC BANK LTD Vs RAVI RAVI	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	07.03.2026
				Execution (Comm.)/95/2026	Execution (Comm.)/95/2026	10-03-2026	PARAS PHARMA Vs MSP TRADERS			
				Execution (Comm.)/96/2026	Execution (Comm.)/96/2026	10-03-2026	Ms Ambica Creation Vs M/s Tulip Creations Pvt Ltd			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/230/2026	CS (COMM)/230/2026	10-03-2026	CANARY AGRO CHEMICALS PVT LTD Vs Durga Sankar Giri	KAMAL GARG 9811270502	KAMALGARG.ADV@GMAIL.COM	08.03.2026
				OMP (COMM.)/642/2026	OMP (I) (COMM.)/642/2026	10-03-2026	HDFC BANK LTD Vs SHIVAL VENKIDACHALAM	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	07.03.2026
				OMP (COMM.)/643/2026	OMP (I) (COMM.)/643/2026	10-03-2026	YES BANK LTD Vs ALOK ANJAN	KARTIK KUMAR 1126211488	LEGAL@KATYALASSOCIATES.COM	07.03.2026
				OMP (COMM.)/651/2026	OMP (I) (COMM.)/651/2026	11-03-2026	HDFC BANK LTD Vs KRISHAN KUMAR	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	10.03.2026
				Execution (Comm.)/99/2026	Execution (Comm.)/99/2026	12-03-2026	Kusum Nanda Vs OASIS DISTILLERIES LTD			
				Execution (Comm.)/100/2026	Execution (Comm.)/100/2026	12-03-2026	SAMEER WHIG Vs SHAGOON AGGARWAL			
				OMP (COMM.)/658/2026	OMP (I) (COMM.)/658/2026	12-03-2026	HDFC BANK LTD Vs NAVAL KISHORE SHARMA	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	11.03.2026
				CS (COMM)/244/2026	CS (COMM)/244/2026	13-03-2026	Hindustan Glass Works Limited Vs Akshay Mehta Prop Yug Enterprises	VIBHOR GARG 9560018803	INFO@SAFEEXHGN.COM	11.03.2026
				CS (COMM)/245/2026	CS (COMM)/245/2026	13-03-2026	ARYAN CONSTRUCTION Vs RAMACIVIL INDIALAL CONSTRUCUTION PVT LTD	HARDWARI 9810960086	CHANIJA.ADVOCATE@GMAIL.COM	11.03.2026
				Execution (Comm.)/107/2026	Execution (Comm.)/107/2026	14-03-2026	BANSAL TEXTILES THROUGH ITS PROPRIETOR ARUN KUMAR Vs PRAVEEN KHANDELWAL			
				CS (COMM)/253/2026	CS (COMM)/253/2026	14-03-2026	SARAOGI SUPER SALES PVT LTD Vs SANJAY KUMAR	VARUN VEDI 9285672608	ADVOCATEVARUNVEDI@GMAIL.COM	12.03.2026
				CS (COMM)/254/2026	CS (COMM)/254/2026	14-03-2026	SARAOGI SUPER SALES PVT LTD Vs AMAR BANVARILAL LEKHRAJANI	VARUN VEDI 9285672608	ADVOCATEVARUNVEDI@GMAIL.COM	12.03.2026
				Ex.COMM - Award by Arb. Comm./34/2026	Ex.COMM - Award by Arb. Comm./34/2026	17-03-2026	EQUITAS SMALL FINANCE BANK LTD Vs SANDEEP M SHARMA			

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				CS (COMM)/263/2026	CS (COMM)/263/2026	17-03-2026	BANK OF MAHARASHTRA Vs NEERAJ GARG				
				CS (COMM)/264/2026	CS (COMM)/264/2026	17-03-2026	URJA BATTERIES LTD Vs AKKARTIK ENTERPRISES	KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	
				CS (COMM)/265/2026	CS (COMM)/265/2026	17-03-2026	Krishan Jindal Vs M/s Shiftex Energy Pvt Ltd				
				CS (COMM)/271/2026	CS (COMM)/271/2026	18-03-2026	State Bank Of India Vs Mahipal Singh	SIDDHARTH	9643524909	FINNODE19@GMAIL.COM	16.03.2026
				OMP (COMM.)/664/2026	OMP (I) (COMM.)/664/2026	18-03-2026	Yes Bank Ltd Vs SIMMI PURI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.03.2026
				OMP (COMM.)/665/2026	OMP (I) (COMM.)/665/2026	18-03-2026	Yes Bank Ltd Vs GAURAV GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.03.2026
				OMP (COMM.)/666/2026	OMP (I) (COMM.)/666/2026	18-03-2026	Yes Bank Ltd Vs ROSHNI KUMARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.03.2026
				Execution (Comm.)/116/2026	Execution (Comm.)/116/2026	19-03-2026	punjab national bank Vs Kailash sharma prop Prerna Enterprises				
				Execution (Comm.)/117/2026	Execution (Comm.)/117/2026	19-03-2026	State Bank of India Vs Sweta Singh				
				Misc DJ/293/2026	Misc DJ/293/2026	19-03-2026	SUMIT VIRMANI Vs KAPIL GULATI				
				CS (COMM)/281/2026	CS (COMM)/281/2026	20-03-2026	VEENA YADAV Vs HEMLATA	TASHU VERMA	9911444429	AS.LAWERY93@GMAIL.COM	19.03.2026
				Misc DJ/297/2026	Misc DJ/297/2026	20-03-2026	Harvinder and Company Vs Mohan Meakin Ltd	JASPRIT SINGH	9899641617	JASPRIT.LAW@GMAIL.COM	18.03.2026
				OMP (COMM.)/689/2026	OMP (I) (COMM.)/689/2026	20-03-2026	AXIS BANK LTD Vs ABDUL HAK	DHEERAJ	9258048444		19.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Misc DJ/300/2026	Misc DJ/300/2026	23-03-2026	HARI OM AAGGARWAL Vs RAZI HAIDER				
				Execution (Comm.)/120/2026	Execution (Comm.)/120/2026	24-03-2026	PARMA NAND SINGH Vs MEENA GUPTA				
				CS (COMM)/295/2026	CS (COMM)/295/2026	25-03-2026	STATE BANK OF INDIA Vs JAY SINGH MEENA	MANOJ PANDEY	9654371856	ADVPANDEYMANOJ@GMAIL.COM	19.03.2026
				Misc DJ/319/2026	Misc DJ/319/2026	27-03-2026	PARVEEN KUMAR GARG PROP OF MS GARG ROADLINES Vs NKG INFRASTRUCTURE LIMITED				
				CS (COMM)/307/2026	CS (COMM)/307/2026	30-03-2026	PUNJAB NATIONAL BANK Vs NAVLESH SHARMA	SABHYA JAIN	9811577425	SABHYAJAINo8@GMAIL.COM	28.03.2026
				CS (COMM)/308/2026	CS (COMM)/308/2026	30-03-2026	STATE BANK OF INDIA Vs AASHU ROY	SABHYA JAIN	9811577425	SABHYAJAINo8@GMAIL.COM	27.03.2026
				CS (COMM)/309/2026	CS (COMM)/309/2026	30-03-2026	STATE BANK OF INDIA Vs SATISH KUMAR	SABHYA JAIN	9811577425	SABHYAJAINo8@GMAIL.COM	27.03.2026
				CS (COMM)/310/2026	CS (COMM)/310/2026	30-03-2026	UNION BANK OF INDIA Vs ADARSH S/O JETENDER	KAMALJEET SINGH RANOT	9890410729	KAMALJEETSINGH RANOT@GMAIL.COM	27.03.2026
				CS (COMM)/311/2026	CS (COMM)/311/2026	30-03-2026	STATE BANK OF INDIA Vs SEPOY BHAVESH KUMAR	SABHYA JAIN	9811577425	SABHYAJAINo8@GMAIL.COM	25.03.2026
				Misc DJ/341/2026	Misc DJ/341/2026	30-03-2026	KAVITA GOYAL Vs SHRI YAMIN	MANOJ KHATRI	9212010299	ADVM.KHATRI@GMAIL.COM	25.03.2026
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT		CS(COMM)	168/2026	07.03.2026	M/S KUSUM CONSTRUCTIONS VS. NKG INFRASTRUCTURE LIMITED	ABHISHEK KUMAR SINGH	8709469349	ADV.ABHISHEKCLC@GMAIL.COM	28.02.2026
			1	CS(COMM)	166/2026	06.03.2026	STATE BANK OF INDIA VS. HARI RAM	RUCHI KHURANA	9811170646	RUCHIKHURANAADVOCATE@GMAIL.COM	19.02.2026
			1	OMP(COMM)	41/2026	06.03.2026	NEW DELHI MUNICIPAL COUNCIL VS. VIR BHAN MITTAL	RAGHAV ALOK	9990505143	ALOK1RAGHAV@GMAIL.COM	11.02.2026

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			1	CS(COMM)	162/2026	06.03.2026	KRBL LIMITED VS. FATHIMA MORDERN RICE MILLS	SHRAVAN KUMAR BANSAL	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	27.02.2026
			1	CS(COMM)	165/2026	06.03.2026	SBI VS. CHANDER PAL	RAJEEV SAGAR	011-22377840, 22375422	NOT AVAILABLE	11.02.2026
			1	CS(COMM)	164/2026	06.03.2026	CANARA BANK VS. SANJANA FOODS	HARSHIT GUPTA	7417442181	HGUPTA466@GMAIL.COM	27.02.2026
			1	CS(COMM)	163/2026	06.03.2026	CNG WORLDWIDE VS. M/S MGX COM EXPRESS PVT. LTD.	JITENDRA KR. GARG	9810511644	ADVJITEN@YAHOO.COM	27.02.2026
			1	EX.COMM-AWARD ARB.COM BY	40/2026	06.03.2026	B. R. ARORA & ASSOCIATES P. LTD. VS UNION OF INDIA	VAIBHAV DANG	9810723701	VAIBHAVDANG@GMAIL.COM	25.02.2026
			1	EX.COMM-AWARD ARB.COM BY	38/2026	06.03.2026	TATA CAPITAL LIMITED VS. SANTIS P RAM	S P RANA	9953455007	SPRANA2013.SR@GMAIL.COM	09.10.2025
			1	EX.COMM-AWARD ARB.COM BY	39/2026	06.03.2026	TATA CAPITAL LIMITED VS. RAVINDER KUMAR	S P RANA	9953455007	SPRANA2013.SR@GMAIL.COM	09.10.2025
			1	EX.COMM-AWARD ARB.COM BY	45/2026	09.03.2026	INSTAPOWERR LIMITED VS.OSRAM LIGHTING KPRIVATE LIMITED	MUDIT GUPTA	9910687976	MUDITG88@GMAIL.COM	28.02.2026
			1	CS(COMM)	175/2026	10.03.2026	RAVI KANT MANGA VS. MR. AMOD RAI	VIKAS CHHABRA & ASSOCIATES	9212416114	CHHABRAVIKAS440@GMAIL.COM	07.03.2026
			1	CS(COMM)	177/2026	11.03.2026	HT MEDIA LTD. VS. SHREYA SAWHNEY	BAJAJ AND BAJAJ ASSOCIATES	9213187809	ADVOATE.PUNEET@GMAIL.COM	07.03.2026
			1	EX.COMM-AWARD ARB.COM BY	46/2026	12.03.2026	WEBEESOCIAL MEDIA LLP VS. ABSOLUTE LEGENDS SPORTS PVT. L;TD	MANU NAYAR	9811146073	MANU_NAYAR@HOTMAIL.COM	07.03.2026
			1	CS(COMM)	179/2026	12.03.2026	M/S C. S. CONSTRUCTION COMPANY PVT. LTD. VS. SAXENAKAUSHIK MARINE TECH P LTD.	MANISH KAUSHIK	9818667331	MKAUSHIK76@GMAIL.COM	24.02.2026
			1	CS(COMM)	183/2026	13.03.2026	PRAGYAN METALS PRIVATE LIMITED VS JCRE PROJECTS LLP&ORS	SANJAY KR. MISHRA	9818336108	SANJAYK.ADVOCATE@GMAIL.COM	13.03.2026

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			1	CS(COMM)	190/2026	14.03.2026	DEUTSCHE BANK AG VS MR SURI & NARENDER MOHAN SHARMA COMPANY, LAW FIRM	011-43434600/9971357074	LITIGATION@SURICO.IN	11.03.2026
			1	EX.COMM-AWARD ARB.COM BY	49/2026	14.03.2026	HIL (INDIA) LIMITED VS M/S HERANBA INDUSTRIES LIMITED	9013703044	shashankmanish@gmail.com	11.03.2026
			1	CS(COMM)	189/2026	14.03.2026	PATANJALI FOODS LIMITED VS BHAGWAN DAS HARWANI	9810132015	LEGAL@UNITEDWORID.CO.IN	14.03.2026
			1	CS(COMM)	188/2026	14.03.2026	STATE BANK OF INDIA VS ISHPREET SINGH	9810099243	JPGADVOCATE@GMAIL.COM	11.03.2026
			1	OMP(COMM)	46/2026	16.03.2026	M/S NINANIYA ESTATES LTD VS MS MANISHA AGARWAL	9811101222	SANAND@ASA-PARTNERS.COM	26.02.2026
			1	CS(COMM)	194/2026	16.03.2026	HAVELLS INDIA LIMITED VS DEVINDER SAINI	9811694997	CONTACT@LITMUSLEGAL.COM	11.03.2026
			1	MISC. DJ	452/2026	17.03.2026	M/S DR INTERNATIONAL VS. M/S J U CARGO LOGISTICS	9650046568	MAGGUAKHIL@GMAIL.COM	13.03.2026
			1	EX.COMM-AWARD ARB.COM BY	52/2026	17.03.2026	M/S DIAGNOCURE INDIA V. M/S CENTRAL MEDICAL SERVICES SOCIETY	9418617588	NOT AVAILABLE	RECEIVED BY TRANSFER ON 17.03.2026
			1	CS(COMM)	200/2026	18.03.2026	M/S POLYKAM OFFSET VS. M/S G.N. H OSPITALITY PVT. LTD. AND ANR.	9312313716	DIGVIJAYBHARDWAJ45@GMAIL.COM	11.03.2026
			1	OMP(I)COMM	100/2026	18.03.2026	SMFG INDI CREDIT COMPANY LIMITED VS. BANGALORE MADRA ROADWAY	9990241436	SOURABH@FIRSTASSOCIATES.IN	19.02.2026
			1	OMP(I)COMM	99/2026	18.03.2026	SMFG INDI CREDIT COMPANY LIMITED VS. DWARIKA SAV	9990241436	SOURABH@FIRSTASSOCIATES.IN	19.02.2026
			1	OMP(I)COMM	96/2026	18.03.2026	SMFG INDI CREDIT COMPANY LIMITED VS. KRISHAN BHADANA	9990241436	SOURABH@FIRSTASSOCIATES.IN	19.02.2026
			1	CS(COMM)	199/2026	18.03.2026	SANJAYMAREWAH VS. RPS LASERTECH PVT. LTD.	9911108825	SLADVOVATEoo@GMAIL.COM	13.03.2026

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1			1	CS(COMM)	197/2026	18.03.2026	MR. YASH PAL VERMA VS. NEWSS WANI & ASSOCIATES FOUNDED LAND ENTERPRISES PVT. LTD. AND ORS.	8750618722	SSWANIASSOCIATES@GMAIL.COM	07.03.2026
1			1	CS(COMM)	195/2026	18.03.2026	STATE BANK OF INDIA VS. MR. A K ROUTH ASSOCIATES ROSHAN KUMAR	9999132159, 9015565892	ADKROUTADVOATE@GMAIL.COM	12.03.2026
1			1	EX.COMM-AWARD ARB.COM BY	51/2026	18.03.2026	UTTAM FRUITS ANDMS. BINAGUPTA VEGETABLES LLP V. NATIONAL AGRICULTURE CO-OPERATIVE MARKETING FEDERATION OF	9810050695	BINAGUPTA147@GMAIL.COM	19.02.2026
1			1	CS(COMM)	202/2026	19.03.2026	ULTRATECH CEMENT LTD. VS. GURVINDER SINGH THEINDOGRID INFRA PVT. LTD.	9868873138	ADVOCATEGURVINDER@GMAIL.COM	13.03.2026
1			1	CS(COMM)	208/2026	20.03.2026	JETWAYS TRAVELS PVT. LTD. VS. BRIJESH TIWARI JETSERVE AVIATION PRIVATE LIMITED	9818078977	BRIJESH.TIWARI@LEKAMBITIN	07.03.2026
1			1	CS(COMM)	207/2026	20.03.2026	M/S S CHAND & CO. LTD. VS. ANJU BALANI BOLOSING MEMORIAL SCHOOL	9810195013	KUMARRAJESHADV@YAHOO.COM	07.03.2026
1			1	OMP(MISC.)COM M	7/2026	20.03.2026	HANUCHEM LABORATORIES VS. ABHISIR SHRIDHAR PHARMACEUTICALS AND MEDICAL DEVICES BUREAU OF INDIA	9971547353	CHAMBERASHIMSHRIDHAR@GMAIL.COM	18.03.2026
1			1	OMP(COMM)	47/2026	23.03.2026	THE BRAITHWAITE BURN AND JESSOP CONSTRUCTION COMPANY LIMITED VS. AUSHTASMITA BANKOTI CONSULTING ENGINEERS	9811079781	SA.SHEORAN@GMAIL.COM	16.03.2026
1			1	CS(COMM)	211/2026	23.03.2026	HIPPOSTORES TECHNOLOGY PRIVATE LIMITED VBS. M/S MALIK PRIME BUILDERS	7838855710	MALIK.HARISH01@GMAIL.COM	18.03.2026
1			1	MISC. DJ	497/2026	24.03.2026	RAJ KUMAR GUPTA VS. PUNEET BANTHIA ARENES LAW	98109808347	ARENES@ARENESLAW.COM	19.03.2026
1			1	CS(COMM)	214/2026	24.03.2026	HIPPOSTORES TECHNOLOGY PVT. LTD. VS. IHUB MULTIMALIK STORES PRIVATE LIMITED	7838855710	MALIK.HARISH01@GMAIL.COM	19.03.2026
1			1	CS(COMM)	213/2026	24.03.2026	HIPPOSTORES TECHNOLOGY PVT. LTD. VS. DIANKA MALIK INDUSTRIAS INDIA PRIVATE LIMITED	7838855710	MALIK.HARISH01@GMAIL.COM	19.03.2026
1			1	CS(COMM)	212/2026	24.03.2026	HIL (INDIA) LIMITED VS KINDLE INFRAHEIGHTS PVT. LTD. MALIK	7838855710	MALIK.HARISH01@GMAIL.COM	19.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	OMP(COMM)	51/2026	24.03.2026	UNION O FINDIA VS. SH. VIJAYANT	9717789191	RICHAGAMBHIRDEWAN@GMAIL.COM	18.03.2026
			1	OMP(COMM)	50/2026	24.03.2026	UNION OF INDIA VS. SH. VIJAYANT	9717789191	RICHAGAMBHIRDEWAN@GMAIL.COM	18.03.2026
			1	MISC. DJ	501/2026	25.03.2026	M/S ATELIER APPARELS FOOTWEAR PV. LTD. VS. M/S VIJAYA DIAMOND CRAFTS AND ORS.	9711481910	AADITYAVK@GMAIL.COM	19.0.3.2026
			1	CS(COMM)	216/2026	25.03.2026	M/S SUNDEEP PRESS THROUGH ITS PROPRIETOR VS. M/S UNITECH ENGINEERS INC THROIUGH ITS PROPRIETOR	9810187005	ADV.RAJORA123@GMAIL.COM	20.03.2026
			1	OMP(MISC.)COM M	10/2026	25.03.2026	ANTARCTICA INFRASTRUCTURE PRIVATE LIMITED VS. STATE OF HARYANA	9810202014	mcllawoffices@gmail.com	20.03.2026
			1	OMP(MISC.)COM M	11/2026	25.03.2026	ANTARCTICA INFRASTRUCTURE PRIVATE LIMITED VS. STATE OF HARYANA	9810202014	mcllawoffices@gmail.com	20.03.2026
			1	OMP(COMM)	52/2026	25.03.2026	KERELA STATE ELECTRICITY BOARD LTD. VS. M/S NAV SHAKTI TRADERS	9567775331	dushyanttiwariaor@gmail.com	19.03.2026
			1	ARB.A. (COMM)	1/2026	25.03.2026	DELHI TRANSCO LIMITED VS. SUNDEEP ARORA	7032442135	contact@nautiliyaalegal.com	19.03.2026
			1	OMP(COMM)	56/2026	27.03.2026	MOHHAMED JAHANGIR VS OYO HOTELS AND HOMES PVT LTD	9811504933	rijurajoffice@gmail.com	23.03.2026
			1	MISC. DJ	507/2026	27.03.2026	ARIHANT TECHNO PACK PVT LTD VS M/S TARA ENTERPRISES	9540369555	protishtrikhal@gmail.com	23.03.2026
			1	CS(COMM)	220/2026	27.03.2026	HIPPOSTORES TECHNOLOGY PVT LTD VS GULB TECHNOLOHIES PVT LTD	7838855710	MALIK.HARISH01@GMAIL.COM	23.03.2026
			1	OMP(COMM)	55/2026	27.03.2026	SHOU HOSPITALITY PVT LTD AND ANR VS KRISHAN KUMARS DHOOT	9811387311	advishaanmukherjee@gmail.com	23.03.2026
			1	OMP(COMM)	54/2026	27.03.2026	UNION OF INDIA VS M/S BUDHIRAJA ELECTRICALS	9891237346	ADVBHUVAN@YAHOO.COM	23.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	OMP(COMM)	53/2026	27.03.2026	UNION OF INDIA VS M/S SUREKA JYOTI INTERNATIONAL	9716978896	JYOTIADVOCATE96@GMAIL.COM	20.03.2026
			1	EX.COMM-AWARD BY ARB.COM	55/2026	27.03.2026	INSTAPOW ER LIMITED VS OSRAM LIGHTING PVT LTD	9910687976	MUDITG88@GMAIL.COM	23.03.2026
			1	OMP(E)(COMM)	6/2026	28.03.2026	M/S SUNLIFE SCIENCES VS M//SKARTIK JAIN RANCOM HEALTHCARE PRIVATE LIMITED	8368060074	advocatekartik98@gmail.com	24.03.2026
			1	MISC. DJ	511/2026	28.03.2026	BRITISH MOTOR CAR CO.(1934)PVT LTD VS APEEJAY TEA LTD	9818462250	agrldeep@gmail.com	20.03.2026
			1	CS(COMM)	227/2026	28.03.2026	HT DIGITAL STREAMS LTD VS MR.RAJENDERA PRATAP SINGH	9213187809	bajaj.bajaj128@gmail.com	24.03.2026
			1	AEB(A) COMM	02/2026	30.03.2026	SHRI AJIT SINGH CHAUDHARY VS EXPRESSIONS PORTFOLIO PVT LTD	9911116314/9711098374	NOT AVAILABLE	24.03.2026
			1	CS(COMM)	230/2026	30.03.2026	HYGLOW INDUSTRIES LTD VS SELONI GANDOTRA	8586834657	RISHABHGUPTA.LAWYER@GMAIL.COM	25.03.2026
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	ExCOMM - Award by Arb Comm	43/2026	06-03-2026	M/S Deepak and Co Vs Indian Railway Catering and tourism corporation ltd	9811014029	nareshthanai@yahoo.com	24.02.2026
			25	CS (COMM)	160/2026	06-03-2026	TRUE LINK FINANCE LTD Vs HARISH KUMAR	9818004454	rajatruelink@gmail.com	27.02.2026
			25	CS (COMM)	161/2026	06-03-2026	INFOCOM NETWORK PRIVATE LIMITED Vs ARTHMATE FINANCING INDIA PRIVATE LIMITED	999966696, 8595104204	sakshi@bharatandassociates.com kamal@bharatandassociates.com	18.02.2026
			25	OMP (COMM)	40/2026	06-03-2026	Micromax Informatics Limited Vs Home Credit India Finance Private Limited	9818404391	mudit@msslawoffice.co.in	25.02.2026
			25	ExCOMM - Award by Arb Comm	42/2026	06-03-2026	M/S Foodworld Vs Indian Railway Catering and Tourism Corporation Ltd	9811014029	nareshthanai@yahoo.com	25.02.2026
			25	ExCOMM - Award by Arb Comm	44/2026	07-03-2026	Rahee Infratech Limited Vs Union Of India	9717211487	soumyadutta07@gmail.com	13.02.2026

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			25	OMP (COMM)	42/2026	07-03-2026	NATIONAL INSURANCE CO LTD Vs M/S MEET PVT LTD	NIRAJ SINGH(P), 9810009829	nirajsinghadv@gmail.com	27.02.2026
			25	CS (COMM)	170/2026	09-03-2026	RAHUL SHARMA PROP M/S GAZEL SUFFOLK INDIA Vs M/s Logix Infrastructure Pvt Ltd	Naman Rudra Dutt(P), 9891848453, 8447831683	Sanjaykumar9375@gmail.com	26.02.2026
			25	OMP (I) (COMM)	91/2026	09-03-2026	IDFC FIRST BANK LIMITED Vs RAIS AHAMAD JAFRI	MAYANK MAHAJAN(P), 9873347330	mayank_mahajan05@yahoo.com	26.02.2026
			25	CS (COMM)	173/2026	10-03-2026	ASHISH CHAUHAN Vs Ms NLMK India Coating Private Limited	Ankit Mehta(P), 965492763,9873112300	Advmanojjha@gmail.com	07.03.2026
			25	CS (COMM)	172/2026	10-03-2026	THE FEDRAL BANK LTD Vs LAXMAN SINGH	Kiran Mahajan(P), 9810472145	kiranmahajan60@yahoo.com	28.02.2026
			25	CS (COMM)	174/2026	10-03-2026	RAGHAV KANSAL Vs Roadzen Technologies Private Limited	Chitwan Sharma(P), 8903784007	ahansaraman@gmail.com	06.03.2026
			25	OMP (I) (COMM)	92/2026	10-03-2026	Ginni Tea Industries Limited Vs Union of India	Saurav Singh Yadav(P), 9810006115	khoranaassociates@gmail.com	09.03.2026
			25	Execution (Comm)	40/2026	10-03-2026	M/S BIG BROTHERS PROJECTS PVT LTD Vs M/S ANASAL URBAN CONDOMINIUMS PVT LTD AND ANR	RAJESH MAHINDRU(P), 9810194135	rajeshmahindru@gmail.com	23.02.2026
			25	Execution (Comm)	41/2026	11-03-2026	SHAILESH KUMAR SINGH Vs YOGESH SIKKA	VISHAL RANJAN(P), 8447789392	adv.ranjanvishal@gmail.com	25.02.2026
			25	OMP (I) (COMM)	94/2026	11-03-2026	HERO FINCORP LTD Vs TIMBRESonic LIFESTYLE PVT LTD	MAYANK MAHAJAN(P), 9873347330	mayank_mahajan05@yahoo.com	20.01.2026
			25	OMP (I) (COMM)	93/2026	11-03-2026	HERO FINCORP LTD Vs AJAY AGRAWAL	MAYANK MAHAJAN(P), 9873347330	mayank_mahajan05@yahoo.com	20.01.2026
			25	OMP (COMM)	44/2026	12-03-2026	MS RRM SERVICES Vs DIAGNO LABS PVT LTD	Anuj Tyagi(P), 9871281055	anujtyagi.law@gmail.com	10.03.2026
			25	CS (COMM)	181/2026	13-03-2026	STATE BANK OF INDIA Vs HARSH KASHYAP	RUCHI KHURANA(P), 9811170646	ruchikhuranaadvocate@gmail.com	26.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
25				CS (COMM)	180/2026	13-03-2026	ROHIT SACHDEVA PROPRIETOR OF EARTH EQUIPMENTS Vs TRIVENIMUDRAI PROJECT LIMITED	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	23.02.2026
25				CS (COMM)	182/2026	13-03-2026	KAMAL TOURS AND TRAVELS PVT LTD Vs WHITEFIELDS OVERSEAS LTD AND ORS	MADHURESH CHAUDHARY(P),	9810821771	CHAMBERSOFFGG@GMAIL.COM	25.02.2026
25				Execution (Comm)	43/2026	13-03-2026	M/s Winpro Doors And Windows LLP Vs Rahul Chobey	NAVEEN LOHIA(P),	8860301018	associatesnplaw@gmail.com	07.03.2026
25				CS (COMM)	201/2026	16-03-2026	Unicorn Denmart Limited Vs Vemula Sunil	Gunjan Kumar(P),	9313350568,	associate@cjk.legal	11.03.2026
25				Execution (Comm)	44/2026	18-03-2026	M/S ATA FREIGHT LINE INDIA PVT LTD Vs LSL LOGISTIKS INDIA PVT LTD AND ORS	Dipesh Sharma(P),	9971133684	office.wittons@gmail.com	26.02.2026
25				CS (COMM)	196/2026	18-03-2026	HPL ELECTRIC AND POWER LTD Vs M/S UNILEC ENGG LTD	Sunil Kumar Jaswal(P),	9810210832, 9136286998, 9868600661	vijayprakash9682@gmail.com	09.03.2026
25				CS (COMM)	198/2026	18-03-2026	STATE BANK OF INDIA Vs REKHA SAGAR PROP OF M/S DIPANSHU TENT AND CATERERS	ADAITA KUMAR ROUT(P),	9999132159, 9015565892	akroutadvocate@gmail.com	07.03.2026
25				OMP (I) (COMM)	98/2026	18-03-2026	HERO FINCORP LTD Vs ASHPAK JOHAR SHAIKH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.01.2026
25				OMP (I) (COMM)	97/2026	18-03-2026	HERO FINCORP LTD Vs ALEKHA CHANDRA BHOL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.01.2026
25				CS (COMM)	203/2026	19-03-2026	Rodha Educational Services Pvt Ltd Vs Reddit Community Network India Pvt Ltd	Gaurav Patel(P),	9455160761, 8797130013	tatvalawllp@grmail.com	12.03.2026
25				CS (COMM)	206/2026	20-03-2026	ANI Media Private Limited Vs KARUNAVTARAM (YOUTUBE CHANNEL) AND ANR	Sidhant Kumar(P),	9964037586	SKUMAR@UNUMLAW.IN	14.03.2026
25				OMP (I) (COMM)	103/2026	23-03-2026	HERO FINCORP LTD Vs RANGANATHAN A	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.02.2026
25				OMP (I) (COMM)	104/2026	23-03-2026	HERO FINCORP LTD Vs SUBBARAO V	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.02.2026

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			25	OMP (COMM)	49/2026	24-03-2026	SANJEEV KUMAR JAIN Vs FUSION FINANCE LIMITED AND ANR	KANISHK KHARBANDA(P),	9999457850	Kanishk.kharbanda20@gmail.com	13.03.2026
			25	OMP (COMM)	48/2026	24-03-2026	UNION OF INDIA THROUGH DIRECTOR(LITIGATION) DEPARTMENT OF COMMERCE(SUPPLY DIVISION)	SOMYA GOEL(P),	not provided	richagambhirdewan@gmail.com	18.03.2026
			25	Execution (Comm)	47/2026	25-03-2026	NOVATEUR ELECTRICAL AND DIGITAL SYSTEMS PVT LTD Vs M/S SANVIK ENGINEERS (INDIA) PVT LTD	ADITYA DHAR(P),	9810081079	vpdalmia@vaishlaw.com	24.02.2026
			25	OMP (I) (COMM)	105/2026	25-03-2026	JAY AMBEY ENERGY SOLUTION PRIVATE LIMITED Vs ISGEC HEAVY ENGINEERING LIMITED	Rishav Dubey(P),	9540525402	rishavdubey@gmail.com	20.03.2026
			25	OMP (I) (COMM)	107/2026	27-03-2026	HERO FINCORP LTD Vs NITESH VIJAY BORA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.01.2026
			25	CS (COMM)	223/2026	27-03-2026	Hippostores Technology Private Limited Vs Morphing Innovation OPC Pvt Ltd	Harish Malik(P),	7838855710	malik.harish01@gmail.com	20.03.2026
			25	CS (COMM)	222/2026	27-03-2026	Hippostores Technology Private Limited Vs KARAN ISRANI (SOLE PROPRIETOR OF M/S C K CONSTRUCTIONS)	Harish Malik(P),	7838855710	malik.harish01@gmail.com	23.03.2026
			25	CS (COMM)	221/2026	27-03-2026	DIC India Limited Vs STAR PLASTICS AND ANR	Swati Mittal(P),	-9625114985	sandeep.grover@ortislaw.com	24.03.2026
			25	ExCOMM - Award by Arb Comm	57/2026	28-03-2026	DAIKO FROM HERE ON COMMUNICATION PVT LTD Vs PRATEEK REALTORS INDIA PVT LTD	Raunak Gupta(P),	9811673338	rajivdewan123@yahoo.com	24.03.2026
			25	CS (COMM)	229/2026	28-03-2026	CANARA BANK Vs M/S S R ENGINEERING THROUGH ITS PROP MR KANHU CHARAN BEURIA	Vipin Verma(P),	9873101002	pranay7advo@gmail.com	23.03.2026
			25	CS (COMM)	228/2026	28-03-2026	M/S KING NETWORK Vs SHAPOORJI PALLONJI COP IPTO COMPLEX N	Sanjeev Sinha(P),	9350680089, 7428314365	sanjeevg717@gmail.com	13.03.2026
			25	Execution (Comm)	48/2026	28-03-2026	YAGYA VALKYA SHUKLA Vs YOGESH SETHI	Gaurav(P),	9711615956	Legal1.lawwallet@gmail.com	26.02.2026
			25	OMP (COMM)	57/2026	28-03-2026	M/S JANKI MANAGEMENT CONSULTANTS PVT LTD Vs M/S SAMSUNG INDIA ELECTRONICS PVT LTD	shashank sharma(P),	8800805998	shuklashivam079@gmail.com	24.03.2026

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25				OMP (MISC) (COMM)	14/2026	30-03-2026	M/S MONYWISE FINANCIAL SERVICES PVT LTD Vs JERATH PATH LABS THROUGH ITS PROPRIETOR DR PRASHANT	Mehvish Khan(P),	9319212148	khanmehvish2189@gmail.com	16.03.2026
25				ARB A (COMM)	3/2026	30-03-2026	AJIT SINGH CHAUDHARY Vs EXPRESSIONS PORTFOLIO PVT LTD	RAKESH SRIVASTAVA(P),	9911116314, 9711098374	not provided	23.03.2026
25				ExCOMM - Award by Arb Comm	59/2026	30-03-2026	VIRTUOUS ENERGY PRIVATE LIMITED Vs POWER GRID CORPORATION OF INDIA LIMITED		not provided	not provided	29.03.2026
25				OMP (I) (COMM)	108/2026	30-03-2026	CREDITWISE CAPITAL PVT LTD Vs RITU SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.03.2026
25				CS (COMM)	231/2026	30-03-2026	NIKE INNOVATE C V Vs ASHOK KUMAR AND ORS	Shravan Bansal(P),	not provided	not provided	24.03.2026
25				OMP (MISC) (COMM)	13/2026	30-03-2026	VKC NUTS PRIVATE LIMITED Vs SHRI A S ENTERPRISES	Bindra Rana(P),	9818202368	litigation@ssrana.com	27.03.2026
25				OMP (E) (COMM)	5/2026	09-03-2026	SMALL FARMERS AGRI BUSINESS CONSORTIUM (SFAC) Vs M/S GODWIN AGRO PRODUCTS LIMITED AND ORS	SURBHIT NANDAN(P),	7064169058	chambersofsurbhithnandan@gmail.com	06.03.2026
25				Execution (Comm)	42/2026	12-03-2026	STATE BANK Of INDIA Vs NITIN SONI	Rajeev Sagar(P),	9810021846	sagarandsagar@live.com	02.03.2026
25				ExCOMM - Award by Arb Comm	47/2026	13-03-2026	Johnson Lifts Private Limited Vs TDI Infrastructure Limited	Mayank Mikhail Mukherjee(P),	9873064245	mayank@mikhailchambers.com	10.03.2026
25				ExCOMM - Award by Arb Comm	48/2026	14-03-2026	MS H P Spinning Mills Pvt Ltd Vs UNITED INDIA INSURANCE CO LTD	Sameer Nandwani(P),	9810528802	office@nandwani.co.in	27.02.2026
25				ExCOMM - Award by Arb Comm	53/2026	23-03-2026	KOTAK MAHINDRA PRIME LTD Vs VERTEX HOSPITALITY COMPANY PVT LTD AND ANR	Sunny Arora(P),	not provided	not provided	13.03.2026
25				Execution (Comm)	45/2026	23-03-2026	SKYWAYS AIR SERVICES LTD Vs GIRISH KUMAR	Neeraj Gupta(P),	9811267045	info@juslawassociates.com	07.03.2026
25				Execution (Comm)	46/2026	24-03-2026	DELHIVERY LTD Vs RK ENERGY	Aditya Trehan(P),	8588074107	vinit@advantleaal.com	07.03.2026

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22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	20	SUIT RECOVERY	FORCS (COMM)/167/2026	06-03-2026	STATE BANK OF INDIA VS VIPUL MANDLOTIA	RUCHI KHURANA(P),	9811170646	ruchikhurana@hotmail.com	11-02-2026
20			EXECUTION PETITION	M-Ex/13/2026	06-03-2026	SARVESH SECURITY SERVICES PVT LTD VS NATIONAL INSTITUTE OF PLANT GENOME RESEARCH	SNEHA SINGH(P),	9999151328	singhsneha312@yahoo.com	19-02-2026	
20			EXECUTION PETITION	ExCOMM - Award by Arb Comm/41/2026	06-03-2026	MS FOODWORLD VS INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD	NARESH THANAI(P),	Not available	Not available	25-02-2026	
20			SUIT RECOVERY	FORCS (COMM)/169/2026	07-03-2026	RECREATE TRAVEL PVT LTD THROUGH ITS PROPRIETOR MR SHILESH KUMAR YADAV VS JAGLAN IMMIGRATION PRIVATE LIMITED THROUGH ITS DIRECTORS	ANUPAM KUMAR MISHRA(P),	9830333388	anupamkumarmishra@gmail.com	20-02-2026	
20			SUIT RECOVERY	FORCS (COMM)/171/2026	09-03-2026	BANK OF MAHARASHTRA VS M/ INTELLISENSE INFOTECH PVT LTD AND ORS	SRAVI VACHHER(P),	Not available	Not available	28-02-2026	
20			SUIT RECOVERY	FORCS (COMM)/176/2026	10-03-2026	STEMROBO TECHNOLOGIES PVT LTD VS M/S REES DISTRIBUTORS AND ORS	ASHISH PANDEY(P),	8800442383	advocateashisho2@gmail.com	06-03-2026	
20			APPLICATION U/S 151 CPC	Misc DJ/431/2026	10-03-2026	FONZO EQUIPMENT PVT. LTD. VS. ULTIMATE ENTERPRISES TRADING	TAPAN KUMAR JHA	8588818770	tapankj@gmail.com	06-03-2026	
20			SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (MISC) (COMM)/6/2026	10-03-2026	91 SPRINGBOARD BUSINESS HUB VS. PAYMATE INDIA LTD.	Varun Garg	9999710445	advocatusvarungarg@gmail.com	06-03-2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			20	SUIT FOR TRADEMARK	FORCS (COMM)/178/2026	11-03-2026	ZYDUS WELLNESS PRODUCTS LTD VS M/S AVECIA HEALTHCARE AND ORS	RAHUL BHUJBAL(P),	Not available	Not available	07-03-2026
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/43/2026	11-03-2026	MS SKYTECH CONSTRUCTIONS PVT LTD VS VIPIN KUMAR SINGH	SHASHANK SHARMA(P),	8745046859	shashank7354@gmail.com	07-03-2026
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/45/2026	12-03-2026	MS OVINGTON FINANCE PRIVATE LIMITED VS SATYAWATI	YASH SHARMA(P),	8285852770	advyashsharma02@gmail.com	06-02-2026
			20	SUIT RECOVERY	FORCS (COMM)/184/2026	13-03-2026	STATE BANK OF INDIA VS NARAIN DASS KHOSLA	RUCHI KHURANA(P),	9811170646	ruchikhurana@hotmail.com	26-02-2026
			20	SUIT RECOVERY	FORCS (COMM)/187/2026	13-03-2026	NORTHERN STEEL AND GENERAL MILLS PVT LTD VS ROHIT DHAWAN	SANJAY KUMAR(P),	9312219064	skumaradv212@gmail.com	09-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/185/2026	13-03-2026	PUNJAB NATIONAL BANK VS AMIT VASHISHTA	SINDRA NARAIN(P),	9311824970	Not available	26-02-2026
			20	SUIT RECOVERY	FORCS (COMM)/186/2026	13-03-2026	M/S MICHAEL PAGE INTERNATIONAL RECRUITMENT PVT LTD VS B9 BEVERAGES LTD	ROHIT AGRAWAL(P),	Not available	Not available	11-03-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/50/2026	14-03-2026	UTTAR PRADESH RAJKIYA NIRMAN NIGAM LTD VS ESIC LTD	RAJESH PATHAK(P),	9313347911	pathakadvocate@gmail.com	10-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			20	SUIT RECOVERY	FORCS (COMM)/192/2026	14-03-2026	CANARA BANK VS BABLI	VIPIN VERMA(P),	8574040902	Not available	09-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/191/2026	14-03-2026	CANARA BANK VS DIVI COLLECTION	VIPIN VERMA(P),	8574040902	Not available	09-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/193/2026	14-03-2026	DEUTSCHE BANK AG VS MAMARA HOTELS AND RESORTS PVT LTD THROUGH ITS DIRECTORS	SURUCHI SURI(P),	9810255518	Not available	05-03-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/95/2026	14-03-2026	CULTFIT HEALTHCARE PRIVATE LIMITED VS KAPIL RAJ ANAND AND ANR	ISHAN SRIVASTAVA(P),	Not available	Not available	14-03-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/455/2026	17-03-2026	MS RCVEX PLASTICISERS PVT LTD VS HDM FASHIONS AND ORS	ADNAN SAIFI(P),	Not available	Not available	13-03-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/101/2026	18-03-2026	SMFG INDIA CREDIT COMPANY LTD VS BHAVYA TAXI SERVICE AND ORS	VIMAL KHURANA(P),	9810674070	vimal_khurana@yahoo.co.uk	10-02-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/102/2026	19-03-2026	ACCELERATE PRODUCTS VENTURES PVT LTD VS M/S KLV ENTERPRISES AND ORS	SUSHIL SHUKLA(P),	9582483990	ssalegal.09@gmail.com	28-02-2026
			20	SUIT TRADEMARK	FORCS (COMM)/204/2026	19-03-2026	DAYA CHAND JAIN VS VISHAL SO ARVIND SONI	SUDARSHAN BANSAL(P),	9810132015	Not available	13-03-2026

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			20	SUIT FOR TRADEMARK	FORCS (COMM)/205/2026	19-03-2026	SOBHAGAYA MEDIA PVT LTD VS NEHA SHARMA	GEETASHI CHANDNA(P),	Not available	Not available	14-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/210/2026	20-03-2026	UNION BANK OF INDIA VS SHRISHERSINGH	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	24-02-2026
			20	SUIT RECOVERY	FORCS (COMM)/209/2026	20-03-2026	UNION BANK OF INDIA VS JAI PRAKASH	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	24-02-2026
			20	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/9/2026 (MISC)	24-03-2026	VIR BHAN MITTAL VS CENTRAL BOARD OF IRRIGATION AND POWER	ANSHU MAHAJAN(P),	9810878861	himanshu.mahajan@gmail.com	18-03-2026
			20	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/8/2026 (MISC)	24-03-2026	LIVFAST BATTERIES PVT. LTD. VS SHREE DURGA ENTERPRISES	DIWAKAR SINGH	9871122035	singh.diwakar@gmail.com	16-03-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/54/2026	24-03-2026	EVAM CONSTRUCTION PVT LTD VS WEL GROW HOTEL CONCEPTS PVT LTD	MANISH KUMAR(P),	9310003050	manishsharma5473@gmail.com	18-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/215/2026	24-03-2026	HIPPOSTORES TECHNOLOGY PVT LTD VS EMPATHY INFRA AND ENGINEERING PVT LTD	HARISH MALIK(P),	7838855710	malik.harish01@gmail.com	18-03-2026
			20	SUIT RECOVERY	FORCS (COMM)/219/2026	25-03-2026	SH SUSHIL JAIN VS SMT SANGEETA	SUNIL KUMAR(P),	9811767023	advsunil22@gmail.com	13-03-2026

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			20	SUIT RECOVERY FORCS	(COMM)/218/2026	25-03-2026	SUNDEEP PRESS THROUGH PROPRIETOR VS B JAIN PUBLISHER PVT LTD	MANOJ(P), 9350041255	Not available	16-03-2026
			20	SUIT RECOVERY FORCS	(COMM)/217/2026	25-03-2026	MS SUNDEEP PRESS THROUGH PROPRIETOR VS M/S AIMIL PHARMACEUTICALS THROUGH DIRECTORS	NISHANT RAJORA(P), 8882171614	Not available	17-03-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/106/2026	25-03-2026	M/S HPL ELECTRIC POWER AND PVT LTD VS CONVERGENCE ENERGY SERVICES LTD AND ANR	MOHIT GUPTA(P), 9654681238	mglawoffices2017@gmail.com	23-03-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/56/2026	27-03-2026	M/S VED PRAKASH MITHAL AND SONS VS UNION OF INDIA	ROHAN JOSHUA KAPOOR(P), Not available	Not available	12-03-2026
			20	SUIT RECOVERY FORCS	(COMM)/224/2026	27-03-2026	BANK OF INDIA VS M/S SHIVA SERVICES	VAGEESH KUMAR(P), 8620885161	vageeshsharma95@gmail.com	20-03-2026
			20	SUIT RECOVERY FORCS	(COMM)/226/2026	27-03-2026	BANK OF INDIA VS M/S MOHD KASIM	VAGEESH KUMAR(P), 8620885161	vageeshsharma95@gmail.com	20-03-2026
			20	SUIT RECOVERY FORCS	(COMM)/225/2026	27-03-2026	XPRESS CONSULTANCY INC VS BALDEEP SINGH PAHWA	SHWETA(P), 8800949676	S945213@gmail.com	23-03-2026
			20	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/12/2026 (MISC)	28-03-2026	MYSOURCE INNOVENTURES PRIVATE LIMITED VS AMAZON SELLER SERVICES PRIVATE LIMITED	ANKIT CHATURVEDI(P), 9711425439	ankit@anslegal.in	19-03-2026

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			20	EXECUTION PETITION	ExCOMM - Award by Arb30-03-2026 Comm/58/2026	30-03-2026	VINAY SEHRAWAT VS HOTEL CUBIC INN AND ANR	SUDHANSHU TOMAR(P),	9810206600	sudhanshutomar@yahoo.com	24-03-2026
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1036/2026	07-03-2026	AXIS BANK LTD Vs VIKAS CHAUDHARY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1033/2026	07-03-2026	IFFCO KISAN FINANCE LTD Vs RAJ KUMAR RAY	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	06.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1034/2026	07-03-2026	IFFCO KISAN FINANCE LTD Vs MADHAN LAL	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	06.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1035/2026	07-03-2026	IFFCO KISAN FINANCE LTD Vs MD ALAM	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	06.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1031/2026	07-03-2026	IFFCO KISAN FINANCE LTD Vs PRAVESH KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	06.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1063/2026	09-03-2026	PIRAMAL FINANCE LIMITED Vs SHABEEBA N P	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	07.03.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/120/2026	09-03-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs JAI KISAN FARMS PRODUCTS	Sonu Vivek(P),	7042286270	advdrpc1948@gmail.com	07.03.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/124/2026	10-03-2026	Punjab National Bank Vs Mr Shushil Kumar	Sheepali Patial(P),	9717387978	advsheepali@gmail.com	09.03.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/123/2026	10-03-2026	Punjab National Bank Vs Mr Chirag Gupta	Sheepali Patial(P),	9717387978	advsheepali@gmail.com	09.03.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/133/2026	11-03-2026	Siemens Industry Software Inc Vs GRINJIKUMAR N HARIYA	Aarshia Behl(P),	9810621272	aarshia@saikrishnaassociates.com	10.03.2026
12, New Court Block-I	CIVIL CASES	CS (COMM)/132/2026	11-03-2026	Ms Green CAD IT Consulting Pvt Ltd Vs M/s Vulcans Build Pvt Ltd	Brijesh Singh(P),	9999678571	amareshinghadvocate@gmail.com	10.03.2026			

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1139/2026	14-03-2026	IDFC FIRST BANK LTD Vs N K LOGISTICS PVT LTD	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	13.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1141/2026	14-03-2026	IDFC FIRST BANK LTD Vs SUDHIR KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	13.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1170/2026	16-03-2026	AXIS BANK LTD Vs RAJKUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	14.03.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/141/2026	16-03-2026	SIEMENS PRODUCT LIFECYCLE MANAGEMENT SOFTWARE INC Vs Kapil Kumar Kaushik and Anr	PUNEET AHUJA(P),	0120-4059300	swastik@anandanaanaand.com	14.03.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/146/2026	20-03-2026	MAX Healthcare Institute Ltd Vs Maxx Hospital and Trauma Centre	SWAPNIL GAUR(P),	9873598716	garima@ralgeal.co.in	19.03.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/148/2026	23-03-2026	LITTLE BIRD INDIA Vs Growth Spurts and Beyond Pvt Ltd	VIPUL GOEL(P),	9810095300	vipulgoel_85@yahoo.co.in	19.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1210/2026	23-03-2026	Fingrow Capital Private Limited Vs MOHIT ARYA PROPRIETOR OF SK K STEEL TRADERS	JITENDRA KUMAR SINGH(P),	9911354578	jkschauhan@rediffmail.com	19.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1211/2026	23-03-2026	Fingrow Capital Private Limited Vs Sanjay Prop Of Vibrant Lights India	JITENDRA KUMAR SINGH(P),	9911354578	jkschauhan@rediffmail.com	19.03.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/147/2026	23-03-2026	WELLVERSED HEALTH PRIVATE LIMITED Vs EXPLORE PERFORMANCE NUTRITION	KUNAL KHANNA(P),	9999757185	kunalkhanna@gmail.com	19.03.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/154/2026	24-03-2026	MAHESH EDIBLE OIL INDUSTRIES LIMITED Vs MAHAKAL TRADERS THROUGH ITS PROPRIETOR MR SUSHIL	Varnika Bajaj(P),	9838660707	varnikabajajadvocage@gmail.com	23.03.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/153/2026	24-03-2026	MAX Healthcare Institute Ltd Vs Mr Subhash Chander	SWAPNIL GAUR(P),	9873598716	garima@ralgeal.co.in	23.03.2026
			12, New Court Block-I	EXECUTION PETITION	ExCOMM - Award by Arb Comm/17/2026	24-03-2026	INDUSIND BANK LTD Vs VANSH BHARTI	NAGENDER SINGH(P),	9717850496	pankajkumarsin@yahoo.com	23.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1225/2026	24-03-2026	PIRAMAL FINANCE LIMITED Vs DANISH SULTAN KHAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	23.03.2026

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			12, New Court Block-I	CIVIL CASES	CS (COMM)/161/2026	25-03-2026	AMAN DHATTARWAL Vs HARSH	Rohit Taneja(P),	9810945207	justjurisofc@gmail.com	24.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1247/2026	27-03-2026	YES BANK LIMITED Vs MANOJ SHANI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	25.03.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/165/2026	28-03-2026	STATE BANK OF INDIA Vs RAM PUJA SINGH ALIAS RAM PUJAN SINGH	Navruti ojha(P),	8376043196	navrutyagi@gmail.com	27.03.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/164/2026	28-03-2026	PUNJAB NATIONAL BANK Vs MUKESH MATAI PROP OF MS NINETEEN 20 CRAFT AND CREATIONS	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	27.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1271/2026	30-03-2026	PIRAMAL FINANCE LIMITED Vs RAMAN SETH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1270/2026	30-03-2026	PIRAMAL FINANCE LIMITED Vs AJAY KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1267/2026	30-03-2026	Cnh Industrial Capital India Pvt Ltd Vs MUKESH KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1268/2026	30-03-2026	Cnh Industrial Capital India Pvt Ltd Vs ASHIF MUSTAKH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1269/2026	30-03-2026	Axis Bank limited Vs ANKIT GUPTA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1264/2026	30-03-2026	Cnh Industrial Capital India Pvt Ltd Vs SANDEEP KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1259/2026	30-03-2026	Axis Bank limited Vs KUSUM PAWAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1263/2026	30-03-2026	Cnh Industrial Capital India Pvt Ltd Vs ADITYA GAIROLA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1265/2026	30-03-2026	Axis Bank limited Vs GYARSI DEVIN BANSAL	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	28.03.2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1262/2026	30-03-2026	Axis Bank limited Vs PARAMJIT KAUR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1266/2026	30-03-2026	Cnh Industrial Capital India Pvt Ltd Vs BABLU HARGYAN SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1257/2026	30-03-2026	Axis Bank limited Vs PUNDEEP SINGH BUDHIRAJA	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1258/2026	30-03-2026	Axis Bank limited Vs RAKESH KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1256/2026	30-03-2026	Axis Bank limited Vs JYOTISH PRASAD SINGH	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1261/2026	30-03-2026	Axis Bank limited Vs Abdul Mufeed Khan	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1260/2026	30-03-2026	Axis Bank limited Vs ANIL KUMAR	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1255/2026	30-03-2026	Cnh Industrial Capital India Pvt Ltd Vs Surat Singh	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1254/2026	30-03-2026	Cnh Industrial Capital India Pvt Ltd Vs Sukender Ransingh	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1253/2026	30-03-2026	Cnh Industrial Capital India Pvt Ltd Vs Preetpal Kaur	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1252/2026	30-03-2026	AXIS BANK LTD Vs YESHVEER S/O DHARAMRAJ 7209	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1250/2026	30-03-2026	IDFC FIRST BANK LTD Vs BANTESH YADAV	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcllegal.com	28.03.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1251/2026	30-03-2026	IDFC FIRST BANK LTD Vs VINOD KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcllegal.com	28.03.2026

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (COMM) 9/2026	07.03.2026	OYO APARTMENT INVESTMENT VS HIRANAND KISHINCHAND GANGWANI	AKASH BHATT 9821830138	contact@lopmin	05.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1055/2026	07.03.2026	PIRAMAL FINANCE LTD VS PRIKSHAT SHARMA	ANANJAY SINGH 7455023130	asaplegalandadvocates@gmail.com	25.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1056/2026	07.03.2026	PIRAMAL FINANCE LTD VS SANJAY SHRIVASHTAVA	ANANJAY SINGH 7455023130	asaplegalandadvocates@gmail.com	25.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1057/2026	07.03.2026	PIRAMAL FINANCE LTD VS VISHAL KARMVEER SINGH	RAJESH JANGRA 9958726491	jangraadvocate@gmail.com	25.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1058/2026	07.03.2026	PIRAMAL FINANCE LTD VS MOHD SHARUKH HUSSAIN	RAJESH JANGRA 9958726491	jangraadvocate@gmail.com	25.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1059/2026	07.03.2026	PIRAMAL FINANCE LTD VS BABURAO NIWRITTI GOND	RAJESH JANGRA 9958726491	jangraadvocate@gmail.com	25.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1067/2026	09.03.2026	YES BANK LTD VS DAULAT RAM BABU SINGH	SANJEEV PATHAK 9717028845	litigation@srclegal.com	20.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1068/2026	09.03.2026	AXIS BANK LTD VS SHARADA	AVINASH KUMAR 1141513189	avinash.adv@gmail.com	18.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1069/2026	09.03.2026	AXIS BANK LTD VS KULDEEP KUMAR	AVINASH KUMAR 1141513189	avinash.adv@gmail.com	18.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1070/2026	09.03.2026	AXIS BANK LTD VS HARIBANSH YADAV	NIRAJ KUMAR 9811306559	nirajkumar1976@gmail.com	24.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1071/2026	09.03.2026	AXIS BANK LTD VS AYODHYA PRASAD	NIRAJ KUMAR 9811306559	nirajkumar1976@gmail.com	24.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1072/2026	09.03.2026	AXIS BANK LTD VS MS LUCKY AGENCIES	NIRAJ KUMAR 9811306559	nirajkumar1976@gmail.com	24.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1073/2026	09.03.2026	PIRAMAL FINANCE LTD VS SUNEEL KUMAR RAIKWAR	ANANJAY SINGH 7455023130	asaplegalandadvocates@gmail.com	20.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, New Court Block-I	Commercial	CS (COMM) 127/2026	10.03.2026	MAX HEALTHCARE INSTITUTE LTD VS M/S NATIONAL HEALTH INSTITUTE & MEDICAL RESEARCH CENTRE	9999947699	raunaq@ira.law	27.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 126/2026	10.03.2026	M/S G K FASHIONS PVT LTD VS MI INDUSTRIES PVT LTD & ORS	9810383816	legal@oberoisrlegal.com	26.02.2026
			6, New Court Block-I	Commercial	CS (COMM)125/2026	10.03.2026	DEVI DEVKI FOUNDATIO VS VARUN SHARMA	9810117154	sanjeev.sarasat@questllegalpartners.com	27.02.2026
			6, New Court Block-I	Commercial	CS (COMM)129/2026	10.03.2026	ANOOP KUMAR VS M/S UNIMART & UNIKAHWA FOOD & BEVERAGES & ORS	8800740996	siddhantgautamcec@gmail.com	25.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1091/2026	10.03.2026	IFFCO KISHAN FINANCE LTD VS MADAN KUMAR	9999183119	ashish@agcpartners.co.in	25.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1090/2026	10.03.2026	IFFCO KISHAN FINANCE LTD VS VINOD YADAV	9999183119	ashish@agcpartners.co.in	25.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1089/25	10.03.2026	IFFCO KISHAN FINANCE LTD VS SONU KUMAR	9999183119	ashish@agcpartners.co.in	25.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1088/2026	10.03.2026	IFFCO KISHAN FINANCE LTD VS RAMJI KAUSHAL	9999183119	ashish@agcpartners.co.in	25.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1087/2026	10.03.2026	PIRAMAL FINANCE LTD VS ASHISH KUMAR KESARWANI	9958726491	jangraadvocate@gmail.com	27.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1086/2026	10.03.2026	PIRAMAL FINANCE LTD VS SHIVA KHANDAL	9958726491	jangraadvocate@gmail.com	27.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1084/2026	10.03.2026	PIRAMAL FINANCE LTD VS MUNI KAKKAR	9958726491	jangraadvocate@gmail.com	27.02.2026
			6, New Court Block-I	Commercial	CS (COMM)128/2026	10.03.2026	VRB CONSUMER PRODUCT PRIVATE LTD VS YAZHINI EXIM PRIVATE LTD	2,69,20,50,04,15,90,700	J.ABHAY@AMSShardul.com	08.03.2026
			6, New Court Block-I	Commercial	EX COMM AWARD BY ARB. COMM./ 16/2026	18.03.2026	TVS SUPPLY CHAIN SOLUTIONS LTD VS NISHA MANGLA	9999966646	nishantshokeen@resolutivegl.com	26.02.2026

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			6, New Court Block-I	Commercial	OMP (COMM) 11/2026	20.03.2026	TAJINDER PAL SINGH VS IDFC FIRST BANK LTD	BHAGWAN JHA	9953944840	jha4law@gmail.com	20.03.2026
			6, New Court Block-I	Commercial	CS (COMM) 151/2026	23.03.2026	RONGEN & CO VS PANACEA INSTITUTE OF RADIOLOGY & MEDICAL SERVICES	SANJAY YADAV	8860851165	sanjay.yadav.law11@gmail.com	20.03.2026
			6, New Court Block-I	Commercial	CS (COMM) 150/2026	23.03.2026	ICICI BANK LTD VS TRIPITI KUMAR CHAUDHARY	ALOK KUMAR	9911000126	alok.adv2001@gmail.com	07.03.2026
			6, New Court Block-I	Commercial	CS (COMM) 149/2026	23.03.2026	PUNJAB NATIONAL BANK VS VARUN CHADHA	INDRA NARAIN	9311824970	associatenarayan29@gmail.com	11.03.2026
			6, New Court Block-I	Commercial	MISC DJ 140/2026	23.03.2026	AGFA HEALTH CARE INDIA PVT LTD VS FOCUS IMAGING & RESEARCH CENTRE	MEERA KAURAPATEL	9910002111	meerakaurapatel@gmail.com	07.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1224/2026	23.03.2026	YES BANK LTD VS RINKU RINKU	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	10.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1223/2026	23.03.2026	YES BANK LTD VS HIMANSHU SINGH RATHORE	ANANJAY SINGH	7455023130	asaplegalandadvocates@gmail.com	10.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1222/2026	23.03.2026	AXIS BANK LTD VS RIHANAS PARVIN	SUNTTA SINGH	9871040589	indolexlaw@gmail.com	05.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1221/2026	23.03.2026	AXIS BANK LTD VS RAMPALS SINGH	SUNTTA SINGH	9871040589	indolexlaw@gmail.com	09.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1220/2026	23.03.2026	AXIS BANK LTD VS POOJA	SUNTTA SINGH	9871040589	indolexlaw@gmail.com	09.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1219/2026	23.03.2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS MAHAMMD GAFARBHAI MOGAL	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	09.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1218/2026	23.03.2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SANDEEP	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	09.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1217/2026	23.03.2026	PIRAMAL FINANCE LTD VS ERABABULA RAO	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	09.02.2026

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			6, New Court Block-I	Commercial	Ex.COMM - Award by Arb Comm./18/2026	24.03.2026	AXIS BANK LTD Vs L LISHEVEI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	26.02.2026
			6, New Court Block-I	Commercial	Ex.COMM - Award by Arb Comm./19/2026	24.03.2026	AXIS BANK LTD Vs VIKRAM TOMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	26.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM.)/1228/2026	24.03.2026	IFFCO KISAN FINANCE LTD Vs ANSHUL YADAV	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	25.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM.)/1229/2026	24.03.2026	Axis Bank Ltd Vs MITHLESH KUMAR 3481	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	05.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM.)/1230/2026	24.03.2026	IFFCO KISAN FINANCE LTD Vs AJEET GULAB SINGH	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	25.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM.)/1231/2026	24.03.2026	IFFCO KISAN FINANCE LTD Vs KHURSHED KOKA	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	25.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM.)/1232/2026	24.03.2026	IFFCO KISAN FINANCE LTD Vs BRAJESH KUMAR MUNSHILAL	ASHISH KUMAR GUPTA	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	24.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1235/2026	25.03.2026	IDFC Bank Ltd Vs SUNNY SINGLA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	09.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1236/2026	25.03.2026	IDFC FIRST BANK LTD VS AARADAYA TRISHA LOGISTIC COMPANY	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	09.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1237/2026	25.03.2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LTD VS GORAKH DAJIBAA PATHARE	SAGAR AGGARWAL	9311917029	legal6@ironcladlawindia.com	10.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1238/2026	25.03.2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LTD VS BALJIT SINGH	SAGAR AGGARWAL	9311917029	legal6@ironcladlawindia.com	10.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1239/2026	25.03.2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LTD VS HARI SINGH DEEMAR	SAGAR AGGARWAL	9311917029	legal6@ironcladlawindia.com	10.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1240/2026	25.03.2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LTD VS SACHIN POPAT	SAGAR AGGARWAL	9311917029	legal6@ironcladlawindia.com	10.03.2026

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 1241/2026	25.03.2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LTD VS ASIM AHMAD	SAGAR AGGARWAL	9311917029	legal6@ironcladlawindia.com	10.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1242/2026	25.03.2026	AXIS BANK LTD VS SURAJ	SUNITA SINGH	9871040589	indolexlaw@gmail.com	13.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1243/2026	25.03.2026	AXIS BANK LTD VS PAWAN KUMAR	SUNITA SINGH	9871040589	indolexlaw@gmail.com	13.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1244/2026	25.03.2026	AXIS BANK LTD VS RMS CONTROLS PVT LTD	SUNITA SINGH	9871040589	indolexlaw@gmail.com	13.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1245/2026	25.03.2026	IDFC BANK LTD VS SONU KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	09.03.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1246/2026	25.03.2026	IDFC BANK LTD VS SANJEEV KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	09.03.2026
			6, New Court Block-I	Commercial	CS (COMM) 162/2026	25.03.2026	CANARA BANK VS M/S AARAV ENTERPRISES & ANR	DEEPANJAL CHOUDHARY	8390227354	deepanjchal@gmail.com	14.03.2026
25	SH. YADAV,	SANDEEP SOUTH	17, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./12/2026	07/03/2026	AXIS BANK LTD Vs KARAN	NIKHIL SHARMA	9953286200/7838812053	nikhil.sharma@furstassociates.in	03/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1053/2026	(I)07/03/2026	Axis Bank Vs Kapil Obrai	ANUPAM SINGH	9454926809	info@ajslegal.in	19/02/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1054/2026	(I)07/03/2026	IDFC FIRST BANK LTD Vs RAVI KATARIA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25/02/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1060/2026	(I)07/03/2026	PIRAMAL FINANCE LIMITED Vs MOHAMMAD UZAIR	RAJESH JANGRA	9958726491	jangraadocate@gmail.com	25/02/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1061/2026	(I)07/03/2026	PIRAMAL FINANCE LIMITED Vs DINESH KUMAR HAWA SINGH	RAJESH JANGRA	9958726491	jangraadocate@gmail.com	25/02/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1062/2026	(I)07/03/2026	PIRAMAL FINANCE LIMITED Vs MOHAMMED IDRIS	RAJESH JANGRA	9958726491	jangraadocate@gmail.com	25/02/2026

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			17, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./13/2026	09/03/2026	Kogta Financial India Ltd Vs SUNNY MAHAVEER	Ankur Katyal	9811809439	ankurkatyal@asklegal.co.in	05/03/2026
			17, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./14/2026	09/03/2026	Kogta Financial India Ltd Vs SANDEEP TANWAR	Ankur Katyal	9811809439	ankurkatyal@asklegal.co.in	05/03/2026
			17, New Court Block-I	Commercial	Misc DJ/119/2026	09/03/2026	Beta Financial Services Pvt Ltd Vs MEENU DHINGRA	AADITYA VIJAY KUMAR	9711131164	aadityavk@gmail.com	27/02/2026
			17, New Court Block-I	Commercial	CS (COMM)/121/2026	09/03/2026	KIRPAL SINGH VIRK Vs BIBHA PHARMA	Aviral Chandra	9910599996	B_LEGAL@OUTLOOK.COM	27/02/2026
			17, New Court Block-I	Commercial	CS (COMM)/122/2026	09/03/2026	KIRPAL SINGH VIRK Vs AWADH HEALTH CARE	Dhruva Bhagat	9910599996	B_LEGAL@OUTLOOK.COM	27/02/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1074/2026	(I)09/03/2026	IFFCO KISAN FINANCE LTD Vs HARIOM KUMAR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	25/02/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1075/2026	(I)09/03/2026	IFFCO KISAN FINANCE LTD Vs MEENESH BRIHAMA NAND	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	24/02/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1076/2026	(I)09/03/2026	IFFCO KISAN FINANCE LTD Vs SANU KUMAR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	21/02/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1077/2026	(I)09/03/2026	IFFCO KISAN FINANCE LTD Vs SAROJ RAY	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	21/02/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1078/2026	(I)09/03/2026	AXIS BANK LTD Vs YUVRAJ CONSTRUCTION 0488	Mayank Mahajan	9873347330	mayank_mahajan05@yahoo	03/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1079/2026	(I)09/03/2026	AXIS BANK LTD Vs RAJU VERMA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	21/02/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1080/2026	(I)09/03/2026	AXIS BANK LTD Vs ANURAG VERMA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	19/02/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1100/2026	(I)10/03/2026	PIRAMAL FINANCE LIMITED Vs NITIN ARORA	RAJESH JANGRA	9958726491	jangraadocate@gmail.com	27/02/2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1101/2026	10/03/2026	PIRAMAL FINANCE LIMITED Vs ASHOK RAMKISAN JADHAV	RAJESH JANGRA	9958726491	jangraadocate@gmail.com	27/02/2026
			17, New Court Block-I	Commercial	OMP(I) (COMM.)/1160/2026	14/03/2026	YES BANK LIMITED VS NAVAB MANJOOR	ANANJAY SINGH	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	10/03/2026
			17, New Court Block-I	Commercial	CS (COMM)/140/2026	14/03/2026	OM SAI SALES CORPORATION VS KIDARNATH & CO.	Aadil Jameel	9811117864	info.lexjurislawchambers@gmail.com	12/03/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1163/2026	14/03/2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs BEANT SINGH	Sagar Aggarwal	9311917029	legal6@ironcladlawindia.com	10/03/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1164/2026	14/03/2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs MOHAN JANGLU CHAVHAN	Sagar Aggarwal	9311917029	legal6@ironcladlawindia.com	10/03/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1165/2026	14/03/2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs RAJINDER KUMAR	Sagar Aggarwal	9311917029	legal6@ironcladlawindia.com	11/03/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1183/2026	16/03/2026	IDFC FIRST BANK LTD Vs NAIM KHAN	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	09/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1184/2026	16/03/2026	IDFC FIRST BANK LTD Vs ANKIT KASHI	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	09/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1186/2026	16/03/2026	IDFC FIRST BANK LTD Vs PAWAN KUMAR	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	09/03/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1185/2026	16/03/2026	IDFC FIRST BANK LTD Vs PASSERINE WEALTH SOLUTIONS PRIVATE LIMITED	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	09/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1190/2026	17/03/2026	AXIS BANK LTD Vs SATYAWART	SUNITA SINGH	9871040589/8920586266	INDOLEXLAW@GMAIL.COM	13/03/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1191/2026	17/03/2026	CNH Industrial Capital India Private Limited Vs Joga Ram	Sagar Aggarwal	981098034	areness@arenesslaw.com	11/03/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1192/2026	17/03/2026	IDFC FIRST BANK LTD Vs RAKESH BANARSIDAS	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	09/03/2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1193/2026	17/03/2026	IDFC FIRST BANK LTD Vs RAKESH KUMAR	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	09/03/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1194/2026	17/03/2026	IDFC FIRST BANK LTD Vs ONKAR SINGH	SANJEEV PATHAK	9717028845	Litigation@srcslegal.com	09/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1204/2026	(I)19/03/2026	AXIS BANK LTD Vs TARANJEET KAUR	SUNITA SINGH	9871040589/8920586266	INDOLEXLAW@GMAIL.COM	13/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1205/2026	(I)19/03/2026	CNH INDUSTRIAL CAPITAL PVT LTD Vs RANJIT KUMAR	RAJESH JANGRA	9958726491	jangraadocate@gmail.com	12/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1206/2026	(I)19/03/2026	CNH INDUSTRIAL CAPITAL PVT LTD Vs MUKESH KUMAR	RAJESH JANGRA	9958726491	jangraadocate@gmail.com	12/03/2026
			17, New Court Block-I	Commercial	CS (COMM)/146/2026	20/03/2026	MAX HEALTHCARE INSTITUTE VS MAX HOSPITAL & TRAUMA CENTRE	GRAMINA JOSHI	9873598716	garima@ralgeal.co.in	18/03/2026
			17, New Court Block-I	Commercial	Misc DJ/141/2026	23/03/2026	GURU RAVIDAS GRAM SUDHAR COMMITTEE VS M S OPTICS HEALTHCARE PHARMACY	ABDUL SATTAR	7259071768	ayansaifi45@gmail.com	18/03/2026
			17, New Court Block-I	Commercial	EX(COMM)/30/2026	24/03/2026	MS SAHARA TRADERS VS TEJASWINI P3 DEVELOPMENT PVT LTD & ANR.	SHAHID AHMED	9910536696	theahmedassociates@gmail.com	24/03/2026
			17, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./20/2026	24/03/2026	INDUSIND BANK LTD. VS ROHTANG DIVAKAR	PANKAJ KUMAR SINGH	9717850496	PANKAJKUMARSIN@YAHOO.COM	19/03/2026
			17, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./21/2026	24/03/2026	INDUSIND BANK LTD. VS MURLIDHAR	PANKAJ KUMAR SINGH	9717850496	PANKAJKUMARSIN@YAHOO.COM	19/03/2026
			17, New Court Block-I	Commercial	CS (COMM)/158/2026	24/03/2026	EMU LINES PRIVATE LIMITED VS OCEANIC HORIZONS PRIVATE LIMITED	UDAY KUMAR	8882303942	advudaykumar@gmail.com	15/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1233/2026	(I)24-03-206	PIRAMAL FINANCE LIMITED VS TANOJ KUMAR SAHOO	RAJESH JANGRA	9958726491	jangraadocate@gmail.com	16/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1234/2026	(I)24/03/2026	PIRAMAL FINANCE LIMITED VS KULDEEP TANWAR	PRASHANT KUMAR	9999691983	psrlawfirm2020@gmail.com	18/03/2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, New Court Block-I	Commercial	OMP (COMM.)/1288/2026	30/03/2026	YES BANK LIMITED VS BALRAM SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1289/2026	30-03-2026	YES BANK LIMITED VS ABBAS KHAN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	14/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1290/2026	30-03-2026	AXIS BANK LTD Vs KOMAL	NIRAJ KUMAR	9811306559	legalmindsinternational@gmail.com	27/03/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1291/2026	30-03-2026	AXIS BANK LTD Vs SURINDER	NIRAJ KUMAR	9811306559	legalmindsinternational@gmail.com	27/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1292/2026	30-03-2026	AXIS BANK LTD Vs GYAN DEVIN BANSAL	NIRAJ KUMAR	9811306559	legalmindsinternational@gmail.com	17/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1293/2026	30-03-2026	AXIS BANK LTD Vs GYAN DEVIN BANSAL	NIRAJ KUMAR	9811306559	legalmindsinternational@gmail.com	17/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1294/2026	30-03-2026	AXIS BANK LTD Vs MO SHADAN	NIRAJ KUMAR	9811306559	legalmindsinternational@gmail.com	27/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1295/2026	30-03-2026	AXIS BANK LTD Vs JASSAL KNIT FAB	NIRAJ KUMAR	9811306559	legalmindsinternational@gmail.com	27/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1296/2026	30-03-2026	AXIS BANK LTD Vs AWANISH KUMAR MISHRA	NIRAJ KUMAR	9811306559	legalmindsinternational@gmail.com	27/03/2026
			17, New Court Block-I	Commercial	OMP (COMM.)/1297/2026	30-03-2026	AXIS BANK LTD Vs RAJU MALI	NIRAJ KUMAR	9811306559	legalmindsinternational@gmail.com	27/03/2026
			17, New Court Block-I	Commercial	CS (COMM)/172/2026	30/03/2026	CENTRAL GOVERNMENT EMPLOYEES CONSUMER COOPERATIVE SOCIETY PVT LTD VS DELHI TOURISM AND	DIPAK K. NAG & APURVA UPMANYU	9810611825	apurvaupmanyu@gmail.com	27/03/2026
			17, New Court Block-I	Commercial	CS (COMM)/171/2026	30/03/2026	SPEK DIGITAL LLP VS INSTITUTE OF MARKETING AND MANAGMENT AND ANR.	KOMAL ABROL	9988629077	Abrollawoffices@gmail.com	27/03/2026
			17, New Court Block-I	Commercial	CS (COMM)/166/2026	30/03/2026	SUMER SETHI SOLE PROPRIETORSHIP VS PANCHSHILA CO-OPERATIVE HOUSE BUILDING SOCIETY LTD.	SHIKHER UPADHYAY	8505999376	shikherupadhyay@fore sightlaw.in	28/03/2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/1022/2026	06-03-2026	AXIS BANK LTD Vs SURENDRA SINGH	Anupam Singh(P),	9958279037	info@ajslegal.in	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1025/2026	06-03-2026	AXIS BANK LTD Vs NIDHI SHARMA	Anupam Singh(P),	9958279037	info@ajslegal.in	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1023/2026	06-03-2026	AXIS BANK LTD Vs MOHAMMAD DANISH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1021/2026	06-03-2026	AXIS BANK LTD Vs MANU RANA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1024/2026	06-03-2026	AXIS BANK LTD Vs MJLEESH	Anupam Singh(P),	9958279037	info@ajslegal.in	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1027/2026	06-03-2026	AXIS BANK LTD Vs HEMANT SINGH SACHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1028/2026	06-03-2026	AXIS BANK LTD Vs ABHISHEK KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1026/2026	06-03-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs RV GLASS INDUSTRIES	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	25.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1052/2026	07-03-2026	AXIS BANK LTD Vs RAKESH MISHRA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	21.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1051/2026	07-03-2026	AXIS BANK LTD Vs RAM BABU	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	21.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1042/2026	07-03-2026	IDFC FIRST BANK LTD Vs SHIV KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	24.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/118/2026	07-03-2026	PUNJAB NATIONAL BANK Vs AKSHAY SRIVASTAVA (PROP OF M/S GLORIOUS FUTURE)	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	20.02.2026
29, New Court Block-II	Commercial	OMP (I) (COMM)/1049/2026	07-03-2026	IFFCO KISAN FINANCE LTD Vs RAJEEV KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.02.2026			

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1047/2026	07-03-2026	IFFCO KISAN FINANCE LTD Vs RAKESH KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1046/2026	07-03-2026	IFFCO KISAN FINANCE LTD Vs VIVEK SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1048/2026	07-03-2026	M/S PIRAMAL FINANCE LIMITED Vs MOHD ARSALAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	25.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1050/2026	07-03-2026	M/S PIRAMAL FINANCE LIMITED Vs APARNA ALBERT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	25.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1045/2026	07-03-2026	M/S PIRAMAL FINANCE LIMITED Vs NAVEEN DAGAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	25.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1043/2026	07-03-2026	M/S PIRAMAL FINANCE LIMITED Vs MOHD AKIL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	25.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1044/2026	07-03-2026	IFFCO KISAN FINANCE LTD Vs GOURAV KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	25.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1096/2026	10-03-2026	M/S PIRAMAL FINANCE LIMITED Vs CHIRAG KHERA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1097/2026	10-03-2026	M/S PIRAMAL FINANCE LIMITED Vs UDAY SANTOSH MALAVDE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1098/2026	10-03-2026	M/S PIRAMAL FINANCE LIMITED Vs SAHIL MANGLA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1099/2026	10-03-2026	M/S PIRAMAL FINANCE LIMITED Vs RAJAN RAHEJA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1095/2026	10-03-2026	M/S PIRAMAL FINANCE LIMITED Vs ROHIT TANGRI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1094/2026	10-03-2026	M/S PIRAMAL FINANCE LIMITED Vs REENA DEVI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.03.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1093/2026	10-03-2026	YES BANK LTD Vs PRANVESH KUMAR PATHAK	SANJEEV PATHAK(P), 9717028845	litigation@srslegal.com	02.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1092/2026	10-03-2026	YES BANK LTD Vs KAMAL GULIA	SANJEEV PATHAK(P), 9717028845	litigation@srslegal.com	02.03.2026
			29, New Court Block-II	Commercial	ExCOMM - Award by Arbitration Comm/15/2026	10-03-2026	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs RITIKA SHARMA	MAYANK MAHAJAN(P), 9873347330	mayank_mahajan05@yahoo.com	05.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/130/2026	10-03-2026	M/S SECURE LOGISTICS SOLUTIONS PVT LTD Vs M/s BTL INDIA PVT LTD	Rakesh Kumar Sharma(P), 9868040826, 9818666198	sharmarakeshadv1@gmail.com	28.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/131/2026	10-03-2026	VARUN KUMAR Vs M/S UNIMART AND UNIKAHWA FOOD AND BEVERAGES AND ANR	VIVEK VISHAL GAUTAM(P), 8800740996	advovvg@gmail.com	08.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/136/2026	12-03-2026	WILDERNESS AND WELLNESS RESORTS AND CAMPS PVT LTD Vs VARUN SHROTRIYA (PROP OF M/S BASE CAMP AND ORS)	Swetank Shantanu, Pratap shanker 9818058809, 9891200224	legalconsultus@gmail.com	07.03.2026
			29, New Court Block-II	Commercial	Execution (Comm)/26/2026	12-03-2026	CANARA BANK Vs ASIF MUKHTAR (PROP OF M/S MOBILE DOT COM)	NILENDU VATSYAYAN(P), 9999050853	nilenduvatsyayan@gmail.com	10.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/135/2026	12-03-2026	DELTA TROOPS PVT LTD Vs AMBIENCE PVT LTD AND ORS	Dr. Vivek Aggarwal 9811770164	info@aalawcorp.com	06.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/139/2026	13-03-2026	FEDERAL BANK LTD Vs PRADYUMN KUMAR GUHA (PROP OF M/S LUSABUY FASHIONS)	Rishabh Yadav(P), 8800718199	rishabhyadav5040@gmail.com	08.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1123/2026	13-03-2026	IDFC FIRST BANK LTD Vs VINAY NARENDRA TYAGI	SANJEEV PATHAK(P), 9717028845	litigation@srslegal.com	09.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1156/2026	14-03-2026	IDFC FIRST BANK LTD Vs PRAYASS M TYAGI	SANJEEV PATHAK(P), 9717028845	litigation@srslegal.com	09.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1154/2026	14-03-2026	IDFC FIRST BANK LTD Vs MOHIT LUTHRA	SANJEEV PATHAK(P), 9717028845	litigation@srslegal.com	09.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1157/2026	14-03-2026	IDFC FIRST BANK LTD Vs SACHIN GAJRAJ	SANJEEV PATHAK(P), 9717028845	litigation@srslegal.com	09.03.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1158/2026	14-03-2026	IDFC FIRST BANK LTD Vs RAJESH KKHAR SINGH	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	09.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1159/2026	14-03-2026	IDFC FIRST BANK LTD Vs JOGINDAR KHARWAR	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	09.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1150/2026	14-03-2026	IDFC FIRST BANK LTD Vs DIVYAS SINGH TOMER	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	09.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1151/2026	14-03-2026	IDFC FIRST BANK LTD Vs SHAKTI BHUSHAN SHARMA	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	09.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1152/2026	14-03-2026	IDFC FIRST BANK LTD Vs RIJWAN AHMAD	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	09.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1153/2026	14-03-2026	IDFC FIRST BANK LTD Vs KAMAL BAGGA	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	09.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1155/2026	14-03-2026	IDFC FIRST BANK LTD Vs JYOTI DEVI	SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	09.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1149/2026	14-03-2026	M/S YES BANK LIMITED Vs PIYUSH GOEL	ANANJAY SINGH(P), 7455023130	asaplegalandadvocates@gmail.com	10.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1148/2026	14-03-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs NARENDRA KUMAR PRALHAD VADODE	SAGAR AGGARWAL 9311917029	legal6@ironcladlawindia.com	10.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1144/2026	14-03-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs SARABJIT KAUR	SAGAR AGGARWAL 9311917029	legal6@ironcladlawindia.com	11.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1145/2026	14-03-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs RAGHUJI BAPURAO SHANIWARE	SAGAR AGGARWAL 9311917029	legal6@ironcladlawindia.com	11.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1147/2026	14-03-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs SHAIKH RAHIM KALADAR SHAIKH	SAGAR AGGARWAL 9311917029	legal6@ironcladlawindia.com	11.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1146/2026	14-03-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs SUKHMINDER SINGH	SAGAR AGGARWAL 9311917029	legal6@ironcladlawindia.com	11.03.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1182/2026	16-03-2026	YES BANK LTD Vs RINKU RINKU	ANANJAY SINGH(P), 7455023130	asaplegalandadvocates@gmail.com	10.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1180/2026	16-03-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs PK PRADHAN CO	SAGAR AGGARWAL 9311917029	legal6@ironcladlawindia.com	11.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1181/2026	16-03-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs VASANTI DITYA PADVI	SAGAR AGGARWAL 9311917029	legal6@ironcladlawindia.com	11.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1179/2026	16-03-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs BHARAT LAL	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	12.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/142/2026	16-03-2026	M/S MOD HOMZ Vs GULAB SINGH	DEEPAK SINGH 9999684758	deepaksinghlegal@gmail.com	12.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1178/2026	16-03-2026	AXIS BANK LTD Vs SAILESH KUMAR	Sunita Singh(P), 9871040589, 8920586266	indolexlaw@gmail.com	13.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1173/2026	16-03-2026	YES BANK LTD Vs MEENA MEENA	ANANJAY SINGH(P), 7455023130	asaplegalandadvocates@gmail.com	13.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1175/2026	16-03-2026	M/S PIRAMAL FINANCE LIMITED Vs KUNWAR PAL	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	14.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1176/2026	16-03-2026	M/S PIRAMAL FINANCE LIMITED Vs SHAHBAZ RASHID KHAN	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	14.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1174/2026	16-03-2026	M/S PIRAMAL FINANCE LIMITED Vs SURESH KUMAR	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	14.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1177/2026	16-03-2026	M/S PIRAMAL FINANCE LIMITED Vs PUSHPENDER KUMAR	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	14.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1216/2026	23-03-2026	M/S FINGROW CAPITAL PVT LTD Vs SEEMA CHOUBEY (PROP OF MECHATRUST INDUSTRIES AND ORS)	JITENDRA KUMAR SINGH(P), 9911354538	jkschauhan@rediffmail.com	17.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/156/2026	24-03-2026	CANARA BANK Vs M/S UNIQUE UNISEX SALON AND ANR	DEEPANJAL CHOUDHARY(P), 8390227354	deepanjalch@gmail.com	18.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, New Court Block-II	Commercial	CS (COMM)/155/2026	24-03-2026	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs M/S OM UDYOG AND ANR	Dr. Puran Chand 7042286270	advdrpc1948@gmail.com	20.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1226/2026	24-03-2026	M/S PIRAMAL FINANCE LIMITED Vs OM PRAKASH YADAV	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	16.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/163/2026	27-03-2026	ASICS CORPORATION Vs UDITH DHINGRA (PROPRIETOR OF COGS INTERNATIONAL)	Shravan Kumar Bansal 9810017859	unitedmark@unitedandunited.com	24.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1248/2026	27-03-2026	CNH INDUSTRIAL CAPITALS (INDIA) PVT LTD Vs KHAMISHA KHAN AND ANR	SAGAR AGGARWAL 9810900834	areness@arenesslaw.com	25.03.2026
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/22/2026	27-03-2026	M/S CASEWELL DRILLING SERVICES PVT LTD Vs INDERJEET SINGH	Vidur Kamra(P), 8447871289	dineshmoorjani92@gmail.com	14.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1287/2026	30-03-2026	M/S PIRAMAL FINANCE LIMITED Vs MUKESH KUMAR	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	16.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1286/2026	30-03-2026	M/S PIRAMAL FINANCE LIMITED Vs LALIT SHARMA	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	16.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1285/2026	30-03-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJENDRA HARISHANKAR	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	17.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1277/2026	30-03-2026	AXIS BANK LTD Vs PRASHANT SHUKLA	Niraj Kumar(P), 9811306559	nirajkumar1976@gmail.com	27.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1278/2026	30-03-2026	AXIS BANK LTD Vs SUNIL KUMAR	Niraj Kumar(P), 9811306559	nirajkumar1976@gmail.com	27.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1280/2026	30-03-2026	AXIS BANK LTD Vs ARSAD	Niraj Kumar(P), 9811306559	nirajkumar1976@gmail.com	27.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1282/2026	30-03-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs ANKUL SHARMA	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	17.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1283/2026	30-03-2026	AXIS BANK LTD Vs SATNAM KAUR	Sunita Singh(P), 9871040589, 8920586266	indolexlaw@gmail.com	17.03.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1281/2026	30-03-2026	AXIS BANK LTD Vs KAUSHALYA TIWARI	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	27.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1279/2026	30-03-2026	AXIS BANK LTD Vs KAMLESH STONE CRUSHER	Niraj Kumar(P),	9811306559	nirajkumar1976@gmail.com	27.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1284/2026	30-03-2026	IFFCO KISAN FINANCE LTD Vs RAHUL YADAV	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	19.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1276/2026	30-03-2026	M/S PIRAMAL FINANCE LIMITED Vs MANISH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.03.2026
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/23/2026	30-03-2026	AXIS BANK LTD Vs DHIRENDRA KUMAR SHARMA	Shivam Kumar Jha	7970440025	shivamjha@firstassociates.in	16.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1274/2026	30-03-2026	IFFCO KISAN FINANCE LTD Vs PUSHPENDRA KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	19.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1275/2026	30-03-2026	IFFCO KISAN FINANCE LTD Vs SULTAN RAM	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	19.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/169/2026	30-03-2026	SIEMENS EDA (SALES AND SERVICES) PVT LTD Vs STERLITE TECHNOLOGIES LIMITED	Gurjas Singh Narula(P),	9997979363	gurjasnarulaadv@gmail.com	28.03.2026
			29, New Court Block-II	Commercial	Execution (Comm)/32/2026	30-03-2026	PUNJAB NATIONAL BANK Vs LALIT CHITTORIA (PROP OF M/S FLUCK)	Arun Bhardwaj(P),	9899138242	arunbhardwaj1206@gmail.com	19.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/168/2026	30-03-2026	SIEMENS EDA (SALES AND SERVICES) PVT LTD Vs STERLITE TECHNOLOGIES LIMITED	Gurjas Singh Narula(P),	9997979363	gurjasnarulaadv@gmail.com	28.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1272/2026	30-03-2026	IDFC FIRST BANK LTD Vs HARSH KUMAR VERMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.03.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1273/2026	30-03-2026	IDFC FIRST BANK LTD Vs MOHD RAFI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.03.2026
			29, New Court Block-II	Commercial	CS (COMM)/167/2026	30-03-2026	M/S M K INTERIORS Vs OPTIMISTIC RESTAURANT PVT LTD AND ORS	Ravi Lomod(P),	9990117722	ravilomod@gmail.com	25.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/116/2026	06-03-2026	FEDERAL BANK Vs DHEERAJ MUTEJA	Rishabh Yadav(P),	8800718199	rishabhyadav5040@gmail.com	27-02-2026
			40, New Court Block-II	Commercial	CS (COMM)/117/2026	06-03-2026	M/S TUMBLE HOUSE ENERTAINMENT LLP Vs TS REALTECH PRIVATE LTD	Sanjive Singh(P),	9811767675	g.sanjit@gmail.com	20-02-2026
			40, New Court Block-II	Commercial	Execution (Comm)/28/2026	06-03-2026	M/S MUNAZIR EMBROIDERY HOUSE Vs MANOJ KUMAR	not given	not given	not given	28-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1019/2026	06-03-2026	YES BANK LIMITED Vs JITENDER PAL SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	20-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1020/2026	06-03-2026	YES BANK LIMITED Vs NEKI RAM	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	20-02-2026
			40, New Court Block-II	Commercial	CS (COMM)/119/2026	07-03-2026	Small Farmers Agri Business Consortium Vs MS Krishna Agrotech through its proprietor Mukund Dnyanoba Bhujbal	JATIN JULKA(P),	9899818888	jatinjulka()7@outlook.com	25-02-2026
			40, New Court Block-II	Commercial	Execution (Comm)/23/2026	07-03-2026	State Bank of India Vs Tinku Kumar	KAMLESH KUMAR SINGH(P),	9810343732	not given	06-03-2026
			40, New Court Block-II	Commercial	Execution (Comm)/24/2026	07-03-2026	State Bank of India Vs Mahendra Kumar	KAMLESH KUMAR SINGH(P),	9810343732	not given	06-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1037/2026	07-03-2026	AXIS BANK LTD Vs SAURABH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10-02-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1038/2026	07-03-2026	AXIS BANK LTD Vs NEETU BHARDUAJ	Shobha Gupta(P), 9811192158	srshobhagupta@gmail.com	10-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1039/2026	07-03-2026	PIRAMAL FINANCE LIMITED Vs Gourav Jaipal	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	18-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1040/2026	07-03-2026	PIRAMAL FINANCE LIMITED Vs Poonam Narayan Singh	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	18-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1041/2026	07-03-2026	PIRAMAL FINANCE LIMITED Vs Lakhan Patel	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	18-02-2026
			40, New Court Block-II	Commercial	Execution (Comm)/25/2026	09-03-2026	Chander Pal Vs Ms AM Webshop India Pvt Ltd	RISHI KANTI TRIPATHI(P), 9953417765	madhusing801@yahoo.com	28-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1064/2026	09-03-2026	PIRAMAL FINANCE LIMITED Vs ROHIT GARG	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	18-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1065/2026	09-03-2026	PIRAMAL FINANCE LIMITED Vs UMESH	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	18-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1066/2026	09-03-2026	Axis Bank limited Vs SINGH CONSTRUCTION	Niraj Kumar(P), 9811306559	nirajkumar1976@gmail.com	24-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1081/2026	10-03-2026	IFFCO KISAN FINANCE LTD Vs GAGAN KUMAR	ASHISH KUMAR GUPTA(P), 9999183119	ashish@agcpartners.co.in	25-02-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1082/2026	10-03-2026	IFFCO KISAN FINANCE LTD Vs HARNARAYAN BABU	ASHISH KUMAR GUPTA(P), 9999183119	ashish@agcpartners.co.in	25-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1083/2026	10-03-2026	IFFCO KISAN FINANCE LTD Vs URMILA DEVI	ASHISH KUMAR GUPTA(P), 9999183119	ashish@agcpartners.co.in	25-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1084/2026	10-03-2026	IFFCO KISAN FINANCE LTD Vs SUMRAT SINGH	ASHISH KUMAR GUPTA(P), 9999183119	ashish@agcpartners.co.in	25-02-2026
			40, New Court Block-II	Commercial	CS (COMM)/134/2026	11-03-2026	WELLVERSED HEALTH PVT LTD Vs THE WELCORE HUB GYM	KUNAL KHANNA(P), 9999757185	ip.kunalkbna@gmail.com	06-03-2026
			40, New Court Block-II	Commercial	OMP (COMM)/10/2026	11-03-2026	Phool Singh And Anr Vs M/s IndusInd Bank Ltd	Mohammad Raja(P), 9818969638	advmdrja786@gmail.com	09-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1102/2026	11-03-2026	AXIS BANK LTD Vs NAND SINGH SHEKHAWAT	Avinash kumar(P), 9811182985	Avinashadv@gmail.com	30-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1103/2026	11-03-2026	AXIS BANK LTD Vs NEHA YADAV	avinash kumar(P), 9811182985	Avinashadv@gmail.com	30-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1104/2026	11-03-2026	PIRAMAL FINANCE LIMITED Vs HAWA SINGH	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	28-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1105/2026	11-03-2026	PIRAMAL FINANCE LIMITED Vs RAMBRESH	RAJESH JANGRA(P), 9958726491	jangraadvocate@gmail.com	28-02-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1106/2026	11-03-2026	PIRAMAL FINANCE LIMITED Vs RAJESH RINA DHARMENDRAKUMARJANGRA(P), RAMJIYANI	9958726491	jangraadvocate@gmail.com	28-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1107/2026	11-03-2026	PIRAMAL FINANCE LIMITED Vs RAJAN RAMAGYA KANOJIYA	9958726491	jangraadvocate@gmail.com	28-02-2026
			40, New Court Block-II	Commercial	CS (COMM)/137/2026	12-03-2026	MOOL CHAND Vs All India Institute of Medical Sciences	sana yusuf(P), 9898600506	deepakkumar0506@gmail.com	09-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1109/2026	12-03-2026	PIRAMAL FINANCE LIMITED Vs Rajinder Singh	9958726491	jangraadvocate@gmail.com	28-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1110/2026	12-03-2026	Axis Bank Ltd Vs SUKHA RAM 0707	MAYANK MAHAJAN(P), 9873347330	mayank_mahajan05@yahoo.com	06-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1111/2026	12-03-2026	IFFCO KISAN FINANCE LTD Vs SUNIL MISHRA	9999183119	ashish@agcpartners.co.in	25-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1112/2026	12-03-2026	IFFCO KISAN FINANCE LTD Vs BUTAI SINGH	9999183119	ashish@agcpartners.co.in	25-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1113/2026	12-03-2026	IFFCO KISAN FINANCE LTD Vs DADAN RAM	9999183119	ashish@agcpartners.co.in	25-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1114/2026	12-03-2026	IFFCO KISAN FINANCE LTD Vs NITISH KUMAR	9999183119	ashish@agcpartners.co.in	25-02-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1115/2026	12-03-2026	PIRAMAL FINANCE LIMITED Vs WASI WALID RAIS	9958726491	jangraadvocate@gmail.com	28-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1116/2026	12-03-2026	PIRAMAL FINANCE LIMITED Vs SANTOSH KUMAR	9958726491	jangraadvocate@gmail.com	28-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1117/2026	12-03-2026	PIRAMAL FINANCE LIMITED Vs MOHD SAHIR KHAN	9958726491	jangraadvocate@gmail.com	28-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1120/2026	13-03-2026	YES BANK LIMITED Vs SHIRISH KUMAR	7455023130	asaplegaladvocates@gmail.com	10-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1121/2026	13-03-2026	AXIS BANK LTD Vs PREETI	9811182985	Avinashadv@gmail.com	07-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1122/2026	13-03-2026	AXIS BANK LTD Vs POOJA	9811182985	Avinashadv@gmail.com	07-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1124/2026	14-03-2026	AXIS BANK LTD Vs BRAHAM PAL SINGH	9811182985	Avinashadv@gmail.com	07-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1125/2026	14-03-2026	AXIS BANK LTD Vs SHAKTI SINGH	9811182985	Avinashadv@gmail.com	07-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1126/2026	14-03-2026	AXIS BANK LTD Vs BADSHAH	9871040589	indolexlaw@gmail.com	10-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1127/2026	14-03-2026	PIRAMAL FINANCE LIMITED Vs JITIN SHIVAJI DHUMAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	28-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1128/2026	14-03-2026	PIRAMAL FINANCE LIMITED Vs LAXMAN DAS APPUJANI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	28-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1129/2026	14-03-2026	PIRAMAL FINANCE LIMITED Vs SHYAM DHARMSINGH TAMATTA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	28-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1130/2026	14-03-2026	YES BANK LIMITED Vs PIYUSH GOEL	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	10-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1131/2026	14-03-2026	YES BANK LIMITED Vs MEENA MEENA	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	10-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1161/2026	14-03-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs RAHUL BALASAHEB PACHORE	AMAR BAHADUR SINGH(P),	9311917029	legal6@ironcladlawindia.com	11-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1162/2026	14-03-2026	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED Vs SAHIB SINGH	AMAR BAHADUR SINGH(P),	9311917029	legal6@ironcladlawindia.com	11-03-2026
			40, New Court Block-II	Commercial	Execution (Comm)/27/2026	17-03-2026	MS INSTAPOWERT LTD Vs RAJNATH AUTOMOTIVES	ANAND MISHRA(P),	8527665316	arabindauyakadvocate@yahoo.com	13-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1187/2026	17-03-2026	CNH Industrial Capital India Private Limited Vs Jaskaran Singh	AMAR BAHADUR SINGH(P),	9311917029	legal6@ironcladlawindia.com	11-03-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1188/2026	17-03-2026	YES BANK LIMITED Vs HIMANSHU SINGH RATHORE	ANANJAY SINGH(P), 7455023130	asaplegaladvocates@gmail.com	10-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1189/2026	17-03-2026	AXIS BANK LTD Vs CHIRANJIV KUMAR	ADV DHEERAJ(P), 9871040589	indolexlaw@gmail.com	05-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1195/2026	18-03-2026	AXIS BANK LTD Vs AMIT KUMAR	ADV DHEERAJ(P), 9871040589	indolexlaw@gmail.com	05-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1196/2026	18-03-2026	AXIS BANK LTD Vs RAJENDRA KUMAR 1710	ADV DHEERAJ(P), 9871040589	indolexlaw@gmail.com	05-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1197/2026	18-03-2026	IDFC FIRST BANK LTD Vs VARUN GUPTA	SANJEEV PATHAK(P), 9717028845	litigation@srslegal.com	09-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1198/2026	18-03-2026	IDFC FIRST BANK LTD Vs SUSHILA HARI KISHAN	SANJEEV PATHAK(P), 9717028845	litigation@srslegal.com	09-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1199/2026	18-03-2026	IDFC FIRST BANK LTD Vs ISHANK ARORA	SANJEEV PATHAK(P), 9717028845	litigation@srslegal.com	09-03-2026
			40, New Court Block-II	Commercial	CS (COMM)/144/2026	19-03-2026	Ms Mico Glass Industries Private Limited Vs Preetam Kumar Trading as M/s SP Art Creations and Glass House	Nishant Nigam(P), 9811038966	nishant@nglaw.in	09-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1200/2026	19-03-2026	IDFC FIRST BANK LTD Vs DIMPLE GUPTA	SANJEEV PATHAK(P), 9717028845	litigation@srslegal.com	09-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1201/2026	19-03-2026	IDFC FIRST BANK LTD Vs NAND LAL DHAWAN	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	09-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1202/2026	19-03-2026	IDFC FIRST BANK LTD Vs SUNIL KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	09-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1203/2026	19-03-2026	IDFC FIRST BANK LTD Vs NEERAJ RAMESH KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	09-03-2026
			40, New Court Block-II	Commercial	CS (COMM)/145/2026	20-03-2026	MANASH LIFESTYLE PVT LTD Vs BEAUTY ICON	NAGESHWAR KUMHAR(P),	9818823289	info@dayandkumhar.com	19-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1207/2026	20-03-2026	AXIS BANK LTD Vs ANJALI YADAV	avinash kumar(P),	9811182985	Avinashadv@gmail.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1208/2026	20-03-2026	AXIS BANK LTD Vs HEENA KHATOON	avinash kumar(P),	9811182985	Avinashadv@gmail.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1209/2026	20-03-2026	AXIS BANK LTD Vs MADAN KUMAR YADAV	avinash kumar(P),	9811182985	Avinashadv@gmail.com	17-02-2026
			40, New Court Block-II	Commercial	CS (COMM)/152/2026	23-03-2026	M/S ESME CONSUMER PVT LTD Vs PRAGATI ARORA TRADING AS WELCOM COLORS AND ORS	Sanjay Aggarwal(P),	9873262006	admin@raguellaw.com	11-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1212/2026	23-03-2026	IDFC FIRST BANK LTD Vs JYOTI RANBIRCHAUHAN	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	09-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1213/2026	23-03-2026	IDFC FIRST BANK LTD Vs BALBIR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	09-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1214/2026	23-03-2026	IDFC FIRST BANK LTD Vs DILSHANA SAIPI	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	09-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1215/2026	23-03-2026	IDFC FIRST BANK LTD Vs SACHIN RAVINDER KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	09-03-2026
			40, New Court Block-II	Commercial	CS (COMM)/157/2026	24-03-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs VISHNUPRIYA CASHEW INSUSTRIES	Sonu Vivek(P),	7042286270	advdrpc1948@gmail.com	20-03-2026
			40, New Court Block-II	Commercial	CS (COMM)/159/2026	24-03-2026	PUNJAB NATIONAL BANK Vs Gulia Traders (through its Prop Sh Rajouri Singh)	SANCHEET SHARMA(P),	9548667393	sssanchit09@gmail.com	19-03-2026
			40, New Court Block-II	Commercial	CS (COMM)/160/2026	24-03-2026	Max Healthcare Institute Limited Vs Mxalife Superspeciality Hospital and Fahmy IVF Centre	Kruttika Lakshmi(P),	9999947699	raunaq@ira.law	01-04-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1227/2026	24-03-2026	Fingrow Capital Private Limited Vs PAWAN WADHWA PROP OF PUFF AND TUFF JEANS	JITENDRA KUMAR SINGH(P),	9911354578	jkschauhan@rediffmail.com	19-03-2026
			40, New Court Block-II	Commercial	CS (COMM)/170/2026	30-03-2026	RAJESH SACHDEVA Vs PUNJAB AND SIND BANK	MANA SINGH(P),	9810182855	lexalliance.vivek@gmail.com	28-03-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1249/2026	30-03-2026	YES BANK LIMITED Vs SUNIL KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	16-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
28	MS RAVINDER BEDI, JUDGE(COMMERCIAL COURT)	SOUTH-DISTRICT EAST	18 BLOCK 1 18 BLOCK 1	EXECUTION (COMM)	58/2026	06-03-2026	SC PAPER COMPANY VS GLORY GRAPHICS PVT LTD	SAGAR HAUHAN & ASSOCIATES	9868538516	sagarchauhan.legal.com	26-02-2026
				OMP(I)(COMM)	67/2026	07-03-2026	ARISTO SECURITIES PVT LTD VS REINVENT AGROCHAIN PVT LTD AND ANR	SUMIT SARNA & PARTNERS	9716948836 & 9650941688	sumitsarna@gmail.com	04-02-2026
				OMP(COMM.)	15/2026	11-03-2026	M/s FACILITY PLUS ESTATE MANAGEMENT PVT. LTD. VS M/s FLYBOY AVIATION PVT. LTD.	MUKTI BODHI & CO.	9958944220	muktibodhi@gmail.com	07-03-2026
				CS(COMM)	175/2026	12-03-2026	M/S MELNYK OLEKSANDR through its Authorised Representative Mr chintamani Dhyani vs MOBILOITTE	ARUN CHAUHAN & ASSOCIATES	9650015060	arunchauhan.lawyer@gmail.com	10-03-2026
				CS(COMM)	186/2026	16-03-2026	SAN DEE CLOTHING CO VS MS NO EXIT	ATUL CHOPRA	9220558020	advatulchopra@gmail.com	12-03-2026
				CS(COMM)	209/2026	16-03-2026	ABC VS XYZ	SHRAVAN KUMAR BANSAL	9810017859	unitedmark@unitedandunited.com	12-03-2026
				CS(COMM)	189/2026	17-03-2026	VIJAY SINGH VS BEEJAY COLLECTION AND ORS	SULEKHA SINGH	9990935565	sulekhasingh2909@gmail.com	12-03-2026
				CS(COMM)	210/2026	23-03-2026	ABC VS XYZ	SHRAVAN KUMAR BANSAL	9810017859	unitedmark@unitedandunited.com	14.03.2026
				CS(COMM)	211/2026	23-03-2026	ABC VS XYZ	SHRAVAN KUMAR BANSAL	9810017859	unitedmark@unitedandunited.com	19.03.2026
				OMP(I)(COMM)	76/2026	24-03-2026	MOHIT VIG VS ASHIMARA HOUSING PVT LTD	ASHISH AGGARWAL	9810077771	aashishadvocate@gmail.com	17-03-2026
				CS(COMM)	21/2026	24-03-2026	ONE97 COMMUNICATIONS LTD VS DURGA COMMERCIAL CORPORATION AND ANR	ROHIT JAIN & GAURAV JAIN	9811074162	rohitin2003@gmail.com	16-03-2026
				CS(COMM)	213/2026	24-03-2026	THE FOUNDRY VISIONMONGERS LIMITED VS SRAVAN MADIPALLY AND ANR	ADV SWASTIK BISARYA	0120-4059300	SWASTIK@ANANDANANAND.COM	20-03-2026
				CS(COMM)	214/2026	24-03-2026	KUMAR FOOD INDUSTRIES LTD VS M/S SHUBHLAXMI TRADING CO. AND ORS	ADV NEERAJ GROVER	9810376869	GROVERINDIA@OUTLOOK.COM	11-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS(COMM)	218/2026	25-03-2026	PATANJALI FOODS LIMITED Vs ANIL KUMAR JAIN AND ORS	ADV SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLDCO.IN	19-3-2026
				EXECUTION (COMM)	40/2026	30-03-2026	SUNDARAM FINANCE LTD Vs BRAJ KANT AND ORS	ADV NITIN MEHTA & ASSOCIATES	8802218291	advocate.mehtaassociates09@gmail.com	12-02-2026
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/155/2026	06.03.2026	M/S STP LIMITED Vs SADBHAV ENGINEERING LIMITED	Ankit Sharma(P),	9899897542	ankitsharmaadv@gmail.com	05.03.2026
					CS (COMM)/156/2026	06.03.2026	KAWALJEET SINGH Vs MINAL DESAI	Abhishek Kumar(P),	9811074290	advicelaw@gmail.com	05.03.2026
					CS (COMM)/161/2026	09.03.2026	M/s Gonsai Logistics Pvt Ltd through Sh Sanjay Nagpal Director/Authorised Representative Vs M/s Lclship Logistics and ors	Rakesh Kumar Sharma(P),	9868040826	sharmarakeshadv1@gmail.com	08.03.2026
					CS (COMM)/176/2026	12.03.2026	PRAGATI PLATICS PVT LTD Vs DUSHASAN PARIDA	Akhilesh Kumar(P),	9810306655	rohan@talwarlawoffices.com	11.03.2026
					CS (COMM)/182/2026	14.03.2026	STATAE BANK OF INDIA Vs CHANDAN SHAW	RANI BHARDWAJ(P),	9643680913	rbhardwajassociate@gmail.com	13.03.2026
					CS (COMM)/190/2026	17.03.2026	M/S ENGINEERING AND ENVIRONMENTAL SOLUTION PVT LTD Vs M/S GREEN ENVIRONMENTAL	Sonu Vivek(P),	879178518	N/A	16.03.2026
					CS (COMM)/199/2026	20.03.2026	USHA ALUMINIUM PVT LTD Vs GANESH CHANDER JOSHI PROPRIETOR OF LAXMI PLYWOOD	Nancy Jain(P),	9660729214	e3legal@gmail.com	19.03.2026
					CS (COMM)/200/2026	20.03.2026	JAMMNU AND KASHMIR BANK Vs SYED MOHD ALI	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	19.03.2026
					CS (COMM)/202/2026	20.03.2026	Harvinder Kaur Vs MANJULA AHLUWALIA LEGAL HEIR OF HER HUSBAND LATE KAMALJEET SINGH AHLUWALIA	Kunal Gosain(P),	9999944903	kunalgosain3@gmail.com	19.03.2026
					CS (COMM)/203/2026	23.03.2026	AHAMED RAZA Vs NTPC THERMAL POWER CORPORATION	SACHIN YADAV(P),	9811387338	sanjeev9657@gmail.com	22.03.2026
					CS (COMM)/216/2026	24.03.2026	CORELDRAW CORPORATION AND ANR Vs SUGASH PRABHU	Aviral Agnihotri(P),	8793137310	aviralagnihotri453@gmail.com	23.03.2026

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					OMP MISC (COMM)/2/2026	20.03.2026	SAKET SHUKLA AND ANR Vs SANTANU ROY AND ORS	Dhruva Vig(P),	9718917845		19.03.2026
					Ex.COMM / Award by Arb. Comm./36/2026	46092	M/S MYPREFERRED TRANSFORMATION HOSPITALITY PVT. LTD. Vs M/S ATLAS HOSPITALITY	SAKET AGGARWAL	9810223978	N/A	10.03.2026
					EXECUTION (COMM.)/83/2026	24.03.2026	ALTON PANEL INDUSTRIES Vs SUNIL KUMAR PROPRIETOR OF MAA LAXMI HARDWARE	Nancy Jain(P),	9660729214	N/A	23.03.2026
					EXECUTION (COMM.)/84/2026	24.03.2026	CRYSTAL HUES LTD. Vs BISWANATH DAS	Nancy Jain(P),	9660729214	N/A	23.03.2026

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30	SH. KUMARI	VRINDA SOUTH-EAST	20	Commercial Suit	ExCOMM - Award by Arb Comm/35/2026	09-03-2026	AXIS BANK LTD Vs KRISHNA RAO	MAYANK MAHAJAN(P),	9873347330	mayankmahajan05@yahoo.com	26.02.2026	
						CS (COMM)/162/2026	09.03.2026	THE FOUNDRY VISIONMONGERS LIMITED VS xxxxxxxxxxx	PUNEET AHUJA	0120-4059300	shantanu@anandanandan.com	26.02.2026
						CS (COMM)/165/2026	09.03.2026	IMSHAW BUILDERS AND DEVELOPERS PRIVATE LIMITED VS SOUTH DELHI VAULTS AND CREDIT LTD.	Manisha Parmar	9999699762	manisha.parmar1025@gmail.com	06.03.2026
						CS (COMM)/174/2026	12.03.2026	ABHISHEK AMAN AND HARISH KUMAR PROPRIETORS OF M/S DELHI ENGINEERING SOLUTIONS vs M/S RAJDARBAR	Ajay Kumar	9811524526	chandrabhushan432@gmail.com	10.03.2026
						EXECUTION (COMM)/70/2026	16-03-2026	STATE BANK OF INDIA Vs RANJEET KUMAR	KAMLESH KUMAR SINGH(P),	9810343732,	ksingh1123@rediffmail.com	11.03.2026
						Misc DJ/341/2026	14-03-2026	DINDAYAL INDUSTRIES LIMITED Vs M/S DINDAYAL AYURVED BHAWAN AND ANR	NUPUR BANERJEE(P),	9899016945	nupur@ralegal.co.in	14.03.2026
						OMP (I) (COMM)/71/2026	16-03-2026	TATA CAPITAL HOUSING FINANCE LIMITED Vs MRS SANJUGOSWAMI(P), DEVI	SUMIT GOSWAMI(P),	798111801	advocate.goswamisumit@gmail.com	13.03.2026
						EXECUTION (COMM)/82/2026	23-03-2026	WILLOW AND BOOTS BRANDS SOLUTIONS PVT LTD Vs BOUTIQUE SPIRIT BRANDS PVT LTD	ABHIMANUE SHRESTHA(P),	9873657493	shrestha.abhimanue@gmail.com	18.03.2026
						M-Ex/15/2026	20-03-2026	DHIRAJ GROVER Vs IMPERIA STRUCTURES LTD	TUSHAR SHARMA, SACHIN JAIN	9354124731	tusharsharma33@gmail.com	18.03.2026
						CS (COMM)/206/2026	23-03-2026	SURINDER KUMAR KANWAR Vs M/S WOLF WARRIORS SUPPLEMENTS	Narender Vashishta(P),	811140704	nvashishta@gmail.com	20.03.2026
						CS (COMM)/207/2026	23-03-2026	MANMACHINE CAR CARE PVT LTD Vs TANMAY KUMAR PROP M/S MOTO EVOLUTION	Sonu Vivek(P),	8368180 177	Shweta.tiwari@manmachinecare.com	19.03.2026
						EXECUTION (COMM)/81/2026	23-03-2026	M/S KANGROO IMPEX Vs M/S SHRI RAMA POLYMER	HEM CHAND VASHISHT(P),	9910094269	juscorporatumlawoffice@gmail.com	19.03.2026
						Misc DJ/380/2026	24-03-2026	M/S SENTINELS SECURITY PVT LTD Vs M/S SCJ WORLD ACADEMY	Vikram Singh Baid(P),	9090416535	adarsh912003@gmail.com	21.03.2026

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					CS (COMM)/215/2026	24-03-2026	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD Vs SUMIT CHAUHAN	9312276651	r.tewari88@gmail.com	22.03.2026
					OMP (I) (COMM)/77/2026	24-03-2026	USHA GUPTA Vs PARMOD KUMAR GOEL	9999080715	Office@Asharma.In	20.03.2026
					EXECUTION (COMM)/87/2026	25-03-2026	M/S ALTON PANEL INDUSTRIES Vs KESHAR DEVI NAHATA PROPRIETOR OF M/S MAHARSHARMA ENTERPRISES	9660729214	e3legal@gmail.com	23.03.2026
					OMP (COMM)/20/2026	25-03-2026	ACC Limited Vs M/S RAJEEV ENTERPRISES	9558425059	rajendra@karmalaw.in	24.03.2026
					CS (COMM)/222/2026	27-03-2026	M/S LEADERMA INDIA PRIVATE LIMITED Vs M/S THE BOMBAY ENGINEERING WORKS	9810020942	zoriflawfirm@gmail.com	24.03.2026
					ExCOMM - Award by Arb Comm/39/2026	27-03-2026	KOTAK MAHINDRA PRIME LIMITED Vs PAWAN KUMAR	9310817303	codelegalconsultants@gmail.com	24.03.2026
					OMP (I) (COMM)/80/2026	30-03-2026	SHIVALIK SMALL FINANCE BANK Vs SHARAD GOGLIYA	9873062233	MKSLAWOFFTCE650@GMARL.COM	25.03.2026
					ExCOMM - Award by Arb Comm/42/2026	30-03-2026	KOTAK MAHINDRA PRIME LTD Vs RINKU SATPAL	9310817303	codelegalconsultants@gmail.com	25.03.2026
31	DR. RAKESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST		Misc. Application	Misc DJ/411/2026	06-03-2026	MANUJ KHANNA Vs CELLO INDUSTRIES PVT LTD AND ORS	7678644773	legal@rnaip.com	06.03.2026
				Commercaill suit	CS (COMM)/166/2026	09-03-2026	M/S PRESTIGE BUILDCONS PRIVATE LIMITED AND ANR Vs M/S FLASHBOLT RESTAURANT PRIVATE LIMITED	8076280322	uslegalo8@gmail.com	07-03-2026
				Commercaill suit	CS (COMM)/167/2026	09-03-2026	GEMCORP RECYCLING AND TECHNOLOGIES PVT LTD. Vs AL-MEHTAB INDUSTRIES PVT. LTD	9311066101	jurisperfetio@gmail.com	03-03-2026
				Commercaill suit	CS (COMM)/178/2026	12-03-2026	ELENT ELECTRONICS PVT LTD Vs NIKUM ENERGY CONTROL INDIA LTD	9312046733	yadavrazen@gmail.com	10-03-2026
				Commercaill suit	CS (COMM)/177/2026	12-03-2026	SMT VEENA PODDAR AND ANOTHER Vs NATIONWIDE IMMIGRATION SERVICES PRIVATE LIMITED AND	9811027856	tarunsharmalawoffice@gmail.com	10-03-2026

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				Arbitration and Conciliation Act	OMP (I) (COMM)/69/2026	12-03-2026	Jaspal Singh Kharbanda Vs Ashimara Housing Pvt Ltd	Ashish Aggarwal(P), 9810077771	aashishadvocate@gmail.com	10-03-2026
				Arbitration and Conciliation Act	OMP (I) (COMM)/72/2026	13-03-2026	Dharampal Vig Vs Ashimara Housing Pvt Ltd	Ashish Aggarwal(P), 9810077771	aashishadvocate@gmail.com	10-03-2026
				Commercail suit	CS (COMM)/185/2026	14-03-2026	State Bank of India Vs Mr Ram Niwas	Suchita Dixit(P), 8896932838	agnihotrisuchita@gmail.com	11-03-2026
				Execution Petition	EXECUTION (COMM)/73/2026	16-03-2026	CANARA BANK Vs GUPTA PATANJALI AAROGYA KENDRA	FAHAD KHAN(P), 9219701292	fahadAadvocatekhan@gmail.com	13-03-2026
				Commercail suit	CS (COMM)/195/2026	16-03-2026	M/s Richa Industries Vs M/S Krriyan Containers Pvt Ltd	YASHPREET SINGH SAINI(P), 9911998109	lawyer.yashpreetsingh@gmail.com	12-03-2026
				Commercail suit	CS (COMM)/193/2026	17-03-2026	NATIONAL FEDERATION OF FARMERS PROCUREMENT PROCESSING AND RETAILING COOPERATIVES OF INDIA	SHREY KUMAR(P), 9818493330	kumarshrey12@gmail.com	10-03-2026
				Commercail suit	CS (COMM)/197/2026	18-03-2026	A B PAL ELECTRICALS PRIVATE LIMITED Vs M/S KANISHKA ENTERPRISES AND ORS	Sanyam Malik(P), 9810021293	advocateravibassi@gmail.com	14-03-2026
				Execution Petition	EXECUTION (COMM)/85/2026	20-03-2026	The Jammu And Kashmir Bank Ltd Vs Syed Nazrul Islam and Ors	UZMA ASHRAF(P), 9953459952	rauzlegal@gmail.com	16-03-2026
				Commercail suit	CS (COMM)/225/2026	23-03-2026	SH RAVINDER KUMAR WADHWAN Vs MUNICIPAL CORPORATION OF DELHI	Vikas Sharma(P), 9810566116	advocatevikassharma1@gmail.com	18-03-2026
				Commercail suit	CS (COMM)/224/2026	23-03-2026	SUDHIR SINGHAL Vs RAMDAS THOMSON TECHNOLOGIES AND ORS	DR MANISH TANWAR(P), 9354707454	damanyadav506@gmail.com	19-03-2026
				Commercail suit	CS (COMM)/223/2026	23-03-2026	M/S MATANGI RUBBER LTD Vs M/S SAI ENTERPRISES	ADITI SINGHAL(P), 9953287414	ravi@rkapoor.in	20-03-2026
				Commercail suit	CS (COMM)/217/2026	24-03-2026	M/S TEEM ADVERTISING Vs M/S TEN PEBBLES FITNESS PVT LTD AND ORS	TARUNJEET SINGH JOLLY(P), 9654862375	tarunjeetjolly@gmail.com	20-03-2026
				Commercail suit	CS (COMM)/234/2026	30-03-2026	M/S DEN BROADBAND LTD Vs ARICHWAL IT SERVICES PVT LTD	PANKAJ KUMAR(P), 9958732424	Roy.pankaj@yahoo.co.in	21-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
				Execution Petition	ExCOMM - Award by Arbitration Comm/31/2026	18-02-2026	M/S EQUITAS SMALL FINANCE BANK LTD Vs M/S APEX TRANSPORT COMPANY AND ORS	Aakash Tyagi(P),	9958737266	rishab@rrjassociate.com	13-02-2026
				Arbitration and Conciliation Act	OMP (I) (COMM)/64/2026	18-02-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs VIKAS PALSANIYA	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	18-02-2026
				Execution Petition	EXECUTION (COMM)/46/2026	23-02-2026	M/s KCT Trading (P) Ltd Vs Anjanil Verma Prop/Authorized Representative of Ashita Print Services	Naveen Sharma(P),	9810833833	naveensharmalegal@gmail.com	20-02-2026
32	MS. NEELAM SINGH	SOUTH-EAST	22	Commercial Suit	CS (COMM)/158/2026	07-03-2026	PUNJAB NATIONAL BANK Vs NEELAM	Sarvjeet Yadav(P),	9711785812	sarvjeetyadav08@yahoo.com	28-02-2026
				Commercial Suit	CS (COMM)/160/2026	09-03-2026	M/S SURESH APPARELS Vs VIBHUTI GUPTA	Bharat Prakash(P),	9268300000	bharat.guptarkca@gmail.com	05-03-2026
				Commercial Suit	CS (COMM)/168/2026	10-03-2026	MENOKA ROY PAL Vs AMAN BEDI	Surjeet Malhotra(P),	99999 53334	ssmalhotraassociates@gmail.com	07-03-2026
				Commercial Suit	CS (COMM)/192/2026	18-03-2026	DELHI CONTROL DEVICES PVT LTD Vs CAMPBELL ADVERTISING PVT LTD	ADHISH SRIVASTAVA(P),	9968281412	OFFICE@ADHISHSRIVASTAVA.COM	09-03-2026
				Execution Petition	CS (COMM)/196/2026	19-03-2026	AGA KHAN FOUNDATION Vs LOTUS TECHSOL PRIVATE LIMITED	SARFARAZ AHMAD(P),	9560195889	lawchambersofyuvrajsharma@gmail.com	16-03-2026
				Commercial Suit	CS (COMM)/208/2026	23-03-2026	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD Vs HARISH CHAUHAN	rajeev kumar tewari(P),	9312276651	r.tewari88@gmail.com	27-02-2026
				Commercial Suit	CS (COMM)/220/2026	25-03-2026	ISHART FATMA Vs Cholamandalam MS General Ins Co Ltd	ANKIT VERMA(P),	9899090382	----	20-03-2026
				Execution Petition	EXECUTION (COMM)/60/2026	09-03-2026	TC CONSTRUCTION Vs DELHI DEVELOPMENT AUTHORITY	Akshu Jain(P),	9810300955	skjainandassociates@gmail.com	02-03-2026
				Execution Petition	EXECUTION (COMM)/86/2026	24-03-2026	M/S AVALOKITESHVAR VALINVS LTD Vs Geeta Mandal	Sonali Malhotra(P),	9810006974	sunilmalhotraandassociates@gmail.com	18-03-2026
				Arbitration Petition	OMP (COMM)/19/2026	20-03-2026	Sunil Puri Vs NUVAMA WEALTH AND INVESTMENT LIMITED	Sonu Vivek(P),	9910585069	psunil1961@gmail.com	17-03-2026

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				Arbitration Petition	OMP (I) (COMM)/73/2026	17-03-2026	CAR24 FINANCIAL SERVICES PVT LTD Vs SANDEEP	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	05-03-2026
				Arbitration Petition	OMP (I) (COMM)/78/2026	25-03-2026	GODDESS ADVERTISING AGENCY LLP Vs MIHIRANN KREATION LLP	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	18-03-2026
				Arbitration Petition	OMP (I) (COMM)/79/2026	28-03-2026	SHIVALIK SMALL FINACE BANK Vs SAHIL ADNAN	PARVEEN(P),	9873062233	MKSLAWOFFICE650@GMAIL.COM	25-03-2026
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		Commercial Suit	CS (COMM)/169/2026	10-03-2026	STATE BANK OF INDIA VS. RAHUL JAT	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	26-02-2026
					CS (COMM)/171/2026	11-03-2026	M/S TUMBLE HOUSE ENTERTAINMENT LLP VS. RAHEJA DEVELOPERS LIMITED	SANJEET SINGH & ASSOCIATES	9811767675	g.sanjeet@gmail.com	08-03-2026
				CONTEMPT PETITION	03/2026	11-03-2026	BENTLEY SYSTEMS INC. AND ANR. VS. MR. S. P. MATHUR AND ORS.	SHANTANU SAHAY/MANVI PANWAR	91-120-4059300	shantanu@anandandanand.com And manvi@anandandanand.com	07-03-2026
					CS (COMM)/179/2026	14-03-2026	STATE BANK OF INDIA VS. RAVINDER	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11-03-2026
					CS (COMM)/180/2026	14-03-2026	STATE BANK OF INDIA VS. NATWAR LAL CHANDRA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11-03-2026
					CS (COMM)/163/2026 RBT	10-03-2026	PATANJALI FOODS LIMITED VS. VINESH AGRAWAL AND ORS.	SUDHARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in And unitedip@unitedworld.co.in	03-03-2026
					CS (COMM)/164/2026 RBT	10-03-2026	PATANJALI FOODS LIMITED VS. CHANDRABHAN SINGHWANI AND ANR.	SUDHARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in And unitedip@unitedworld.co.in	03-03-2026
					CS (COMM)/187/2026	16-03-2026	A.B. PAL ELECTRICALS PRIVIATE LIMITED VS. M/S RAVINDRA BROTHERS AND ANR.	RAVI BASSI SANYAM MALIK AND NITIN KUMAR	9810021293 9315937789	/advocateravibassi@gmail.com	13-03-2026
					CS (COMM)/191/2026	17-03-2026	RITU ARORA THROUGH ITS SPAN HARISH ARORA VS. KAFF APPLIANCE INDIA PVT. LTD. AND ORS.	NARENDER KUMAR	9818983888	nkadvocate2003@gmail.com	10-03-2026
					CS (COMM)/194/2026 RBT	19-03-2026	KUNAL ARORA VS. KAFF APPLIANCES INDIA PVT. LTD. AND ORS.	NARENDER KUMAR	9818983888	nkadvocate2003@gmail.com	10-03-2026

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					CS (COMM)/201/2026	20-03-2026	M/S M.B.SONS (HUF) VS. M/S SAGAR RATNA RESTAURANTS PVT. LTD.	VIJAY ZAVERI 9811284948, 8287537345	vijayzaveri25@gmail.com	17-03-2026
					OMP (COMM.) 18/2026	20-03-2026	M/S BUDHIRAJA ELECTRICALS VS. UNION OF INDIA THROUGH CENTRAL WORKS PUBLIC DEPARTMENT	VIVEK SINGH AND KIRTI MEWAR 9810182555, 7204073750	lexalliance.vivek@gmail.com And lexalliance.kirti@gmail.com	17-03-2026
					CS (COMM)/188/2026	16-03-2026	DURGA MARKETING COMPANY VS. INTERNATIONAL PRINT -O-PAC LIMITED AND ANR.	S.S. BHATI 9971378915	ssbhathi@srivasalegal.co.in	14-03-2026
					EXECUTION (COMM.)53/2026	06-03-2026	STATE BANK OF INDIA THROUGH ITS BRANCH MANAGER Vs M/S HARVINDER STORE THROUGH ITS PROP MR PRAVEEN KUMAR	ADV. K.K.SINGH 9810343732	ksingh1123@rediffmail.com	28-02-2026
					EXECUTION (COMM.)54/2026	06-03-2026	STATE BANK OF INDIA THROUGH ITS BRANCH MANAGER Vs MS JALISHA STORES THROUGH ITS PROP MR ARIF HUSSAIN	ADV. K.K.SINGH 9810343732	ksingh1123@rediffmail.com	28-02-2026
					EXECUTION (COMM.)55/2026	06-03-2026	STATE BANK OF INDIA Vs LATE SH SUBODH CHANDRA (SINCE DECEASED) THROUGH HIS LR SMT URMILA WIFE OF LATE SH	ADV. K.K.SINGH 9810343732	ksingh1123@rediffmail.com	05-03-2026
					EXECUTION (COMM.)56/2026	06-03-2026	MS SHREE BAIDYANATH AAYURVED BHAWAN Vs M/S SAGE TECHONOLOGIES PVT LTD	ADV. VARUN LAL 9910544118	varunlawoffice@gmail.com	27-02-2026
					EXECUTION (COMM.)57/2026	06-03-2026	ASHOK KANODIA PROPRIETOR OF MS METAL INDIA Vs BALSAROOOP CHHABRA PROPRIETOR OF MS SEWA RAM AND SONS	MAHARAJ SINGH DEDHA, PARAS PATHAK 9818408033, 9990478875	m.s.dedha@gmail.com	24-02-2026
					EXECUTION (COMM.)63/2026	10-03-2026	STATE BANK OF INDIA Vs HARI MOHAN	SUCHITA DIXIT 8896932838	agnihotrisuchita@gmail.com	03-03-2026
					EXECUTION (COMM.)64/2026	10-03-2026	UNION BANK OF INDIA Vs Harish Kumar Narang	JITENDRA GARG 9810197621	jitendergargadv@gmail.com	NA
					EXECUTION (COMM.)/66/2026	13-03-2026	NISSAN RENAULT FINANCIAL SERVICES INDIA PRIVATE LIMITED VS. KARAN KUMAR	ADV. MAYANK MAHAJAN 9999631644	NA	05-03-2026
					EXECUTION (COMM.)/74/2026	19-03-2026	COMPUTER LINKS Vs INTERACTIVE BPO SERVICES PVT LTD	NA	NA	NA
					EXECUTION (COMM.)/78/2026	20-03-2026	ONE97 COMMUNICATIONS LIMITED VS.SK THEATRE THROUGH ITS SOLE PROPRIETOR AMANAKKANVILAI	SHUBHAM MISHRA/VAIBHAV SHAHI 9616927081	shubham@maestrolegal.in	16-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
					EXECUTION (COMM.)/79/2026	20-03-2026	ONE97 COMMUNICATIONS LIMITED VS. SANSKAR CINEMA THROUGH ITS PROPRIETOR SHAILESHKUMAR RAMESHLAL	SHUBHAM MISHRA/VAIBHAV SHAHI	9616927081	shubham@maestrolegal.in	16-03-2026
					EXECUTION (COMM.)/88/2026	25-03-2026	NANDINI LAL Vs EMPEROS PVT LTD	ARJUN KANT / GUNJAN JOSHI	91-9953029150	arjun@arkadianlegal.com	23-03-2026
					EXECUTION (COMM.)/90/2026	28-03-2026	SANDEEP SINGH VS. NEW LAND VISAS	RAJ GAURAV AND JASPREET SINGH SOKHI	971196029,9810222212	infojaspreet89@gmail.com	23-03-2026
					CS(COMM.) 204/2026 (RBT)	24-03-2026	PATANJALI FOODS LIMITED VS. JIVAN OIL WORLD LIMITED AND ORS.	SUDHARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in And unitedip@unitedworld.co.in	17-03-2026
					CS (COMM)/226/2026	30-03-2026	SHRI BAJRANG JAIN, SOLE PROP. OF M/S PRATHAM PERIPHERALS VS. SHRI HARSHIT GUPTA, SOLE PROP. OF M/S SOFTAC IT	NISHANT VIJ	8810351741	advnishantvij@gmail.com	24-03-2026

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34	MS. NIRJA BHATIA, LD. DISTRICT EAST JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(comm)	157/2026	06.03.2026	Sh Arjun SinghBhandari Vs M/S Simmtronics Infotech Pvt. Ltd.	Sh Rajesh Narula 9899157488	narula.law@gmail.com	28.01.2026
				CS(comm)	159/2026	07.03.2026	M/S Suresh Apparels vs Samridh Gupta	Sh Bharat Gupta 9268300000	bharat.guptarkea@gmail.com	27.02.2026
				CS(comm)	183/2026	14.03.2026	State Bank of India vs Chaudhari Santoshbhai	Suchita Dixit 8896932838	agnihotrisuchita@gmail.com	11.03.2026
				CS(comm)	184/2026	14.03.2026	State Bank of India Vs Rahul Kumar	Suchita Dixit 8896932838	agnihotrisuchita@gmail.com	11.03.2026
				CS(comm)	205/2026	23.03.2026	M/S E S Electricals Switchgear & Controls Pvt Ltd Vs M/SJMV LPS Ltd.	Rajeev Kumar 9312276651	r. tewari88@gmail.com	06.02.2026
				CS(comm)	194/2026	18-03-2026	Kunal Arora vs Kaff Appliance Indian Pvt Ltd	narender Kumar 9818983888	nkadvocate@gmail.com	11.03.2026
				CS(comm)	219/2026	25-03-2026	Pradeep Kumar Gupta Vs Messers Shivanya Leather Exports Pvt Ltd	Vipin Kumar Yadav 9810155677	advocatevipinyadav@gmail.com	25.02.2026
				EXECUTION (COMM.)	61/2026	09-03-2026	ONE97 COMMUNICATIONS LTD Vs WELCOME THEATRES PVT LTD	Rohit Jain 9811074162	rohitjn@gmail.com	13.02.2026
				EXECUTION (COMM.)	62/2026	09-03-2026	ONE97 COMMUNICATIONS LTD Vs ALAVA JAYA PRAKASH	Rohit Jain 9811074162	rohitjn@gmail.com	13.02.2026
				EXECUTION (COMM.)	65/2026	11-03-2026	BHUSHAN DEALMARK PVT. LTD Vs SOMESH PRATAP SINGH	Shakeel Sarwar Wani 8750618722	sswaniassociates@gmail.com	07.03.2026
				M-Ex	13/2026	13-03-2026	M/S AKK BUILDCON PVT. LTD Vs M/S FRANCHISE MANAGEMENT COMPANY LTD	Haider Ali 9953614060	yadavtejpal314@gmail.com	10.03.2026
				OMP (COMM.)	16/2026	13-03-2026	Eagle Medical System Pvt Ltd Vs DR MUKESH VERMA	KUNAL SACHDEVA 9810663997	kushal82kumar@gmail.com	12.02.2026
				Misc DJ	338/2026	13-03-2026	Ms Geo Miller Company Pvt Ltd Vs Willus Infrastructure Pvt Ltd	SD SINGH 9810210136	sdsadvocate@gmail.com	07.03.2026

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				EXECUTION (COMM.)	67/2026	14-03-2026	DAMAN PREET SINGH CHAWLA Vs ARUN MAGGO	Arsh Bhalla 9711575152	legalbhalla@gmail.com	07.03.2026
				EXECUTION (COMM.)	68/2026	14-03-2026	PARAM PAL SINGH Vs RENU MAGGO	Arsh Bhalla 9711575152	legalbhalla@gmail.com	07.03.2026
				EXECUTION (COMM.)	69/2026	14-03-2026	DAMANPREET SINGH CHAWLA Vs RENU MAGGO	Arsh Bhalla 9711575152	legalbhalla@gmail.com	07.03.2026
				OMP (COMM.)	17/2026	17-03-2026	GNCTD Through Executive Engineer Vs Y D Builders and Hotels Pvt Ltd	Firdous Qutab Wani 9718043116	firdousewani.lawz@gmail.com	27.02.2026
				EXECUTION (COMM.)	75/2026	19-03-2026	CANARA BANK Vs KSHITIJ SADH	A N Tiwari 9811143714	ad.sctiwari@gmail.com	10.03.2026
				Misc DJ/372/2026	372/2026	23-03-2026	SAPNA GOYAL Vs VIVEK GIRISH DUBEY	Rajiv Bhardwaj 9891910381	goyalsapna25@gmail.com	20.03.2026
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39 Block Ii	CS(COMM)86/2026	CS (COMM)/163/2026	09.03.2026	Patanjali Foods Ltd. Vs Vinesh Agarwal & Ors.	Sudershan Kumar Bansal 9810132015	legal@unitedworld.co.in unitedip@unitedworldcg.in	03.03.2026
				EX(COMM)26/2026	CS (COMM)/164/2026	09.03.2026	Patanjali Foods Ltd. Vs Chandrabhan Singhwani & anr	Sudershan Kumar Bansal 9810132015	legal@unitedworld.co.in unitedip@unitedworldcg.in	03.03.2026
				EX(COMM)28/2026	Ex-COMM . Award by Arb. Comm./37/2026	11.03.2026	Nissan Renault Financial Services India Private Limited Vs NETRAPAL SINGH MEENA	MAYANK MAHAJAN 9999631644	mayank_mahajan05@yahoo.com	05.03.2026
				OMP(I)COMM 38/2026	CS (COMM)/172/2026	11.03.2026	Punjab National Bank Vs Naresh Gianchandani, Proprietor of M/S GHINARAIN & S Recruiter	INDRA NARAIN 9311824970	associatenarayan29@gmail.com	28.02.2026

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				OMP(I)COMM 39/2026	OMP(I)COMM/68/2026	12.03.2026	RKD Finacial Vs Mortuj Ali	Jitender Bidhuri	9654295227	bidhuri0072@gmail.com	28.02.2026
				OMP(I)COMM/40/2026	CS (COMM)/173/2026	12.03.2026	Alstrong Enterprises India Pvt Ltd Vs Aabid Ali	Abhinav Garg	9810196968	adv.abhinavgarg@gmail.com	10.03.2026
				EX(COMM)30/2026	OMP(I)COMM/70/2026	13.03.2026	Aristo Securities Pvt. Ltd. Vs Reinvent Agrochain Pvt. LTD.	mamta sarna	9650941688	sumitsarna@gmail.com	10.03.2026
				CS(COMM)95/2026	CS (COMM)/181/2026	14.03.2026	Radharaman Stainless Steel Pvt Ltd. V/S Choice Cargo Agencies	MAHAK RATHEE	7782044252	Aadvneerajdahiya@gmail.com	13.03.2026
				M-EX/08/2026	EXECUTION/COMM/72/2026	16.03.2026	State Bank of India V/S Shashi Legal Hair of Late Sh. Rajesh Kumar	K.K. SINGH	9810343732	ksingh1123@rediffmail.com	11.03.2026
				CS(COMM)107/2026	M-EX/14/2026	18.03.2026	Sarvesh Security Services Pvt. Ltd. Vs. Sports Authority Of India	Sneha Singh	9999151328	snehasingh.law@gmail.com	18.03.2026
				OMP (I) (COMM)49/2026	EXECUTION/COMM/77/2026	20.03.2026	Fabking Solution Pvt. Ltd Vs. Floteck engg	PRABHU DAYAL	9818485171	prabhudayall.advocate@gmail.com	13.03.2026
				CS(COMM)111/2026	CS (COMM)/198/2026	20.03.2026	Usha Aluminium pvt. Ltd. V/s wasi ahmed	NANCY JAIN	9660729214	e3legal@gmail.com	10.03.2026

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				EX COM AWARD BY ARB. 23/2026	OMP(I)COMM/75/2026	23.03.2026	ANS Constructions Pvt. Ltd. VS. Kirtis Infraventure LLP	swayamprabh mishra	7836023707	utkarshdelhioffice@gmail.com	19.03.2026
				OMP(I)COMM/57/2026	EXECUTION/COMM80/2026	23.03.2026	Surinder Singh Vs Ms. G3 Imaging and Health Service pvt. Ltd.	G.S Arora	9811512629	gs.arora@aroralawchambers.com	12.03.2026
				OMP(I)COMM/58/2026	CS (COMM)/204/2026	24.03.2026	Patanjali Foods Ltd. Vs Jivan Oil World Ltd. & Ors.	Sudershan Kumar Bansal	9810132015	legal@unitedworld.co.in unitedip@unitedworldcg.in	17.03.2026
				EX COM AWARD BY ARB. 25/2026	CS (COMM)221/2026	25.03.2026	Sumangli Gupta Vs. Pinakin Hotels Pvt. Ltd.	P.k. agarwal	8285230770	office@pkagrawaladvocates.com	20.03.2026
				CS(COMM)136/2026	Misc DJ/399/2026	30.03.2026	Mujeeb UR Rehman Vs M/S Upwork INC	Pprashant chauhan	7042814553	legallords.in@gmail.com	09.03.2026
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	733/2026	09-03-2026	DANDONA FINANCE LTD. VS MUKEEM KHAN	SH J. K. YADAV	9999855157	advjitenderyadav2017@gmail.com	07.03.26
			209	CS COMM 74	746/2026	10-03-2026	PUNJAB NATIONAL BANK VS SHIVANI FOOTWEAR THRU KAVI SHARMA	SH SANJAY KUMAR	9871980045	sanjayk1908@gmail.com	09.03.26
			209	CS COMM 74	753/2026	10-03-2026	AAMKU LIFESTYLE PVT. LTD. VS BALAJI TRADERS	SH SHRAVAN KUMAR BANSAL	6201970125	rishi@unitedandunited.com	09.03.26
			209	CS COMM 74	780/2026	11-03-2026	BANK OF BARDOA VS SUMAN	MS SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	11.03.26
			209	CS COMM 74	782/2026	11-03-2026	BANK OF BARODA VS LALIT GUPTA	MS SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	11.03.26

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			209	CS COMM 74	786/2026	11-03-2026	HARSH KUMAR PROP SHYSH CHAKIT ENTERPRISES VS METRO SINGHAL MEDICAL SERVICES LTD.	9818613613	chakitsinghallawoffices@gmail.com	11.03.26
			209	CS COMM 74	803/2026	12-03-2026	YAKOOB ALI VS MOHD. KAIF	SH NASIR HUSSAIN 8527999441	lexjudis.law@gmail.com	11.03.26
			209	CS COMM 74	812/2026	12-03-2026	BANK OF BARODA VS RAJNIMS SHARMA SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	12.03.26
			209	CS COMM 74	815/2026	13-03-2026	STATE BANK OF INDIA VS PARAS ARORA	MS SHAILINI UPADHYAY 9899408618	shaliniupdhay.advocate@gmail.com	13.03.26
			209	CS COMM 74	816/2026	13-03-2026	STATE BANK OF INDIA VS KAPIL DEV PUROHIT	MS SHAILINI UPADHYAY 9899408618	shaliniupdhay.advocate@gmail.com	13.03.26
			209	OMP COMM 78	823/2026	13-03-2026	SUMEESH JOSEPH VS TATA CAPITAL LTD	SH SAURAV KUMAR 7011185675	saura_v@live.com	13.03.26
			209	CS COMM 74	878/2026	19-03-2026	BANK OF MAHARASHTRA VS AJAY KUMAR	SH RAJIV RANJAN 9205290440	rranjanadvocate@gmail.com	19.03.26
			209	CS COMM 74	880/2026	19-03-2026	BANK OF MAHARASHTRA VS KARAN KUMAR ARORA	SH RAJIV RANJAN 9205290440	rranjanadvocate@gmail.com	19.03.26
			209	CS COMM 74	882/2026	19-03-2026	BANK OF MAHARASHTRA VS NIRANJAN	SH BIJAYA MOHAN GOSWAMI 9015893668	advbmg2016@gmail.com	19.03.26
			209	CS COMM 74	884/2026	19-03-2026	BANK OF MAHARASHTRA VS VIVEK ENTERPRISES	SH BIJAYA MOHAN GOSWAMI 9015893668	advbmg2016@gmail.com	19.03.26
			209	CS COMM 74	986/2026	24-03-2026	BHUPINDER KR MITTAL VS ANUJ KUMAR	SH RAJEEV SHRIVASTAVA 9911792701	rajeevadv.shrivastava@gmail.com	24.03.26
			209	CS COMM 74	993/2026	25-03-2026	POLYLAM PRINTERS PVT.LTD. VS BACCHUS WORLDS SPIRITS PVT.LTD.	SH SHRESHTH JAIN 9871206484	shreshth@lawkins.in	25.03.26
			209	CS COMM 74	1000/2026	25-03-2026	MIRZA INTERNATIONAL VS FARUCK RUBBER TRADERS	SH FAKHRUDDIN 9811670423		25.03.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			209	CS COMM 74	1001/2026	25-03-2026	NIKE INNOVATE C.V AND ANR. VS ASHOK KUMAR	SH SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	25.03.26
			209	CS COMM 74	1032/2026	28-03-2026	AJIT SHUKLA VS MRGA PVT. LTD.	SH MUKESH SACHDEVA	9971170154	advmukesh5618@gmail.com	28.03.26
			209	CS COMM 74	1034/2026	28-03-2026	CANARA BANK VS HARISH KUMAR	SH MANISH KUMAR	9968466963	aormanishkumar@gmail.com	28.03.26
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	710/2026	07.03.2026	IDBI BANK LTD. VS SUDESH RANI	SH SATISH KUMAR	9811191050	satish@kfindia.com	06.03.26
			101	CS COMM 74	711/2026	09.03.2026	STATE BANK OF INDIA VS MANJUNATH CHAMBAPPA WALI	MS SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	06.03.26
			101	CS COMM 74	719/2026	07.03.2026	IDBI BANK LTD. VS NARENDER KUMAR KHANDELWAL	SH SATISH KUMAR	9811191050	satish@kfindia.com	06.03.26
			101	CS COMM 74	731/2026	09.03.2026	ALJAZ AHMED VS NAZIR AHMED GANIE	SH MOHD ANAS	9818729629	mohdanasadv@gmail.com	07.03.26
			101	CS COMM 74	734/2026	09.03.2026	DANDONA FINANCE LTD. VS MOHD. JAVED AKHTAR	SH J. K. YADAV	9999855157	advjitenderyadav2017@gmail.com	07.03.26
			101	CS COMM 74	745/2026	09.03.2026	VOYAGE PARTNER PVT. LTD. VS GOOGLE LLC	SH RAKESH CHANDER AGRAWAL	9891903838	abclegal@outlook.com	09.03.26
			101	CS COMM 74	748/2026	09.03.2026	PARASNATH LOOMTEX PVT. LTD. VS GITANSH DESIGNS	SH LAVKUSH	8808633231	lavkush1979@gmail.com	09.03.26
			101	CS COMM 74	749/2026	09.03.2026	ADHUNIK AUTOMATION INDIA VS AM COOL ENGINEERING AND CONSULTANT PVT. LTD.	SH RAJENDRA SONI	9312217105	rajendrasoni2079@gmail.com	09.03.26
			101	CS COMM 74	751/2026	10.03.2026	SUMIT KUMAR GUPTA VS GULSHAN SINGH PROP EAGLE NEST	SH MANOJ KUMAR	7827052969	adv.manoj18@gmail.com	09.03.26
			101	CS COMM 74	754/2026	10.03.2026	GAURAV SHARMA VS FARUK ALI	SH NIRMAL MISHRA	931111978		09.03.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			101	CS COMM 74	755/2026	10.03.2026	GAURAV SHARMA VS SURESH CHAND SINGHAL SH NIRMAL MISHRA	931111978		09.03.26
			101	CS COMM 74	760/2026	11.03.2026	CIPLA INDUSTRIES PVT. LTD. VS SHALINI JAIN SH PRAMOD SINGH	9871724396	chauhanpramod833@gmail.com	10.03.26
			101	CS COMM 74	785/2026	11.03.2026	BANK OF BARODA VS PRAVEEN MS SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	11.03.26
			101	CS COMM 74	792/2026	12.03.2026	VIVEK SACHDEVA VS SHIVANI KOHLI SH HARDIK VASHISHT	8510004533	hdkvashisth@gmail.com	11.03.26
			101	CS COMM 74	809/2026	14.03.2026	BANK OF INDIA VS RONTI BHASIN SH V. P. TIWARI	9990182901	vptiwariadvocate@gmail.com	12.03.26
			101	CS COMM 74	817/2026	14.03.2026	STATE BANK OF INDIA VS MANVEER PAL MS SHAILINI UPADHYAY	9899408618	shaliniupdhyay.advocate@gmail.com	13.03.26
			101	CS COMM 74	821/2026	16.03.2026	NIKE INNOVATE C.V. VS ASHOK KUMAR AND ORS SH SHRAVAN KUMAR BANSAL	9310055149	unitedmark@unitedandunited.com	13.03.26
			101	CS COMM 74	823/2026	14.03.2026	MOTHER DAIRY FRUIT AND VEGETABLE PVT. LTD. VS UNITED INDIA INSURANCE CO. LTD. SH FIROZ KHAN	8588819983	firoz_khanadv@rediffmail.com	13.03.26
			101	CS COMM 74	865/2026	18.03.2026	HS KUKREJA VS RAHISH AHMED SH FAIMUDDIN	9953290147	faim321@gmail.com	18.03.26
			101	CS COMM 74	881/2026	20.03.2026	BANK OF MAHARASHTRA VS POONAM SINGH SH RAJIV RANJAN	9205290440	rranjanadvocate@gmail.com	19.03.26
			101	CS COMM 74	904/2026	20.03.2026	JAQUAR AND COMPANY PVT. LTD. VS VIPUL GARG SH PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	19.03.26
			101	CS COMM 74	908/2026	20.03.2026	G A DIGITAL WEB WORD PVT. LTD. VS KAD HOUSING PVT. LTD. SH AJAY KUMAR	9212078802	ridgeperituslegal22@gmail.com	20.03.26
			101	CS COMM 74	909/2026	20.03.2026	ROTECK EQUIPMENT LTD. VS ONKAR ENGINE AND GENERATOR PVT. LTD. MS BULBUL SHARMA	9891039502	advocatebulbul1998@gmail.com	20.03.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			101	CS COMM 74	916/2026	23.03.2026	BANK OF BARODA VS SHASHI RAJMS GEETANJALI SHARMA	8447833470	advocate.134@gmail.com	20.03.26
			101	CS COMM 74	1011/2026	28.03.2026	KRS EDUCREATIONS PVT. LTD. VS MIKOONZ LEARNING SPHERE PVT. LTD.	8010074443	raj@ruhil.in	27.03.26
			101	OMP COMM 73	1024/2026	not recd. Yet	VINOD KRISHNA VS AARUSHSH VIDIT GUPTA	9910995511	a445defcol@gmail.com	27.03.26
			101	CS COMM 74	1043/2026	30.03.2026	STATE BANK OF INDIA VS REKHA SH VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	30.03.26
			101	CS COMM 74	1063/2026	02.04.2026	RAMASHANKAR VS VARINDERASH GAURAV CHAUHAN	7703903716	advgurav93@gmail.com	30.03.26
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	18/2026	06-03-2026	BANK OF BARODA Vs RISHABH KUMAR	9910568669	advocateumesh2005@gmail.com	27-02-2026
			---do--	C.S. (COMM)	19/2026	13-03-2026	ANNU GOYAL Vs KRISHNA KUMAR MISHRA	9910732409	advocategdsharma@gmail.com	26-02-2026
			---do--	C.S. (COMM)	20/2026	17-03-2026	RESHMA COLLECTION Vs NOORI COLLECTION	9210386190	naeemadv2021@gmail.com	16-03-2026
			---do--	C.S. (COMM)	21/2026	17-03-2026	RESHMA COLLECTION Vs THE CROWN SILK FAB	9210386190	naeemadv2021@gmail.com	16-03-2026
			---do--	C.S. (COMM)	22/2026	17-03-2026	CANARA BANK Vs SHAILLY AND ORS	9910431437, 9625735051	arunyadav803@gmail.com	16-03-2026
			---do--	C.S. (COMM)	23/2026	17-03-2026	CANARA BANK Vs MS MAA BHAGWATI TRADERS	9910431437, 9625735051	arunyadav803@gmail.com	16-03-2026
			---do--	C.S. (COMM)	24/2026	17-03-2026	RAHMAT ALI Vs KHALID KHAN	9958580157	advshefaligandhi@gmail.com	11-03-2026
			---do--	C.S. (COMM)	25/2026	19-03-2026	STATE BANK OF INDIA Vs SANJEEV JINDAL	9899408618	shaliniupadhyay.advocate@gmail.com	12-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			---do--	C.S. (COMM)	26/2026	23-03-2026	CHAMAN PRAKASH GUPTA Vs DEEPAK	NITESH KUMAR CHAURASIA	9911405003	adv.kumarnitesh@gmail.com	21-03-2026
			---do----	C.S. (COMM)	27/2026	27-03-2026	SUPRABHA MITRA THROUGH SPA HOLDER Vs MOHD YAMEEN	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	19-03-2026
			---do----	EX.(COMM) AWARD	08/2026	25-03-2026	SUNDARAM FINANCE LTD Vs NAVEEN YADAV	NITIN MEHTA	8802218291	advocate.mehtaassociat e09@gmail.com	19-03-2026
			---do----	EX.(COMM) AWARD	09/2026	25-03-2026	SUNDARAM FINANCE LTD Vs AMIT KUMAR	NITIN MEHTA	8802218291	advocate.mehtaassociat e09@gmail.com	19-03-2026
			---do----	EX.(COMM) AWARD	10/2026	25-03-2026	SUNDARAM FINANCE LTD Vs NAVEEN YADAV	NITIN MEHTA	8802218291	advocate.mehtaassociat e09@gmail.com	19-03-2026
			---do----	EX.(COMM) AWARD	11/2026	27-03-2026	KOTAK MAHINDRA BANK LTD Vs JASVEER SINGH	MOHIT RANA & MONTY SINGH	9999988060	advmontysingh@gmail.com	25-03-2026
			---do----	EX. (COMM)	26/2026	07-03-2026	MOHD HARIS Vs QAZI MOHAMMAD AMAN	SIDDHARTH VERMA	7011684029	verma.sidhartha1@gmail.com	06-03-2026
			---do----	EX. (COMM)	27/2026	17-03-2026	STATE BANK OF INDIA Vs AJEET PROPRIETOR OF NATIONAL ENTERPRISES	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	16-03-2026
			---do----	EX. (COMM)	28/2026	19-03-2026	KAKO APPAREL INDIA THROUGH ITS PROP BHARAT BHUSHAN VERMA Vs GAURAV ANAND PROP OF	TARUN VERMA	9871495838	cstarunverma@gmail.com	11-03-2026
			---do----	EX. (COMM)	29/2026	24-03-2026	STATE BANK OF INDIA Vs DHANNU	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	23-03-2026
			---do----	MISC DJ	111/2026	06-03-2026	SYNDICATE BANK NOW CANARA BANK Vs SHADAB AHMED	RAKESH GUPTA	9810266298	adv.rakeshgupta77@gmail.com	06-03-2026
			---do----	MISC DJ	121/2026	16-03-2026	SYNDICATE BANK (NOW CANARA BANK) Vs SHADAB AHMED (BORROWER)	RAKESH GUPTA	9810266298	adv.rakeshgupta77@gmail.com	14-03-2026
			---do----	MISC DJ	125/2026	17-03-2026	SHIVAJI KHEMKAR Vs BIDESHWAR PRAKASH MISHRA	SWADESH BANSAL	9899848679	LAW.SBANSAL@GMAIL.COM	12-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---do----	MISC DJ	129/2026	20-03-2026	KOTAK MAHINDRA BANK Vs AADITYA SHRMA	ABHAYENDRA RAI	8920723973	abhayendrara@gmail.com	19-03-2026
			---do----	MISC DJ	130/2026	23-03-2026	BHUPESH KUMAR Vs JAYA DEVI	AJAY KUMAR	9891135775	ajayadv009@yahoo.com	18-03-2026
			---do----	MISC DJ	134/2026	24-03-2026	POONAM AGGARWAL Vs JAGDISH	RAMAKANT SHUKLA	9582158748	kantbandhu@gmail.com	21-03-2026
			---do----	MISC DJ	135/2026	24-03-2026	POONAM AGGARWAL Vs RAKESH	RAMAKANT SHUKLA	9582158748	kantbandhu@gmail.com	21-03-2026
			---do----	MISC DJ	136/2026	24-03-2026	YUWA EVAM SAMAJ VIKAS SAMITTI THROUGH ITS PRESIDENT SH ASHISH GOYAL Vs VISHAD EDUTECH PVT LTD	SHUBHAM VERMA	8439151682	shubhamv2212@gmail.com	09-03-2026
			---do----	MISC DJ	137/2026	27-03-2026	NAND KISHOR Vs RAJEEV	MANISH YADAV	9560084640	advmanishyadav01@gmail.com	25-03-2026
			---do----	MISC DJ	140/2026	28-03-2026	ZEBA RANI Vs PARVEZ ALAM	PANKAJ SHARMA	8178635246	pankajrsharma2567@gmail.com	28-03-2026
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	07-03-2026	CS (COMM)/128/2026	State Bank of India Vs PARUL SHARMA PROP OF SALE HOUSE	VIJAY PRAKASH	9810210832	VIJAYPRAKASH@GMAIL.COM	21.02.2026
			301, New Court Building	CS (COMMERCIAL)	09-03-2026	CS (COMM)/131/2026	Tanu Gupta Vs Sagar Kumar	AKHILESH DIXIT	97179 27002	VEDANTLAWFIRM7@GMAIL.COM	28.02.2026
			301, New Court Building	CS (COMMERCIAL)	09-03-2026	CS (COMM)/132/2026	BANK OF BARODA Vs RAJU	BIMAL KUMAR	27299460591	bimal_advocateot@yahoo.com	23.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	13-03-2026	CS (COMM)/137/2026	Travelogy India Private Limited Vs Aman Kumar	VISHAL PATEL	9711023307	litigationlexlegalizer@gmail.com	25.02.2026
			301, New Court Building	CS (COMMERCIAL)	13-03-2026	CS (COMM)/138/2026	Elpron Exchange Water Engg Pvt Ltd Vs Sh Avinash	PRAMOD SINGH	9871724396	chauhanpramod833@gmail.co	06.03.2026
			301, New Court Building	CS/COMMERCIAL	14-03-2026	CS (COMM)/143/2026	NITIN SHARMA PROPRIETOR OF VIVAAN CREATIONS Vs LUCKY AHUJA PROPRIETOR OF JAGANNATH AGENCY	ASHWANI KUMAR	9871085028	ASHWANI@TRULEGAL.COM.IN	28.02.2026
			301, New Court Building	CS (COMMERCIAL)	16-03-2026	CS (COMM)/145/2026	JAI SHRI KRISHNA IMPEX Vs MEGASHOP RETAIL PRIVATE LIMITED	Aditi Singhal	8960381907	advaditi40@gmail.com;	12.03.2026
			301, New Court Building	CS (COMMERCIAL)	16-03-2026	CS (COMM)/146/2026	M/S BRIJBIHARI CONCAST LIMITED Vs M/S NAVAYUGA ENGINEERING CO LTD	ASHISH CHAUDHARY	9810567556	ASHISHCHOUDHARY@GMAIL.COM	13.03.2026
			301, New Court Building	CS (COMMERCIAL)	18-03-2026	CS (COMM)/151/2026	Shree Sai Printers Vs Life of Riley	Vijay Kumar	9871686273	ADVVIJAYKUMAR@GMAIL.COM	10.03.2026
			301, New Court Building	CS (COMMERCIAL)	24-03-2026	Execution (Comm.)/48/2026	UNION BANK OF INDIA Vs DALIP	NIHARIKA RAI	9811884579	Adv.niharikaeai1109@gmail.com	13.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	24-03-2026	Execution (Comm.)/49/2026	KOTAK MAHINDRA PRIME LTD Vs ABDUL MUTTALIB	SAGAR MISHRA	7053284188	SAGARADVMISHRA@GMAIL.COM	13.03.2026
			301, New Court Building	CS (COMMERCIAL)	24-03-2026	Execution (Comm.)/50/2026	SUNIT GUPTA Vs JYOTI BHATIA	AMARDEEPSINGH	9718764007,8929151313	dkmalhotraQ01@gmail.com	20.03.2026
			301, New Court Building	CS (COMMERCIAL)	24-03-2026	Execution (Comm.)/51/2026	PAWAN KUMAR PANWAR Vs LUMINOSITY SOLUTIONS PVT LTD	AMITSHARMA	9810589859,	AMIT506WW@GMAIL.COM	20.03.2026
			301, New Court Building	CS (COMMERCIAL)	25-03-2026	CS (COMM)/161/2026	S K Enterprises Vs INSTITUTE OF HUMAN BEHAVIOR AND ALLIED SCIENCE	AMIT SINHA	9910345439	shablm89kumar@gmail.com	17.03.2026
			301, New Court Building	CS (COMMERCIAL)	27-03-2026	Execution (Comm.)/55/2026	PRIME ENGINEERING COE THROUGH ITS PROPRIETOR, SHRI GOVIND NARAYAN KOTAHRI Vs NITYA ELECTROCONTROLS PVT LTD THROUGH ITS MANAGING DIRECTOR	TEJ PRATAP	8750116605	tejpratap14@gmail.com	20.30.2026
			301, New Court Building	CS (COMMERCIAL)	27-03-2026	CS (COMM)/167/2026	UNION BANK OF INDIA Vs MR FAEEM BEG	SANDEEP TYAGI	9811912208	Candidlawcompanv@gmail.com	25.02.2026
			301, New Court Building	CS (COMMERCIAL)	30-03-2026	CS (COMM)/172/2026	M/S FUTURE BATH PRODUCTS PRIVATE LTD. Vs SHRI RAJU RAI	K SUNIL	9810078793	ksunill963@gmail.com	19.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	COMMERCIAL	07-03-2026	Ankur Paints and Inks Private Limited Through AR Manish Kumar Agarwal Vs Sanjay Rana Proprietor of Shiv Shakti Polymers	Vihar Kumar 9711376833	vihanagg123@gmail.com	27-02-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	07-03-2026	JITESH KHERA Vs KOTAK MAHINDRA PRIME LTD	Davinder N. Grover 9811191401	groverandassociateslawfirm@gmail.com	07-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	10-03-2026	PUNJAB AND SIND BANK Vs SHAISTA	P.K. SACHDEVA 9350153501	sachdevapk@gmail.com	10-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	11-03-2026	Ankur Jain Vs Ahmad Raza	PIYUSH KATYAL 8700925528	piyushkatyal98@gmail.com	11-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	12-03-2026	SAHIL GOYAL Vs NARESH KUMAR SHARMA	LATIKA GOYAL 8076467665	advocatelatikagoyal@gmail.com	12-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	12-03-2026	SAHIL GOYAL VS. AMAL BAL	LATIKA GOYAL 8076467665	advocatelatikagoyal@gmail.com	12-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	14-03-2026	NIKHIL JAIN Vs DEEPAK GARG	Sunil Kumar Bhardwaj 9311603927	bhardwajsunil26@yahoo.co.in	11-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	14-03-2026	Nishant Jain Vs Vijay Arora	Ankush Yadav 9999930291	advocateankushyadav@gmail.com	11-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	16-03-2026	MS VP REALTORS PVT LTD Vs Samman Capital Ltd formerly known as Indiabulls Housing Finance Ltd	DINESH KUMAR GUPTA 9810038239	dkgupta5758@yahoo.com	14-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	16-03-2026	PUNJAB NATIONAL BANK Vs RAKESH KUMAR JAIN	JYOTI GAUTAM 7000041067	jyoti-gautam2010@yahoo.com	13-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	16-03-2026	DHERAJ KUMAR Vs DIWAKAR KUMAR SINGH	SIDHANT DHINGRA 9650677902	sidhantdhinra@advocatesidhantdhingra.com	14-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	19-03-2026	KOTAK MAHINDRA PRIME LTD Vs SUKHVIR SINGH	SAGAR MISHRA 7053284188	Not Mention	17-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	19-03-2026	Dharmesh Kumart Sancheti Vs Arvind Kumar Tiwari	RUCHIKA BOTHRA 8929976205	bothraruchi96@gmail.com	17-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			ROOM NO 208	COMMERCIAL	COMMERCIAL	19-03-2026	STATE BANK OF INDIA Vs hare krishna apparel through its prop sahil chauhan	Arun Upadhyay 9045375818	carelexicer@gmail.com	17-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	24-03-2026	LAXMI NARAIN Vs M/S MAYASHEEL RETAIL INDIA LTD	Not mentioned	Not mentioned	24-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	24-03-2026	ABC Vs XYZ	Mr. Shravan Kr. Bansal) 9310055149	Not mentioned	20-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	27-03-2026	M/S WORLD SAHAB LLP Vs SANJAY GUPTA	Vandana Rani 9717067068	unitedmark@unitedandunited.com	27-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	28-03-2026	M S AKG TRENDS PRIVATE LIMITED Vs SACHIN GUPTA	MOHD. BABAR 9891146454	advvandanarani@gmail.com	24-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	28-03-2026	M S AKG TRENDS PRIVATE LIMITED THROUGH ITS DIRECTOR SHRI AKSHAT JAIN Vs M S NORSPIN INTERNATIONAL	MOHD. BABAR 9891146454	mohdbabaradv@gmail.com	24-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	28-03-2026	Bank of Baroda Vs Sanjay	Umesh Joshi & Associates 9910568669	advumeshjoshi@gmail.com	28-03-2026
			ROOM NO 208	COMMERCIAL	COMMERCIAL	28-03-2026	Bank of Baroda Vs Parag Jain	Umesh Joshi & Associates 9910568669	advumeshjoshi@gmail.com	28-03-2026
41	SH. SHARMA-II, DISTRICT COMMERCIAL COURT	SANJAY SHAHDARA			EX(COMM) 42/2026	06.03.2026	M/S PSJ INTERNATIONAL TRADING LLP VS M/S CHIRAG MODERN PAPER	NITIN KUMAR JAIN 9873600240	nkj_1979@yahoo.com	03.03.2026
					CS(COMM) 129/2026	07.03.2026	APL APOLLO TUBES LIMITED VS NIRMAL ARVIND KUMAR SHAH	SHRIHAR TRIPATHI 9548888420	legal@boostip.in	28.02.2026
					OMP(COMM) 07/2026	09.03.2026	SINCO COMMUNICATION INDIA PVT LTD VS TAMIL NADU POWER DISTRIBUTION CORPORATION LTD	YASHPAL SINGH 9810220380	eklawya.advocates@gmail.com	26.02.2026
					CS(COMM) 135/2026	10.03.2026	RAJESH GUPTA VS RANDHEER KUMAR	RAKESH KUMAR 9711771000	rakesh.advocate18@gmail.com	06.03.2026
					MISC DJ 269/2026	10.03.2026	SUKHDEEP SINGH VS SANDEEP MISHRA	CHIRAG AGGARWAL 7048926509	adv.chiragarwal14@gmail.com	10.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
					CS(COMM) 139/2026	13.03.2026	M/S BIOCON ELECTRIC PVT LTD VS KULDEEP KUMAR	AMARENDRA KUMAR DUBEY	9599801188	globalvisiolawoffice@gmail.com	21.01.2026
					EX(COMM) 46/2026	16.03.2026	UNION BANK OF INDIA VS MS RINKI GUPTA	NIHARIKA RAI	9811884579	adv.niharikaesai1109@gmail.com	13.03.2026
					EX(COMM) 45/2026	16.03.2026	UNION BANK OF INDIA VS PRABHAT KUMAR	NIHARIKA RAI	9811884579	adv.niharikaesai1109@gmail.com	13.03.2026
					EX(COMM) 47/2026	18.03.2026	STATE BANK OF INDIA VS ABIN THOMAS	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	16.03.2026
					Arb (comm) 03/2026	18.03.2026	INDRESH KUMAR YADAV VS M/BAJAJ FINANCE LTD & ORS	SABHAY PANDEY	9958760086	advocateabhaypandey@gmail.com	14.03.2026
					CS(COMM)154/26	19.03.2026	SHRI NITIN SHARMA VS SHRI SUNNY MEGHANI	VINEET SHARMA	9810139465	vineetsharmalaw@gmail.com	09.03.2026
					CS(COMM) 382/2019	19.03.2026	PRABHA VS RAKESH	NEERAJ TYAGI	9810114261	adv.neerajtyagiadv@gmail.com	02.05.2019
					CS(COMM) 158/2026	23.03.2026	SHAMA AGGARWAL VS AFZAL MALIK	PADAM KHANNA	9818539988	padamkumarkhanna@gmail.com	17.03.2026
					CS(COMM) 160/2026	24.03.2026	M/S DELHI MANPOWER SERVICES Vs Nix Diagnostics and Polyclinic LLP	SANJAY SHARMA	9810139700	sksharmaadvocate1965@gmail.com	23.03.2026
					CS(COMM)164/2026	25.03.2026	BANK OF INDIA VS RAM SINGH	V P TIWARI	9990182901	vptiwariadvocate@gmail.com	20.03.2026
					CS(COMM) 162/2026	25.03.2026	SANJAY KUMAR JAIN VS PARSHVANATH DEVELOPERS LTD	VSK SUNIL AND ASSOCIATES	9810078793	ksunil963@gmail.com	12.01.2026
					CS(COMM) 163/2026	25.03.2026	SANJAY KUMAR JAIN VS PARSHVANATH DEVELOPERS LTD	VSK SUNIL AND ASSOCIATES	9810078793	ksunil963@gmail.com	12.01.2026
					EX(COMM) 53/2026	25.03.2026	M/S PARAS COLLECTION VS M/TRENDO CARD	RAJAN SHARMA	9718345050	trinitylawfirms87@gmail.com	24.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					MISC DJ 318/2026	303.03.2026	SURINGDER SINGH VS MDADITYA DEVSHARMA ASSOCIATES	9818069233	adityadevsharma12@gmail.com	27.03.2026
					CS(COMM) 173/2026	30.03.2026	G WORLD COLLECTION VS MEENATCHI FASHIONS (NEW NAME) HAGYA LAKSHMI GARMENTS(OLD NAME)	9811595800	arpitjain2099@gmail.com	17.03.2026
					CS(COMM) 174/2026	30.03.2026	VIMAL TRADING CO VS RAJAJAIN MENS WEAR	9811595800	arpitjain2099@gmail.com	17.03.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)133/2026		STATE BANK OF INDIA Vs Mohd Sameer Proprietor Super Big Bazaar Sale	8896932838	sameermalik88023@gmail.com	10-03-2026
				COMMERCIAL	Execution (Comm.)/43/2026		Puneet Jain Vs Aman Bhalla	9560570576	mailkamalgarg@gmail.com	12-03-2026
				COMMERCIAL	CS(COMM)140/2026		M/S BIOCON ELECTRIC PVT LTD Vs PRANAB KUMAR PANDIT PROP M/S SHREE KRISHNA ENTERPRISES	9260958246	globalvisionlawoffice@gmail.com	13-03-2026
				COMMERCIAL	CS (COMM)141/2026		M/S BIOCON ELECTRIC PVT LTD THROUGH ITS A.R. DINESH CHAND SHARMA Vs PRADEEP KUMAR SHARMA PROP OF M/S	9260958246	globalvisionlawoffice@gmail.com	13-03-2026
				COMMERCIAL	CS (COMM)142/2026		M/S BIOCON ELECTRIC PRIVATE LIMITED THROUGH ITS A.R. DINESH CHAND SHARMA Vs DILIP SAMANTA PROP. OF M/S	9260958246	globalvisionlawoffice@gmail.com	13-03-2026
				COMMERCIAL	CS (COMM)/149/2026		SHIV KUMAR JAIN Vs SALIM	9711840150		16-03-2026
				COMMERCIAL	Ex. - Award by Arb./15/2026		KOTAK MAHINDRA PRIME LTD Vs MEENU VERMA AND ORS.	7053284188	sagarmishra2490@gmail.com	17-03-2026
				COMMERCIAL	CS (COMM)150/2026		PUNJAB NATIONLA BANK VS VISHESH KUMAR	7000041067	iyoti_gautam2010@yahoo.com	17-03-2026
				COMMERCIAL	CS (COMM)/155/2026		STANLEE INDIA PETROCHEM PVT LTD Vs MAHARAJ SINGH PROPRIETOR OF DISHA TRADERS	807688119	Sunilverma.delegalmail.com	19-03-2026
				COMMERCIAL	CS (COMM)/156/2026		STANLEE INDIA PETROCHEM PVT LTD Vs SURESH KUMAR PROPRIETOR OF BHARAT OIL COMPANY	807688119	Sunilverma.delegalmail.com	19-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				COMMERCIAL	CS (COMM)/157/2026		Sh. Dharmesh Kumar Sancheti Vs Sh. Arvind Kumar Tiwari	RUCHIKA BOTHRA	8929976205	bothraruchi96@gmail.com	19-03-2026
				COMMERCIAL	Execution (Comm.)/54/2026		Narender Kumar Vs Harish Chawla	J K GUPTA	9868529732	jkgupta.advocate@gmail.com	25-03-2026
				COMMERCIAL	CS (COMM)/165/2026		Johnlee Pharmaceuticals Private Limited and Anr Vs Glenford Pharmaceuticals Private Limited	UTSAV JAIN	9082798662	advomanishbhoiwani@gmail.com	25-03-2026
				COMMERCIAL	CS (COMM)/166/2026		BANK OF INDIA Vs Intjar Prop. of M/s Ashma Emporium	V.P. TIWARI	9990182901	vptiwariadvocate@gmail.com	25-03-2026
				COMMERCIAL	Execution (Comm.)/56/2026		Benson Polymers Limited Vs M S JACKSON PAINTS	SIDDHARTH CHAUDHARY	9289466344	advocatesiddharthchautharytagmail.com	30-03-2026
				COMMERCIAL	MISC DJ/320/2026		ASHA MALIK AND ANR Vs MOHAMMAD AHMAD	NOOR UL ISLAM	9810209507		30-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM)/154/2026	06-03-2026	M/S MURLIDHAR TRADERS Vs M/S GUPTA GLOBAL TRADING COMPANY	MUKESH(P), 9582921771	interimlawfirm@gmail.com	27-07-2026
					CS (COMM)/153/2026	06-03-2026	Oswal Crop Protection Pvt Ltd Vs DILIP SINGH DODIYA PROP OF M/S LAKSHYA TRADERS	JAGRITI JAIN(P), 7042312792	LAWFIRM@UNSOLVEDLEGAL.COM	12-05-2026
					CS (COMM)/157/2026	09-03-2026	Hygosap Pharma Pvt Ltd Vs Ambika Drugs and Ors	Ishaan Sharma(P), 9555777622	advocateishaansharma@gmail.com	25-05-2026
					CS (COMM)/156/2026	09-03-2026	Hygosap Pharma Pvt Ltd Vs Vijay Shankar	Ishaan Sharma(P), 9555777622	advocateishaansharma@gmail.com	25-05-2026
					CS (COMM)/158/2026	09-03-2026	STATCON ENERGIAA PVT LTD Vs JAY ACE TECHNOLOGIES LTD	SHAMBHAVI JAISWAL(P), 8586087906	advocaterajivranjan@gmail.com	29-04-2026
					CS (COMM)/159/2026	09-03-2026	SANJAY KUMAR GOEL Vs Sarika Industries Pvt Ltd and Anr	Aditya Trehan(P), 8588074107	vinit@advantleaalcom	15-04-2026
					CS (COMM)/155/2026	09-03-2026	Union Bank of India Vs Rohit Kumar Prop of Rohit General Store	Deepa Gupta(P), 9312292558	advocate.deepa.gupta@gmail.com	01-06-2026
					CS (COMM)/161/2026	10-03-2026	Union Bank of India Vs Ankit Goel	rajiv kumar(P), 9899395409	rajivpathakadvocate@gmail.com	15-07-2026
					CS (COMM)/162/2026	10-03-2026	Nicholas Healthcare Ltd Vs NU SRI SHYAM Pharmaceuticals Pvt Ltd and Ors	Bhawna Jain(P), 9810905600	bhawnaadv.17@gmail.com	09-06-2026
					CS (COMM)/163/2026	10-03-2026	SHRI HIMANSHU GUPTA Vs SHRI ROHIIT BHATIA	Sanjay kumar(P), 9811446783	sanjaykr7372@gmail.com	10-06-2026
					CS (COMM)/170/2026	11-03-2026	SIDDHARTH GUPTA Vs Ganesh FM Services Pvt Ltd	PRANAV DWIVEDI(P), 9131988405	panditmewara@gmail.com	20-07-2026
					CS (COMM)/171/2026	11-03-2026	M/s Yadav Trading Company Vs Sanjay Gupta	Atul Pandey(P), 503688247		06-04-2026
					CS (COMM)/173/2026	11-03-2026	HYGOSAP PHARMA PRIVATE LIMITED Vs DARSHANA	Prashant Sharma(P), 87505-09178	progressivelawoffices.pl@gmail.com	03-06-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/172/2026	11-03-2026	Punjab National Bank Vs SEEMI SIDDIQUI	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	14-07-2026
					CS (COMM)/182/2026	12-03-2026	Paras Tuteja Vs Sanjay Aggarwal	UTTAM ATTRI(P),	8527527271		04-04-2026
					CS (COMM)/183/2026	12-03-2026	KC Guglani through SPA holder Mrs Pooja Guglani Vs Amitabh Ahuja	Vishal Khattar(P),	9873278641	info@patinlawoffices.com	01-04-2026
					CS (COMM)/187/2026	14-03-2026	TTK PRESTIGE LTD Vs FABIANO APPLIANCES PVT LTD	Ritwik Tyagi(P),	9871160477		14-04-2026
					CS (COMM)/188/2026	14-03-2026	MS DELVEGSCO SALES PVT LTD Vs MS CRESCENT MOON HOMES	VARUN MALHOTRA(P),	9377020112	Advocatevarunmalhotra01@gmail.com	01-04-2026
					CS (COMM)/189/2026	16-03-2026	BIKASH NAYAK Vs RAKESH KUMAR KAPOOR	Sanjeev(P),	868005927	sanjeev.kumar@knowlex.in	20-07-2026
					CS (COMM)/190/2026	17-03-2026	GAURI SHANKAR ENTERPRISES Vs M/S MYC INFRA PRIVATE LIMITED AND ORS	SVIVEKANAND JHA(P),	919212370952.		27-04-2026
					CS (COMM)/191/2026	17-03-2026	RICHA GUPTA Vs MANITA DEVI AND ANR	PRANAV DWIVEDI(P),		panditmewara@gmail.com	04-04-2026
					CS (COMM)/194/2026	18-03-2026	KARNATAKA BANK LIMITED Vs SUPRIYA JINDAL AND ANR	rakesh garg(P),			08-06-2026
					CS (COMM)/196/2026	18-03-2026	State Bank of India Vs PRIYA	Gopal Chand Sharma(P),	9810210832	vijayprakash9682@gmail.com	04-04-2026
					CS (COMM)/195/2026	18-03-2026	State Bank of India Vs RAHUL KUMAR ARORA	Gopal Chand Sharma(P),	9810210832	vijayprakash9682@gmail.com	04-04-2026
					CS (COMM)/197/2026	18-03-2026	State Bank of India Vs HARENDRA	Gopal Chand Sharma(P),	9810210832	vijayprakash9682@gmail.com	04-04-2026
					CS (COMM)/200/2026	19-03-2026	Rakesh Arora Vs Jasmin Rameshha Lalkiya	Bhole Nath(P),	9810126070	pif9fessionalim007@gmail.com	09-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/199/2026	19-03-2026	M/S RAMAKRISHNA ELECTROCOMPONENTS PVT LTD Vs KALINGA ELECTRICALS PVT LTD AND ORS	Kunal Malik(P), 7503444555	advkunalmalik@gmail.com	10-04-2026
					CS (COMM)/198/2026	19-03-2026	Kishore Kumar Aggarwal Vs METALLIDE CHEMICAL INDUSTRIES INDIA PVT LTD	Keshav Ahuja(P), 9711461016	infoshivalishanna@gmail.com	22-07-2026
					CS (COMM)/204/2026	20-03-2026	DOSHI PHARMACEUTICALS Vs ETHIX ESSENTIAL ELEMENTS ENT AND ANR	amit talwar(P), 9911000928	talwar_amit@rediffmail.com	22-07-2026
					CS (COMM)/203/2026	20-03-2026	SH SANDEEP JAIN Vs M/S NEO HY LAMINATES PVT LTD	Ikrant Sharma(P), 858884265s	ikrantsharma7 3 B@gmail.com	22-04-2026
					CS (COMM)/209/2026	23-03-2026	Wella International Operations Switzerland Sari Vs Suhail Khan	Shravan Bansal(P), 6201970125	unitedmark@unitedandunited.com	01-04-2026
					CS (COMM)/214/2026	23-03-2026	M/S TWENTY FOUR SECURE SERVICES PVT LTD Vs M/S BIJOS INFRAESTATE LTD	Aayush Kuchhal(P), 8527274542	admin@rvslegal.in	16-07-2026
					CS (COMM)/210/2026	23-03-2026	UNION BANK OF INDIA Vs M/s JAIRAJ SHREE SHYAM HOME APPLIANCES	KUMAR(P), 9650776104	krtrkt21@gmail.com	07-04-2026
					CS (COMM)/211/2026	23-03-2026	DEEPAK CHANDER Vs RESPIMED BREATHING SOLUTIONS AND ORS	ABHINAV(P), 9650508945	advdk.yadav79@gmail.com	30-03-2026
					CS (COMM)/212/2026	23-03-2026	Vipin Kumar Bansal Vs M/S KUBER POLYCHEM PVT LTD AND ORS	RAHUL MANGLA(P), 9899969669	litigation@rahulmangla.com	01-06-2026
					CS (COMM)/213/2026	23-03-2026	M/S TAKIAR OVERSEAS PVT LTD Vs PRAMOD TELECOM PVT LTD AND ORS	Shivam Gupta(P), 9643655565	parvezbadvra@gmail.com	20-07-2026
					CS (COMM)/216/2026	24-03-2026	M/S LEAYAN GLOBAL PVT LTD Vs M/S GRAND SHOE	ANIL KUMAR SAHU(P), 9810134793	allipcare@gmail.com	01-04-2026
					CS (COMM)/217/2026	24-03-2026	RSPL Health Private Limited Vs Manoj Kumar Yadav AND ANR	ANIL KUMAR SAHU(P), 9810134793	allipcare@gmail.com	01-04-2026
					CS (COMM)/219/2026	24-03-2026	PUMA SE Vs ASHOK KUMAR	Gautam Bhasin(P), 9999093893	eludication.legel@outlook.com	02-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
					CS (COMM)/218/2026	24-03-2026	PUMA SE Vs ASHOK KUMAR	Gautam Bhasin(P),	9999093893	eludication.legel@outlook.com	02-04-2026
					CS (COMM)/229/2026	27-03-2026	Canara Bank Vs SHANTI AGGARWAL	Ashok Kakkar(P),	9560396555		02-04-2026
					CS (COMM)/227/2026	27-03-2026	Amit Kumar Verma Vs Md Wakil	amarendra kumar dubey(P),	9599801188	globalvisionlawoffice@gmail.com	16-04-2026
					CS (COMM)/225/2026	27-03-2026	Punjab Nantional Bank Vs Chandan Shekher	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	09-04-2026
					CS (COMM)/226/2026	27-03-2026	Punjab National Bank Vs Kundan Chaudhary	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	09-04-2026
					CS (COMM)/228/2026	27-03-2026	SANDEEP SHARMA HUF Vs POOJA BADLANI	HIMANSHU GOYAL(P),	9818097140	himanshuadvate@outlook.com	02-04-2026
					CS (COMM)/224/2026	27-03-2026	Canara Bank Vs TEENA SHARMA and Anr	Ashok Kakkar(P),	9810600656	parasaggarwaladv@gmail.com	02-04-2026
					CS (COMM)/230/2026	28-03-2026	HITANSH DOSHI Partner of Ms Doshi Pharmaceuticals Vs TAN PALMANGLA PHARMACEUTICALS Through its Partner/ Authorized Representative	RAHUL MANGLA(P),	9899969669	litigation@rahulmangla.com	13-04-2026
					CS (COMM)/231/2026	30-03-2026	Manoj Kumar Gupta Vs Airwaves Engineers Pvt Ltd	saakash sehrawat(P),	8700565217	kartikdabas17@gmail.com	09-06-2026
					CS (COMM)/232/2026	30-03-2026	UNION BANK OF INDIA Vs M/S Zoya TRADING Through its Proprietor Mr Khalil Ahmad	RAJ KUMAR(P),	9650776104	krtrkt21@gmail.com	18-04-2026
					CS (COMM)/233/2026	30-03-2026	BANK OF INDIA Vs Asian Hosiery Prop Nadeem Chaudhary	Varun Sharma(P),	9811161300	Adv varunsharma@gmail.com	18-04-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS (COMM)/160/2026	09-03-2026	JAY KUMAR Vs ARVIND KUMAR	ANIL KUMAR SAHU(P),	9718209970	aastha@thelegist.com	07.03.2026
					CS (COMM)/165/2026	10-03-2026	KOMAL GUPTA Vs SHRIRAM GENERAL INSURANCE CO LTD	RADHEY SHYAM SHARMA(P),	9810771985	raheel@kohlilawoffices.com	07.03.2026
					CS (COMM)/166/2026	10-03-2026	UNION BANK OF INDIA Vs Jyoti Kumari Prop of Viansh Industries	Deepa Gupta(P),	9711771000	rakesh.advocate18@gmail.com	07.03.2026
					CS (COMM)/167/2026	10-03-2026	UNION BANK OF INDIA Vs Satish Kumar Prop of Benchmark Hosiery	Deepa Gupta(P),	8882998551	kaushiklegal@gmail.com	07.03.2026
					CS (COMM)/168/2026	10-03-2026	UNION BANK OF INDIA Vs Shalu Kakkar Prop Ms kakkar Enterprises	Deepa Gupta(P),	9899695533	advopaggarwal@gmail.com	07.03.2026
					CS (COMM)/169/2026	10-03-2026	UNION BANK OF INDIA Vs Kunwar Singh Prop of Ms Kunwar Singh Kitchen Pride	Deepa Gupta(P),	9811209030	sumitsharma.v@gmail.com	07.03.2026
					CS (COMM)/175/2026	11-03-2026	PUNJAB NATIONAL BANK Vs RENU CHAUHAN	PARAS AGGARWAL(P),	9711232232	ramanugrahlegalcompany@gmail.com	09.03.2026
					CS (COMM)/176/2026	11-03-2026	State Bank of India Vs Rahul	anshu shukla(P),	9650501903	advhunnysharma28@gmail.com	09.03.2026
					CS (COMM)/177/2026	11-03-2026	State Bank of India Vs Rahul	anshu shukla(P),	9818310262	suniladv1@hotmail.com	09.03.2026
					CS (COMM)/178/2026	11-03-2026	MVIKAS TECHNOLOGIES PVT LTD Vs SAPNA	NARAIN SARUP NANGIA(P),	8802200600	adv.vssharma@gmail.com	09.03.2026
					CS (COMM)/179/2026	11-03-2026	MVIKAS TECHNOLOGIES PVT LTD Vs KLINK (INDIA) REALITY ASSOCIATES PVT LTD	NARAIN SARUP NANGIA(P),	9911103142	hanishsehrawat1983@gmail.com	09.03.2026
					CS (COMM)/184/2026	12-03-2026	SHREE SHAKTI ENTERPRISES PVT LTD Vs PAWAN ENTERPRISES AND ANR	CHITRA SINGH(P),	9899584189	bharatbaggaadvocate123@gmail.com	10.03.2026
					CS (COMM)/185/2026	12-03-2026	BANK OF MAHARASHTRA Vs MS MI INDUSTRIES THROUGH ITS PROPRIETOR FARHA NAAZ	RAKESH KUMAR(P),	9810600656	parasaggarwaladv@gmail.com	10.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
					CS (COMM)/186/2026	13-03-2026	KALASH CONTAINERS INDIA PRIVATE LIMITED Vs M/S DURGA PAINT STORE	MAYANK GOEL(P),	9312520717	sharmasudesh590@gmail.com	11.03.2026
					CS (COMM)/192/2026	17-03-2026	Moon Light Industries Vs Vishal Manufacturing Company	Virender kumar Puri(P),	9999132159	akroutadvocate@gmail.com	13.03.2026
					CS (COMM)/202/2026	19-03-2026	CANARA BANK Vs RAJENDRA KUMAR PROP MS TONY PLASTIC	CHITRA MALHOTRA(P),	8010909016	rationale.ration@gmail.com	17.03.2026
					CS (COMM)/205/2026	20-03-2026	Puma Se Vs Ashok Kumar	Gautam Bhasin(P),	NA	NA	18.03.2026
					CS (COMM)/206/2026	20-03-2026	ARIHANT INC INDIA Vs MITTAL LACE COMPANY PVT LTD	Yatin(P),	9999448797	khshagrabansal@gmail.com	18.03.2026
					CS (COMM)/215/2026	23-03-2026	HARSH JAIN PROP STEEL HUB INDIA Vs M/S SBT MANUFACTURING PVT LTD	Rahul Saini(P),	9891188839	mittal782004@gmail.com	20.03.2026
					CS (COMM)/220/2026	24-03-2026	RAMU KUMAR Vs KHALID MIRZA	SONA LAL(P),	9868501599	mlmeenaadci@gmail.com	20.03.2026
					CS (COMM)/221/2026	24-03-2026	Ashok Kumar Goyal Vs Hemant Suryavanshi	NAVNEET GOYAL(P),	9871495838	starunverma@gmmail.com	20.03.2026
					CS (COMM)/222/2026	25-03-2026	ABC Vs XYZ	Shravan Bansal(P),	9899222913	Sameer-nbp.yahoo.in	23.03.2026
					CS (COMM)/223/2026	25-03-2026	NEO TECHNOFIELD COMPANY Vs Broadway Links Private Limited	Vishwendra Verma(P),	8882639476	prashantsagar1000@gmail.com	23.03.2026
					CS (COMM)/234/2026	30-03-2026	PUMA SE Vs Ashok Kumar	Gautam Bhasin(P),	NA	NA	28.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	307	Civil	-		-	-	s		
					Execution (Comm.)/21/2026	02-02-2026	ASHWMEGH SPICES PVT LTD Vs FRYO FOODS PVT LTD	JYOTI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/22/2026	02-02-2026	ASHWMEGH SPICES PVT LTD Vs RAMNAGINA FULCHAND YADAV	JYOTI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/23/2026	02-02-2026	ASHWMEGH SPICES PVT LTD Vs MATASHREE SNACKS PVT LTD	JYOTI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/24/2026	02-02-2026	ASHWMEGH INDUSTRIES PVT LTD Vs RAJEEV BELLANI	JYOTI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/25/2026	02-02-2026	ASHWMEGH SPICES PVT LTD Vs BINDU MAIZE MILLING PVT LTD	JYOTI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/75/2026	02-02-2026	MS KRISHNA POLYCHEM Vs M/S M D CABLE AND HARNESS LLP	Praveen Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/76/2026	02-02-2026	VISHAL BOX COMPANY PVT LTD Vs M/S REHAAN INTERNATIONAL	RENY CHAUHAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/113/2026	02-02-2026	AXIS BANK ltd Vs SATENDRA SINGH	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/114/2026	02-02-2026	AXIS BANK ltd Vs RAKESH CONSTRUCTION CO	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/115/2026	02-02-2026	AXIS BANK ltd Vs JYOTI RAJPOOT	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/116/2026	02-02-2026	AXIS BANK LTD Vs MOHD SHAHID 4867	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/117/2026	02-02-2026	AXIS BANK LTD Vs RAVI DABAS 4365	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/118/2026	02-02-2026	AXIS BANK LTD Vs RAJKUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/80/2026	03-02-2026	DIVYASHIKA PLASTICS PVT LTD Vs KIRAN MALHOTRA	SUNIL SINGH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/81/2026	03-02-2026	PUNJAB NATIONAL BANK Vs ABHINAV VERMA	Vyomikaa Mutreja(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/82/2026	03-02-2026	M/S UNITY POLY LINKS Vs M/S MIND CABLE AND HARNESS LLP	NITIN GARG(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/83/2026	03-02-2026	MS SL FASTENERS PVT LTD Vs M/S REAL ELEVATORS	Praveen Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/125/2026	03-02-2026	AXIS BANK LTD Vs GOURAV DHAMA 5830	ANUJ KUMAR SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/126/2026	03-02-2026	AXIS BANK LTD Vs ANIL KUMAR 1326	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/127/2026	03-02-2026	AXIS BANK LTD Vs FARMAN 6609	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/128/2026	03-02-2026	AXIS BANK LTD Vs KAMLESH KUMAR YOGI 4059	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/129/2026	03-02-2026	AXIS BANK LTD Vs RAJDEEP SINGH 7366	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/130/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs ARUN PATIL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/131/2026	03-02-2026	AXIS BANK LTD Vs SIDDESH GOYAL 8935	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/132/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs HASIM MOBIN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/133/2026	03-02-2026	AXIS BANK LTD Vs URBANDORM INFRA TECH PRIVATE LIMITED 4832	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/134/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs AMIT SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/135/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs KISHOR GAJANAN BAMDALE	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/136/2026	03-02-2026	AXIS BANK LTD Vs MAMTA SRIVASTAVA 4648	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/137/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs PRIYANKA ARORA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/138/2026	03-02-2026	AXIS BANK ltd Vs WASEEM	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/139/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs SAJID KHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/206/2026	03-02-2026	MEDI PHARMA DRUG HOUSE Vs PURECAL LABORATORIES PVT LTD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/27/2026	04-02-2026	sanjay lohani Vs HARVINDER SINGH	Vineet Jindal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/84/2026	04-02-2026	CHHAVISH RAJA Vs LEKHRAJ	URVESH BHARDWAJ(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/85/2026	04-02-2026	MS Bhola Plastic Industries Pvt Ltd Vs MIS Nysaa Retails Venture Pvt Ltd	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/156/2026	04-02-2026	AXIS BANK LTD Vs VARINDERJIT SINGH 9361	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/157/2026	04-02-2026	AXIS BANK LTD Vs RAM VARAN 4638	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/158/2026	04-02-2026	AXIS BANK LTD Vs SANDEEP SHARMA 2408	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/159/2026	04-02-2026	AXIS BANK LTD Vs SAHIL GARG 4759	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/160/2026	04-02-2026	AXIS BANK LTD Vs BAKSHU LAL JAT 8364	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/161/2026	04-02-2026	AXIS BANK LTD Vs SAIF ALI 9346	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/162/2026	04-02-2026	AXIS BANK LTD Vs RAJESH KUMAR 8317	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/163/2026	04-02-2026	AXIS BANK LTD Vs VIPENDRA KUMAR 4320	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/164/2026	04-02-2026	AXIS BANK LTD Vs HARPAL SINGH 8339	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/165/2026	04-02-2026	AXIS BANK LTD Vs ROSHAN KUMAR 4670	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					OMP (I) (COMM.)/166/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs SAM RAJ	Amit Rao(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
					Execution (Comm.)/28/2026	05-02-2026	Subhash Chand Vs M/S T. AMSONS TRADING CO	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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					CS (COMM.)/86/2026	05-02-2026	M /S POLY CHEM THROUGH ITS PROPRIETOR ARUN JAIN Vs M/ SANMATI CREATIONS THROUGH ITS PROPRIETOR MRS SAMTA JAIN AND ANR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/167/2026	05-02-2026	M/S PIRAMAL FINANCE LIMITED Vs RAVENDRA SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/168/2026	05-02-2026	PIRAMAL FINANCE LIMITED Vs Dashrathsinh Bhupatsinh Vala	GAGAN JINDAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/169/2026	05-02-2026	PIRAMAL FINANCE LIMITED Vs Vikash Suresh Kumar	ANSHUMAN SRIVASTAVA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/87/2026	06-02-2026	Deepinder Singh Walia Prop of Bani Motors Vs Indusind Bank Ltd and Another	Bhanu Deepak Mishra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/88/2026	06-02-2026	CANARA BANK Vs HEMANT KUMAR TIWARI	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/89/2026	06-02-2026	M/S UMC MILLS PVT LTD Vs M/S PARIKALP AND NIMREX	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/170/2026	06-02-2026	PIRAMAL FINANCE LIMITED Vs IRSHAD IJJAT ALI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/171/2026	06-02-2026	PIRAMAL FINANCE LIMITED Vs JAGESH TYAGI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/172/2026	06-02-2026	PIRAMAL FINANCE LIMITED Vs Hanny Sharma	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/173/2026	06-02-2026	AXIS BANK LTD Vs INSAF MOHD	HITANKSHI BHATNAGAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/233/2026	06-02-2026	BANK OR BARODA Vs ARYAN FABRICATION AND ITS PROP	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/97/2026	07-02-2026	MANOJ KUMAR KHARAKIA CO Vs KAMAR INFRASTRUCTURE PVT LTD	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/198/2026	07-02-2026	PIRAMAL FINANCE LIMITED Vs AJAY KUMAR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/98/2026	09-02-2026	Manish Kumar Kataria Vs Roshan Lal	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/199/2026	09-02-2026	AXIS BANK LTD Vs KHALIL AHMAD 6884	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/200/2026	09-02-2026	AXIS BANK LTD Vs MAHENDRA SINGH 2287	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/201/2026	09-02-2026	AXIS BANK LTD Vs ZUBER KHAN 6073	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/202/2026	09-02-2026	AXIS BANK LTD Vs MUNFIDA 3350	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/203/2026	09-02-2026	AXIS BANK LTD Vs RAM PHAL 6936	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/204/2026	09-02-2026	AXIS BANK LTD Vs TEJPAL 8030	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/205/2026	09-02-2026	Kotak Mahindra Bank Ltd Vs AJAY KUMAR TIWARI 6336	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/206/2026	09-02-2026	Kotak Mahindra Bank Ltd Vs CHANDAN 9969	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/207/2026	09-02-2026	AXIS BANK LTD Vs BANDIPORA COLLEGE OF INFORMATION TECHNOLOGY	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/208/2026	09-02-2026	AXIS BANK ltd Vs CHAUBEY CONSTRUCTION COMPANY	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/209/2026	09-02-2026	AXIS BANK ltd Vs JAYVEER SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/210/2026	09-02-2026	AXIS BANK LTD Vs SATISH KUMAR 9597	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/211/2026	09-02-2026	AXIS BANK LTD Vs SURESH SHARMA 9976	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/212/2026	09-02-2026	SHRIRAM FINANCE LIMITED Vs AMIR KHAN	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/213/2026	09-02-2026	AXIS BANK ltd Vs MITHLESH KUMAR KARNA	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/214/2026	09-02-2026	AXIS BANK ltd Vs VIRENDRA SINGH	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/215/2026	09-02-2026	PIRAMAL FINANCE LIMITED Vs Shreshth John chand	Shreshth Jain(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/216/2026	09-02-2026	PIRAMAL FINANCE LIMITED Vs Karuskar Vishal Sureshbhai	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/217/2026	09-02-2026	PIRAMAL FINANCE LIMITED Vs AZNA KHAIS	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/218/2026	09-02-2026	PIRAMAL FINANCE LIMITED Vs Dayanand Mahadev Narute	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/219/2026	09-02-2026	PIRAMAL FINANCE LIMITED Vs DHIRAJ KESHARSINFH JADHAV	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/220/2026	09-02-2026	AXIS BANK LTD Vs WASIM 8093	C P RAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/29/2026	10-02-2026	MIJO AUTO GAS PVT LTD Vs MS ROMEX ENGINEERS AND ANR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/30/2026	10-02-2026	JAGDISH RAM GUPTA Vs Satya Pal Singh	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/99/2026	10-02-2026	RAMA ENGRAVURES Vs DEVIL DAYAL GARG	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/221/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs SARTHAK JAIN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/222/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs Prahalad Sahni	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/223/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs PRADEEP DEVI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/224/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs Mahendra Mewada	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/225/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs Mohammadsiddik Firozbhai Subedarwala	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/226/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs MOHD ASLAM	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/227/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs ROHAN NAYYAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/228/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs RAVI DIVAN	Anirudh Jamwal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/229/2026	10-02-2026	AXIS BANK LTD Vs SHIV SINGH 3790	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/230/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs RAJESH SIKDEV KARANDE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/231/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs PREMCHAND BORASI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/100/2026	11-02-2026	M/s Swastik Eco Cool Vs M/s Bhalla Scientific Industry	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/232/2026	11-02-2026	PIRAMAL FINANCE LIMITED Vs Shyamlal Das	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/233/2026	11-02-2026	PIRAMAL FINANCE LIMITED Vs Tarun Chawla	Kamal kishore kundra(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/234/2026	11-02-2026	PIRAMAL FINANCE LIMITED Vs Vivek Singh	MUKESH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/235/2026	11-02-2026	PIRAMAL FINANCE LIMITED Vs Sasmita Sahoo	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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						02-02-2026	AXIS BANK LTD Vs VED PAL SINGH 0642	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						02-02-2026	AXIS BANK LTD Vs MOHD SHADAB 2688	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	AXIS BANK LTD Vs SATENDRA PRATAP SINGH	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	AXIS BANK LTD Vs MOHD NAZIM 7830	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	AXIS BANK LTD Vs DEZINIKS PRIVATE LIMITED 0675	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	AXIS BANK LTD Vs DEVENDRA VAISHNAV 0295	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	AXIS BANK LTD Vs RAGHAV KUMAR JHA 2820	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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						03-02-2026	AXIS BANK LTD Vs NEERAJ GUPTA 4996	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	PIRAMAL FINANCE LIMITED Vs JASWINDER SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	PIRAMAL FINANCE LIMITED Vs MAYUR JAYWANT SHITOLE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	PIRAMAL FINANCE LIMITED Vs MUKESH SHARMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	AXIS BANK LTD Vs NIYAZ AHMAD 2642	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	AXIS BANK LTD Vs SAILANDRA KUMAR 6010	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	AXIS BANK LTD Vs BRAJ KUMAR 3265	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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						03-02-2026	AXIS BANK LTD Vs ABDULRAZZAQ 1853	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	AXIS BANK LTD Vs ARSHAD KHAN 0059	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	PIRAMAL FINANCE LIMITED Vs BARKAT BAGWAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						03-02-2026	PIRAMAL FINANCE LIMITED Vs ROBIN BHENWAL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						04-02-2026	Sh Satya Pal Gupta Vs Public Works Department Govt of NCT of Delhi	Avinash Kumar Trivedi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						04-02-2026	STATE BANK OF INDIA Vs PRIYANKA RANI	JAWAHAR CHAWLA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						04-02-2026	BANK OF INDIA Vs NUTAN DEVI	KUMAR VISHWJEET(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	

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						04-02-2026	M/S BHOLA PLASTIC INDUSTRIES PVT LTD Vs M/S MAYASHEEL RETAIL INDIA PVT LTD	SURVESH BHARDWAJ(P),		
						04-02-2026	AXIS BANK LTD Vs NAVIN KUMAR SINGH 9113	MAYANK MAHAJAN(P),		
						04-02-2026	AXIS BANK LTD Vs MANI SHAKAR 4247	MAYANK MAHAJAN(P),		
						04-02-2026	AXIS BANK LTD Vs PRABHAKAR ROY 2547	MAYANK MAHAJAN(P),		
						04-02-2026	AXIS BANK LTD Vs SHAMA QURESHI 4511	MAYANK MAHAJAN(P),		
						04-02-2026	PIRAMAL FINANCE LIMITED Vs RAJINDER KUMAR	RAJESH JANGRA(P),		
						04-02-2026	PIRAMAL FINANCE LIMITED Vs NEETESH MUDGAL	RAJESH JANGRA(P),		

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						04-02-2026	PIRAMAL FINANCE LIMITED Vs NAGJIBHAI LIMBASIYA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	PIRAMAL FINANCE LIMITED Vs BHARAT VALJIBHAI MATANG	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	PIRAMAL FINANCE LIMITED Vs SEEMA CHHAPRI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	KOTAK MAHINDRA INDIA PVT LTD Vs DEEPAK SAINI	Tajay uppal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	KOTAK MAHINDRA PRIME LTD Vs MUKESH SON OF OM PRAKASH	Tajay uppal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	KOTAK MAHINDRA PVT LTD Vs SAVITA D/O SURENDER PAL SINGH	Tajay uppal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						05-02-2026	BANK OF INDIA Vs NIDHI YADAV	KUMAR VISHWJEET(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						05-02-2026	EARTHLINK CORPORATION Vs Shagun VARDHMAN ENGINEERING Bhadana(P), WORKS	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						05-02-2026	PIRAMAL FINANCE LIMITED Vs RAJESH Nasima Taj Abdul Ajim Ansari JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						05-02-2026	PIRAMAL FINANCE LIMITED Vs RAJESH UMAKANTBHAI JAYANTILAL JANGRA(P), PATNI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						05-02-2026	PIRAMAL FINANCE LIMITED Vs RAJESH SONU HARI SINGH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						05-02-2026	PIRAMAL FINANCE LIMITED Vs RAJESH ARSHAD ABBAS JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						06-02-2026	NIKHIL MITTAL PROP OF AMBAN TRADERS Vs PREETI GOYAL PROP OF DD SALES INDIA Nikita Jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						06-02-2026	CANARA BANK Vs KAJAL GOSAIN Alias KAJAL GOSWAMI PROP OF Blue Planet Enterprises SRIVASTAVA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						06-02-2026	PIRAMAL FINANCE LIMITED Vs Dedraj Bhargav	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						06-02-2026	PIRAMAL FINANCE LIMITED Vs Himanshu Chauhan	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						06-02-2026	AXIS BANK LTD Vs HARENDER 3673	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						06-02-2026	AXIS BANK LTD Vs HASIN 3877	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						06-02-2026	AXIS BANK LTD Vs ANIL KUMAR 8381	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						07-02-2026	EZEEBEE OVERSEAS PRIVATE LTD Vs ARUN SANDEEP	Pulkit arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						07-02-2026	MS Cholamandalam Investment Finance Company Ltd Vs Kaushal K	VIMAL KHURANA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						07-02-2026	PIRAMAL FINANCE LIMITED Vs Khushboo Ashok Kumar Srivastava	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						07-02-2026	PIRAMAL FINANCE LIMITED Vs Ajmal T	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	AXIS BANK LTD Vs ARSHJOT SINGH	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs ANKIT PATIDAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs JYOTI YADAV	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs Joginder Dilbag Singh	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs Abhishek Singh	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						09-02-2026	PIRAMAL FINANCE LIMITED Vs ANOOP JOSEPH	RAJESH JANGRA(P),		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs Ashley Robert Robert Anthony	RAJESH JANGRA(P),		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs ASRAF ALI	RAJESH JANGRA(P),		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs Ayush Sharma	RAJESH JANGRA(P),		
						09-02-2026	Kotak Mahindra Bank Ltd Vs DEVI DEEN KUSHWAHA 6414	MAYANK MAHAJAN(P),		
						09-02-2026	Kotak Mahindra Bank Ltd Vs ZAIDUDDIN 2710	MAYANK MAHAJAN(P),		
						09-02-2026	Kotak Mahindra Bank Ltd Vs SATYAVRAT SHANKAR DEV ARYA 1492	MAYANK MAHAJAN(P),		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
						09-02-2026	Kotak Mahindra Bank Ltd Vs DEEPAK 9741	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	Kotak Mahindra Bank Ltd Vs SUNIL SINGH 8373	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	AXIS BANK LTD Vs PARAMJIT KAUR	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	AXIS BANK LTD Vs JABAR SINGH 0654	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	AXIS BANK LTD Vs BANDIPORA COLLEGE OF INFORMATION TECHNOLOGY	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	PUNJAB NATIONAL BANK Vs REENA PATHAK	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	UNION BANK OF INDIA Vs Nisha Rani Prop of M/s Nisha Traders	Deepa Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						10-02-2026	SUMIT GARG TRADING AS MS SHIVA OIL MILLS Vs NAVBHARAT KANISHK	Socho mittal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	PIRAMAL FINANCE LIMITED Vs OM PRAKESH PANDEY	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	PIRAMAL FINANCE LIMITED Vs RAMAN YADAV	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	PIRAMAL FINANCE LIMITED Vs MAJEDKHA PATHAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	PIRAMAL FINANCE LIMITED Vs Moti Ram	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	PIRAMAL FINANCE LIMITED Vs VINAY	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	M/S DOST FINCAP PVT LTD Vs KAPIL KUMAR	Banke Bihari Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						11-02-2026	M/s Swastik Eco Cool Vs M/s Bhalla Enterprises (Formerly M/s Ashoka Enterprises)	Anirudh Jamwal(P),		
						11-02-2026	PREM KUMAR Vs MOHAN LAL	DEV PRAKASH PACHAURI(P),		
						11-02-2026	PIRAMAL FINANCE LIMITED Vs Sharad Balasaheb Gadakh	RAJESH JANGRA(P),		
						12-02-2026	PARMOD GUPTA Vs RAJIV MIGLANI	SUBHASH CHAWLA(P),		
						13-02-2026	ZED ASSOCIATES PVT LTD THROUGH ITS DIRECTOR Vs TEJPAL YADAV	Rakesh Burman(P),		
						13-02-2026	AXIS BANK LTD Vs ARTI 1244	MAYANK MAHAJAN(P),		
						13-02-2026	AXIS BANK LTD Vs SHAHJAD 3221	MAYANK MAHAJAN(P),		

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						13-02-2026	AXIS BANK LTD Vs BHOOPESH GARG 6690	MAYANK MAHAJAN(P),		
						13-02-2026	AXIS BANK LTD Vs SOMENDRA KUMAR 4704	MAYANK MAHAJAN(P),		
						16-02-2026	AHN GLOBAL LLP Vs GSA INDUSTRIES	Gaurav Chaudhary(P),		
						16-02-2026	M/S ASHWMEGH SPICES PVT LTD Vs UMESH MANEK	JYOTI ADVOCATE(P),		
						16-02-2026	AXIS BANK LTD Vs ATA MOHD 4339	MAYANK MAHAJAN(P),		
						16-02-2026	AXIS BANK LTD Vs NARENDRAPAL SINGH 0604	MAYANK MAHAJAN(P),		
						16-02-2026	PIRAMAL FINANCE LIMITED Vs JJO POULOSE	RAJESH JANGRA(P),		

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						16-02-2026	PIRAMAL FINANCE LIMITED Vs DANISH NISAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	PUNJAB NATIONAL BANK THROUGH AR ANKESH KUMAR MANAGER Vs RAHUL KUMAR PROPRIETOR OF MAA DURGA CONFECTIONARY	VISHWA RANJAN KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	PUNJAB NATIONAL BANK Vs PRIYA DEVI	VISHWA RANJAN KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	AXIS BANK LTD Vs MITLESH 2659	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	AXIS BANK LTD Vs JITENDER KUMAR 3871	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	PUNJAB NATIONAL BANK THROUGH AR ANKESH KUMAR MANAGER Vs AARTI	VISHWA RANJAN KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						17-02-2026	M/S JENITH FLEXIBLE PVT LTD Vs M/S R N FOODS AND BEVERAGES	Amit Tanwar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						17-02-2026	AXIS BANK LTD Vs SUJOY GUPTA	Rahul Chauhan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	PIRAMAL FINANCE LIMITED Vs Shrikishan Bhura Ram	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	PIRAMAL FINANCE LIMITED Vs Sandeep Kumar Yadav	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	PIRAMAL FINANCE LIMITED Vs Prabheesh Kt	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	PIRAMAL FINANCE LIMITED Vs BLJOY N B	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	PIRAMAL FINANCE LIMITED Vs Jitendra Singh	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	PIRAMAL FINANCE LIMITED Vs Joginder Kumar	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						18-02-2026	PIRAMAL FINANCE LIMITED Vs Mohd Munawwar	RAJESH JANGRA(P),		
						18-02-2026	AXIS BANK LTD Vs BIMLA DEVI 2865	MAYANK MAHAJAN(P),		
						18-02-2026	AXIS BANK LTD Vs SURENDRA SINGH 2394	MAYANK MAHAJAN(P),		
						18-02-2026	AXIS BANK LTD Vs REKHA SINGH 6212	MAYANK MAHAJAN(P),		
						18-02-2026	AXIS BANK LTD Vs AMNESH KUMAR 4420	MAYANK MAHAJAN(P),		
						18-02-2026	AXIS BANK LTD Vs NANHEN 5827	MAYANK MAHAJAN(P),		
						18-02-2026	AXIS BANK LTD Vs MUKESH KUMAR 7841	MAYANK MAHAJAN(P),		

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						18-02-2026	AXIS BANK LTD Vs RAKESH KUMAR 6447	MAYANK MAHAJAN(P),		
						18-02-2026	AXIS BANK LTD Vs SONU 7768	MAYANK MAHAJAN(P),		
						18-02-2026	AXIS BANK LTD Vs TARUN TEWATIA 0259	MAYANK MAHAJAN(P),		
						18-02-2026	AXIS BANK LTD Vs RAVI KUMAR 7656	MAYANK MAHAJAN(P),		
						19-02-2026	MR SANJEEV TANEJA Vs ASLAM	Amit Kumar(P),		
						19-02-2026	PIRAMAL FINANCE LIMITED Vs Santhosh E	RAJESH JANGRA(P),		
						19-02-2026	AXIS BANK LTD Vs SAHIL MALIK 0794	MAYANK MAHAJAN(P),		

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						20-02-2026	KOGTA FINANCIAL INDIA LIMITED Vs PRAVEEN KUMAR	Abhishek Kaushik(P),		
						20-02-2026	KOGTA FINANCIAL INDIA LIMITED Vs RAJESH KUMAR	Abhishek Kaushik(P),		
						20-02-2026	BANK OF MAHARASHTRA Vs RAVINDER	SHAILESH KUMAR(P),		
						20-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAMRATAN SINGH	RAJESH JANGRA(P),		
						20-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KRISHAN MURARI	RAJESH JANGRA(P),		
						20-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ARJUN GURJAR	RAJESH JANGRA(P),		
						20-02-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs ANIKET ARJUN DANDEKAR	RAJESH JANGRA(P),		

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						20-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ANOOP SINGH	RAJESH JANGRA(P),		
						20-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ABHISHEK GUPTA	RAJESH JANGRA(P),		
						20-02-2026	PIRAMAL FINANCE LIMITED Vs VIKKI THAKKAR	RAJESH JANGRA(P),		
						20-02-2026	PIRAMAL FINANCE LIMITED Vs SURAJ SUDHIR GOGAR	RAJESH JANGRA(P),		
						20-02-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs RAMCHANDRA SONU SONAWANE	RAJESH JANGRA(P),		
						20-02-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs NEERAJ PATEL	RAJESH JANGRA(P),		
						20-02-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs USHA BAI	RAJESH JANGRA(P),		

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						21-02-2026	M S ATUL CHEMICALS Vs ORISON PLASTIC PRIVATE LTD	Abhishek Jain(P),		
						21-02-2026	SHRI SAI PAPER Vs SHIVAM LABELS	ADV HIMANSHI BHARDWAJ(P),		
						21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MAITRI TOURS AND TRAVELS	RAJESH JANGRA(P),		
						21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GAJANAN VIJAY WAKLE	RAJESH JANGRA(P),		
						23-02-2026	ABHISHEK JAIN Vs SHIVAM BAJPAI	Purnima Jain(P),		
						23-02-2026	MR NEETU SHARMA Vs MS SONA GOLD AGROCHEM PVT LTD	AMAN SHARMA(P),		
						23-02-2026	NEW SINGHLA PLASTIC Vs S S PRINTERS	NARENDER KUMAR(P),		

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						24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs LAXMI RENT A CAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs HAFIZ SAYED ALI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						24-02-2026	K P RANA Vs DELHI DEVELOPMENT AUTHORITY	RAHUL MALHOTRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AFTAB ALAM IRAQUI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SOURABH DAYANAND DADAMODE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs R S TOURS AND TRAVELS	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						24-02-2026	GL SHOW INTERNATIONAL YHROUGH ITS SPA SHIVANSH GUPTA Vs MS GEETANJALI INDUSTRIES THROUGH ITS PROPRIETOR GEETA CHHIKARA	Amarjeet Rai(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						24-02-2026	STATE BANK OF INDIA Vs KAMLESH	SACHAL KESHAV RAJGOPAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						25-02-2026	SHIV FIBRES PVT LTD THROUGH ITS AR MR PAWAN GOEL Vs AMIT MADAN PROP OF M/S FAN PACK INDIA	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						25-02-2026	RAMESH BANSAL MS LUPIN CROP SCIENCE INDIA THROUGH ITS AR MR IRSHAD Vs GAURAV KANSAL PROP OF M/S KANSAL PESTICIDES	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						25-02-2026	Ahata Industries Vs Royal Equipment Company	Sachin Mittal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						25-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAM KUMAR SHARMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						25-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SURAJ NARAYAN THORAT	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						26-02-2026	SHRIRAM FINANCE SERVICES INDIA LTD Vs SARABJIT SINGH	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						26-02-2026	SHRIRAM FINANCE LTD Vs Yasara Hussain Qureshi	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						26-02-2026	SHRIRAM FINANCE INDIA LTD Vs Manju Pahadiya	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						26-02-2026	PIRAMAL FINANCE LTD Vs Prikshat Sharma	ANANJAY SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						26-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GAIKAWAD AKSHAY SHASHIKANT	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs IIS CAR RENT	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AVTAR SINGH BOPARAI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUNNY ENTERPRISES	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS COMM. 116/2026	06.03.2026	UBI Vs. MONIKA SURI	ADV. DHANANJAY KUMAR	9711343590	advocateshyamjha@gmail.com	26.02.2026
			603	Commercial Suit	CS COMM. 117/2026	06.03.2026	UBI Vs. INDRA KUMARI	ADV. DHANANJAY KUMAR	9711343590	advocateshyamjha@gmail.com	26.02.2026
			603	Commercial Suit	CS COMM. 122/2026	09.03.2026	TARA CHAND SUMIT CONSTRUCTION VS. DELHI DEVELOPMENT AUTHORITY	AKSHU JAIN	9810300955	SKJAINANDASSOCIATES@GMAIL.COM	02.03.2026
			603	Commercial Suit	CS COMM. 123/2026	09.03.2026	CANARA BANK Vs. PANKAJ KUMAR	CHITRA MALHOTRA	9212888057	chitramalhotrasobti@gmail.com	21.02.2026
			603	Commercial Suit	CS COMM. 142/2026	17.03.2026	UPGRID SOLUTION PVT LTD. Vs. SANDEEP MEHTA	RUPESH GUPTA	9643008880	contact@aaalegal.pro	05.03.2026
			603	Commercial Suit	CS COMM. 143/2026	17.03.2026	UPGRID SOLUTION PVT LTD. Vs. AKHTAR ANEES QURESHI	RUPESH GUPTA	9643008880	contact@aaalegal.pro	05.03.2026
			603	Commercial Suit	CS COMM. 146/2026	18.03.2026	RAMESH KUMAR SINGH Vs. RANJIT SINGH VERMA	BIPAL KUMAR	9958429868	bk3556252@gmail.com	16.03.2026
			603	Commercial Suit	CS COMM. 151/2026	17.03.2026	NETSARANG COMPUTER INC & ANR Vs. EXCITEL BROADBAND PVT LTD & ORS	ADV. AMEY PRAB			
			603	Commercial Suit	CS COMM. 156/2026	19.03.2026	NETSARANG COMPUTER INC & ANR Vs. LITMUS7 SYSTEMS CONSULTING PVT LTD & ORS	ADV. AMEY PRAB			
			603	Commercial Suit	CS COMM. 161/2026	25.03.2026	UBI Vs. YOGESH KUMAR GULIA	ADV. DHANAJAY KUMAR	9711343590	advocateshyamjha@gmail.com	12.03.2026
			603	Commercial Suit	CS COMM. 162/2026	25.03.2026	X Vs. Y	SHRAWAN KUMAR BANSAL	1204511311	unitedmark@unitedandunited.com	19.03.2026
			603	Commercial Suit	CS COMM. 165/2026	25.03.2026	CANARA BANK Vs. SAI KRIPASALES	SARITA KANWAR	9560812121		20.03.2026
			603	Commercial Suit	CS COMM. 173/2026	30.03.2026	UBI Vs. ASHOK KUMAR	ALOK KUMAR	9911000126		23.03.2026

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			603	PETITION U/S 9	OMP(I) COMM. 1014/2026	16.03.2026	AXIS BANK LTD. VS ANKIT SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	11.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1015/2026	16.03.2026	KOTAK LTD. VS FUKRAN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	26.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1016/2026	16.03.2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs MANISH GAUR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	10.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1017/2026	16.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHNESH KUMAR SINGH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1018/2026	16.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS CHETAN R	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	19.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1019/2026	16.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SIMRANKAUR	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	19.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1020/2026	16.03.2026	CHOLAMANDALAM VS AJIT R	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	26.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1021/2026	16.03.2026	CHOLAMANDALAM VS BAJI RAM	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	26.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1022/2026	16.03.2026	CHOLAMANDALAM VS JARNAIL SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	26.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1028/2026	17.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SWADIQUE	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	14.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1023/2026	17.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MUJEEB RAHMAN	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	14.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1024/2026	17.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUBAIDER	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	14.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1025/2026	17.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KAMAL	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	02.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM. 1026/2026	17.03.2026	IDFC FIRST BANK LTD. VS CHANDAN UTTAM	8860939556	amitkumar.294@rediffmail.com	11.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1027/2026	17.03.2026	AXIS BANK LTD. VS PRAVEEN KOUR	8860939556	amitkumar.294@rediffmail.com	11.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1029/2026	17.03.2026	CHOLAMANDALAM VS PRADEEP KUMAR	9911883595	associatesrsgarg1@gmail.com	26.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1030/2026	17.03.2026	CHOLAMANDALAM VS BALIHAR SINGH	9911883595	associatesrsgarg1@gmail.com	26.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1055/2026	18.03.2026	CHOLAMANDALAM VS SUBHASH K	9911883595	associatesrsgarg1@gmail.com	27.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1056/2026	18.03.2026	CHOLAMANDALAM VS YASHPAL SINGH	9911883595	associatesrsgarg1@gmail.com	06.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1057/2026	18.03.2026	KOTAK LTD. VS JAIBEER SINGH	9911883595	associatesrsgarg1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1058/2026	18.03.2026	KOTAK LTD. VS SANDEEP	9911883595	associatesrsgarg1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1059/2026	18.03.2026	KOTAK LTD. VS SONU	9911883595	associatesrsgarg1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1060/2026	18.03.2026	KOTAK LTD. VS SHRI RAM	9911883595	associatesrsgarg1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1061/2026	18.03.2026	KOTAK LTD. VS SHRI RAM	9911883595	associatesrsgarg1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1107/2026	19.03.2026	KOTAK LTD. VS MUDIT SINGHAL	9911883595	associatesrsgarg1@gmail.com	26.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1108/2026	19.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KESANI INFRA	9911883595	associatesrsgarg1@gmail.com	12.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			603	PETITION U/S 9	OMP(I) COMM. 1109/2026	19.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JASVIR SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1110/2026	19.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIVEN CHANDRA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1111/2026	19.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PRIYADARSHANI TIWARI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1112/2026	19.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MKPASHANKAR MANPOWER	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1113/2026	19.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KRISHNA KANT	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1114/2026	19.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RIZWAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1120/2026	19.03.2026	Jak Wood Craft Through its AR Mohd Yusuf Vs N K SALES Through its AR Mr	POONAM RIMA	9643501636	contact@prlegalhelps.com	12.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1132/2026	23.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED vs RANJIT SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	11.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1133/2026	23.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MKPASHANKAR MANPOWER & TRAVEL SERVICES	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	11.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1134/2026	23.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABHISHEK PATEL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	11.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1135/2026	23.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KULDEEP SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	11.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1136/2025	23.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VISHAL KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	11.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1137/2026	23.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS CHANDRA KALA SHARMA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	12.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM. 1138/2026	23.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NADEEM Y	RAVI SHANKAR 9911883595	associatesrsgarg1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1148/2026	24.03.2026	CHOLAMANDALAM VS RAJEEV P	RAVI SHANKAR 9911883595	associatesrsgarg1@gmail.com	19.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1147/2026	24.03.2026	CHOLAMANDALAM VS HARSH LOGISTICS PVT LTD	RAVI SHANKAR 9911883595	associatesrsgarg1@gmail.com	16.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1146/2026	24.03.2026	cholamandalam investment and finance co. ltd Vs Lotus Kraft Print and Pack	RAVI SHANKAR 9911883595	associatesrsgarg1@gmail.com	16.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1145/2026	24.03.2026	CHOLAMANDALAM VS JASVEER SINGH	RAVI SHANKAR 9911883595	associatesrsgarg1@gmail.com	16.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1144/2026	24.03.2026	CHOLAMANDALAM VS NAVEEN KUMAR	RAVI SHANKAR 9911883595	associatesrsgarg1@gmail.com	16.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1143/2026	24.03.2026	CHOLAMANDALAM VS SK INFRA ENGINEERS PVT LTD	RAVI SHANKAR 9911883595	associatesrsgarg1@gmail.com	16.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1142/2026	24.03.2026	CHOLAMANDALAM VS TARUN SHARMA	RAVI SHANKAR 9911883595	associatesrsgarg1@gmail.com	18.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1149/2026	25.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BINOD SINGH	RAVI SHANKAR 9911883595	associatesrsgarg1@gmail.com	26.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1150/2026	25.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KULDEEP SHARMA	RAVI SHANKAR 9911883595	associatesrsgarg1@gmail.com	26.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1151/2026	25.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUJITH M	RAVI SHANKAR 9911883595	associatesrsgarg1@gmail.com	26.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1152/2026	25.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUKHWINDER SINGH	RAVI SHANKAR 9911883595	associatesrsgarg1@gmail.com	26.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1153/2026	25.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHAILENDRA KUMAR	RAVI SHANKAR 9911883595	associatesrsgarg1@gmail.com	26.02.2026

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			603	PETITION U/S 9	OMP(I) COMM. 1154/2026	25.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SARVESH KUMAR SHUKLA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	26.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 1155/2026	25.03.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JAY LAL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	02.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1175/2026	30.03.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MOHAMMAD SAUD	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	18.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1176/2026	30.03.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MOHD SAMIR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	18.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1174/2026	30.03.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS VINTI DEVI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1177/2026	30.03.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MANJU BAI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1172/2026	30.03.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SONU S	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1178/2026	30.03.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MANISH B	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	19.03.2026
			603	PETITION U/S 9	OMP(I) COMM. 1173/2026	30.03.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS IRFAN AHAMAD	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	20.03.2026
			603	EXECUTION	EX. COMM. 66/2026	09.03.2026	EQUITAS SMALL FINANCE BANK LTD. VS PAWAN KUMAR	RISHAB JAIN	981833269	Rishab@rjassociate.com	24.02.2026
			603	EXECUTION	EX. COMM. 67/2026	09.03.2026	KOTAK MAHINDRA BANK LTD VS YASHPAL ARORA	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	18.02.2026
			603	EXECUTION	EX. COMM. 68/2026	09.03.2026	SUNIL BATRA VS NIKHIL	ASHISH VERMA	9717944394	advashishverma@gmail.com	06.03.2026
			603	EXECUTION	EX. COMM. 75/2026	14.03.2026	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT. LTD. VS VINIT KUMAR	MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	06.03.2026

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			603	EXECUTION	EX. COMM. 82/2026	18.03.2026	RITA RIKH VS ARVIND KUMAR GAUTAM	9555570447	rohit@rcba.in	18.03.2026
			603	EXECUTION	EX. COMM. 93/2026	28.03.2026	KOTAK MAHINDRA PRIME LTD. VS PALMEET KAUR AHUJA	9868521167	adv.abhishekkaushik@gmail.com	23.03.2026
			603	EXECUTION	EX. COMM. 94/2026	28.03.2026	MASCOT HEALTH SERIES PVT. LTD. VS RAJESH KUMAR	9810078786	advocateurfeehaidersyed@gmail.com	28.03.2026
48	SH. BALWANT RAIBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (I)(COMM)/951/2026	06-03-2026	Toyota Financial Ser India Ltd Vs RASPAL SINGH 6730	9013493108	advocateashok.1@gmail.com	26.02.26
			613	Commercial Suit	OMP (I)(COMM)/950/2026	06-03-2026	Toyota Financial Ser India Ltd Vs SHIVAM SINGLA 8644	9013493108	advocateashok.1@gmail.com	26.02.26
			613	Commercial Suit	CS (COMM)/114/2026	06-03-2026	Union Bank of India Vs Binesh Kumar and ors	9711343590	advocateshyamjha@gmail.com	26.02.26
			613	Commercial Suit	OMP (I)(COMM)/942/2026	06-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Kulwinder Singh	9958683230	associatesrsgarg8@gmail.com	26.02.26
			613	Commercial Suit	OMP (I)(COMM)/943/2026	06-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Lucky S	9958683230	associatesrsgarg8@gmail.com	26.02.26
			613	Commercial Suit	OMP (I)(COMM)/944/2026	06-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Dharmender Kumar	9958683230	associatesrsgarg8@gmail.com	26.02.26
			613	Commercial Suit	OMP (I)(COMM)/945/2026	06-03-2026	Kotak Mahindra Bank Ltd Vs MUDIT SINGHAL 4852	9873347330	mayamk_mahajan05@yahoo.com	26.02.26
			613	Commercial Suit	OMP (I)(COMM)/946/2026	06-03-2026	Kotak Mahindra Bank Ltd Vs MUDIT SINGHAL 4848	9873347330	mayamk_mahajan05@yahoo.com	26.02.26
			613	Commercial Suit	OMP (I)(COMM)/947/2026	06-03-2026	Kotak Mahindra Bank Ltd Vs YASHODA CONSTRUCTION 9334	9873347330	mayamk_mahajan05@yahoo.com	26.02.26
			613	Commercial Suit	CS (COMM)/115/2026	06-03-2026	Union Bank of India Vs Siddhivinayak Enterprises and ors	9711343590	advocateshyamjha@gmail.com	26.02.26

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			613	Commercial Suit	OMP (I)(COMM)/948/2026	06-03-2026	Kotak Mahindra Bank Ltd Vs WAJID CHOUDHARY 3887	MAYANK MAHAJAN 9873347330	mayamk_mahajano5@yahoo.com	26.02.26
			613	Commercial Suit	OMP (I)(COMM)/941/2026	06-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Kuljeet Singh	RAVI SHANKAR GARG 9958683230	associatesrsgarg8@gmail.com	26.02.26
			613	Commercial Suit	OMP (I)(COMM)/952/2026	06-03-2026	Toyota Financial Ser India Ltd Vs ASHVANI KUMAR 8317	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	26.02.26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/11/2026	07-03-2026	Kotak Mahindra Bank Limited Vs Raj Anshul Srivastav	Arvind Gupta(P), 9811317311	advocatearvindgupta@gmail.com	28.02.26
			613	Commercial Suit	CS (COMM)/121/2026	09-03-2026	UMESH CHANDER SOLANKI Vs VINOD NAINWAL	DEEPAK(P), 9811398342	malikdeepak1985@gmail.com	07.03.26
			613	Commercial Suit	OMP (I)(COMM)/955/2026	09-03-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Amanpreet Kaur	RAVI SHANKAR GARG 9958683230	associatesrsgarg8@gmail.com	27.02.26
			613	Commercial Suit	OMP (I)(COMM)/954/2026	09-03-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Pardeep Rathi	RAVI SHANKAR GARG 9958683230	associatesrsgarg8@gmail.com	27.02.26
			613	Commercial Suit	CS (COMM)/120/2026	09-03-2026	PUMA SE Vs ANSHU BANSAL	GAUTAM BHASIN 9999306881	eludicato.in.legal@outlook.com	06.03.26
			613	Commercial Suit	OMP (I)(COMM)/957/2026	10-03-2026	Toyota Financial Ser India Ltd Vs IRFAN ALI KHAN 2658	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	02.03.26
			613	Commercial Suit	CS (COMM)/129/2026	10-03-2026	Upgrid Solutions Private Limited Vs Waseem Akram Sole Proprietor of Waseem Charging Station	Kritika Tuteja(P), 9643008880	contact@aaalegal.pro	07.03.26
			613	Commercial Suit	CS (COMM)/128/2026	10-03-2026	SEEMA Vs SHOAB MALIK	D S Dagar(P), 9810106174	dsdagar20@gmail.com	05.03.26
			613	Commercial Suit	OMP (I)(COMM)/958/2026	10-03-2026	Toyota Financial Ser India Ltd Vs RISHIKESH MEENA 4301	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	02.03.26
			613	Commercial Suit	OMP (I)(COMM)/959/2026	10-03-2026	Toyota Financial Ser India Ltd Vs JUBED ABDUL RAHIM 0386	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	02.03.26

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			613	Commercial Suit	OMP (I)(COMM)/956/2026	10-03-2026	Toyota Financial Ser India Ltd Vs NABEELA MOHAMMAD 1839	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	02.03.26
			613	Commercial Suit	OMP (I)(COMM)/971/2026	11-03-2026	Toyota Financial Ser India Ltd Vs RAHUL BHATTI 0244	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	02.03.26
			613	Commercial Suit	OMP (I)(COMM)/973/2026	11-03-2026	Toyota Financial Ser India Ltd Vs SANJAY VERMA 0433	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	02.03.26
			613	Commercial Suit	OMP (I)(COMM)/970/2026	11-03-2026	Toyota Financial Ser India Ltd Vs PARVINDER SINGH RATHEE 0920	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	02.03.26
			613	Commercial Suit	OMP (I)(COMM)/972/2026	11-03-2026	Toyota Financial Ser India Ltd Vs MOHANESH KUMAR SINGH 4634	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	02.03.26
			613	Commercial Suit	CS (COMM)/138/2026	14-03-2026	CANARA BANK Vs RAVINDRA PRASAD	SARITA KANWAR(P), 9560812121	info@stklegal.in	10.03.26
			613	Commercial Suit	OMP (I)(COMM)/1005/2026	14-03-2026	IDFC FIRST BANK LTD Vs SAMUNDER SINGH 7377	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	11.03.26
			613	Commercial Suit	OMP (I)(COMM)/1006/2026	14-03-2026	IDFC FIRST BANK LTD Vs POORAN SINGH 8214	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	11.03.26
			613	Commercial Suit	OMP (I)(COMM)/1007/2026	14-03-2026	IDFC FIRST BANK LTD Vs RAHUL KUMAR 4984	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	11.03.26
			613	Commercial Suit	CS (COMM)/137/2026	14-03-2026	CANARA BANK Vs K R ENTERPRISES	SARITA KANWAR(P), 9560812121	info@stklegal.in	10.03.26
			613	Commercial Suit	OMP (I)(COMM)/1067/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rekha S	RAVI SHANKAR GARG 9958683230	associatesrsgarg8@gmail.com	16.03.26
			613	Commercial Suit	OMP (I)(COMM)/1045/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RUPESH K 8322	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	14.03.26
			613	Commercial Suit	OMP (I)(COMM)/1046/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMED RAIZ CH 8861	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	14.03.26

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			613	Commercial Suit	OMP (I)(COMM)/1047/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMED ASIF 1393	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	14.03.26
			613	Commercial Suit	OMP (I)(COMM)/1048/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARIS V K 2897	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	14.03.26
			613	Commercial Suit	OMP (I)(COMM)/1049/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABDUL LATHEEF MADATHIL PALLIYALIL 2251	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	14.03.26
			613	Commercial Suit	OMP (I)(COMM)/1050/2026	18-03-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	10.03.26
			613	Commercial Suit	OMP (I)(COMM)/1051/2026	18-03-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	10.03.26
			613	Commercial Suit	OMP (I)(COMM)/1054/2026	18-03-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs SAROJ 4735	MAYANK MAHAJAN	9873347330	mayank_mahajano5@yahoo.com	13.03.26
			613	Commercial Suit	OMP (I)(COMM)/1065/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vinay Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16.03.26
			613	Commercial Suit	OMP (I)(COMM)/1066/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Harsh Logistics Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16.03.26
			613	Commercial Suit	OMP (I)(COMM)/1068/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mukesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16.03.26
			613	Commercial Suit	OMP (I)(COMM)/1069/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sunder D	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16.03.26
			613	Commercial Suit	OMP (I)(COMM)/1070/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Monu P	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16.03.26
			613	Commercial Suit	OMP (I)(COMM)/1071/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sukhbir R	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16.03.26
			613	Commercial Suit	OMP (I)(COMM)/1072/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Kapil Kasana	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16.03.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			613	Commercial Suit	OMP (I)(COMM)/1073/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vishnu Datt	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16.03.26
			613	Commercial Suit	OMP (I)(COMM)/1074/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rohit Enterprises	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16.03.26
			613	Commercial Suit	OMP (I)(COMM)/1075/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Beena	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16.03.26
			613	Commercial Suit	OMP (I)(COMM)/1076/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manoj Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16.03.26
			613	Commercial Suit	OMP (I)(COMM)/1079/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHUSHAN KUMAR 8165	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	11.03.26
			613	Commercial Suit	OMP (I)(COMM)/1080/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARJIT SINGH 6399	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	11.03.26
			613	Commercial Suit	OMP (I)(COMM)/1081/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AGATA JOANNA SINGH 6994	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	11.03.26
			613	Commercial Suit	OMP (I)(COMM)/1082/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKAS SINGH 2650	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	12.03.26
			613	Commercial Suit	OMP (I)(COMM)/1084/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVI KUMAR BANSAL o8o7	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	12.03.26
			613	Commercial Suit	OMP (I)(COMM)/1086/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MKPA MANPOWER AND TRAVEL SERVICES PVT LTD 3328	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	12.03.26
			613	Commercial Suit	CS (COMM)/147/2026	19-03-2026	Umbrella Infocare Pvt Ltd Vs Teknobuilt Solutions Pvt Ltd	Kanika Kimathi	9886688340	info@lexansh.com	12.03.26
			613	Commercial Suit	CS (COMM)/149/2026	20-03-2026	kapil kohli Vs rodish hospitality pvt ltd	Ashu Arora(P),	9910800124	ashunarora@gmail.com	17.03.26
			613	Commercial Suit	OMP (I)(COMM)/1130/2026	20-03-2026	KOTAK MAHINDRA BANK LTD Vs Raj Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	18.03.26

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			613	Commercial Suit	OMP (I)(COMM)/1128/2026	20-03-2026	IDFC FIRST BANK LTD Vs RAMANUJ SINGH 1302	MAYANK MAHAJAN 9873347330	mayamk_mahajano5@yahoo.com	17.03.26
			613	Commercial Suit	OMP (I)(COMM)/1129/2026	20-03-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG 9958683230	associatesrsgarg@gmail.com	17.03.26
			613	Commercial Suit	Counter Claim/7/2026	23-03-2026	Ashish Awasthi Vs Lalit Yadav	Rajesh Aggarwal 9810179438	deekshalawfirm2017@gmail.com	23.03.26
			613	Commercial Suit	CS (COMM)/150/2026	23-03-2026	Continental Packaging Through Sole Proprietor Mr Kunal Aggarwal Vs koshika Wellness Private Limited	Rachit Mittal 9873997047	rachit@rmlaw.chambers.in	17.03.26
			613	Commercial Suit	CS (COMM)/152/2026	23-03-2026	M/S SUNSHINE MARKETING Vs M/S AARANYA SNACK AND SAVORIE PRIVATE LIMITED	Prakash Kapoor 8826976754	legalpkapoor@gmail.com	13.03.26
			613	Commercial Suit	OMP (I)(COMM)/1139/2026	SH. RAKESH PANDIT	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJENDRA SINGH YADAV 9773	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	17.03.26
			613	Commercial Suit	OMP (I)(COMM)/1141/2026	24-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DANYEL DAVIS 5724	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	17.03.26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/13/2026	25-03-2026	Sundaram Finance Ltd Vs NAVEEN KUMAR and ANR	MANISHA BARUAH(P), 8826750777	manishabaruahlegal@gmail.com	23.03.26
			613	Commercial Suit	OMP (I)(COMM)/1160/2026	25-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKAS NARWAR 1002	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	18.03.26
			613	Commercial Suit	OMP (I)(COMM)/1159/2026	25-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs IBAD AHMED 1713	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	18.03.26
			613	Commercial Suit	OMP (I)(COMM)/1156/2026	25-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIFALI SHARMA 2662	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	18.03.26
			613	Commercial Suit	OMP (I)(COMM)/1161/2026	25-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONU RAWAL 2026	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	21.03.26
			613	Commercial Suit	Execution (Comm)/87/2026	25-03-2026	PUNJAB NATIONAL BANK Vs MUNNA MEDICOS	VED PRAKASH(P), 9711900676	advocateprakashved@gmail.com	24.03.26

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			613	Commercial Suit	CS (COMM)/164/2026	25-03-2026	Bank Of India Vs Narender Kumar prop M/s Delight Services	Deepa Gupta(P), 9312292558	advocate.deepa.gupta@gmail.com	21.03.26
			613	Commercial Suit	OMP (I)(COMM)/1157/2026	25-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUJIT KUMAR 7760	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	18.03.26
			613	Commercial Suit	OMP (I)(COMM)/1163/2026	25-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAHNA MUHAMMED KUNHI 4072	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	21.03.26
			613	Commercial Suit	OMP (I)(COMM)/1162/2026	25-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHITH A S 1511	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	21.03.26
			613	Commercial Suit	CS (COMM)/172/2026	27-03-2026	JAIN TRADERS Vs SHREE BANKE BIHARI TRADERS	Rohit Sangwan(P), 8700523521	lawfirmunity@gmail.com	21.03.26
			613	Commercial Suit	CS (COMM)/171/2026	27-03-2026	BECON PIPE INDUSTRIES Vs V R INFRAPROJECTS AND ANR	SAAKAAR SARDANA(P), 9811600007	saakaar@saakaarsardana.com	20.03.26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/14/2026	27-03-2026	KOTAK MAHINDRA PRIME LTD Vs JYOTI RANI	Kushal Kumar(P), 7009793548	rishabh.eruditelegal@gmail.com	14.02.26
			613	Commercial Suit	OMP (I)(COMM)/1169/2026	30-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHISH SINGH 5044	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	21.03.26
			613	Commercial Suit	OMP (I)(COMM)/1171/2026	30-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABDUL JALEEL C 5157	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	21.03.26
			613	Commercial Suit	OMP (I)(COMM)/1168/2026	30-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BLESSY JOY B J 7851	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	21.03.26
			613	Commercial Suit	OMP (I)(COMM)/1167/2026	30-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARPREET SINGH 9471	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	21.03.26
			613	Commercial Suit	OMP (I)(COMM)/1166/2026	30-03-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs HARISH MENON 4684	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	20.03.26
			613	Commercial Suit	OMP (I)(COMM)/1165/2026	30-03-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs VVP BUSINESS LOGISTICS PRIVATE LIMITED 5312	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	20.03.26

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			613	Commercial Suit	CS (COMM)/175/2026	30-03-2026	Mrs Kiran Gulati Vs Ms Ananta Shri vikas chhabra(P),	9212416114	chhabravikas440@gmail.com	24.03.26
			613	Commercial Suit	CS (COMM)/174/2026	30-03-2026	SD ENGINEERS Vs MS SHIVASHAKTI FIBRE UDYOG	8285669607	arvind_ara57@rediffmail.com	24.03.26
			613	Commercial Suit	OMP (I)(COMM)/1164/2026	30-03-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AYAZ ALIMODDIN KAZI 1376	9013493108	advocateashok.1@gmail.com	20.03.26
			613	Commercial Suit	OMP (I)(COMM)/1170/2026	30-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AJAY KUMAR YADAV 4669	9013493108	advocateashok.1@gmail.com	21.03.26
			613	Commercial Suit	OMP (I)(COMM)/1158/2026	25-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KAMLESH VIJAY VARGIYA 0562	9013493108	advocateashok.1@gmail.com	18.03.26
			613	Commercial Suit	OMP (I)(COMM)/1140/2026	24-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PAVAN KUMAR 9777	9013493108	advocateashok.1@gmail.com	17.03.26
			613	Commercial Suit	OMP (I)(COMM)/1083/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UTTAM RAJ 0218	9013493108	advocateashok.1@gmail.com	12.03.26
			613	Commercial Suit	Execution (Comm)/79/2026	18-03-2026	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD Vs BHANU HEALTHCARE PVT LTD	870998800	meridianattorneys@gmail.com	14.03.26
			613	Commercial Suit	OMP (I)(COMM)/1064/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Harbir Singh	9958683230	associatesrsgarg8@gmail.com	16.03.26
			613	Commercial Suit	OMP (I)(COMM)/1077/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJIV KUMAR 4916	9013493108	advocateashok.1@gmail.com	11.03.26
			613	Commercial Suit	OMP (I)(COMM)/1052/2026	18-03-2026	Kotak Mahindra Bank Ltd Vs Choudhary Trading Company	9958683230	associatesrsgarg8@gmail.com	12.03.26
			613	Commercial Suit	OMP (I)(COMM)/1063/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mahesh A	9958683230	associatesrsgarg8@gmail.com	27.02.26
			613	Commercial Suit	OMP (I)(COMM)/1078/2026	18-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJ CONTRACTOR 3816	9013493108	advocateashok.1@gmail.com	11.03.26

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			613	Commercial Suit	OMP (I)(COMM)/1004/2026	14-03-2026	Nissan Renault Financial Services India Private Limited Vs VISHNULAL	MAYANK MAHAJAN 9873347330	mayamk_mahajano5@yahoo.com	03.03.26
			613	Commercial Suit	OMP (I)(COMM)/949/2026	06-03-2026	Toyota Financial Ser India Ltd Vs MAHENDER PAL 0366	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	26.02.26
			613	Commercial Suit	OMP (I)(COMM.)/1053/2026	18-03-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG 9958683230	associatesrsgarg8@gmail.com	13.03.26
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	Miscellaneous	M.Ex/17/2026	06-03-2026	SAJID ALI Vs KULBHUSHAN SOOD	MS. SAILA 8448377269	ADVSAILAKHAN@GMAIL.COM	27.02.2026
			614	Commercial Suit	CS (COMM)/113/2026	06-03-2026	SHIPBOLT INDUSTRIES PVT LTD Vs BHAWAN SINGH	SH. SHARVAN KUMAR 9996397065	LAXMANSHARMA@GMAIL.COM	27.02.2026
			614	Commercial Suit	CS (COMM)/119/2026	07-03-2026	GAURAV GUPTA Vs KAMLADITYA CONSTRUCTION PVT LTD	MR. ANAND P 9810024729	PUNITJAINADVOCATE@GMAIL.COM	28.02.2026
			614	Execution	Execution (Comm.)/63/2026	09-03-2026	INDIAN BANK Vs RR COMPONENT	MR. ADITYA GOEL 9540828585	ADVADITYAGOEL@HOTMAIL.COM	27.02.2026
			614	Execution	Execution (Comm.)/64/2026	09-03-2026	INDIAN BANK Vs PRIME GOLD BAKERY	MR. ADITYA GOEL 9540828585	ADVADITYAGOEL@HOTMAIL.COM	27.02.2026
			614	Commercial Suit	CS (COMM)/124/2026	09-03-2026	INDIAN BANK Vs BASKIT KUMAR	MR. ANKIT DAGAR 9811399499	ADVANKITDAGAR@HOTMAIL.COM	27.02.2026
			614	Arbitration	OMP (I)(COMM.)/953/2026	09-03-2026	KULDEEP SINGH Vs SHUBHAM SUYAL	MR. ANKIT HOODA 9034525083	ADVANKITHOODA@GMAIL.COM	07.03.2026
			614	Commercial Suit	CS (COMM)/125/2026	10-03-2026	UPGRID SOLUTIONS PVT LTD Vs NEERAJ CHAUDHARY	MS. KRITIKA TUTEJA 9643008880	CONTACT@AAALEGAL.PRO	05.03.2026
			614	Commercial Suit	CS (COMM)/127/2026	10-03-2026	MANMEET KAUR Vs I HOME MASTER PVT LTD	MR. VIPIN SHARMA 8447267458	ALLEGIANCELEGAL@GMAIL.COM	06.03.2026
			614	Arbitration	OMP (I)(COMM.)/960/2026	10-03-2026	TOYOTA FINANCIAL SERVICES Vs SANGAM KUMAR	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	02.03.2026

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			614	Arbitration	OMP (I)(COMM.)/961/2026	10-03-2026	TOYOTA FINANCIAL SERVICES VS PUNEET DALAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	02.03.2026
			614	Arbitration	OMP (I)(COMM.)/962/2026	10-03-2026	TOYOTA FINANCIAL SERVICES VS JOGENDRA SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	02.03.2026
			614	Arbitration	OMP (I)(COMM.)/963/2026	10-03-2026	TOYOTA FINANCIAL SERVICES VS YOGESH GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	02.03.2026
			614	Arbitration	OMP (I)(COMM.)/964/2026	10-03-2026	TOYOTA FINANCIAL SERVICES VS EKTA SONI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	02.03.2026
			614	Arbitration	OMP (I)(COMM.)/965/2026	10-03-2026	TOYOTA FINANCIAL SERVICES VS TAPOSH DASS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	02.03.2026
			614	Arbitration	OMP (I)(COMM.)/966/2026	10-03-2026	TOYOTA FINANCIAL SERVICES VS MOHAMMAD SHAHFAIZ ANSARI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	02.03.2026
			614	Arbitration	OMP (I)(COMM.)/967/2026	10-03-2026	TOYOTA FINANCIAL SERVICES VS MUNAVIR K	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	02.03.2026
			614	Arbitration	OMP (I)(COMM.)/968/2026	10-03-2026	TOYOTA FINANCIAL SERVICES VS RAVI KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	02.03.2026
			614	Arbitration	OMP (I)(COMM.)/969/2026	10-03-2026	TOYOTA FINANCIAL SERVICES VS RITESH SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	02.03.2026
			614	Commercial Suit	CS (COMM)/130/2026	11-03-2026	NET SARANG COMPUTER INC VS VRINDA NENO TECH.	MR. RISHI PRAKASH	8826232692	RISHI0009@GMAIL.C OM	08.03.2026
			614	Arbitration	OMP (COMM.)/9/2026	12-03-2026	BIO PETRO CLEAN INDIA VS PARAMOUNT LIMITED	MR. MUNAWWAR NASEEM	9899778389	SANJANA@DUAASSO CIATES.COM	10.03.2026
			614	Arbitration	OMP (I)(COMM.)/996/2026	12-03-2026	KOTAK MAHINDRA BANK VS VIKHY SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	28.02.2026
			614	Arbitration	OMP (I)(COMM.)/997/2026	12-03-2026	TOYOTA FINANCIAL SERVICES VS VASIM RAJPUT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	02.03.2026

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			614	Arbitration	OMP (I)(COMM.)/998/2026	12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANJEET KAUR	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	27.02.2026
			614	Arbitration	OMP (I)(COMM.)/999/2026	12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs DINESH GULIYA	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	27.02.2026
			614	Arbitration	OMP (I)(COMM.)/1000/2026	12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs PAWAN KUMAR	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	27.02.2026
			614	Arbitration	OMP (I)(COMM.)/1001/2026	12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SATISH S	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	27.02.2026
			614	Arbitration	OMP (I)(COMM.)/1002/2026	12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs RAJBIR H	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	27.02.2026
			614	Arbitration	OMP (I)(COMM.)/1003/2026	12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs PARTAP R	MR. RAVI SHANKAR 9911883603	ASSOCIATESRSGARG1@GMAIL.COM	27.02.2026
			614	Commercial Suit	CS (COMM)/133/2026	13-03-2026	CANARA BANK Vs SUVIM ENTERPRISES	MS. SARITA KANWAR 9560812121	INFO@STKLEGAL.IN	10.03.2026
			614	Commercial Suit	CS (COMM)/134/2026	13-03-2026	CANARA BANK Vs MANISH SALUJA	MS. SARITA KANWAR 9560812121	INFO@STKLEGAL.IN	10.03.2026
			614	Commercial Suit	CS (COMM)/140/2026	16-03-2026	UNIVERSAL JET SEA LOGISTICS PVT LTD Through its Director Mr Sunil Vashisht Vs MAGNETIC CULTURE PRIVATE LIMITED	MR. JAI RAJYADAV 9811198630	JAIRAJYADAV52@GMAIL.COM	12.03.2026
			614	Arbitration	SH. RAKESH PANDIT	16-03-2026	IDFC FIRST BANK LTD Vs YOGESH KUMAR	MR. MAYANK MAHAJAN 9873347330	MAYANK_MHAJAN05@YAHOO.COM	11.03.2026
			614	Arbitration	OMP (I)(COMM.)/1013/2026	16-03-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs AJAY KUMAR	MR. MAYANK MAHAJAN 9873347330	MAYANK_MHAJAN05@YAHOO.COM	11.03.2026
			614	Execution	Execution (Comm.)/77/2026	17-03-2026	OMAXE LTD Vs SUPERIOR FINLEASE LTD	MR. MUKTI BODH 9958944220	MUKTIBODH1@GMAIL.COM	13.03.2026
			614	Commercial Suit	CS (COMM)/144/2026	17-03-2026	SULEMAN SAIFI Vs SNEH LATAGARG	MR. GAURAV SADANA 9015242475	SADANA.GAURAV1298@GMAIL.COM	14.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	Arbitration	OMP (I)(COMM.)/1031/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs ASHISH KUMAR	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.03.2026
			614	Arbitration	OMP (I)(COMM.)/1032/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs ROHIT VATS	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.03.2026
			614	Arbitration	OMP (I)(COMM.)/1033/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs NAVJOT SINGH	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.03.2026
			614	Arbitration	OMP (I)(COMM.)/1034/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs MANJINDER SINGH	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.03.2026
			614	Arbitration	OMP (I)(COMM.)/1035/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs MANOJ KUMAR SHARMA	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.03.2026
			614	Arbitration	OMP (I)(COMM.)/1036/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs BINDUKUTTAN S	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.03.2026
			614	Arbitration	OMP (I)(COMM.)/1037/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs MOHAMMED ANSAL T	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	14.03.2026
			614	Arbitration	OMP (I)(COMM.)/1038/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs JAMALUDHEEN T M	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	14.03.2026
			614	Execution	OMP (I)(COMM.)/1039/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs LALU C	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	14.03.2026
			614	Execution	OMP (I)(COMM.)/1040/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs BINU SADANANDAN	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	14.03.2026
			614	Arbitration	OMP (I)(COMM.)/1041/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs ROHIT JAIN	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	14.03.2026
			614	Arbitration	OMP (I)(COMM.)/1042/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs MOHD MUJEEB	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	14.03.2026
			614	Arbitration	OMP (I)(COMM.)/1043/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs SANJAY JAIN	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK.1@GMAIL.COM	14.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	Execution	Execution (Comm.)/83/2026	18-03-2026	PSA POLYMERS PVT LTD Vs GLOBUS ECOTRONICS	MR. R.L. BHAGAT	9971829916	RLBAJURIST@GMAIL.COM	21.02.2026
			614	Commercial Suit	CS (COMM)/145/2026	18-03-2026	BTC TRADERS PVT LTD Vs UNIQUE INFRAENGINEERING INDIA	MR. JASPREET SINGH	9899641617	JASPREET.LAW@GMAIL.COM	14.03.2026
			614	Arbitration	OMP (I)(COMM.)/1044/2026	18-03-2026	Kotak Mahindra Bank Ltd Vs Sahil	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.03.2026
			614	Arbitration	OMP (I)(COMM.)/1062/2026	18-03-2026	IDFC FIRST BANK LTD Vs MOHD AYYUB	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	15.03.2026
			614	Arbitration	SH. RAKESH PANDIT	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs TYAGI TEMPO SERVICE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	15.03.2026
			614	Arbitration	OMP (I)(COMM.)/1087/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANISH RANA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	15.03.2026
			614	Arbitration	OMP (I)(COMM.)/1088/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs ASHIF J	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	15.03.2026
			614	Arbitration	OMP (I)(COMM.)/1089/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SHALU G	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	15.03.2026
			614	Arbitration	OMP (I)(COMM.)/1090/2026	18-03-2026	M/S CHOLAMANCHOLAMANDALAM INVESTMENT AND FINANCE COMPANYDALAM INVESTMENT	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	15.03.2026
			614	Arbitration	OMP (I)(COMM.)/1091/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs HARBIR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	15.03.2026
			614	Arbitration	OMP (I)(COMM.)/1092/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs DEEPAK KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.03.2026
			614	Arbitration	OMP (I)(COMM.)/1093/2026	18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MUKESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.03.2026
			614	Arbitration	OMP (I)(COMM.)/1094/2026	18-03-2026	KOTAK MAHINDRA BANK LTD Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	Arbitration	OMP (I)(COMM.)/1095/2026	18-03-2026	KOTAK MAHINDRA BANK LTD Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.03..2026
			614	Arbitration	OMP (I)(COMM.)/1096/2026	18-03-2026	KOTAK MAHINDRA BANK LTD Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.03.2026
			614	Arbitration	OMP (I)(COMM.)/1097/2026	18-03-2026	KOTAK MAHINDRA BANK LTD Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.03.2026
			614	Arbitration	OMP (I)(COMM.)/1098/2026	19-03-2026	KOTAK MAHINDRA BANK LTD Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.03.2026
			614	Arbitration	OMP (I)(COMM.)/1099/2026	19-03-2026	KOTAK MAHINDRA BANK LTD Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.03.2026
			614	Arbitration	OMP (I)(COMM.)/1100/2026	19-03-2026	KOTAK MAHINDRA BANK LTD Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.03.2026
			614	Arbitration	OMP (I)(COMM.)/1101/2026	19-03-2026	KOTAK MAHINDRA BANK LTD Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.03.2026
			614	Arbitration	OMP (I)(COMM.)/1102/2026	19-03-2026	KOTAK MAHINDRA BANK LTD Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.03.2026
			614	Arbitration	OMP (I)(COMM.)/1103/2026	19-03-2026	KOTAK MAHINDRA BANK LTD Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	16.03.2026
			614	Arbitration	OMP (I)(COMM.)/1104/2026	19-03-2026	KOTAK MAHINDRA BANK Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	10.03.2026
			614	Arbitration	OMP (I)(COMM.)/1105/2026	19-03-2026	KOTAK MAHINDRA BANK Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	10.03.2026
			614	Arbitration	OMP (I)(COMM.)/1106/2026	19-03-2026	KOTAK MAHINDRA BANK Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	10.03.2026
			614	Arbitration	OMP (I)(COMM.)/1115/2026	19-03-2026	KOTAK MAHINDRA BANK Vs SHIVGORAKHNATH COOP L/SOCIETY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	10.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
614				Arbitration	OMP (I)(COMM.)/1116/2026	19-03-2026	KOTAK MAHINDRA BANK Vs	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.03.2026
614				Arbitration	OMP (I)(COMM.)/1117/2026	19-03-2026	KOTAK MAHINDRA BANK Vs	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.03.2026
614				Commercial Suit	OMP (I)(COMM.)/1118/2026	19-03-2026	KOTAK MAHINDRA BANK Vs	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.03.2026
614				Commercial Suit	OMP (I)(COMM.)/1119/2026	19-03-2026	KOTAK MAHINDRA BANK Vs	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	12.03.2026
614				Commercial Suit	CS (COMM)/153/2026	23-03-2026	State Bank Of India Vs	MS. S. SOOD	9811786067	MSSSOODADVOCATE@GMAIL.COM	31.01.2026
614				Commercial Suit	CS (COMM)/154/2026	23-03-2026	STATE BANK OF INDIA Vs	MS. S. SOOD	9811786067	MSSSOODADVOCATE@GMAIL.COM	31.01.2026
614				Execution	Ex.COMM - Award by Arb Comm./12/2026	24-03-2026	KOTAK MAHINDRA BANK Vs	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	19.03.2026
614				Commercial Suit	CS (COMM)/163/2026	25-03-2026	AJAY CHOPRA Vs AXIS MAX LIFE	MR. ANKIT BATRA	9990786641	ANKIT.BATRA30@GMAIL.COM	13.03.2026
614				Execution	Execution (Comm.)/90/2026	27-03-2026	MONEYWISE FINANCIAL SERVICES Vs				
614				Execution	Execution (Comm.)/91/2026	27-03-2026	KOTAK MAHINDRA PRIME LTD Vs	MR. ABHISHEK KAUSHIK	9868521167	ADV.ABHISHEKKAUSHIK@GMAIL.COM	23.03.2026
614				Execution	Execution (Comm.)/92/2026	27-03-2026	KARSHNI SALES Vs	MS. MEENA CHAUDHARY	9811047445	MCSADVOCATE@GMAIL.COM	28.02.2026
614				Commercial Suit	CS (COMM)/169/2026	27-03-2026	UNION BANK OF INDIA Vs	MR. RAJENDRA YADAV	9312046733	YADAVRAZAN@GMAIL.COM	18.03.2026
614				Commercial Suit	CS (COMM)/170/2026	27-03-2026	KOOL KRAFT ENGINEERS Vs	MR. KUNAL SISODIA	7011811964	KUNALSISODIA2009@GMAIL.COM	24.03.2026

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			614	Commercial Suit	CS (COMM)/176/2026	30-03-2026	SKY SEATER TOURS AND TRAVELS Vs KALIM AHMAD MOHAMMED HANIF ANSARI	MR. INDRAJEET KUMAR MISHRA	7836855036	ADVOCATEIKMISHRA@GMAIL.COM	16.03.2026
			614	Execution	Execution (Comm.)/69/2026	11-03-2026	SIMRAN TECHNO SOLUTIONS Vs HIMANSHU MOTORS	MR. LAL SINGH THAKUR	9212046428	THAKURADVOCATES@YAHOO.CO.IN	02.03.2026
			614	Execution	Execution (Comm.)/61/2026	07-03-2026	AXIS BANK LTD Vs MADAN MOHAN	MR. NIKHIL SHARMA	9953286200	NIKHIL.SHARMA@GMAIL.COM	06.03.2026
			614	Commercial Suit	CS (COMM)/126/2026	10-03-2026	UPGRID SOLUTIONS PVT LTD Vs SUMIT KUMAR	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	09.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
50	SH. AJAY GULATI-I-DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	OMP (COMM.)/8/2026	8/2026	07-03-2026	SURENDER SINGH YADAV Vs MS DELHI COOPERATIVE URBAN SOCIETY LTD	OMKAR SHARMA & ASSOCIATES	9718006200	adv.omkarsharma@gmail.com	27.02.2026
			509	Execution (Comm.)/62/2026	62/2026	07-03-2026	Kotak Mahindra Bank Limited Vs ANJU KUMARI SINGH	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	31.01.2026
			509	CS (COMM)/118/2026	118/2026	07-03-2026	Netsarang Computer Inc and Ors Vs Elision Technologies Private Limited and Others	AMEY ANANTI PARAB	9768227488	amey.parab21@gmail.com	24.02.2026
			509	Execution (Comm.)/65/2026	65/2026	09-03-2026	Mabel Apparel Pvt Ltd Vs Vikas Enterprises	BRAHM PRAKASH SHARMA	9811894486	advocate.brahm@gmail.com	19.02.2026
			509	CS (COMM)/131/2026	131/2026	11-03-2026	M/S SUNSHINE MARKETING Vs M/S BELIEVE COSMETIC	PRAKASH CHAND KAPOOR	8826976754	legalkapoor@gmail.com	24.02.2026
			509	OMP (COMM.)/974/2026	(I)974/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KRISHNA BAJWA 1282	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	26.02.2026
			509	OMP (COMM.)/975/2026	(I)975/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUKESH SONI 0920	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	02.03.2026
			509	OMP (COMM.)/976/2026	(I)976/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KARTAR CHOUDHARY 1363	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	19.02.2026
			509	OMP (COMM.)/977/2026	(I)977/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIPESH KUMAR SINGH 9202	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	17.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I) (COMM.)/978/2026	978/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LATA RANIMAHAJAN 9799	MAYANK MAHAJAN 9873347330	mayank_mahajan05@yahoo.com	26.02.2026
			509	OMP (I) (COMM.)/979/2026	979/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHYNESHMAHAJAN PEELIYAT 2926	MAYANK MAHAJAN 9873347330	mayank_mahajan05@yahoo.com	26.02.2026
			509	OMP (I) (COMM.)/980/2026	980/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHAJAN ASHTAMANGAL PROJECTS LIMITED 1330	MAYANK MAHAJAN 9873347330	mayank_mahajan05@yahoo.com	26.02.2026
			509	OMP (I) (COMM.)/981/2026	981/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARVINDERMAHAJAN SINGH RATHEE 6065	MAYANK MAHAJAN 9873347330	mayank_mahajan05@yahoo.com	26.02.2026
			509	OMP (I) (COMM.)/982/2026	982/2026	11-03-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AYAZBHARDWAJ & ALIMODDIN KAZI 1376	RAHUL BHARDWAJ & CO. 8376049807	advocateashok.1@gmail.com	02.03.2026
			509	OMP (I) (COMM.)/983/2026	983/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATYAMMAHAJAN SINGH 9754	MAYANK MAHAJAN 9873347330	mayank_mahajan05@yahoo.com	02.03.2026
			509	OMP (I) (COMM.)/984/2026	984/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMADMAHAJAN CHAND 3632	MAYANK MAHAJAN 9873347330	mayank_mahajan05@yahoo.com	02.03.2026
			509	OMP (I) (COMM.)/985/2026	985/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUSTAKEEMMAHAJAN KHAN 5166	MAYANK MAHAJAN 9873347330	mayank_mahajan05@yahoo.com	02.03.2026
			509	OMP (I) (COMM.)/986/2026	986/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YOGESHMAHAJAN RAMESH 3115	MAYANK MAHAJAN 9873347330	mayank_mahajan05@yahoo.com	02.03.2026

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			509	OMP (I)987/2026 (COMM.)/987/2026		11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL KUMAR MAHAJAN 1006	9873347330	mayank_mahajan05@yahoo.com	02.03.2026
			509	OMP (I)988/2026 (COMM.)/988/2026		11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKRAM THAKUR 7018	9873347330	mayank_mahajan05@yahoo.com	26.02.2026
			509	OMP (I)989/2026 (COMM.)/989/2026		11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANOOP KUMAR TIWARI 8344	9873347330	mayank_mahajan05@yahoo.com	26.02.2026
			509	OMP (I)990/2026 (COMM.)/990/2026		11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANURAG BUDHIRAJA 3903	9873347330	mayank_mahajan05@yahoo.com	26.02.2026
			509	OMP (I)991/2026 (COMM.)/991/2026		11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHIWADI DELHI TAXI 5873	9873347330	mayank_mahajan05@yahoo.com	02.03.2026
			509	OMP (I)992/2026 (COMM.)/992/2026		11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RINKU YADAV 0492	9873347330	mayank_mahajan05@yahoo.com	21.02.2026
			509	OMP (I)993/2026 (COMM.)/993/2026		11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PAWAN S 7439	9873347330	mayank_mahajan05@yahoo.com	19.02.2026
			509	OMP (I)994/2026 (COMM.)/994/2026		11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJNATH P YADAV 1437	9873347330	mayank_mahajan05@yahoo.com	21.02.2026
			509	OMP (I)995/2026 (COMM.)/995/2026		11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANKUSH MALHOTRA 3228	9873347330	mayank_mahajan05@yahoo.com	19.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	Execution (Comm.)/70/2026	70/2026	12-03-2026	PUNJAB NATIONAL BANK Vs VIRENDER KUMAR	VIKASH KUMAR	9650795147	lexnexusvkm@gmail.com	10.03.2026
			509	Execution (Comm.)/71/2026	71/2026	12-03-2026	PUNJAB NATIONAL BANK Vs KAMLESH DEVI	VIKASH KUMAR	9650795147	lexnexusvkm@gmail.com	10.03.2026
			509	Execution (Comm.)/72/2026	72/2026	12-03-2026	MONEYWISE FINANCIAL SERVICES PVT LTD Vs UNITED TRADING COMPANY	MEHVISH KHAN	9319212148	khanmehvish2189@gmail.com	06.03.2026
			509	CS (COMM)/132/2026	132/2026	12-03-2026	APEX INFRA PROJECTS Vs GEOASPECT PVT LTD	DISHANT SHARMA	9971463025		06.03.2026
			509	Execution (Comm.)/73/2026	73/2026	13-03-2026	Axis Bank Ltd Vs MAYENGBAM ROBEN SINGH	RAHUL CHAUHAN	9971891788	info@aualegal.com	12.02.2026
			509	Execution (Comm.)/74/2026	74/2026	13-03-2026	Axis Bank Ltd Vs AMARJEET KUMAR	RAHUL CHAUHAN	9971891788	info@aualegal.com	12.02.2026
			509	CS (COMM)/135/2026	135/2026	13-03-2026	CANARA BANK Vs RESMENS SOLUTION	SARITA KANWAR	9560812121	info@stklegal.in	10.03.2026
			509	CS (COMM)/136/2026	136/2026	13-03-2026	CANARA BANK Vs PATANJALI STORE	SARITA KANWAR	9560812121	info@stklegal.in	10.03.2026
			509	Execution (Comm.)/76/2026	76/2026	14-03-2026	Tata Capital Limited Vs PULKITS PRINT PRCESS	S P RANA	9953455007	sprana2013.sr@gmail.com	07.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
509				CS (COMM)/139/2026	139/2026	14-03-2026	SHRI PUNEET GUPTA Vs SHRI PRAKASH SHARMA	MUKESH KUMAR SINGH	8130315254	mukeshsingh2234@gmail.com	11.03.2026
509				OMP (COMM.)/1008/2026 (I)	1008/2026	14-03-2026	IDFC FIRST BANK LTD Vs TESUL PRIVATE LIMITED 0817	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	11.03.2026
509				OMP (COMM.)/1009/2026 (I)	1009/2026	14-03-2026	IDFC FIRST BANK LTD Vs TESUL PRIVATE LIMITED 9830	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	11.03.2026
509				OMP (COMM.)/1010/2026 (I)	1010/2026	14-03-2026	IDFC FIRST BANK LTD Vs CHANDRA PAL	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	11.03.2026
509				OMP (COMM.)/1011/2026 (I)	1011/2026	14-03-2026	DELCON ENGINEERING Vs NTPC EMPLOYEES CO OPERATIVE	URVASHI BEHL	9818541348		14.03.2026
509				CS (COMM)/141/2026	141/2026	16-03-2026	HARISH TIWARI Vs TRUEWARE INTERNATIONAL LLP AND ORS	ANAMIKA MISHRA	7303570382	adv.anamika.mishra@gmail.com	13.03.2026
509				Execution (Comm.)/78/2026	78/2026	17-03-2026	Baby Rani Alias Baby Verma Vs Gurgaon Packaging Pvt Ltd	DYNAMIC LAW CONSULTANTS	9266060127		13.03.2026
509				Execution (Comm.)/80/2026	80/2026	18-03-2026	Nissan Renault Financial Services India Private Limited Vs SANGEETAM YADAV	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	05.03.2026
509				Execution (Comm.)/81/2026	81/2026	18-03-2026	KOTAK MAHINDRA BANK Vs MD JAVED	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS (COMM)/148/2026	148/2026	19-03-2026	IDBI Bank Ltd Vs Adarsh Kumar	VIVEK KUMAR	9811867703	kumarvivekadvg@gmail.com	14.03.2026
			509	OMP (COMM.)/1131/2026	1131/2026	20-03-2026	IDFC FIRST BANK LTD Vs BANAK SINGH 4299	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	17.03.2026
			509	Execution (Comm.)/84/2026	84/2026	24-03-2026	Vishwanath Sharma Vs Raunak Construction Developers	SHUBHAM SHARMA	9643119225	inbox.shubham04@gmail.com	17.03.2026
			509	Execution (Comm.)/85/2026	85/2026	24-03-2026	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD Vs INDIA SOURCING THROUGH ITS PROPRIETOR LALITA RANI	ASHISH BANSAL	8750998800	meridianattorneys@gmail.com	16.03.2026
			509	Execution (Comm.)/86/2026	86/2026	24-03-2026	ARDH SAINIK CANTEEN Vs CAMP INFOTECH	PAYAL ARYA	8000700172	ardhsainiklegal@gmail.com	12.03.2026
			509	CS (COMM)/155/2026	155/2026	24-03-2026	State Bank Of India Vs Yuvraj Jadhav	MS S. SOOD	9811786067	msssoodadvocate@gmail.com	29.01.2026
			509	CS (COMM)/157/2026	157/2026	24-03-2026	RAJBIR PARASAR Vs PAWAN SANDHIR THROUGH ITS PROPRIETOR T R SANDHIR	SUNNY SHARMA		advocatesunnysharma@gmail.com	14.03.2026
			509	CS (COMM)/158/2026	158/2026	24-03-2026	State Bank Of India Vs THAMARAISELVAM K	MS S. SOOD	9811786067	msssoodadvocate@gmail.com	29.01.2026
			509	Execution (Comm.)/88/2026	88/2026	25-03-2026	KOTAK MAHINDRA PRIME LIMITED Vs ROHIT DIXIT	ABHISHEK KAUSHIK	9868521167	adv.abhisheikkaushik@gmail.com	23.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			509	Execution (Comm.)/89/2026	89/2026	25-03-2026	MANAPPURAM FINANCE Vs AXAIVAR SINGH	SANDEEP BANSAL	9650111667		16.03.2026	
			509	CS (COMM)/160/2026	160/2026	25-03-2026	Puma Se Vs Ashok Kumar	GAUTAM BHASIN		eldudication.legal@outlook.com	21.03.2026	
			509	CS (COMM)/166/2026	166/2026	25-03-2026	CANARA BANK Vs S ENGINEERING	SARITA KANWAR	9560812121	info@stklegal.in	20.03.2026	
			509	CS (COMM)/167/2026	167/2026	25-03-2026	Ms UNION BANK OF INDIA Vs PREETI YADAV	RAJENDRA YADAV	9312046733	yadavrazen@gmail.com	18.03.2026	
			509	Execution (Comm.)/95/2026	95/2026	30-03-2026	INDU AGGARWAL Vs MOHDS MOHIUDDIN	SURENDER PAL	9873235288		24.03.2026	
			509	Execution (Comm.)/96/2026	96/2026	30-03-2026	KOTAK MAHINDRA PRIME LTD Vs PAVAN PRATAP SINGH	KUSHAL KUMAR/RISHABH SAXENA	7009793548	rishabheruditelegal@gmail.com	14.02.2026	
TOTAL							2020					

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF March 2026.

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-274/2026	07.03.2026	UNION BANK OF INDIA VS ASHOK AND ANR.	DEEPA GUPTA	9312292558	Advocate.deepa.gupta@gmail.com	05.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-293/2026	12.03.2026	AAKARSH KHEMKA VS M/s. POLYGLASS ACRYLIC MANUFACTURING COMPANY PVT. LTD. AND ORS.	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	07.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-301/2026	13.03.2026	STATE BANK OF INDIA VS ASHWANI KUMAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-302/2026	13.03.2026	SHANDOG YINGYANGUAN FOOD TECHNOLOGY CO. LTD. VS M/s SGS INTERNATIONAL	PARVEEN BANO	8840229763	dtiwari8888@gmail.com	12.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-315/2026	16.03.2026	UNION BANK OF INDIA VS PANKAJ DOHARE AND ANR.	DEEPA GUPTA	9312292558	Advocate.deepa.gupta@gmail.com	13.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-316/2026	16.03.2026	UNION BANK OF INDIA VS SHARDA AND ANR.	DEEPA GUPTA	9312292558	Advocate.deepa.gupta@gmail.com	13.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-333/2026	18.03.2026	SACHIN GOYAL VS RAVINDER KUMAR	ASHU RALHAN	9582628330	arlegal266@gmail.com	19.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-334/2026	18.03.2026	ABC VS XYZ	SHRAVAN BANSAL	6201970125	unitedmark@unitedandunited.com	16.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-346/2026	20.03.2026	HAMDARD NATIONAL FOUNDATION (INDIA) VS HAMDARD SOCIAL WELFARE TRUST	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmecocom	18.03.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-381/2026	30.03.2026	STATE BANK OF INDIA VS ANURADHA BOKOLIAS	GOPAL CHANDRASHARMA	9810210832	vijayprakash9682@gmail.com	23.03.2026
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/268/2026	06-03-2026	M/S HOSHIYAR SINGH SURESH CHANDRA SAREES PVT LTD VS M/S SHAGUN CREATION	Santosh Kumar (P),	9250277818	akjhaassociate@gmail.com	25.02.2026
			306	CS (COMM)	CS (COMM)/275/2026	07-03-2026	UNION BANK OF INDIA Vs BEER SINGH AND ANR	ALOK KUMAR(P),	9811000126	alok.adv2001@gmail.com	28.02.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
		306	CS (COMM)	CS (COMM)/277/2026	07-03-2026	M/S AIRAVAT FOOD PRODUCTS Vs M/S DEBNATH ENTERPRISE	NITIN MEHTA	9891091098	nmlchamberss@gmail.com	19.02.2026	
		306	CS (COMM)	CS (COMM)/326/2026	17-03-2026	RAJNEESH VERMA VS SAHIL AHUJA	SAHIL AHUJA	8588057040	navatilegal@gmail.com	13.03.2026	
		306	CS (COMM)	CS (COMM)/361/2026	25-03-2026	HAMDARD NATIONAL FOUNDATION (INDIA) Vs HAMDARD INTELLIGENCE AND WELFARE FOUNDATION	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theameco.com	18.03.2026	
		306	CS (COMM)	CS (COMM)/371/2026	30-03-2026	MANOJ GARG VS KEWAL KRISHAN ARORA	RAKESH KUMAR	9711771000	rakesh.advocate18@gmail.com	16.03.2026	
		306	CS (COMM)	CS (COMM)/372/2026	30-03-2026	INTENSITY GLOBAL TECHNOLOGIES VS SYMPOH MARKETING PVT LTD	SANDEEP CHOUDHARY	9205496159	zishanalamsiddiqui@gmail.com	21.07.2025	
		306	CS (COMM)	CS (COMM)/373/2026	30-03-2026	ARPIT GROVER VS ZUBERI DUPLEX PVT LTD	NIMISH CHIB	9810823566	nimishchib@gmail.com	19.03.2026	
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/325/2026	TRADEMARK INFRINGEMENT	LEVIS STRAUSS AND CO. VS ASHOK KUMAR BANSAL (UNKNOWN)	SHARVAN BANSAL	6201970125	unitedmark@unitedmarkdandunited.com	NA
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/330/2026	RECOVERY OF RS. 4,62,772/-	NEHA JAIN VS MOHD. HAROON	HARSHIT SHARMA	9599693082	harshitsharma0005@gmail.com	13.03.2026 OF RS. 6834/-
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/350/2026		SHIVA INDUSTRIES VS M/S MARLEX LTD.	SHA KHANNA	9811054386	INFO@PIKPARTNERS.COM	07.03.2026 OF RS. 14500/-
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/352/2026		KAPIL GUPTA VS KALSARAM	ABHISHEK BAJPAI	9899153950	NIL	06.08.2024 OF RS. 24600
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/353/2026		KAPIL GUPTA VS ANUJ KUMAR PANDEY	ABHISHEK BAJPAI	9899153950	NIL	06.08.2024 OF RS. 26136/-
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/369/2026		MR ANIL KUKREJA VS MR HITENDER KUKREJA AND ANR.	HARISH KUMAR DUA	9811166559	harishdua457@yahoo.co.in	16.03.2026 OF RS. 100/-
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/370/2026	RECOVERY OF RS. 18,33,328/-	HEM CHAND GUPTA VS SANTOSH GOEL	GURMEET AHUJA	9810577633	GURMEETAHUJA85@GMAIL.COM	23.03.2026 OF RS. 19961/-
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)/354/2026		AKASH CHHABRA VS GREEN ORB TRAVEL LIMITED	Divyam Agarwal(P),	9811999703	chandra.rohan55@gmail.com	24.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)/329/2026		BANK OF BARODA VS VIJAY KUMAR	AMIT PANCHAL(P),	9899913203	ADVSUDHASHUKLA@GMAIL.COM	26.02.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		ROOM NO.304	RECOVERY	CS (COMM)/281/2026	07-03-2026	MAHAVIR PRASAD JAIN AND SONS Vs MOHAN LAL MAHESH CHAND MAHESHWARI	Shravan Bansal(P)	6201970125	Unitedmark@unit edandunited.com	28.02.2026
		ROOM NO.304	RECOVERY	CS (COMM)/296/2026	12-03-2026	TRUPATI ELECTRICAL PVT LTD Vs MAGNATECH ENERGY INNOVATION PVT LTD	BHARAT BHUSHAN(P)	9910403763	ADVBHARATBHUSHAN328@GMAIL.COM	05.03.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	RECOVERY							18.01.2026
		305	RECOVERY	CS (COMM)/331/2026	18-03-2026	BANK OF BARODA Vs RAHMDDIN	AMIT PANCHAL(P)	9899913203		
		305	RECOVERY	CS (COMM)/355/2026	23-03-2026	Prem Shankar Gupta Vs Metro Refrigeration Industries	ARUN KUMAR YADAV(P)	9810768996	arunyadav1131@gmail.co	06.03.2026
		305	RECOVERY	CS (COMM)/298/2026	12-03-2026	M/S KHURAVA AUTOMOBILES Vs M/S ADITYA MOBILE PVT LTD	Shubham Bhargava(P)	9910095001	N/A	
		305	RECOVERY	CS (COMM)/336/2026	18-03-2026	IDBI BANK Vs SUSHMA KATARIA	Vivek Kumar(P)	9811867703	kumarvivekadvgm ail.com	13.03.2026
		305	RECOVERY	CS (COMM)/337/2026	18-03-2026	Punjab National Bank Vs MR LOKESH SINGHAL	Beenu(P)	0.7000041067	JYOTI GAUTAM2010@YAHOO.CO	10.03.2026
		305	RECOVERY	CS (COMM)/335/2026	18-03-2026	NARENDER KUMAR Vs Mrs Usha Dutta	VIKAS SHARMA(P)	9871329277	ikassharma_advocate@rediffmail.com	13.03.206
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS	CS (COMM)/273/2026	07-03-2026	UNION BANK OF INDIA Vs SATBIRI	Deepa Gupta(P)	9312292558	advocate.deepa.gu pta@gmail.com	27.02.2026
		410	CS	CS (COMM)/283/2026	09-03-2026	MADHU CHABBRA Vs GAURAV KUMAR	Nikhil Dhiman(P)	7876752880	advocatenikhildhi man.slo@gmail.com	13.11.2024
		410	CS	CS (COMM)/311/2026	16-03-2026	M/S EDUVENTURES LTD Vs M/S BAHL PAPER MILLS LTD	VDK Aman Nandrajog(P)	9953309080	office@vsalegal.in	14.02.2026
		410	CS	CS (COMM)/312/2026	16-03-2026	SH RAJESH KUMAR Vs MUNICIPAL CORPORATION DELHI AND ANR	vidya sagar shrama(P)	8279971561	ADVOCATEVIDYA ASAGAR94@GMAIL.COM	10.03.2026
		410	CS	CS (COMM)/340/2026	19-03-2026	IDBI BANK LTD Vs MS GURDEEP KAUR	Vivek Kumar(P)	9811867703	kumarvivekadvg mail.com	13.03.2026
		410	CS	CS (COMM)/344/2026	20-03-2026	MR SARFARAZ AHMED ANSARI Vs MR GULZAR AHMED ANSARI	Ikrrar ahmad Siddiqui(P)	9891888563	sikrrar277@gmail.com	17.03.2026
		410	CS	CS (COMM)/359/2026	25-03-2026	BANK OF INDIA Vs PRIYANSHU MISHRA	Varun Sharma(P)	9811161300	Adv.varunsharma@gmail.com	06.03.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			410	CS (COMM)/374/2026	CS (COMM)/374/2026	30-03-2026	MR RAHUL SAGARR VS PRERNA SINGH AND ANR	NITIN CHATURVEDI	9717253648	advnitinchaturvedi@gmail.com	28.02.2026
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM) 282/2026	07.03.2026	ANIL KAPOOR VS GURVINDAR SINGH	SUBHASH GARG	9810307977	subhashgarg.advocate@gmail.com	11.11.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 287/2026	10.03.2026	UNION BANK OF INDIA VS M/S HUMANAID PHARMA	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	05.03.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 298/2026	11.03.2026	TATA CAPITAL LTD VS SAAJ MOVERS AND MANUFACTURERS PVT LTD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 308/2026	12.03.2026	TATA CAPITAL LTD VS RL LOGISTICS AND WAREHOUSING PVT LTD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 340/2026	13.03.2026	TATA CAPITAL LIMITED VS DALJIT SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 300/2026	13.03.2026	HAMDARD NATIONAL FOUNDATION (INDIA) VS SNU HERBALS	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmecocom	
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 306/2026	14.03.2026	VIVEK GARG VS THE SOUTH INDIAN BANK LTD	ANIL CHHABRA	9811277331	chhabranassociates@gmail.com	23.07.2024
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 352/2026	14.03.2026	HDFC BANK LTD VS DINESH PRATAP SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 353/2026	14.03.2026	HDFC VS PREM CHAND	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (I)COMM 345/20326	14.03.2026	TATA CAPITAL LTD VS BABLU CRANE SERVICES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 299/2026	13.03.2026	AJAY KUMAR GUPTA VS VIKRAM SHARMA & AGGARWALS	SANJAY AGGARWAL	9810031823	sa9860@gmail.com	06.03.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I)(COMM) 360/2026	16.03.2026	TATA CAPITAL LTD VS VISHRAM SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I)(COMM) 361/2026	16.03.2026	DMI HOUSING FINANCE PVT LTD VS KUSH KUMAR KUSHWAHA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I)(COMM) 377/2026	18.03.2026	TATA CAPITAL LTD VS NAVEEN MAHESHWARI	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		COURT ROOM 302	CIVIL SUIT	CS(COMM)341/2026	19.03.2026	UNION BANK OF INDIA VS RAJKUMAR & ORS	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	13.03.2026
		COURT ROOM 302	CIVIL SUIT	CS(COMM)357/2026	23.03.2026	M/S DIVINE GRACE VS KAPIL SAHNI	AKSHAY AGGARWAL	9953065085	akshayaggi1994@gmail.com	07.03.2026
		COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM)387/2026	24.03.2026	TATA CAPITAL LTD VS JASKRAN SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
		COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM)388/2026	24.03.2026	TATA CAPITAL LTD VS AJAB SINGH CONSTRUCTION	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	RECOVERY	CS (COMM)267/2026	06-03-2026	Union Bank Of India Vs Raju	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	NOT FILED
			RECOVERY	CS (COMM)284/2026	09-03-2026	MS SHRI DURGA EMBROIDERY VS MS SHRI SHYAM DESIGNERSTUDIO	Vikas Rohtagi	09871242111 & 07011551611	vrohtagilawassociates@gmail.com	RS. 7000/- DATED 26.02.2026
			RECOVERY	CS (COMM)292/2026	12-03-2026	SHREE SAI VIGNESH TRADING PVT LTD VS MANOJ KUMAR AGARWAL PROPRIETOR OF M/S GM	SANJU GUPTA	9818271117 & 9873993304	ashutoshbhardwaj300a@gmail.co	RS. 36504/- DATED 08.01.2026
			TRADE MARK ACT	CS (COMM)308/2026	14-03-2026	Hamdard National Foundation (India) Vs Dr Sadhu Singh Hamdard Yadgari Sport and Welfare Club	SHIVENDRA PRATAP SINGH	9953394364	shivendraligtheameco.com	RS. 7300/- DATED 12.03.2026
			TRADE MARK ACT	CS (COMM)342/2026	19-03-2026	HAMDARD NATIONAL FOUNDATION (INDIA) VS HAMDARD EDUCATIONAL SOCIETY	SHIVENDRA PRATAP SINGH	9953394364	shivendraligtheameco.com	RS. 7300/- DATED 17.03.2026
			RECOVERY	CS (COMM)343/2026	19-03-2026	KUNAL VERMA VS NAVEEN PANDIT ALIAS NAVEEN GIRI	Kapil Yadav	811370721, & 9868990578	legumperitum!,@mail.com	RS. 15500/- DATED 13.03.2026
			RECOVERY	CS (COMM)347/2026	20-03-2026	Indian bank Vs Shivam Traders Prop Mr Shivam Luthra	Rashmi Srivastava	9810330428	rashmi20a@gmail.com	RS. 18351/- DATED 18.03.2026
			RECOVERY	CS (COMM)360/2026	25-03-2026	M/S AYUSH UPADAYAY VS M/S DELHI JALBOAR	Shikha Goel	8287634805 & 7009370271	NA	RS. 8300/- DATED 24.03.2026
9	SH. ANIL ANTL DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL		CS (COMM)271/2026	06-03-2026	Ms Hoshiyar Singh Suresh Chandra Sarees Pvt Ltd Vs Ms Suhagan Creation	Santosh Kumar Jha(P),	9250277 81 8, & 989902507 8	skjhaassociate(Oem ail. com	06.03.2026
				CS (COMM)269/2026	06-03-2026	Union Bank Of India Vs Kamlesh	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	06.03.2026
				CS (COMM)270/2026	06-03-2026	RAJAN VERMA Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl6@gmail.com	06.03.2026

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				CS (COMM)/278/2026	07-03-2026	Hamdard National Foundation (India) Vs Hamdard Educational Welfare Society Jhantli	SHIVENDRA PRATAP SINGH(P).	9953394364	shivendraf@theacme.com	07.03.2026	
				CS (COMM)/276/2026	07-03-2026	Union Bank of India Vs Ms M 10 Sports Prop Mr Gaurav Sharma	Deepa Gupta(P).	9312292558	advocate.deepa.gupta@gmail.com	07.03.2026	
				CS (COMM)/288/2026	10-03-2026	Karigari Design Pvt Ltd Vs Dulhan Fashion Garments Pvt Ltd	Deepanshu Mittal(P).	9810129278/9873169439	rkmittal.lauvcy@gmail.com	10.03.2026	
				CS (COMM)/304/2026	13-03-2026	Bank of Baroda Vs Satish	SHAILENDER SINGH SISODIA	9350347942	shailender.sisodia@gmail.com	13.03.2026	
				CS (COMM)/303/2026	13-03-2026	SONA SAREES Vs OM PRAKASH SHAH	Abhishek Kumar(P).	8802636284,		13.03.2026	
				CS (COMM)/320/2026	16-03-2026	MOHD WASIM PROPRIETOR SS MOTORS Vs EMRI GREEN HEALTH SERVICES Through its Chairman Mr GVK Reddy	SATISH CHANDER BAJAJ(P).	9953538322		13.03.2026	
				CS (COMM)/319/2026	16-03-2026	Union Bank of India Vs Suresh and others	Deepa Gupta(P).			13.03.2026	
				CS (COMM)/318/2026	16-03-2026	Union Bank of India Vs Kamlesh and others	Deepa Gupta(P).			13.03.2026	
				CS (COMM)/328/2026	17-03-2026	ATUL JAIN PROPRIETOR OF M/S CAPITAL DIAMOND Vs M/S 9 QUBE JEWELERY (THROUGH ITS PARTNER)	Sudhir Saneja(P).	9810897157	sancjask@rediffmail.com	13.03.2026	
				CS (COMM)/327/2026	17-03-2026	Riddhi Siddhi Textile Vs Suveb Saree Pvt Ltd	MANISH KUMAR SINGH(P).	9911178219	THEMKSLLAWHOUSE	14.03.2026	
				CS (COMM)/367/2026	25-03-2026	Shiv Textile Vs GEM NEXT Clothing	KUSUM LATA SHARMA(P).	9871827735	ShramaandSharma	24.03.2026	
				CS (COMM)/356/2026	23-03-2026	Tomar Stone Crasher Vs The New India Assurance Co Ltd	MUKESH AGGARWAL(P).			18.03.2026	
				CS (COMM)/368/2026	25-03-2026	MANOJ GARG Vs ASHISH ARORA	Rakesh Kumar(P).			23.03.2026	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/310/2026	14-03-2026	M/S NATH HARDWARE STORE Vs M/S MUKESH KUMAR LOKESH KUMAR	Gurpreet Arora(P).	9582242231	advocategurpreetarora22@gmail.com	06-03-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		307	Civil	CS (COMM)/324/2026	16-03-2026	UNION BANK OF INDIA Vs MEENA AND ORS	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	13-03-2026
		307	Civil	CS (COMM)/323/2026	16-03-2026	UNION BANK OF INDIA Vs RISHABH AND ORS	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	13-03-2026
		307	Civil	CS (COMM)/338/2026	18-03-2026	Naveen Khemka (Prop M/s Sudha Fabrics) Vs Yumit Khurana (Prop M/s WZ Fashion)	SANTOSH KUMAR(P),	9313780408	SBPANDEV7@YAHOO.COM	12-03-2026
		307	Civil	CS (COMM)/345/2026	20-03-2026	IDBI BANK Vs VIKASH ARORA	Vivek Kumar(P),	9811867703	kumarvivekadvgmail.com	13-03-2026
		307	Civil	CS (COMM)/363/2026	25-03-2026	Hamdard National Foundation (India) Vs Hamdard Health and Reaserch Institute	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theameco.com	23-03-2026
11	SH. MUKESH KUMAR DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)/265/2026	06-03-2026	Rajesh Jain Vs Maiki Jain Proprietor of R C Jewel Art	D R Jain	9871059347	djain5857@gmail.com	26.02.2026
			COURT ROOM 309	CS (COMM)/280/2026	07-03-2026	UNION BANK OF INDIA Vs RAJWANTI	Deepa Gupta	9312292556	advocate.deepa.gupta@gmail.com	03.05.2026
			COURT ROOM 309	CS (COMM)/291/2026	12-03-2026	MS HICON ENGINEERING COPVT LTD Vs MR ASHWIN BHAILALBHAI PATEL PROPRIOTOR OF MS KRISHA SERVICES	Chirag Khurana	8587876969	advkhurana.chirag@gmail.com	28.02.2026
			COURT ROOM 309	CS (COMM)/294/2026	12-03-2026	AJAY VERMA Vs Municipal Corporation of Delhi	S K Singh	9811161525	sksingh116@gmail.com	24.02.2026
			COURT ROOM 309	CS (COMM)/307/2026	14-03-2026	RAJESH KUMAR MUNICIPAL CORPORATION OF DELHI	Vidya Sagar Sharma	8279971561	-	10.03.2026
			COURT ROOM 309	CS (COMM)/313/2026	16-03-2026	DINESH KUMAR Vs MANPRITA SEHGAL	Manish Dewan	9213905829	manishdiwanadv@gmail.com	05.03.2026
			COURT ROOM 309	CS (COMM)/314/2026	16-03-2026	KAAMNEY ELECTRONICS PVT LTD Vs DIVISIONAL REGIONAL MANAGER	Naresh Sharma	9810305586	-	20.02.2026
			COURT ROOM 309	CS (COMM)/321/2026	16-03-2026	UNION BANK OF INDIA Vs SUNITA AND ORS.	Deepa Gupta	9312292558	Advocate.deepa.gupta@gmail.com	20.02.2026
			COURT ROOM 309	CS (COMM)/332/2026	18-03-2026	RAJ KUMAR GOEL Vs MUNICIPAL CORPORATION OF DELHI	S K Singh	9811161525	sksingh116@gmail.com	06.03.2026
			COURT ROOM 309	CS (COMM)/349/2026	20-03-2026	Sh Ashish Kumar Rawat Vs Vikash Chauhan	Vijay Singh	9911367709	-	18.03.2026

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			COURT ROOM 309	CS (COMM)	CS (COMM)364/2026	25-03-2026	M/s JATIN OFFSET PRINTERS Vs JHARKHAND BENGAL FREIGHT CARRIER PVT LTD AND ORS	Nitish Kr Rai	9868720400	Nitish.kaushik07@gmail.com	20.03.2026
12	SH. LAL SINGH DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	401	CS (COMM)/	305/2026	12-03-2026	Gunshikha Marketing Co Vs Jasvir Singh Sian		SUMIT WADHWA		14-03-2026
			401	CS (COMM)	/351/2026	19-03-2026	THE SUPREME INDUSTRIES LIMITED Vs SUPREME PLASTIC INDUSTRIES		SHRIHAR TRIPATHI		20-03-2026
			401	CS (COMM)/	365/2026	24-03-2026	M/s Aditya Construction Company Vs Delhi Jal Board		SHIKHA GOEL		25-03-2026
			401	CS (COMM)/	375/2026	24-03-2026	MARCH		RAJEEV SAGAR		30-03-2026
13	SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM)264/2026	06-03-2026	HAMDARD NATIONAL FOUNDATION Vs KGN GLOBAL HAMDARD EDUCATION AND SOCIAL WELFARE SANSTHA	Shivender partap singh	9953394364	shivendra@theacmo.com	23.02.2026
			COURT ROOM 402	CIVIL SUIT	Omp (COMM.)18/2026	07-03-2026	KESHAV LAL DUA ANR Vs DIVYA SHAKTI ASSOCIATES PVT LTD	Shagun mehta	9891111129	lawyershagun189@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)279/2026	07-03-2026	Union Bank Of India Vs Jitender	Deepa gupta	9312292559	AdvDeepa.Gupta@gmail.com	03.03.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)285/2026	09-03-2026	Airwide Car Rent Pvt Ltd through its AR Vs The New India Assurance co Pvt Ltd	K.K. Sinha	9971089133		18.01.2024
			COURT ROOM 402	CIVIL SUIT	CS (COMM)286/2026	10-03-2026	MEHMOONA SULTAN Vs MOHD YAHYA	Harish Mehra	9810354910	mehraharish10@gmail.com	18.02.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)289/2026	10-03-2026	SPONTANEOUS COMMUNICATIONS PVT LTD Vs SAMMI KUMARI	Varun khera	9911263236	varunkhera97@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Omp (I) (COMM.)299/2026	11-03-2026	M/S TATA CAPITAL LTD Vs SAAJ MOVERS AND MANUFACTURERS PRIVATE LIMITED	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Omp (I) (COMM.)303/2026	11-03-2026	M/S TATA CAPITAL LTD Vs BHUMI ENTERPRISES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Omp (I) (COMM.)305/2026	11-03-2026	TATA CAPITAL LTD Vs LAXMI CRANE SERVICES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)297/2026	12-03-2026	SH HARSHIT SINGH Vs RAJEEV ARORA	Yashwant singh	9310096440	Advyashwant@gmail.com	26.02.2026

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		COURT ROOM 402	CIVIL SUIT	CS (COMM) - Award by A	13-03-2026	KOTAK MAHINDRA BANK LTD. Vs SHIV KUMAR KASHYAP	H.K.Monga	9312607176	mongahk@yahoo.com	NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM)309/2026	14-03-2026	Ms Laxmi Flour and Oil Mill and Anr Vs MS Radhasoami food Products private limited	Satish kumar	9868401295	associateslalji@gmail.com	15.02.2026
		COURT ROOM 402	CIVIL SUIT	Execution (Comm.)144/2	16-03-2026	ATUL GOEL Vs Narinder Kumar	S.B. pandey	9313780408		NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM)317/2026	16-03-2026	Union Bank Of India Vs Naresh and others	Deepa gupta	9312292559	AdvDeepa.Gupta@gmail.com	13.03.2026
		COURT ROOM 402	CIVIL SUIT	CS (COMM)322/2026	16-03-2026	MRS VANDANA CHATURVEDI Vs MS JJ TRADLINK PVT LTD	Harsh chaturvedi	8076921528	Asvharshchaturvedi@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)371/2	17-03-2026	TATA CAPITAL LTD Vs SATY A PRAKASH SANKHLA	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	Execution (Comm.)150/2	19-03-2026	MR RAKESH CHAWLA SOLE PROPRIETOR OF CHAWLA TRADERS THROUGH ITS SPAL HOLDER MR ANIL GOYAL	Chirag Khurana	8587876969	advkhuranaharish@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM)348/2026	20-03-2026	DINESH RANA PROP OF VAR LAXMI SOLUTIONS Vs V5 INFRA AND ALLIED SERVICES PVT. LTD	M.K. Gera	7204407018		23.03.2026
		COURT ROOM 402	CIVIL SUIT	CS (COMM)358/2026	24-03-2026	JITENDAR KUMAR GUPTA Vs ANAND CHAUDHARY	Rahul kumar	9997083039	advrahul93@gmail.com	19.03.2026
		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)395/2	24-03-2026	TATA CAPITAL LTD Vs SUFIYAN	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)396/2	24-03-2026	TATA CAPITAL LTD Vs ACE INFRA	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)397/2	24-03-2026	TATA CAPITAL LTD Vs AGARWAL BROTHERS COMPANY	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM)362/2026	25-03-2026	STATE BANK OF INDIA Vs Surender Singh	Jitender Kumar Mishra	9301232373	advJkmishra@outlook.com	19.03.2026
		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)402/2	25-03-2026	M/S TATA CAPITAL LTD Vs RAKESH KUMAR	Jitender Kumar Mishra	9301232373	advJkmishra@outlook.com	NA
		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM.)403/2	25-03-2026	TATA CAPITAL LTD Vs AJAY KUMAR	Jitender Kumar Mishra	9301232373	advJkmishra@outlook.com	NA

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		COURT ROOM 402	CIVIL SUIT	DMP (I) (COMM) 404/2026	25-03-2026	TATA CAPTAL LTD Vs BALWINDER SINGH	Jitender Kumar Mishra	9301232373	advJkmishra@outlook.com	NA
		COURT ROOM 402	CIVIL SUIT	Execution (Comm.) 163/2026	30-03-2026	RAKESH KUMAR GOEL Vs Municipal Corporation of Delhi	Satyender Singh	9811161525	SKSingh116@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	CS (COMM) 377/2026	30-03-2026	STYLO JEANS Vs Ruby Clothing company	Nikhil Kapoor	9958289103	Hlawchamber@gmail.com	24.12.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS	CS (COMM)/219/2026	06-03-2026	ARCHANA GUPTA Vs ENCOMPASS DESIGN INDIA LIMITED	Vaibhav Gupta(P)	9560924812	legal@crediblelegalsolutions.com	21-02-2026
			CS	CS (COMM)/223/2026	07-03-2026	SOURAV TRADING THROUGH PROP RAJKUMAR GUPTA Vs M/S BALAJI ENTERPRISES AND ANR	CODEEPAK SHAKRAN(P)	9810086304	adv.yogeshparashar75@gmail.com	04-09-2025
			CS	CS (COMM)/231/2026	10-03-2026	CANARY AGROCHEMICALS PVT LTD Vs Bipul Nandi Proprietor of M/s Bipul Nandi	KAMAL GARG(P)	9811270502	kamalgarg.adv@gmail.com	08-03-2026
			CS	CS (COMM)/238/2026	11-03-2026	A and S LABELS PVT LTD Vs Aishwarya Healthcare	ADITI TUTEJA(P)	9999630431	aditituteja15@gmail.com	09-03-2026
			CS	CS (COMM)/243/2026	13-03-2026	Ashishh Aggarwal Proprietor M/s Aggarwal Cutter Vs BPLICHT Source of Innovations (OPC) Pvt Ltd	RAJESH KUMAR SINGLA(P)	9810248506	rajeshsingla1971@gmail.com	06-03-2026
			CS	CS (COMM)/257/2026	14-03-2026	BINDRA BAN DIMPLE	Mohit Kapoor(P)	9999927207	kapoormohit2201@gmail.com	23-01-2026
			CS	CS (COMM)/282/2026	20-03-2026	UNION BANK OF INDIA Vs MANISH SHARMA PROP OF M/S VANSHIKA TRADERS	ALOK KUMAR(P)	9911000126	alokadv2001@gmail.com	18-03-2026
			CS	CS (COMM)/283/2026	20-03-2026	Anupama Arya and Ors Vs Yatharth Puri	GAURAV SINDHWANI(P)	9731424935	kartikevashanna1409@gmail.com	17-03-2026
			CS	CS (COMM)/288/2026	24-03-2026	SHELLZ INDIA LTD Vs SHILPA GUPTA PROP OF M/S SHREE BALAJEE TRADERS	PRAMOD KUMAR AGARWAL(P)	9868920473	pkagg.adv@gmail.com	18-03-2026
			CS	CS (COMM)/287/2026	24-03-2026	STATE BANK OF INDIA Vs SATISH KUMAR	MANOJ PANDEY(P)	9654371856	advpandeymanoj@gmail.com	19-03-2026
			CS	CS (COMM)/289/2026	24-03-2026	OMTRANS LOGISTICS LTD Vs MAERSK LINE INDIA PRIVATE LIMITED AND ANR	Ashutosh Kumar Shukla(P)	9958994429	aks.thelawwings@gmail.com	23-03-2026
			CS	CS (COMM)/296/2026	25-03-2026	STATE BANK OF INDIA Vs NARESH	MANOJ PANDEY(P)	9654371856	advpandeymanoj@gmail.com	19-03-2026

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			CS	CS (COMM)/297/2026	25-03-2026	STATE BANK OF INDIA Vs SANJEEV KUMAR	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	19-03-2026
			CS	CS (COMM)/298/2026	27-03-2026	Indian Bank Vs Shazaib Akram	Subodh Kumar Singh(P),	811375940	advsubodhkumarsingh@gmail.com	23-03-2026
			CS	CS (COMM)/302/2026	28-03-2026	STATE BANK OF INDIA Vs DHIRENDER SINGH	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	19-03-2026
			CS	CS (COMM)/301/2026	28-03-2026	M/s Orient Micro Abrasives Limited Vs Kartik Gheek Proprietor of M/s Maa Bhagwati Polymers	Nipun Gupta(P),	9899995100	legal.nkpartners@gmail.com	26-03-2026
			CS	CS (COMM)/306/2026	30-03-2026	PUNJAB NATIONAL BANK Vs URMILA PODDAR (PARTNER M/S HEALTHY FOODS AND BEVERAGES)	SABHYA JAIN(P),	9811577425	sabhyajain08@gmail.com	25-03-2026
			CS	CS (COMM)/305/2026	30-03-2026	Gangotri Electronics Pvt Ltd Vs M/s Krishna Electropart Pvt Ltd	Kartik Bhagat(P),	8126399945	Advocatebhagat24@gmail.com	22-03-2026
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	CS(COMM)	229/2026	10.03.2026	JAI ENGINEERING WORKS VS. UNIWORLD TRANSERVE PVT LTD	VIKAS KHATRI	9811121312	adv.khatri.v@gmail.com	06.03.2026
			CS(COMM)	235/2026	11.03.2026	A AND S LABLES PVT LTD VS. AISHWARYA HEALTHCARE	ADITI TUTEJA	9999630431	aditituteja15@gmail.com	09.03.2026
			CS(COMM)	247/2026	13.03.2026	TAJINDER KAUR VS. MR S LAMBA ENTERPRISES	RAVI CHAWLA	9810072679	office@ravichawla.co.in	09.03.2026
			CS(COMM)	248/2026	13.03.2026	BHARTESH KAPOOR VS. JASPREET KAUR	AROSHI	9981699143	aroshi@bncs.in	06.03.2026
			CS(COMM)	255/2026	14.03.2026	SARAOGI SUPER SALES VS. BARKHA AGRAWAL	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	11.03.2026
			CS(COMM)	256/2026	14.03.2026	SARAOGI SUPER SALES VS. NIKHIL KHERIA	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	11.03.2026
			CS(COMM)	260/2026	16.03.2026	MS BATRA BREWERIES DISTILLERIES VS. JASMEET SINGH	RAJEEV KUMAR TEWARO	9811231910	r.tewari88@gmail.com	13.03.2026
			COUNTER CLAIM	7/2026	17.03.2026	NAYAN KESHARWANI VS. NEWOW INDIA PVT LTD	ADITYA GOEL	8130060554		05.03.2026
			CS(COMM)	272/2026	18.03.2026	M/S KABIR CREATIONS VS. M/S ROBUST MARKETING AND COMMUNICATION	JAGRITI JAIN	7042312792	lawfirm@unsolvedlegal.com	16.03.2026

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			CS(COMM)	278/2026	19.03.2026	PUNJAB NATIONAL BANK VS. M/S HI LUCK RUBBER PRODUCT	ANKIT JAIN	9643801028	advjainlawchambers@gmail.com	16.03.2026
			CS(COMM)	279/2026	19.03.2026	STATE BANK OF INDIA VS. PRIYAM KUMAR	SIDDARTH	9643524909	finnode19@gmail.com	17.03.2026
			CS(COMM)	290/2026	24.03.2026	B.M. PIPES PVT LTD VS. MF PERFECT CONSTRUCTION	SAAKAAR SARDANA	9811600007	saakaar@saakaarsardana.com	18.03.2026
			CS(COMM)	291/2026	24.03.2026	STATE BANK OF INDIA VS. PREM DEVI	MANOJ KUMAR PANDEY	9654371856	advpandeymanoj@gmail.com	18.03.2026
			CS(COMM)	299/2026	27.03.2026	VINTAGE CREDIT AND LEASING PVT LTD VS. PURSHOTTAM GAUTAM	GAURAV MALHOTRA	9999797229	malhotra_gaurav1976@yahoo.co.in	17.03.2026
			CS(COMM)	303/2026	28.03.2026	STATE BANK OF INDIA VS. MAHENDER	MANOJ KUMAR PANDEY	9654371856	advpandeymanoj@gmail.com	25.03.2026
			CS(COMM)	30/2026	28.03.2026	STATE BANK OF INDIA VS. VAIBHAV	MANOJ KUMAR PANDEY	9654371856	advpandeymanoj@gmail.com	25.03.2026
			CS(COMM)	313/2026	30.03.2026	VIKAS DAWER VS. RAJESH	TEJAS GUPTA	9910988755	advtejasgupta@gmail.com	10.11.2025
16	SH. RAGHUBIR SINGH WEST DISTRICT JUDGE (COMMERCIAL COURT)-03		CS (COMM)/218/2026	06-03-2026		BANK OF BARODA Vs SAVITA	AMIT PANCHAL(P),	Not Mentioned	Not Mentioned	26-02-2026
			CS (COMM)/220/2026	07-03-2026		ALLUCOPANEL INDUSTRIES Vs AKSHAY JAIN	SANJAY KUMAR(P),	9968010672	lawyer.sanjay@gmail.com	21-01-2026
			Execution (Comm)/91/2026	07-03-2026		Ms Spray Technics Through its Authorized Representative Sh Hariom Bishnoi Vs Zorin Interiors Pvt Ltd	Tushar Thareja(P),			
			CS (COMM)/225/2026	09-03-2026		SUSHMA ARORA Vs TAVNEET SINGH	SURENDER KUMAR(P),	9811073252	SKGULATI133@GAMIL.COM	28-02-2026
			ExCOMM Award by Arb Comm/29/2026	10-03-2026		JITENDER KUMAR Vs M/S PUNJANI CHIT THROUGH DIRECTOR AVINASH KUMAR PUNJANI	Ashish Upadhayay(P),			
			CS (COMM)/226/2026	10-03-2026		Unipro Steel Ropes Vs OMTEK INFRASTRUCTURE	KOMAL CHHIBBER(P),	9899837898	advocatesahilkalra1809@gmail.com	24-11-2025
			CS (COMM)/237/2026	11-03-2026		Bank of Baroda Vs mamta jewellers	Ravi Agrawal(P),	9717338186	Not Mentioned	08-03-2026

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				OMP (1) (COMM)/656/2026	11-03-2026	HDFC BANK LTD Vs KRYALI RAM MEENA	ADV. LALIT PANDEY(P),			
				CS (COMM)/236/2026	11-03-2026	A and S LABELS PVT LTD Vs Aishwarya LifeSciences	ADITI TUTEJA(P),	9999630431	ADITTUTEJA@GMAIL.COM	09-03-2026
				OMP (1) (COMM)/659/2026	13-03-2026	Shriram Finance Ltd Vs KRISHAN PAL.	Manoj Kumar(P),			
				CS (COMM)/251/2026	14-03-2026	SARAOGI SUPER SALES PVT LTD Vs SUSHIL KUMAR DUBEY	VARUN BEDI(P),	9708505701,	ADVOCATEVARUNBEDI@GAMIL.COM	11-03-2026
				CS (COMM)/252/2026	14-03-2026	Praveen Kumar Garg (Partner) Vs Mahesh Kumar (Proprietor)	Sameer Sidhar(P),	9444446565	Not Mentioned	12-03-2026
				CS (COMM)/250/2026	14-03-2026	Shalini Bansal and Ors Vs Jai Maa Bhagwati Hospitality and Ors	BHARATT GROVERR(P),	7827706251	shankardaslegal@gmail.com	13-03-2026
				CS (COMM)/266/2026	17-03-2026	BANK MAHARASHTRA Vs MURARI	OF JITIN BHASIN(P),	9818451145	jitinbhasin.jb@gmail.com	
				OMP (1) (COMM)/663/2026	18-03-2026	Yes Bank Ltd Vs SANJEEV KUMAR	ADV. LALIT PANDEY(P),			
				CS (COMM)/276/2026	19-03-2026	Naresh Kumar Dushyant Kumar	Vs Peeyush Ranjan(P),	9205835683	Not Mentioned	09-03-2026
				CS (COMM)/275/2026	19-03-2026	State Bank Of India Vs Mangi Lal Bheel	Siddharth(P),	Not Mentioned	Not Mentioned	17-03-2026
				OMP (1) (COMM)/687/2026	20-03-2026	PIRAMAL FINANCE LIMITED Vs SATISH JOSHI	MANOJ KUMAR SINGH(P),			
				ExCOMM Award by Arbitration Comm/36/2026	20-03-2026	SUNDARAM FINANCE LTD Vs RASHID I	NITIN MEHTA(P),			
				CS (COMM)/285/2026	23-03-2026	PUNJAB NATIONAL BANK Vs Nisha Gupta	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	17-03-2026
				Misc DJ/303/2026	23-03-2026	Aadideva Infratech Pvt Ltd Vs Priyanka Mittal	Hitendra Kumar(P),			
				OMP (1) (COMM)/698/2026	24-03-2026	HDFC BANK LTD Vs ASHA RAM	ajay uppal(P),			

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				M-Ex/143/2026	24-03-2026	Sanjay Garg Vs SCK Infrotech Pvt Ltd	SAMRIDHI SAMRIDHI(P),			
				OMP (COMM)/705/2026	25-03-2026	Shriram Finance Ltd Vs SONU	Manoj Kumar(P),			
				OMP (COMM)/704/2026	25-03-2026	Shriram Finance Ltd Vs UMESH CHAND	Manoj Kumar(P),			
				Execution (Comm)/121/2026	25-03-2026	NARENDER KUMAR JAIN Vs SEEMA JUNEJA PROP OF MS WOODSTOCK FURNITURE	RAJIV MEHRA(P),			
				CS (COMM)/293/2026	25-03-2026	STATE BANK OF INDIA Vs VIKAS	MANOJ PANDEY(P),	965431856	advpandeymanoj@gmail.com	19-03-2026
				CS (COMM)/300/2026	28-03-2026	UNION BANK OF INDIA Vs PURVANCHAL TRADING	Rajeev Sagar(P),	9810021846	sagarandsagar@live.com	19-02-2026
				OMP (COMM)/714/2026	28-03-2026	MITUSHI CREDIT AND HOLDING PVT LTD Vs KAMLA DEVI	ADV. LALIT PANDEY(P),			
				OMP (COMM)/715/2026	28-03-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS	ADV. LALIT PANDEY(P),			
				Misc DJ/339/2026	30-03-2026	LAKSHAY KAPOOR Vs Ajay Kumar Jainer	Gulab Chandra Yadav(P),			
				Misc DJ/338/2026	30-03-2026	State Bank of India Vs Mrs Shyam Kali	CHITRA SINGH(P),			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/222/2026	07-03-2026	Gulshan Chandhok Vs M/s Sajben Plast Films Pvt Ltd and Ors	MANCHANDA & CO.	9811010461	infol@manchanda.co.com	28.02.2026
			CS (COMM)	CS (COMM)/233/2026	11-03-2026	BROAD INJECTABLES Vs RENAISSANCE FOOD AND HEALTHCARE	SANJAY DALAL	9811357242	advsanjaydalal2000@gmail.com	06.03.2026
			OMP (COMM.)	OMP (COMM.)/5/2026	12-03-2026	OJAS COWORKING PRIVATE LIMITED Vs URBAN MONEY PRIVATE LIMITED	ALOK DEV	9718090890	devalok99@gmail.com	25.02.2026
			CS (COMM)	CS (COMM)/239/2026	12-03-2026	FEDERAL BANK Vs RANJIT PRASAD GUPTA	RISHABH YADAV	8800718199	rishabh YadavS40@gmail.com	09.03.2026
			CS (COMM)	CS (COMM)/258/2026	16-03-2026	DEVRAJ Vs M/S EVERPURE PRIVATE LIMITED	DEEPAK PANWAR	9999509400	DEEPAK@CHAMBER@gmail.com	09.03.2026

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			CS (COMM)	CS (COMM)/261/2026	17-03-2026	SARAOGI SUPER SALES PVT LTD Vs ANISH SABLOK	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	13.03.2026
			CS (COMM)	CS (COMM)/262/2026	17-03-2026	M/s Pharmaceuticals Doshi Vs Roseate Medicare	A.K TRIVEDI	9810104312	aktrivedilawoffices@gmail.com	16.03.2026
			CS (COMM)	CS (COMM)/268/2026	17-03-2026	ALUTECH INDUSTRIES Vs RAJESHBHAI BALUBHAI VAGHASIA PROP OF RADHA RAMAN ENTERPRISE	NANCY JAIN	9660729214	JAINNANCY@YAHOO.COM	20.03.2026
			CS (COMM)	CS (COMM)/270/2026	17-03-2026	NANDLAL PROPRIETOR OF NARSINGH DASS NANDLAL Vs SEWARAM TRADING AS JINDUTSAV	ABHISHEK KAUSHIK	9136164759	info@lexpundits.com	14.03.2026
			CS (COMM)	CS (COMM)/273/2026	18-03-2026	ANKIT GUPTA Vs HARSH KUMAR	ROHTASH KANWAR	9811207995	ROHTASH147@GMAIL.COM	17.03.2026
			CS (COMM)	CS (COMM)/274/2026	19-03-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Lalit Dalal	GAURAV MALHOTRA	8210013944	MALHOTRA GAURAV1976@YAHOO.CO.IN	14.03.2026
			CS (COMM)	CS (COMM)/277/2026	19-03-2026	Punjab National Bank Vs M/s Queens Villa	ANKIT JAIN	9643801028	advjaintawchambers@gmail.com	17.03.2026
			OMP (COMM.)	OMP (COMM.)/6/2026	20-03-2026	Nisha Chauhan Vs KOTAK MAHINDRAPRIME LIMITED	SIDDHARTH CHAUDHRY	9220809959	siddharthehaudhry30@gmail.com	19.03.2026
			CS (COMM)	CS (COMM)/284/2026	20-03-2026	harsh goel Vs BHAGWATI ENTERPRISES	O. P. Sharma Brothers	9868206903	info@indiantm.com	19.03.2026
			CS (COMM)	CS (COMM)/286/2026	23-03-2026	PUNJAB NATIONAL BANK Vs Gourav Gupta	PARAS AGGRWAL	9810600656	Parasagarwaadvg@gmail.com,	20.03.2026
			CS (COMM)	CS (COMM)/292/2026	24-03-2026	Sandeep Grover Vs KAWAL PREET SINGH	KANAV HURRIA	9953 803 808	ADVKANV007@YAHOO.COM	19.03.2026
			CS (COMM)	CS (COMM)/314/2026	30-03-2026	PUNJAB NATIONAL BANK Vs HEALTHY FOOD AND BEVERAGES	SABHYA JAIN	9814577425	SABHYAJAINOS@GMAIL.COM	28.03.2026
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/232/2026	11-03-2026	BR CERAMICS PRIVATE LIMITED Vs RUCHI VATSA	MGA Law Office	9811504426	mgalawoffice@gmail.com	12.4.2025
			CS (COMM)	CS (COMM)/234/2026	11-03-2026	JAI ENGINEERING WORKS THRU PROP RINKU DEVI Vs GOVERDHAN TRANSPORT COMPANY PVT LTD AND ORS	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	03.6.2025
			CS (COMM)	CS (COMM)/240/2026	13-03-2026	VIVEK GUPTA Vs M/s AKNY Fabrics and Fashion pvt Ltd NEW NAME STM PARKER	Pramod Kumar Sharma	9899176633	pqpjuris@gmail.com	23.01.2026

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			CS (COMM)/241/2026	CS (COMM)/241/2026	13-03-2026	Tarun Gupta Vs M/s AKNY Fabrics and Fashion pvt Ltd NEW NAME STM PARKER	Rajesh Banati	9810294894	rajeshbanati@yahoo.co.in	25.02.2026
			CS (COMM)/242/2026	CS (COMM)/242/2026	13-03-2026	UJJAWAL INDORA PROPRIETOR OF M/S B.M. INDUSTRIES Vs SHUBHAM JAIN	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	04.02.2026
			CS (COMM)/246/2026	CS (COMM)/246/2026	13-03-2026	STRA TEGIC DESIGNS PVT LTD Vs BAGGIT COMPANY AND ORS	Vijay Prakash	9810210832	advudaykumar@gmail.com	08.1.2026
			CS (COMM)/249/2026	CS (COMM)/249/2026	13-03-2026	LJO TURN PRIVATE LIMITED THROUGH ITS DIRECTOR MR ARUN KUMAR LILHORI Vs BASIC CLOTHING PRIVATE LIMITED	Jitender kumar garg	9810511644	advjiten@yahoo.com	09.12.2025
			CS (COMM)/259/2026	CS (COMM)/259/2026	16-03-2026	ANKIT SINGHAL Vs BHANU SACHDEVA	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	21.02.2026
			CS (COMM)/267/2026	CS (COMM)/267/2026	17-03-2026	M/s EURO PANEL PRODUCTS LTD Vs RADHEY SHYAM YADAV	Rakesh kumar	9711771000	rakesh.advocate18@gmail.com	13.02.2026
			CS (COMM)/269/2026	CS (COMM)/269/2026	17-03-2026	SARAOGI SUPER SALES PVT LTD Vs AJEET KUMAR	Vinod Kumar	9350999608	advocatevinod1969@gmail.com	28.02.2026
			CS (COMM)/280/2026	CS (COMM)/280/2026	20-03-2026	Shri Vimal Bagga Vs Karan Bansal				08.02.2026
			CS (COMM)/312/2026	CS (COMM)/312/2026	30-03-2026	NIS Marketing Private Limited Vs Devender Kumar Chopra and anr	SUNITA SINGH	9871040589	INDOLEXLAWT@GMAIL.COM	12.12.2025
			CS (COMM)/315/2026	CS (COMM)/315/2026	30-03-2026	Indian Bank Vs Minocha and anr	Jitender BANSAL	9899951648	BANSALASSOCIATESLAWFIRM@GMAIL.COM	13.01.2026
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	Execution (Comm.)/92/2026	Execution (Comm.)/92/2026	07-03-2026	AMIT SHARMA Vs GLOBAL SALES INDIA				
			CS (COMM)/224/2026	CS (COMM)/224/2026	07-03-2026	satya dev thakur Vs TIPPLE CASA PRIVATE LIMITED	SHWETA GARG	9818274143		06.03.2026
			OMP (COMM.)/623/2026	(D)OMP (COMM.)/623/2026	(D)07-03-2026	HDFC BANK LIMITED Vs SANDEEP SINGH BHATIA	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	06.03.2026
			OMP (COMM.)/624/2026	(D)OMP (COMM.)/624/2026	(D)07-03-2026	HDFC BANK LIMITED Vs MANOJ KUMAR	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	06.03.2026
			OMP (COMM.)/625/2026	(D)OMP (COMM.)/625/2026	(D)07-03-2026	HDFC BANK LIMITED Vs SABNAM MOHDS ASFAK	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	06.03.2026

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			Execution (Comm.)/94/2026	Execution (Comm.)/94/2026	09-03-2026	SHAKUNTALA DEVI PROPERITOR OF SHAGUN FURNITURE Vs HARJEET SINGH PROPERITOR OF M S ENTERPRISES				
			OMP (COMM.)/640/2026	OMP (COMM.)/640/2026	09-03-2026	HDFC BANK LTD Vs RAVI RAVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07.03.2026
			Execution (Comm.)/95/2026	Execution (Comm.)/95/2026	10-03-2026	PARAS PHARMA Vs MSP TRADERS				
			Execution (Comm.)/96/2026	Execution (Comm.)/96/2026	10-03-2026	Ms Ambica Creation Vs M/s Tulip Creations Pvt Ltd				
			CS (COMM)/230/2026	CS (COMM)/230/2026	10-03-2026	CANARY AGROCHEMICALS PVT LTD Vs Durga Sankar Giri	KAMAL GARG	9811270502	KAMALGARGADV@GMAIL.COM	08.03.2026
			OMP (COMM.)/642/2026	OMP (COMM.)/642/2026	10-03-2026	HDFC BANK LTD Vs SHIVA VENKIDACHALAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07.03.2026
			OMP (COMM.)/643/2026	OMP (COMM.)/643/2026	10-03-2026	YES BANK LTD Vs ALOKANJAN	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	07.03.2026
			OMP (COMM.)/651/2026	OMP (COMM.)/651/2026	11-03-2026	HDFC BANK LTD Vs KRISHAN KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.03.2026
			Execution (Comm.)/99/2026	Execution (Comm.)/99/2026	12-03-2026	Kusum Nanda Vs OASIS DISTILLERIES LTD				
			Execution (Comm.)/100/2026	Execution (Comm.)/100/2026	12-03-2026	SAMEER WHIG Vs SHAGOON AGGARWAL				
			OMP (COMM.)/658/2026	OMP (COMM.)/658/2026	12-03-2026	HDFC BANK LTD Vs NAVAL KISHORE SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11.03.2026
			CS (COMM)/244/2026	CS (COMM)/244/2026	13-03-2026	Hindustan Glass Works Limited Vs Akshay Mehta Prop Yug Enterprises	VIBHOR GARG	9560018803	INFO@SAFEEXHGN.COM	11.03.2026
			CS (COMM)/245/2026	CS (COMM)/245/2026	13-03-2026	ARYAN CONSTRUCTION Vs RAMACIVIL INDIA CONSTRUCUTION PVT LTD	HARDWARI LAL	9810960086	CHANJIA.ADVOCATE@GMAIL.COM	11.03.2026
			Execution (Comm.)/107/2026	Execution (Comm.)/107/2026	14-03-2026	BANSAL TEXTILES THROUGH ITS PROPRIETOR ARUN KUMAR Vs PRAVEEN KHANDELWAL				
			CS (COMM)/253/2026	CS (COMM)/253/2026	14-03-2026	SARAOGI SUPER SALES PVT LTD Vs SANJAY KUMAR	VARUN VEDI	9285672608	ADVOCATEVARUNVEDI@GMAIL.COM	12.03.2026

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			CS (COMM)/254/2026	CS (COMM)/254/2026	14-03-2026	SARAOGI SUPER SALES PVT LTD Vs AMAR BANVARILAL LEKHRAJANI	VARUN VEDI	9285672608	ADVOCATEVARUNVEDI@GMAIL.COM	12.03.2026
			Ex.COMM Award by Arb. Comm./34/2026	Ex.COMM Award by Arb. Comm./34/2026	17-03-2026	EQUITAS SMALL FINANCE BANK LTD Vs SANDEEP M SHARMA				
			CS (COMM)/263/2026	CS (COMM)/263/2026	17-03-2026	BANK OF MAHARASHTRA Vs NEERAJ GARG				
			CS (COMM)/264/2026	CS (COMM)/264/2026	17-03-2026	URJA BATTERIES LTD Vs AK ENTERPRISES	KARTIK KUMAR	1126211488	LEGAL@KATYAL ASSOCIATES.COM	
			CS (COMM)/265/2026	CS (COMM)/265/2026	17-03-2026	Krishan Jindal Vs M/s Shiftex Energy Pvt Ltd				
			CS (COMM)/271/2026	CS (COMM)/271/2026	18-03-2026	State Bank Of India Vs Mahipal Singh	SIDDHARTH	9643524909	FINNODE19@GMAIL.COM	16.03.2026
			OMP (COMM.)/664/2026	OMP (COMM.)/664/2026	18-03-2026	Yes Bank Ltd Vs SIMMIL PURI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.03.2026
			OMP (COMM.)/665/2026	OMP (COMM.)/665/2026	18-03-2026	Yes Bank Ltd Vs GAURAV GUPTA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.03.2026
			OMP (COMM.)/666/2026	OMP (COMM.)/666/2026	18-03-2026	Yes Bank Ltd Vs ROSHNIL KUMARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17.03.2026
			Execution (Comm.)/116/2026	Execution (Comm.)/116/2026	19-03-2026	punjab national bank Vs Kailash sharma prop Prerna Enterprises				
			Execution (Comm.)/117/2026	Execution (Comm.)/117/2026	19-03-2026	State Bank of India Vs Sweta Singh				
			Misc DJ/293/2026	Misc DJ/293/2026	19-03-2026	SUMIT VIRMANI Vs KAPIL GULATI				
			CS (COMM)/281/2026	CS (COMM)/281/2026	20-03-2026	VEENA YADAV Vs HEMLATA	TASHU VERMA	9911444429	AS.LAWERY93@GMAIL.COM	19.03.2026
			Misc DJ/297/2026	Misc DJ/297/2026	20-03-2026	Harvinder and Company Vs Mohan Meakin Ltd	JASPRIT SINGH	9899641617	JASPRIT.LAW@GMAIL.COM	18.03.2026
			OMP (COMM.)/689/2026	OMP (COMM.)/689/2026	20-03-2026	AXIS BANK LTD Vs ABDUL HAK	DHEERAJ	9258048444		19.03.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			Misc DJ/300/2026	Misc DJ/300/2026	23-03-2026	HARI OM AAGGARWAL Vs RAZI HAIDER			
			Execution (Comm.)/120/2026	Execution (Comm.)/120/2026	24-03-2026	PARMA NAND SINGH Vs MEENA GUPTA			
			CS (COMM)/295/2026	CS (COMM)/295/2026	25-03-2026	STATE BANK OF INDIA Vs JAY SINGH MEENA	MANOJ PANDEY 9654371856	ADVPANDEYMANOJ@GMAIL.COM	19.03.2026
			Misc DJ/319/2026	Misc DJ/319/2026	27-03-2026	PARVEEN KUMAR GARG PROP OF MS GARG ROADLINES Vs NKG INFRASTRUCTURE LIMITED			
			CS (COMM)/307/2026	CS (COMM)/307/2026	30-03-2026	PUNJAB NATIONAL BANK Vs NAVLESH SHARMA	SABHYA JAIN 9811577425	SABHYAJAIN08@GMAIL.COM	28.03.2026
			CS (COMM)/308/2026	CS (COMM)/308/2026	30-03-2026	STATE BANK OF INDIA Vs AASHU ROY	SABHYA JAIN 9811577425	SABHYAJAIN08@GMAIL.COM	27.03.2026
			CS (COMM)/309/2026	CS (COMM)/309/2026	30-03-2026	STATE BANK OF INDIA Vs SATISH KUMAR	SABHYA JAIN 9811577425	SABHYAJAIN08@GMAIL.COM	27.03.2026
			CS (COMM)/310/2026	CS (COMM)/310/2026	30-03-2026	UNION BANK OF INDIA Vs ADARSH SINGH JETENDER	KAMALJEET SINGH RANOT 9890410729	KAMALJEETSINGHRANOT@GMAIL.COM	27.03.2026
			CS (COMM)/311/2026	CS (COMM)/311/2026	30-03-2026	STATE BANK OF INDIA Vs SEPOY BHAVESH KUMAR	SABHYA JAIN 9811577425	SABHYAJAIN08@GMAIL.COM	25.03.2026
			Misc DJ/341/2026	Misc DJ/341/2026	30-03-2026	KAVITA GOYAL Vs SHRIMANOJ KHATRI YAMIN	MANOJ KHATRI 9212010299	ADVM.KHATRI@GMAIL.COM	25.03.2026
20	SH. PULASTYA PARAMCHALA, DISTRICT (COMMERCIAL COURT)-01	NEW DELHI	CS(COMM)	166/2026	06.03.2026	STATE BANK OF INDIA Vs. HARI RAM	RUCHI KHURANA 9811170646	RUCHIKHURANA ADVOCATE@GMAIL.COM	20.01.2026
			OMP(COMM)	41/2026	06.03.2026	NEW DELHI MUNICIPAL COUNCIL Vs. VIR BHAN MITTAL	RAGHAV ALOK 9990505143	ALOK1RAGHAV@GMAIL.COM	28.02.2026
			CS(COMM)	162/2026	06.03.2026	KRBL LIMITED VS. FATHIMA MORDERN RICE MILLS	SHRAVAN KUMAR BANSAL 9650682928	UNITEDMARK@UNITEDANDUNITED.COM	17.02.2026
			CS(COMM)	165/2026	06.03.2026	SBI VS. CHANDER PAL	RAJEEV SAGAR 011-22377840, 22375422	NOT AVAILABLE	03.2.2026
			CS(COMM)	164/2026	06.03.2026	CANARA BANK VS. SANJANA FOODS	HARSHIT GUPTA 7417442181	HGUPTA466@GMAIL.COM	18.02.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS(COMM)	163/2026	06.03.2026	CNG WORLDWIDE VS. M/S MGX EXPRESS PVT. LTD.	JITENDRA K. COMGARG	9810511644	ADVJITEN@YAHOO.COM	25.02.2026
			CS(COMM)	175/2026	10.03.2026	RAVI KANT MANGA VS. MR. AMOD RAI	VIKAS CHHABRA & ASSOCIATES	9212416114	CHHABRAVIKAS440@GMAIL.COM	03.12.2025
			CS(COMM)	177/2026	11.03.2026	HT MEDIA LTD. VS. SHREYA SAWHNEY	BAJAJ AND BAJAJ ASSOCIATES	9213187809	ADVOATE.PUNNET@GMAIL.COM	03.03.2026
			CS(COMM)	179/2026	12.03.2026	M/S C. CONSTRUCTION COMPANY PVT. LTD. VS. SAXENA MARINE TECH P LTD.	S. MANISH KAUSHIK	9818667331	MKAUSHIK76@GMAIL.COM	05.02.2026
			CS(COMM)	183/2026	13.03.2026	PRAGYAN METALS PRIVATE LIMITED VS. JCRE LLP&ORS	SANJAY K. MISHRA	9818336108	SANJAYK.ADVOCATE@GMAIL.COM	07.03.2026
			CS(COMM)	189/2026	14.03.2026	PATANJALI FOODS LIMITED VS BHAGWAN DAS HARWANI	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORD.CO.IN	09.03.2026
			OMP(COMM)	46/2026	16.03.2026	M/S NINANIYA ESTATES LTD VS MS MANISHA AGARWAL	SONAL ANAND	9811101222	SANAND@ASAPARTNERS.COM	26.02.2026
			CS(COMM)	200/2026	18.03.2026	M/S POLYKAM OFFSET VS. M/S G.N. HOSPITALITY PVT. LTD. AND ANR.	DIGVIJAY	9312313716	DIGVIJAYBHARDWAJ45@GMAIL.COM	26.06.2025
			CS(COMM)	199/2026	18.03.2026	SANJAYMAREWAH VS. RP LASERTECH PVT. LTD.	SUNIL VERMA	9911108825	SLADVOVATE00@GMAIL.COM	09.03.2026
			CS(COMM)	197/2026	18.03.2026	MR. YASH PAL VERMA VS. NEW FOUND LAND ENTERPRISES PVT. LTD. AND ORS.	MASS WANI ASSOCIATES	88750618722	SSWANIASSOCIATES@GMAIL.COM	25.02.2026
			CS(COMM)	195/2026	18.03.2026	STATE BANK OF INDIA VS. MR. ROSHAN KUMAR	A K ROUT ASSOCIATES	9999132159, 9015565892	ADKROUTADVOATE@GMAIL.COM	06.03.2026
			CS(COMM)	202/2026	19.03.2026	ULTRATECH CEMENT LTD. VS. THEINDOGRID INFRA PVT. LTD.	GURVINDER SINGH	9868873138	ADVOCATEGURVINDER@GMAIL.COM	13.03.2026
			CS(COMM)	208/2026	20.03.2026	JETWAYS TRAVELS PVT. LTD. VS. JETSERVE AVIATION PRIVATE LIMITED	BRJESH TIWARI	9818078977	BRJESH.TIWARI@LEXAMBITIN	15.12.2025
			CS(COMM)	207/2026	20.03.2026	M/S S CHAND & CO. LTD. VS. BOLOSING MEMORIAL SCHOOL	ANJU BALANI	9810195013	KUMARRAJESHADV@YAHOO.COM	15.12.2025
			OMP(MISC.)COMM	7/2026	20.03.2026	HANUCHEM LABORATORIES VS. PHARMACEUTICALS AND MEDICAL DEVICES BUREAU OF INDIA	ABHISIR SHRIDHAR	9971547353	CHAMBERASHMISHRIDHAR@GMAIL.COM	13.03.2026

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			CS(COMM)	211/2026	23.03.2026	HIPPOSTORES TECHNOLOGY PRIVATE LIMITED VBS. M/S PRIME BUILDERS	HARISH MALIK	7838855710	MALIK.HARISHO I@GMAIL.COM	16.3.2026
			CS(COMM)	214/2026	24.03.2026	HIPPOSTORES TECHNOLOGY PVT. LTD. VS. IHUB MULTI STORES PRIVATE LIMITED	HARISH MALIK	7838855710	MALIK.HARISHO I@GMAIL.COM	16.03.2026
			CS(COMM)	213/2026	24.03.2026	HIPPOSTORES TECHNOLOGY PVT. LTD. VS. DIANKA INDUST4IS INDIA PRIVATE LIMITED	HARISH MALIK	7838855710	MALIK.HARISHO I@GMAIL.COM	16.03.2026
			CS(COMM)	212/2026	24.03.2026	HIL (INDIA) LIMITED VS KINDLE INFRAHIEGHTS PVT. LTD.	HARISH MALIK	7838855710	MALIK.HARISHO I@GMAIL.COM	16.03.2026
			OMP(COMM)	51/2026	24.03.2026	UNION O FINDIA VS. SH. VIJAYANT	RICHA GAMBHIR	9717789191	RICHAGAMBHIR DEWAN@GMAIL.COM	18.03.20263
			OMP(COMM)	50/2026	24.03.2026	UNION OF INDIA VS. SH. VIJAYANT	RICHA GAMBHIR	9717789191	RICHAGAMBHIR DEWAN@GMAIL.COM	18.03.20263
			CS(COMM)	216/2026	25.03.2026	M/S SUNDEEP PRESS THROUGH PROPRIETOR VS. M/S UNITECH ENGINEERS INCTHROUGH ITS PROPRIETOR	JAIVEER SINGH CHAUHAN	9810187005	ADV.RAJORA123 @GMAIL.COM	22.01.2026
			OMP(COMM)	56/2026	27.03.2026	MOHHAMED JAHANGIR VS OYOSI HOTELS AND HOMES PVT LTD	DR. RIJU RAJ SINGH JAMWAL&MANO J	9811504933	fjurajoffice@gmail.com	20.03.2026
			OMP(COMM)	55/2026	27.03.2026	SHOU HOSPITALITY PVT LTD AND ANR VS. KRISHAN KUMAR DHOOT	GUNJAN SINHA JAIN	9811387311	advishaanmukherjee@gmail.com	06.03.2026
			OMP(COMM)	54/2026	27.03.2026	UNION OF INDIA VS. M/S BUDHIRAJA ELECTRICALS	B.C BHATT	9891237346	ADVBHUVAN@Y AHOO.COM	14.03.2026
			OMP(COMM)	53/2026	27.03.2026	UNION OF INDIA VS. M/S SUREKA INTERNATIONAL	JYOTI	9716978896	JYOTIADVOCATE 96@GMAIL.COM	19.03.2026
21	SH. KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	SANJAY NEW DELHI	CS (COMM)	160/2026	06-03-2026	TRUE LINK FINANCE LTD Vs HARISH KUMAR	RAJAT SARAWAT(P),	9818004454	rajattruelink@gmail.com	28.02.2026
			CS (COMM)	161/2026	06-03-2026	INFOCOM NETWORKS PRIVATE LIMITED Vs ARTHMATE FINANCING INDIA PRIVATE LIMITED	Sakshi Gandhi(P),	999666696, 8595104204		02.03.2026
			CS (COMM)	170/2026	09-03-2026	RAHUL SHARMA PROP M/S GAZEL SUFFOLK INDIA Vs M/s Logix Infrastructure Pvt Ltd	Naman Rudra Dutt(P),	9891848453, 8447831683		01.03.2026
			CS (COMM)	173/2026	10-03-2026	ASHISH CHAUHAN Vs Ms NLMK India Coating Private Limited	Ankit Mehta(P),	965492763,987 3112300		07.03.2026

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		25	CS (COMM)	172/2026	10-03-2026	THE FEDERAL BANK LTD Vs LAXMAN SINGH	Kiran Mahajan(P)	9810472145	kiranmahajan60@yahoo.com	04.03.2026
		25	CS (COMM)	174/2026	10-03-2026	RAGHAV KANSAL Vs Roadzen Technologies Private Limited	Chitwan Sharma(P)	8903784007	ahansaraman@gmail.com	04.03.2026
		25	CS (COMM)	181/2026	13-03-2026	STATE BANK OF INDIA Vs HARSH KASHYAP	RUCHI KHURANA(P)	9811170646	ruchikhuranaadvocate@gmail.com	11.03.2026
		25	CS (COMM)	180/2026	13-03-2026	ROHIT SACHDEVA PROPRIETOR OF EARTH EQUIPMENTS Vs TRIVENIMUDRAI PROJECT LIMITED	ARCHIT SINGHAL(P)	9599043045	legal@sigmalegal.in	08.03.2026
		25	CS (COMM)	182/2026	13-03-2026	KAMAL TOURS AND TRAVELS PVT LTD Vs WHITEFIELDS OVERSEAS LTD AND ORS	MADHURESH CHAUDHARY(P)	9810821771	CHAMBERSOFFGG@GMAIL.COM	11.03.2026
		25	CS (COMM)	201/2026	16-03-2026	Unicorn Denmart Limited Vs Vemula Sunil	Gunjan Kumar(P)	9313350568		09.03.2026
		25	CS (COMM)	196/2026	18-03-2026	HPL ELECTRIC AND POWER LTD Vs M/S UNILEC ENGG LTD	Sunil Kumar Jaswal(P)	9810210832, 9136286998, 988600661	vijayprakash9682@gmail.com	12.03.2026
		25	CS (COMM)	198/2026	18-03-2026	STATE BANK OF INDIA Vs REKHA SAGAR PROPRIETOR OF M/S DIPANSHU TENT AND CATERERS	ADAITA KUMAR ROUT(P)		akroutadvocate@gmail.com	15.03.2026
		25	CS (COMM)	203/2026	19-03-2026	Rodha Educational Services Pvt Ltd Vs Reddit Community Network India Pvt Ltd	Gaurav Patel(P)		tatvalawllp@gmail.com	14.03.2026
		25	CS (COMM)	206/2026	20-03-2026	ANI Media Private Limited Vs KARUNAVTARAM (YOUTUBE CHANNEL) AND ANR	Sidhant Kumar(P)		SKUMAR@UNUMLAW.IN	18.03.2026
		25	CS (COMM)	223/2026	27-03-2026	Hippostores Technology Private Limited Vs Morphing Innovation OPC Pvt Ltd	Harish Malik(P)	7838855710	malik.harish01@gmail.com	22.03.2026
		25	CS (COMM)	222/2026	27-03-2026	Hippostores Technology Private Limited Vs KARAN ISRANI (SOLE PROPRIETOR OF M/S CK CONSTRUCTIONS)	Harish Malik(P)	7838855710		22.03.2026
		25	CS (COMM)	221/2026	27-03-2026	DIC India Limited Vs STAR PLASTICS AND ANR	Swati Mittal(P)	-9625114985		24.03.2026
		25	CS (COMM)	229/2026	28-03-2026	CANARA BANK Vs M/S SR ENGINEERING THROUGH ITS PROP MR KANHU CHARAN BEURIA	Vipin Verma(P)		pranay7advoc@gmail.com	23.03.2026
		25	CS (COMM)	228/2026	28-03-2026	M/S KING NETWORK Vs SHAPOORJI PALLONJI COP ITPO COMPLEX N	Sanjeev Sinha(P)	9350680089, 7428314365	sanjeevg717@gmail.com	19.03.2026

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		25	CS (COMM)	231/2026	30-03-2026	NIKE INNOVATE C V VS ASHOK KUMAR AND ORS	Shravan Bansal(P)	not provided	not provided	24-03-2026
22	MS. DEEPALI SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	SUIT FOR RECOVERY	FORCS (COMM)/167/2026	06-03-2026	STATE BANK OF INDIA VS VIPUL MANDLOTIA	RUCHI KHURANA(P)	9811170646	fuchikhurana@hotmail.com	20-01-2026
			SUIT FOR RECOVERY	FORCS (COMM)/169/2026	07-03-2026	RECREATE TRAVEL PVT LTD THROUGH ITS PROPRIETOR MR SHILESH KUMAR YADAV VS JAGLAN IMMIGRATION PRIVATE LIMITED	ANUPAM KUMAR MISHRA(P)	830333388	anupamkumarmishra@gmail.com	27-02-2026
			SUIT FOR RECOVERY	FORCS (COMM)/171/2026	09-03-2026	BANK OF MAHARASHTRA VS M/S INTELLISENSE INFOTECH PVT LTD AND ORS	OPRAVI VACHHER(P)	Not available	Not available	30-01-2026
			SUIT FOR RECOVERY	FORCS (COMM)/176/2026	10-03-2026	STEMROBO TECHNOLOGIES PVT LTD VS M/S REES DISTRIBUTORS AND ORS	ASHISH PANDEY(P)	8800442383	advocateashish02@gmail.com	28-02-2026
			SUIT FOR TRADEMARK	FORCS (COMM)/178/2026	11-03-2026	ZYDUS WELLNESS PRODUCTS LTD VS M/S AVECIA HEALTHCARE AND ORS	RAHUL SBHUJBAL(P)	Not available	Not available	06-03-2026
			OBJECTION OF ARBITRATION & CONCILIATION ACT	FOROMP (COMM)/43/2026	11-03-2026	MS SKYTECH CONSTRUCTIONS LTD VS VIPIN KUMAR SINGH	PVT SHARMA(P)	8745046859	shashank7354@gmail.com	09-03-2026
			OBJECTION OF ARBITRATION & CONCILIATION ACT	FOROMP (COMM)/45/2026	12-03-2026	MS OVINGTON FINANCE PRIVATE LIMITED VS SATYAWATI	YASH SHARMA(P)	8285852770	advyashsharma02@gmail.com	10-03-2026
			SUIT FOR RECOVERY	FORCS (COMM)/184/2026	13-03-2026	STATE BANK OF INDIA VS NARAIN DASS KHOSLA	RUCHI KHURANA(P)	9811170646	fuchikhurana@hotmail.com	20-01-2026
			SUIT FOR RECOVERY	FORCS (COMM)/187/2026	13-03-2026	NORTHERN STEELS AND GENERAL MILLS PVT LTD VS ROHIT DHAWAN	SANJAY KUMAR(P)	9312219064	skumaradv212@gmail.com	25-02-2026
			SUIT FOR RECOVERY	FORCS (COMM)/185/2026	13-03-2026	PUNJAB NATIONAL BANK VS AMIT WASHISHTA	INDRA NARAIN(P)	9311824970	Not available	26-02-2026
			SUIT FOR RECOVERY	FORCS (COMM)/186/2026	13-03-2026	M/S MICHAEL PAGER INTERNATIONAL RECRUITMENT PVT LTD VS B9 BEVERAGES LTD	ROHIT AGRAWAL(P)	Not available	Not available	10-03-2026
			SUIT FOR RECOVERY	FORCS (COMM)/192/2026	14-03-2026	CANARA BANK VS BABLI	VIPIN VERMA(P)	8574040902	Not available	16-02-2026
SUIT FOR RECOVERY	FORCS (COMM)/191/2026	14-03-2026	CANARA BANK VS DIVY COLLECTION	VIPIN VERMA(P)	8574040902	Not available	16-02-2026			
SUIT FOR RECOVERY	FORCS (COMM)/193/2026	14-03-2026	DEUTSCHE BANK AG VS MS AMARA HOTELS AND RESORTS PVT LTD THROUGH ITS DIRECTORS	AGSURUCHI SURI(P)	9810255518	Not available	24-12-2025			

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		20	SUIT FOR TRADEMARK	CS (COMM)/204/2026	19-03-2026	DAYA CHAND JAIN VS VISHAL SO ARVIND SONI	SUDARSHAN BANSAL(P),	9810132015	Not available	10-03-2026
		20	SUIT FOR RECOVERY	CS (COMM)/210/2026	20-03-2026	UNION BANK OF INDIA VS SHRISHERSINGH	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	17-02-2026
		20	SUIT FOR RECOVERY	CS (COMM)/209/2026	20-03-2026	UNION BANK OF INDIA VS JAI PRAKASH	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	17-02-2026
		20	SUIT FOR RECOVERY	CS (COMM)/215/2026	24-03-2026	HIPPOSTORES TECHNOLOGY PVT LTD VS EMPATHY INFRA AND ENGINEERING PVT LTD	HARISH MALIK(P),	7838855710	malik.harish01@gmail.com	16-03-2026
		20	SUIT FOR RECOVERY	CS (COMM)/219/2026	25-03-2026	SH SUSHIL JAIN VS SMT SANGEETA	SUNIL KUMAR(P),	9811767023	advsunil22@gmail.com	13-03-2026
		20	SUIT FOR RECOVERY	CS (COMM)/218/2026	25-03-2026	SUNDEEP THROUGH PROPRIETOR VS B JAIN PUBLISHER PVT LTD	PRESSMANOJ(P),	9350041255	Not available	16-03-2026
		20	SUIT FOR RECOVERY	CS (COMM)/217/2026	25-03-2026	MS SUNDEEP THROUGH PROPRIETOR VS M/S AIMIL PHARMACEUTICALS THROUGH DIRECTORS	PRESSNISHANT RAJORA(P),	8882171614	Not available	17-03-2026
		20	SUIT FOR RECOVERY	CS (COMM)/224/2026	27-03-2026	BANK OF INDIA VS M/S SHIVA SERVICES	VAGEESH KUMAR(P),	8620885161	vageeshsharma95@gmail.com	27-02-2026
		20	SUIT FOR RECOVERY	CS (COMM)/226/2026	27-03-2026	BANK OF INDIA VS M/S MOHD KASIM	VAGEESH KUMAR(P),	8620885161	vageeshsharma95@gmail.com	27-02-2026
		20	SUIT FOR RECOVERY	CS (COMM)/225/2026	27-03-2026	XPRESS CONSULTANCY INC VS BALDEEP SINGH PAHWA	SHWETA(P),	8800949676	S945213@gmail.com	23-03-2026
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	CIVIL CASES CS (COMM)/120/2026	09/03/2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs JAI KISAN FARMS PRODUCTS	Sonu Vivek(P),	7042286270	advdrpc1948@gmail.com	06.02.2026
			12, New Court Block-I	CIVIL CASES CS (COMM)/124/2026	10/03/2026	Punjab National Bank Vs Mr Shushil Kumar	Sheepali Patial(P),	9717387978	advsheepali@gmail.com	04.03.2026
			12, New Court Block-I	CIVIL CASES CS (COMM)/123/2026	10/03/2026	Punjab National Bank Vs Mr Chirag Gupta	Sheepali Patial(P),	9717387978	advsheepali@gmail.com	04.03.2026
			12, New Court Block-I	CIVIL CASES CS (COMM)/133/2026	11/03/2026	Siemens Industry Software Inc Vs GRINIJKUMAR HARIYA	Aarshia Behl(P),	9810621272	aarshia@saiKrishnaassociates.com	02.03.2026
			12, New Court Block-I	CIVIL CASES CS (COMM)/132/2026	11/03/2026	Ms Green CAD IT Consulting Pvt Ltd Vs M/s Vulcans Build Pvt Ltd	Brijesh Singh(P),	9999678571	amareshinghadvocate@gmail.com	09.02.2026

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		12, New Court Block-1	CIVIL CASES	CS (COMM)/141/2026	16/03/2026	SIEMENS PRODUCT LIFE CYCLE MANAGEMENT SOFTWARE INC Vs Kapil Kumar Kaushik and Anr	PUNEET AHUJA(P),	0120-4059300	swastik@anandanand.com	11.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/146/2026	20/03/2026	MAX Healthcare Institute Ltd Vs Maxx Hospital and Trauma Centre	SWAPNIL GAUR(P),	9873598716	garima@ralgeal.co.in	16.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/148/2026	23/03/2026	LITTLE BIRD INDIA Vs Growth Spurts and Beyond Pvt Ltd	VIPUL GOEL(P),	9810095300	vipulgoel_85@yahoo.co.in	06.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/147/2026	23/03/2026	WELLVERSED HEALTH PRIVATE LIMITED Vs EXPLORE PERFORMANCE NUTRITION	KUNAL KHANNA(P),	9999757185	kunalkhanna@gmail.com	17.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/154/2026	24/03/2026	MAHESH EDIBLE OIL INDUSTRIES LIMITED Vs MAHAKAL TRADERS THROUGH ITS PROPRIETOR MR SUSHIL KUMAR	Varnika Bajaj(P),	9838660707	varnikabajajadvocate@gmail.com	25.02.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/153/2026	24/03/2026	MAX Healthcare Institute Ltd Vs Mr Subhash Chander	SWAPNIL GAUR(P),	9873598716	garima@ralgeal.co.in	16.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/161/2026	25/03/2026	AMAN DHATTARWAL Vs HARSH ASNANI	Rohit Taneja(P),	9810945207	justjurisofc@gmail.com	23.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/165/2026	28/03/2026	STATE BANK OF INDIA Vs RAM PUJA SINGH ALIAS RAM PUJAN SINGH	Navruti ojha(P),	8376043196	navrutiya@gmail.com	20.03.2026
		12, New Court Block-1	CIVIL CASES	CS (COMM)/164/2026	28/03/2026	PUNJAB NATIONAL BANK Vs MUKESH MATAI PROP OF MS NINETEEN 20 CRAFT AND CREATIONS	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	25.03.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-1	Commercial CS (COMM) 150/2026	23.03.2026	ICICI BANK LTD VS TRIPIT KUMAR CHOUDHARY	ALOK KUMAR	9911000126	alok.adv2001@gmail.com	07.03.2026
			6, New Court Block-1	Commercial CS (COMM) 162/2026	25.03.2026	CANARA BANK VS M/S AARAV ENTERPRISES & ANR	DEEPANJAL CHOUDHARY	8390227354	deepanjchal@gmail.com	14.03.2026
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-1	Commercial CS (COMM)/122/2026	09/03/2026	KIRPAL SINGH VIRK Vs BIBHA PHARMA	Dhruva Bhagat	9910599996	B_LEGAL@OUTLOOK.COM	26/02/2026
			17, New Court Block-1	Commercial CS (COMM)/121/2026	09/03/2026	KIRPAL SINGH VIRK Vs AWADH HEALTH CARE	Aviral Chandra	9910599996	B_LEGAL@OUTLOOK.COM	26/02/2026
			17, New Court Block-1	Commercial CS (COMM)/140/2026	14/03/2026	OM SAI SALES CORPORATION VS KIDARNATH & CO.	Aadil Jameel	9811117864	info.lexjurislawchambers@gmail.com	25/02/2026
			17, New Court Block-1	Commercial CS (COMM)/146/2026	20/03/2026	MAX HEALTHCARE INSTITUTE VS MAX HOSPITAL & TRAUMA CENTRE	GRAMINA JOSHI	9873598716	garima@ralgeal.co.in	16/03/2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		17, New Court Block-I	Commercial	CS (COMM)/158/2026	24/03/2026	EMU LINES PRIVATE LIMITED VS OCEANIC HORIZONS PRIVATE LIMITED	UDAY KUMAR	8882303942	advudaykumar@gmail.com	10/03/2025
		17, New Court Block-I	Commercial	CS (COMM)/172/2026	30/03/2026	CENTRAL GOVERNMENT EMPLOYEES CONSUMER COOPERATIVE SOCIETY PVT LTD VS DELHI TOURISM AND ANR.	DIPAK K. NAG & APURVA UPMANYU	89810611825	apurvaupmanyu@gmail.com	12/03/2026
		17, New Court Block-I	Commercial	CS (COMM)/171/2026	30/03/2026	SPEK DIGITAL LLP VS INSTITUTE OF MARKETING AND MANAGMENT AND ANR.	KOMAL ABROL	9988629077	Abrollawoffices@gmail.com	27/03/2026
		17, New Court Block-I	Commercial	CS (COMM)/166/2026	30/03/2026	SUMER SETHI SOLE PROPRIETORSHIP VS PANCHSHILA CO-OPERATIVE HOUSE BUILDING SOCIETY LTD.	SHIKHER UPADHYAY	8505999376	shikherupadhyay@foresightlaw.in	court fee not filed
26	Sh. Ajay Kumar Jain, District Judge (Commercial Court) (Digital)-04	SOUTH								
		29, New Court Block-II	Commercial	CS (COMM)/118/2026	07-03-2026	PUNJAB NATIONAL BANK Vs AKSHAY SRIVASTAVA (PROP OF M/S GLORIOUS FUTURE)	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	11.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/130/2026	10-03-2026	M/S SECURE LOGISTICS SOLUTIONS PVT LTD Vs M/s BTL INDIA PVT LTD	Rakesh Kumar Sharma(P),	9868040826, 9818666198	sharmarakeshadvi@gmail.com	17.02.2026
		29, New Court Block-II	Commercial	CS (COMM)/131/2026	10-03-2026	VARUN KUMAR Vs M/S UNIMART AND UNIKAHWA FOOD AND BEVERAGES AND ANR	VIVEK VISHAL AND GAUTAM(P),	8800740996	advovvg@gmail.com	24.02.2026
		29, New Court Block-II	Commercial	CS (COMM)/135/2026	12-03-2026	DELTA TROOPS PVT LTD Vs AMBIENCE PVT LTD AND ORS	Dr. Vivek Aggarwal	9811770164	info@aalawcorp.com	30.10.2025
		29, New Court Block-II	Commercial	CS (COMM)/136/2026	12-03-2026	WILDERNESS AND WELLNESS RESORTS AND CAMPS PVT LTD Vs VARUN SHROTRIYA (PROP OF M/S BASE CAMP AND ORS)	Swetank Shantanu, Pratap Shanker	9818058809, 9812020224	legalconsultus@gmail.com	07.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/139/2026	13-03-2026	FEDERAL BANK LTD Vs PRADYUT KUMAR GUHA (PROP OF M/S LUSABUY FASHIONS)	Rishabh Yadav(P),	8800718199	rishabhayadav504@gmail.com	11.02.2026
		29, New Court Block-II	Commercial	CS (COMM)/142/2026	16-03-2026	M/S MOD HOMZ Vs GULAB SINGH	DEEPAK SINGH	9999684758	deepaksinghlegal@gmail.com	20.08.2025
		29, New Court Block-II	Commercial	CS (COMM)/155/2026	24-03-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S OM UDYOG AND ANR	Dr. Puran Chand	7042286270	advdrpc1948@gmail.com	10.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/156/2026	24-03-2026	CANARA BANK Vs M/S UNIQUE UNISEX SALON AND ANR	DEEPANJAL UNISEX CHOUHDARY(P),	8390227354	deepanjalch@gmail.com	04.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/163/2026	27-03-2026	ASICS CORPORATION Vs UDIT DHINGRA (PROPRIETOR OF COGS INTERNATIONAL)	Shravan Kumar Bansal	9810017859	unitedmark@unitedandunited.com	16.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/167/2026	30-03-2026	M/S M K INTERIORS Vs OPTIMISTIC RESTAURANT PVT LTD AND ORS	Ravi Lomod(P),	9990117722	ravilomod@gmail.com	12.03.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		29, New Court Block-II	Commercial	CS (COMM)/168/2026	30-03-2026	SIEMENS EDA (SALES AND SERVICES) PVT LTD Vs STERLITE TECHNOLOGIES LIMITED	Gurjas Singh Narula(P),	9997979363	gurjasnarulaadv@gmail.com	26.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/169/2026	30-03-2026	SIEMENS EDA (SALES AND SERVICES) PVT LTD Vs STERLITE TECHNOLOGIES LIMITED	Gurjas Singh Narula(P),	9997979363	gurjasnarulaadv@gmail.com	26.03.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil							
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS(COMM) 175/2026	12-03-2026	M/S MELNYK OLEKSANDR through its Authorised Representative Mr chintamani Dhyani vs MOBILOTTE	ARUN CHAUHAN & ASSOCIATES	0650015060	arunchauhan.lawyer@gmail.com	08-0-2024
				CS(COMM) 186/2026	16-03-2026	SAN DEE CLOTHING CO VS MS NO EXIT	ATUL CHOPRA	9220558020	advatulchopra@gmail.com	13-02-2026
				CS(COMM) 209/2026	16-03-2026	ASICS CORPORATION VS ASHOK KUMAR	SHARVAN KUMAR BANSAL	9810017859	unitedmark@uniteddandunited.com	10-03-2026
				CS(COMM) 189/2026	17-03-2026	VIJAY SINGH BEEJAY VS SULEKHA SINGH		9990935565	sulekhasingh2909@gmail.com	12-02-2026
				CS(COMM) 210/2026	23-03-2026	NIKE INNOVATE VS ASHOK KUMAR	SHARVAN KUMAR BANSAL	9810017859	unitedmark@uniteddandunited.com	10-03-2026
				CS(COMM) 211/2026	23-03-2026	UNDER ARMOUR VS ASHOK KUMAR	SHARVAN KUMAR BANSAL	9810017859	unitedmark@uniteddandunited.com	10-03-2026
				CS(COMM) 212/2026	24-03-2026	ONE97 COMMUNICATIONS LTD VS DURGA COMMERCIAL CORPORATION AND ANR	ROHIT JAIN & GAURAV JAIN	9811074162	rohitin2003@gmail.com	10-03-2026
				CS(COMM) 213/2026	24-03-2026	THE FOUNDRY VISIONMONGERS LIMITED VS SRAVAN MADIPALLY AND ANR	ADV SWASTIK BISARYA	0120-4059300	SWASTIK@ANANDANDANAND.COM	17-03-2026
				CS(COMM) 214/2026	24-03-2026	KUMAR FOOD INDUSTRIES LTD VS MS SHUBHLAXMI TRADING CO. AND ORS	ADV NEERAJ GROVER	9810376869	GROVERINDIA@OUTLOOK.COM	05-03-2026
				CS(COMM) 218/2026	25-03-2026	PATANJALI FOODS LIMITED VS ANIL KUMAR JAIN AND ORS	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in unitedip@unitedworld.co.in	11-03-2026
29	SH. LALIT KUMAR LD, DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT CS (COMM)/155/2026	06.03.2026	M/S STP LIMITED Vs SADBHAV ENGINEERING LIMITED	Ankit Sharma(P),	9899897542	ankitsharmaadv@gmail.com	20.02.2026
				CS (COMM)/156/2026	06.03.2026	KAWALJEET SINGH VS MINAL DESAI	Abhishek Kumar(P),	9811074290	adviceclaw@gmail.com	08.10.2025

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				CS (COMM)/161/2026	09.03.2026	M/s Gonsai Logistics Pvt Ltd through Sh Sanjay Nagpal Director/Authorised Representative Vs M/s Lclship Logistics and ors	Rakesh Kumar Sharma(P),	9868040826	sharmarakeshadv1@gmail.com	24.02.2026
				CS (COMM)/176/2026	12.03.2026	PRAGATI PLATICS PVT LTD Vs DUSHASAN PARIDA	Akhilesh Kumar(P),	9810306655	rohan@talwarlawoffices.com	11.02.2026
				CS (COMM)/182/2026	14.03.2026	STATAE BANK OF INDIA Vs CHANDAN SHAW	RANI BHARDWAJ(P),	9643680913	rbhardwajassociat@gmail.com	11.03.2026
				CS (COMM)/190/2026	17.03.2026	M/S ENGINEERING AND ENVIORNMENTAL SOLUTION PVT LTD Vs M/S GREEN ENVIRONMENTAL	Sonu Vivek(P),	879178518	N/A	13.03.2026
				CS (COMM)/199/2026	20.03.2026	USHA ALUMINIUM PVT LTD Vs GANESH CHANDER JOSHI PROPRIETOR OF LAXMI PLYWOOD	Nancy Jain(P),	9660729214	e3legal@gmail.com	10.03.2026
				CS (COMM)/200/2026	20.03.2026	JAMMNU AND KASHMIR BANK Vs SYED MOHD ALI	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com	06.11.2025
				CS (COMM)/202/2026	20.03.2026	Harvinder Kaur Vs MANJULA AHLUWALIA LEGAL HEIR OF HER HUSBAND LATE KAMALJEET SINGH AHLUWALIA	Kunal Gosain(P),	9999944903	kunalgosain3@gmail.com	07.02.2026
				CS (COMM)/203/2026	23.03.2026	AHAMED RAZA Vs NTPC THERMAL POWER CORPORATION	SACHIN YADAV(P),	9811387338	sanjeev9657@gmail.com	09.03.2026
				CS (COMM)/216/2026	24.03.2026	CORELDRAW CORPORATION AND ANR Vs SUGASH PRABHU	Aviral Agnihotri(P),	8793137310	aviralagnihotri453@gmail.com	06.03.2026
30	SH. VRINDA KUMARI	SOUTH-EAST	20	CS (COMM)/162/2026	09.03.2026	THE FOUNDRY VISIONMONGERS LIMITED VS xxxxxxxxxxxx	PUNEET AHUJA	0120-4059300	shantanu@anandanand.com	24.02.2026
				CS (COMM)/165/2026	09.03.2026	IMSHAW BUILDERS AND DEVELOPERS PRIVATE LIMITED VS SOUTH DELHI VAULTS AND CREDIT LTD.	Manisha Parmar	9999699762	manisha.parmar1025@gmail.com	19.02.2026
				CS (COMM)/174/2026	12.03.2026	ABHISHEK AMAN AND HARISH KUMAR PROPRIETORS OF M/S DELHI ENGINEERING SOLUTIONS vs M/S RAJDARBAR REALTY	Ajay Kumar	9811524526	chandrabhushan432@gmail.com	-
				CS (COMM)/206/2026	23-03-2026	SURINDER KUMAR KANWAR Vs M/S WOLF WARRIORS SUPPLEMENTS	Narender Vashishta(P),	811140704	nvashishta@gmail.com	16.03.2026
				CS (COMM)/207/2026	23-03-2026	MANMACHINE CARE PVT LTD Vs TANMAY KUMAR PROP M/S MOTO EVOLUTION	Sonu Vivek(P),	8368180 177	Shweta.tiwari@manmachinecare.com	19.03.2026
				CS (COMM)/215/2026	24-03-2026	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD Vs SUMIT CHAUHAN	Rajeev kumar tewari(P),	9312276651	r.tewari88@gmail.com	13.03.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					CS (COMM)/222/2026	27-03-2026	M/S LEADERMA INDIA PRIVATE LIMITED Vs M/S THE BOMBAY ENGINEERING WORKS	Mohammad Faizan(P),	9810020942	zoriflawfirm@gmail.com	23-03-2026
31	DR. RAKESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	S	Misc DJ/411/2026	06-03-2026	MANU KHANNA Vs CELLO INDUSTRIES PVT LTD AND ORS	RANJAN NARULA	7678644773	legal@rnaip.com	26-08-2025
				Commercaile suit	CS (COMM)/166/2026	09-03-2026	M/S PRESTIGE BUILDCON PRIVATE LIMTED AND ANR Vs M/S FLASHBOLT RESTAURANT PRIVATE LIMITED	S K CHAUDHARY	8076280322	uslegalo8@gmail.com	13-02-2026
				Commercaile suit	CS (COMM)/167/2026	09-03-2026	GEMCORP RECYCLING AND TECHNOLOGIES PVT LTD. Vs AL-MEHTAB INDUSTRIES PVT. LTD	AVIRAL JAIN	9311066101	jurisperfetiogmail.com	19-02-2026
				Commercaile suit	CS (COMM)/178/2026	12-03-2026	ELENT ELECTRONICS PVT LTD Vs NIKUM ENERGY CONTROL INDIA LTD	Rajendra yadav(P),	9312046733	yadavrazen@gmail.com	10-03-2026
				Commercaile suit	CS (COMM)/177/2026	12-03-2026	SMT VEENA PODDAR AND ANOTHER Vs NATIONWIDE IMMIGRATION SERVICES PRIVATE LIMITED AND ANOTHER	TARUN SHARMA(P),	9811027856	tarunsharmalawoffice@gmail.com	10-03-2026
				Arbitration and Conciliation Act	OMP (COMM)/69/2026	12-03-2026	Jaspal Singh Kharbanda Vs Ashimara Housing Pvt Ltd	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	07-02-2026
				Arbitration and Conciliation Act	OMP (COMM)/72/2026	13-03-2026	Dharampal Vig Vs Ashimara Housing Pvt Ltd	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	07-02-2026
				Commercaile suit	CS (COMM)/185/2026	14-03-2026	State Bank of India Vs Mr Ram Niwas	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	11-03-2026
				Execution Petition	EXECUTION (COMM)/73/2026	16-03-2026	CANARA BANK GUPTA PATANJALI AAROGYA KENDRA	FAHAD KHAN(P),		fahadAdvocatekhan@gmail.com	12-03-2026
				Commercaile suit	CS (COMM)/195/2026	16-03-2026	M/s Richa Industries Vs M/S Kriyan Containers Pvt Ltd	YASHPREET SINGH SAINI(P),	9911998109	lawyer.yashpreetsingh@gmail.com	17-02-2026
				Commercaile suit	CS (COMM)/193/2026	17-03-2026	NATIONAL FEDERATION OF FARMERS PROCUREMENT PROCESSING AND RETAILING COOPERATIVES OF	SHREY KUMAR(P),	9818493330	kumarshrey12@gmail.com	02-08-2026
				Commercaile suit	CS (COMM)/197/2026	18-03-2026	A B PAL ELECTRICALS PRIVATE LIMITED Vs M/S KANISHKA ENTERPRISES AND ORS	Sanyam Malik(P),	9810021293	advocateravibassi@gmail.com	27-02-2026
				Execution Petition	EXECUTION (COMM)/85/2026	20-03-2026	The Jammu And Kashmir Bank Ltd Vs Syed Nazrul Islam and Ors	UZMA ASHRAF(P),	9953459952	rauzlegal@gmail.com	13-03-2026
				Commercaile suit	CS (COMM)/225/2026	23-03-2026	SH RAVINDER KUMAR WADHWA MUNICIPAL CORPORATION OF DELHI	Vikas Sharma(P),	9810566116	advocatevikassharma1@gmail.com	12-03-2026

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			Commercail suit	CS (COMM)/224/2026	23-03-2026	SUDHIR SINGHAL Vs RAMDA THOMSON TECHNOLOGIES AND ORS	DR MANISH ANWAR(P),	9354707454	damanyadav506@gmail.com	13-03-2026
			Commercail suit	CS (COMM)/223/2026	23-03-2026	M/S MATANGI RUBBER LTD Vs M/S SAI ENTERPRISES	ADITI SINGHAL(P),	9953287414	ravi@rkapoor.in	19-03-2026
			Commercail suit	CS (COMM)/217/2026	24-03-2026	M/S TEEMADVERTISING Vs M/S TEN PEBBLES FITNESS PVT LTD AND ORS	TARUNJEET SINGH JOLLY(P),	9654862375	tarunjeetjolly@gmail.com	12-03-2026
			Commercail suit	CS (COMM)/234/2026	30-03-2026	M/S DEN BROADBAND LTD Vs ARICHWAL IT SERVICES PVT LTD	PANKAJ KUMAR(P),	9958732424	Roy.pankaj@yahoo.co.in	11-03-2026
32	MS. NEELAM SINGH LD. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	Commercial Suit	CS (COMM)/158/2026	07-03-2026	PUNJAB NATIONAL BANK Vs NEELAM	Sarvjeet Yadav(P),	9711785812	sarvjeetyadav08@yahoo.com	28-02-2026
			Commercial Suit	CS (COMM)/160/2026	09-03-2026	M/S SURESH APPARELS Vs VIBHUTI GUPTA	Bharat Prakash(P),	9268300000	bharat.guptarkca@gmail.com	26-02-2026
			Commercial Suit	CS (COMM)/168/2026	10-03-2026	MENOKA ROY PAL Vs AMAN BEDI	Surjeet Malhotra(P),	99999 53334	ssmalhotraassociates@gmail.com	26-02-2026
			Commercial Suit	CS (COMM)/192/2026	18-03-2026	DELHI CONTROL DEVICES PVT LTD Vs CAMPBELL ADVERTISING PVT LTD	ADHISH SRIVASTAVA(P),	9968281412	OFFICE@ADHISHSRIVASTAVA.COM	27-02-2026
			Commercial Suit	CS (COMM)/196/2026	19-03-2026	AGA FOUNDATION LOTUS TECHSOL PRIVATE LIMITED	KHAN SARFAZ AHMAD(P),	9560195889	lawchambersofyuvrajsharma@gmail.com	13-03-2026
			Commercial Suit	CS (COMM)/208/2026	23-03-2026	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD Vs HARISH CHAUHAN	Rajeev kumar tewari(P),	9312276651	r.tewari88@gmail.com	17-09-2025
			Commercial Suit	CS (COMM)/220/2026	25-03-2026	ISHART Cholamandalam General Ins Co Ltd	FATMA MSVERMA(P),	9899090382	----	22-09-2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			Commercial Suit	EXECUTION (COMM)/60/2026	09-03-2026	TC CONSTRUCTION VS DELHI DEVELOPMENT AUTHORITY	Akshu Jain(P),	9810300955	skjainandassociates@gmail.com	18-09-2025
			Commercial Suit	EXECUTION (COMM)/86/2026	24-03-2026	M/S AVALOKITESHVAR VALINV LTD Vs Geeta Mandal	Sonali Malhotra(P),	9810006974	sunilmalhotraandassociates@gmail.com	11-03-2026
			Commercial Suit	OMP (COMM)/19/2026	20-03-2026	Sunil Puri Vs NUWAMA WEALTH AND INVESTMENT LIMITED	Sonu Vivek(P),	9910585069	psunil1961@gmail.com	28-02-2026
			Commercial Suit	OMP (COMM)/73/2026	17-03-2026	CAR24 FINANCIAL SERVICES PVT LTD Vs SANDEEP	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	22-12-2025
			Commercial Suit	OMP (COMM)/78/2026	25-03-2026	GODDESS ADVERTISING AGENCY LLP Vs MIHIRANN KREATION LLP	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	24-02-2026
			Commercial Suit	OMP (COMM)/79/2026	28-03-2026	SHIVALIK SMALL FINACE BANK Vs SAHIL ADNAN	PARVEEN(P),	9873062233	MKSLAWOFFICE650@GMAIL.COM	13-03-2026
33	MS. BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	NEERASOUTH-EAST	Commercial Suit	CS (COMM)/169/2026	10-03-2026	STATE BANK OF INDIA VS. RAHUL JAT	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	23-02-2026
			Commercial Suit	CS (COMM)/171/2026	11-03-2026	M/S TUMBLE HOUSE ENTERTAINMENT LLP VS. RAHEJA DEVELOPERS LIMITED	SANJEET SINGH & ASSOCIATES	9811767675	g.sanjeet@gmail.com	02-02-2026
			Commercial Suit	CS (COMM)/179/2026	14-03-2026	STATE BANK OF INDIA VS. RAVINDER	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	09-03-2026
			Commercial Suit	CS (COMM)/180/2026	14-03-2026	STATE BANK OF INDIA VS. NATWAR LAL CHANDRA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	10-03-2026
			Commercial Suit	CS (COMM)/163/2026 RBT	10-03-2026	PATANJALI FOODS LIMITED VS. VINESH AGRAWAL AND ORS.	SUDHARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in And unitedip@unitedworld.co.in	25-02-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/164/2026 RBT	10-03-2026	PATANJALI FOODS LIMITED VS. CHANDRABHAN SINGHWANI AND ANR.	SUDHARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in And unitedip@unitedworld.co.in	25-02-2026
				Commercial Suit	CS (COMM)/187/2026	16-03-2026	A.B. PAL ELECTRICALS PRIVATE LIMITED VS. M/S RAVINDRA AND BROTHERS AND ANR.	RAVI BASSI SANYAM MALIK AND NITIN KUMAR	9810021293 9315937789	advocateavibassi@gmail.com	27-02-2026
				Commercial Suit	CS (COMM)/191/2026	17-03-2026	RITU ARORA THROUGH ITS SPAKHARISH ARORA VS. KAFF APPLIANCE INDIA PVT. LTD. AND ORS.	NARENDER KUMAR	9818983888	nkadvocate2003@gmail.com	25-02-2026
				Commercial Suit	CS (COMM)/194/2026 RBT	19-03-2026	KUNAL ARORA VS. KAFF APPLIANCES INDIA PVT. LTD. AND ORS.	NARENDER KUMAR	9818983888	nkadvocate2003@gmail.com	25-02-2026
				Commercial Suit	CS (COMM)/201/2026	20-03-2026	M/S M.B.SONS (HUF) VS. M/S SAGAR RATNA RESTAURANTS PVT. LTD.	VIJAY ZAVERI	9811284948, 8287537345	vijayzaveri25@gmail.com	17-03-2026
				U/S 34	OMP (COMM.) 18/2026	20-03-2026	M/S BUDHIRAJA ELECTRICALS VS. UNION OF INDIA THROUGH CENTRAL WORKS PUBLIC DEPARTMENT	VIVEK SINGH AND KIRTI MEWAR	9810182555, 7204073750	lexalliance.vivek@gmail.com And lexalliance.kirti@gmail.com	NA
				Commercial Suit	CS (COMM)/188/2026	16-03-2026	DURGA MARKETINGS COMPANY VS. INTERNATIONAL PRINT -O-PAC LIMITED AND ANR.	S. BHATI	9971378915	ssbhathi@srivasalegal.co.in	07-04-2023
				Commercial Suit	CS (COMM.) 204/2026 (RBT)	24-03-2026	PATANJALI FOODS LIMITED VS. JIVAN OIL WORLD LIMITED AND ORS.	SUDHARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in And unitedip@unitedworld.co.in	11-03-2026
				Commercial Suit	CS (COMM)/226/2026	30-03-2026	SHRI BAJRANG JAIN, SOLE PROP. OF M/S PRATHAM PERIPHERALS VS. SHRI HARSHIT GUPTA, SOLE PROP. OF M/S SOFTAC	NISHANT VIJ	8810351741	advnishantvij@gmail.com	19-02-2026
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (comm)	159/2026	07.03.2026	M/S Suresh Apparels vs Samridh Gupta	Sh Bharat Gupta	9268300000	bharat.guptarke@gmail.com	27.02.2026
				EXECUTION (COMM.)	65/2026	11-03-2026	BHUSHAN DEALMARK PVT. LTD Vs SOMESH PRATAP SINGH	Shakeel Sarwan Wani	8750618722	sswaniasociates@gmail.com	07.03.2026
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	77/2026	09-03-2026	SBI VSMANJUNATH CHAMBAPPA WALI	SUCHITA DIXIT	886932838	AGNIHOTRISUCHITA@GMAIL.COM	26-02-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			101	CS COMM	100/2026	14-03-2026	STATE BANK OF INDIA MANVEER PAL	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	12-03-2026
			101	CS COMM	102/2026	16-03-2026	NIKE INNOVATE C.V. & ANR. V/S KUMAR & ORS.	SHRAVAN ASHOK KUMAR BANSAL	9310055149	UNITEDMARK@UNITEDANDUNITED.COM	12-03-2026
			101	CS COMM	109/2026	20-03-2026	JAQUAR COMPANY PVT. LTD. V/S MR. VIPUL GARG	PRAMOD KUMAR SINGH	9810481016	MAIL@THELEGIST.COM	16-03-2026
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	18/2026	06-03-2026	BANK OF BARODA Vs RISHABH KUMAR	UMESH JOSHI	9910568669	advocateumesh2005@gmail.com	27-02-2026
			-do-	C.S.(COMM)	25/2026	19-03-2026	STATE BANK OF INDIA Vs SANJEEV JINDAL	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	12-03-2026
			-do-	C.S.(COMM)	27/2026	27-03-2026	SUPRABHA MITRA THROUGH HOLDER Vs MOHD YAMEEN	ARCHIT SPASINGHAL	9599043045	legal@sigmalegal.in	18-03-2026
39	SH. SUDESH KUMAR DISTRICT JUDGE COMMERCIAL COURT-01	SHAH DAR	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/128/2026	07-03-2026	State Bank of India Vs PARUL SHARMA PROP OF SALE HOUSE	VIJAY PRAKASH			04.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/131/2026	09-03-2026	Tanu Gupta Vs Sagar Kumar	AKHILESH DIXIT			02.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/132/2026	09-03-2026	BANK OF BARODA Vs RAJU	BIMAL KUMAR			27.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/137/2026	13-03-2026	Travelogy India Private Limited Vs Aman Kumar	VISHAL PATEL			24.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/138/2026	13-03-2026	Elpron Exchange Water Engg Pvt Ltd Vs Sh Avinash	PRAMOD SINGH			27.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/143/2026	14-03-2026	NITIN SHARMA PROPRIETOR OF VIVAAN CREATIONS Vs LUCKY AHUJA PROPRIETOR OF JAGANNATH AGENCY	AASHWANI KUMAR			27.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/145/2026	16-03-2026	JAI SHRI KRISHNA IMPEX Vs MEGASHOP RETAIL PRIVATE LIMITED	Aditi Singhal			11.03.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/146/2026	16-03-2026	M/S BRJBIHARI CONCAST LIMITED Vs M/S NAVAYUGA ENGINEERING CO LTD	ASHISH CHAUDHARY			11.03.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/151/2026	18-03-2026	Shree Sai Printers Vs Life of Riley	Vijay Kumar			10.03.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		302, New Court Building	CS(COMMERCIAL)	CS (COMM)/161/2026	25-03-2026	S K Enterprises Vs INSTITUTE OF HUMAN BEHAVIOR AND ALLIED SCIENCE	AMIT SINHA			16.03.2026
		302, New Court Building	CS(COMMERCIAL)	CS (COMM)/167/2026	27-03-2026	UNION BANK OF INDIA Vs MR FAEEM BEG	SANDEEP TYAGI			30.01.2026
		302, New Court Building	CS(COMMERCIAL)	CS (COMM)/172/2026	30-03-2026	M/S FUTURE BATH PRODUCTS PRIVATE LTD. Vs SHRI RAJU RAI	SUNIL			17.12.2025
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL		07-03-2026	Ankur Paints and Inks Private Limited Through AR Manish Kumar Agarwal Vs Sanjay Rana Proprietor of Shiv Shakti Polymers	Vihhan Kumar		06-02-2026
			ROOM NO 208	COMMERCIAL		10-03-2026	PUNJAB AND SINDH BANK Vs SHAISTA	P.K. SACHDEVA		25-02-2026
			ROOM NO 208	COMMERCIAL		11-03-2026	Ankur Jain Vs Ahmad Raza	Piyush Katyal		28/02/2026
			ROOM NO 208	COMMERCIAL		14-03-2026	Nishant Jain Vs Vijay Arora	Ankush Yadav		10-03-2026
			ROOM NO 208	COMMERCIAL		16-03-2026	PUNJAB NATIONAL BANK Vs RAKESH KUMAR JAIN	JYOTI GAUTAM		13-03-2026
			ROOM NO 208	COMMERCIAL		16-03-2026	DHERAJ KUMAR Vs DIWAKAR SINGH	SIDHANT KUMAR DHINGRA		08-01-2026
			ROOM NO 208	COMMERCIAL		19-03-2026	Dharmesh Sancheti Vs Kumar Tiwari	RUCHIKA BOTHRA		17/03/2026
			ROOM NO 208	COMMERCIAL		19-03-2026	STATE BANK OF INDIA Vs hare krishna apparel through its prop sahil chauhan	Arun Upadhyay		17/03/2026
			ROOM NO 208	COMMERCIAL		24-03-2026	ABC Vs XYZ	Mr. Shravan Kr. Bansal)		19-03-2026
			ROOM NO 208	COMMERCIAL		28-03-2026	M S AKG TRENDS PRIVATE LIMITED Vs SACHIN GUPTA	MOHD. BABAR		17-03-2026
			ROOM NO 208	COMMERCIAL		28-03-2026	M S AKG TRENDS PRIVATE LIMITED THROUGH ITS DIRECTOR SHRI AKSHAT JAIN Vs M S NORSPIN INTERNATIONAL	MOHD. BABAR		17-03-2026
			ROOM NO 208	COMMERCIAL		28-03-2026	Bank of Baroda Vs Sanjay	Umesh Joshi & Associates		28-03-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL		28-03-2026	Bank of Baroda Vs Parag Jain	Umesh Joshi & Associates			28/03/2026
41	SH. SANJAY SHARMA II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM)129/2026	07.03.2026	APL APOLLO TUBES LIMITED VS NIRMAL ARVIND KUMAR SHAH	SHRIHAR TRIPATHI			20.02.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)129/2026	10.03.2026	RAJESH GUPTA VS RANDHEER KUMAR	RAKESH KUMAR			06.03.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)139/2026	13.03.2026	M/S BIOCON ELECTRIC PVT LTD VS KULDEEP KUMAR	AMARENDRA KUMAR DUBEY			26.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)154/26	19.03.2026	SHRI NITIN SHARMA VS SHRI SUNNY MEGHANI	VINEET SHARMA			09.03.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)382/2019	19.03.2026	PRABHA VS RAKESH	NEERAJ TYAGI			01.05.2019
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)158/2026	23.03.2026	SHAMA AGGARWAL VS AFZAL MALIK	PADAM KHANNA			15.03.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)160/2026	24.03.2026	M/S DELHI MANPOWER SERVICE Vs Nix Diagnostics and Polyclinic LLP	SANJAY SHARMA			25.02.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)164/2026	25.03.2026	BANK OF INDIA VS RAM SINGH	V P TIWARI			20.03.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)162/2026	25.03.2026	SANJAY KUMAR JAINK VS PARSHVANATH DEVELOPERS LTD	SUNIL AND ASSOCIATES			17.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)163/2026	25.03.2026	SANJAY KUMAR JAINK VS PARSHVANATH DEVELOPERS LTD	SUNIL AND ASSOCIATES			15.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)173/2026	30.03.2026	G WORLD COLLECTION VS MEENATCHI FASHIONS (NEW NAME) LAKSHMI GARMENTS(OLD NAME)	ARPIT JAIN			17.03.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)174/2026	30.03.2026	VIMAL TRADING CO VS RAJA MENS WEAR	ARPIT JAIN			28.02.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)133/2026		STATE BANK OF INDIA Vs Mohd Sameer Proprietor Super Big Bazar Sale	SUCHITA DIXIT	8896932838	sameermalik88023@gmail.com	10-03-2026
				COMMERCIAL	Execution (Comm.)/43/2026		Puneet Jain Vs Aman Bhalla	KAMAL GARG	8560570576	mailkamalgarg@gmail.com	12-03-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COMMERCIAL	CS(COMM)140/2026		M/S BIOCON ELECTRIC PVT LTD Vs PRANAB KUMAR PANDIT PROP M/S SHREE KRISHNA ENTERPRISES	AMARENDRA KUMAR DUBEY	9260958246	globalvisionlawoffice@gmail.com	13-03-2026
			COMMERCIAL	CS (COMM)141/2026		M/S BIOCON ELECTRIC PVT LTD THROUGH ITS A.R. DINESH CHAND SHARMA Vs PRADEEP KUMAR SHARMA PROP OF M/S SHAIL ENTERPRISES	AMARENDRA KUMAR DUBEY	9260958246	globalvisionlawoffice@gmail.com	13-03-2026
			COMMERCIAL	CS (COMM)142/2026		M/S BIOCON ELECTRIC PRIVATE LIMITED THROUGH ITS A.R. DINESH CHAND SHARMA Vs DILIP SAMANTA PROP. OF M/S WELCOMET	AMARENDRA KUMAR DUBEY	9260958246	globalvisionlawoffice@gmail.com	13-03-2026
			COMMERCIAL	CS (COMM)/149/2026		SHIV KUMAR JAIN Vs SALIM	DEEPAK GOEL	9711840150		16-03-2026
			COMMERCIAL	Ex. - Award by Arb./15/2026		KOTAK MAHINDRA PRIME LTD. Vs MEENU VERMA AND ORS.	SAGAR MISHRA	7053284188	sagarmishra2490@gmail.com	17-03-2026
			COMMERCIAL	CS (COMM)150/2026		PUNJAB NATIONAL BANK VS VISHESH KUMAR	JYOTI GAUTAM	7000041067	jyoti_gautam2010@yahoo.com	17-03-2026
			COMMERCIAL	CS (COMM)/155/2026		STANLEE INDIA PETROCHEM PVT LTD Vs MAHARAJ SINGH PROPRIETOR OF DISHA TRADERS	SUNIL KUMAR VERMA	807688119	Sunilverma.delegal@gmail.com	19-03-2026
			COMMERCIAL	CS (COMM)/156/2026		STANLEE INDIA PETROCHEM PVT LTD Vs SURESH KUMAR PROPRIETOR OF BHARAT OIL COMPANY	SUNIL KUMAR VERMA	807688119	Sunilverma.delegal@gmail.com	19-03-2026
			COMMERCIAL	CS (COMM)/157/2026		Sh. Dharmesh Kumar Sancheti Vs Sh. Arvind Kumar Tiwari	RUCHIKA BOTHRA	8929976205	bothraruichi96@gmail.com	19-03-2026
			COMMERCIAL	Execution (Comm.)/54/2026		Narender Kumar Vs Harish Chawla	J K GUPTA	9868529732	jk Gupta.advocate@gmail.com	25-03-2026
			COMMERCIAL	CS (COMM)/165/2026		Johnlee Pharmaceuticals Private Limited and Anr Vs Glenford Pharmaceuticals Private Limited	UTSAV JAIN	9082798662	advomanishbhoivani@gmail.com	25-03-2026
			COMMERCIAL	CS (COMM)/166/2026		BANK OF INDIA Vs Intjar Prop. of M/s Ashma Emporium	V.P. TIWARI	9990182901	vptiwariadvocate@gmail.com	25-03-2026
			COMMERCIAL	Execution (Comm.)/56/2026		Benson Polymers Limited Vs M S JACKSON PAINTS	SIDDHARTH CHAUDHARY	9289466344	advocatesiddharthchaudharytagmail.com	30-03-2026
			COMMERCIAL	MISC DJ/320/2026		ASHA MALIK AND ANR Vs MOHAMMAD AHMAD	NOOR UL ISLAM	9810209507	nuislam@rediffmail.com	30-03-2026
43	SH. DEVENDER KUMAR JANGALA DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	nil							

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
44	SH.VINOD DISTRICT JUDGE (COMMERCIAL COURT)	YADAV WEST	nil								
45	SH. JAGDISH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	nil								
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	nil								
47	SH. RAJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS COMM 123/2026	09.03.2026	CANARA BANK V/S PANKAJ KUMAR	CHITRA MALHOTRA	9212888057	chitramalhotrasobti@gmail.com	
			603	Commercial Suit	CS COMM 117/2026	06.03.2026	UNION BANK OF INDIA V/S INDRA KUMARI	ALKA MISHRA	971134390	advocateshyamjha@gmail.com	17.02.2026
			603	Commercial Suit	CS COMM 116//2026	06.03.2026	UNION BANK OF INDIA V/S MONIKA SURI	ALKA MISHRA	971134390	advocateshyamjha@gmail.com	17.02.2026
			603	Commercial Suit	CS COMM 122/2026	09.03.2026	TARA CHAND SUMIT V/S DDA	AKSHU JAIN	9810300955	E-mail: skjainandassociates@gmail.com	21.02.2026
			603	Commercial Suit	CS COMM 142/2026	17.03.2026	UPGRID SOLUTIONS V/S SANDEEP MEHTA	KRITIKA TUTEJA	9643008880	contactaaalegal.pro	29.01.2026
			603	Commercial Suit	CS COMM 143/2026	17.03.2026	UPGRID SOLUTIONS V/S AKHTAR ANEES	KRITIKA TUTEJA	9643008880	contactaaalegal.pro	29.01.2026
			603	Commercial Suit	CS COMM 151/2026	23.03.2026	NETSARANG COMPUTER INC V/S EXCITED BROADBAND PRIVATE LTD	RISHI PRAKASH	8826232692	rishioo09p@gmail.com	17.03.2026
			603	Commercial Suit	CS COMM 156/2026	24.03.2026	NETSARANG COMPUTER INC V/S LITMUS 7 SYSTEMS	RISHI PRAKASH	8826232692	rishioo09p@gmail.com	17.03.2026
			603	Commercial Suit	CS COMM 161/2026	25.03.2026	UNION BANK OF INDIA V/S YOGESH KUMAR GULIA	ALKA MISHRA	971134390	advocateshyamjha@gmail.com	17.02.2026
			603	Commercial Suit	CS COMM 162/2026	25.03.2026	X VS Y	SHRAVAN BANSAL	8447887541	unitedmark@uniteddandunited.com	17.03.2026
			603	Commercial Suit	CS COMM 165/2026	25.03.2026	CANARA BANK V/S M/SAI KRIPA SALES	SARITA KANWAR	9560812121	southwest-dlsa@nic.in	19.03.2026
603	Commercial Suit	CS COMM 159/2026	25.03.2026	PUMA SE V/S ASHOK KUMAR	GAUTAM BHASIN	9999306881	h.gautambhashin@gmail.com	21.03.2026			

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			603	Commercial Suit	CS COMM 173/2026	30.03.2026	UNION BANK OF INDIA V/S ASHOK KUMAR	ALOK KUMAR	9911000126	alok.adv2001@gmail.com	23.03.2026
48	SH. BALWANT RAJ BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	CS (COMM)/114/2026	06-03-2026	Union Bank of India Vs Binesh Kumar and ors	ALKA MISHRA(P)/ DHANANJAY KR.	9711343590	advocateshyamjha@gmail.com	17.02.26
			613	Commercial Suit	CS (COMM)/115/2026	06-03-2026	Union Bank of India Vs Siddhivinayak Enterprises and ors	ALKA MISHRA(P)/ DHANANJAY KR.	9711343590	advocateshyamjha@gmail.com	17.02.26
			613	Commercial Suit	CS (COMM)/121/2026	09-03-2026	UMESH CHANDER SOLANKI Vs VINOD NAINWAL	DEEPAK(P),	9811398342	malikdeepak1985@gmail.com	28.02.26
			613	Commercial Suit	CS (COMM)/120/2026	09-03-2026	PUMA SE Vs ANSHU BANSAL	GAUTAM BHASIN	9999306881	eludicatoinallegal@outlook.com	06.03.26
			613	Commercial Suit	CS (COMM)/129/2026	10-03-2026	Upgrid Solutions Private Limited Vs Waseem Akram Sole Proprietor of Waseem Charging Station	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	09.02.26
			613	Commercial Suit	CS (COMM)/128/2026	10-03-2026	SEEMA Vs SHOABD MALIK	S Dagar(P),	9810106174	dsdagar20@gmail.com	17.02.26
			613	Commercial Suit	CS (COMM)/138/2026	14-03-2026	CANARA BANK Vs RAVINDRA PRASAD	SARITA KANWAR(P),	9560812121	info@stlegal.in	17.02.26
			613	Commercial Suit	CS (COMM)/137/2026	14-03-2026	CANARA BANK Vs K ENTERPRISES	SARITA KANWAR(P),	9560812121	info@stlegal.in	17.02.26
			613	Commercial Suit	CS (COMM)/147/2026	19-03-2026	Umbrella Infocare Pvt Ltd Vs Teknobuilt Solutions Pvt Ltd	Kanika Kimathi	9886688340	info@lexansh.com	28.01.26
			613	Commercial Suit	CS (COMM)/149/2026	20-03-2026	kapil kohli Vs rodish hospitality pvt ltd	Ashu Arora(P),	9910800124	ashunarora@gmail.com	13.03.26
			613	Commercial Suit	Counter Claim/7/2026	23-03-2026	Ashish Awasthi Vs Lalit Yadav	Rajesh Aggarwal	9810179438	deekshalawfirm2017@gmail.com	16.12.25
			613	Commercial Suit	CS (COMM)/150/2026	23-03-2026	Continental Packaging Through Sole Proprietor Mr Kunal Aggarwal Vs koshika Wellness Private Limited	Rachit Mittal	9873997047	rachit@rmlaw.chambers.in	16.03.26
			613	Commercial Suit	CS (COMM)/152/2026	23-03-2026	M/S SUNSHINE MARKETING Vs M/S AARANYA SNACK AND SAVORIE PRIVATE LIMITED	Prakash Kapoor	8826976754	legalpkapoor@gmail.com	18.02.26
			613	Commercial Suit	CS (COMM)/164/2026	25-03-2026	Bank Of India Vs Narender Kumar prop M/s Delight Services	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	21.03.26

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			613	Commercial Suit	CS (COMM)/172/2026	27-03-2026	JAIN TRADERS Vs SHREE BANKE BIHARI TRADERS	Rohit Sangwan(P)	8700523521	lawfirmunity@gmail.com	18.03.26
			613	Commercial Suit	CS (COMM)/171/2026	27-03-2026	BECON INDUSTRIES Vs PIPE SAAKAAR INDUSTRIES V R SARDANA (P), INFRAPROJECTS AND ANR	SARDANA (P),	9811600007	saakaar@saakaarsardana.com	18.03.26
			613	Commercial Suit	CS (COMM)/175/2026	30-03-2026	Mrs Kiran Gulati Vs Ananta Shri	Msvikas chhabra(P)	9212416114	chhabravikas44@gmail.com	23.03.26
			613	Commercial Suit	CS (COMM)/174/2026	30-03-2026	SD ENGINEERS Vs SHIV SHAKTI FIBRE UDYOG	Arvind Kumar	8285669607	arvind_ara57@rediffmail.com	23.03.26
49	SH. GAUTAM MANAN DISTRICT COMMERCIAL COURT-03	SOUTH-WEST	614	Miscellaneous	M.Ex/17/2026	06-03-2026	SAJID ALI Vs KULBHUSHAN SOOD	MS. SAILA	8448377269	ADVSAILAKHAN@GMAIL.COM	NA
			614	Commercial Suit	CS (COMM)/113/2026	06-03-2026	SHIPBOLT INDUSTRIES PVT LTD Vs BHAWAN SINGH	SH. SHARVAN KUMAR	9996397065	LAXMANSHARMA@GMAIL.COM	24.02.2026
			614	Commercial Suit	CS (COMM)/119/2026	07-03-2026	GAURAV GUPTA KAMLADITYA CONSTRUCTION PVT LTD	MR. ANAND JAIN	9810024729	PUNITJAINADVOCATE@GMAIL.COM	06.02.2026
			614	Execution	Execution (Comm.)/63/2026	09-03-2026	INDIAN BANK Vs COMPONENT	MR. ADITYA GOEL	9540828585	ADVADITYAGOEL@HOTMAIL.COM	NA
			614	Execution	Execution (Comm.)/64/2026	09-03-2026	INDIAN BANK Vs PRIME GOLD BAKERY	MR. ADITYA GOEL	9540828585	ADVADITYAGOEL@HOTMAIL.COM	NA
			614	Commercial Suit	CS (COMM)/124/2026	09-03-2026	INDIAN BANK Vs BASKIT KUMAR	MR. ANKIT DAGAR	9811399499	ADVANKITDAGAR@HOTMAIL.COM	27.02.2026
			614	Arbitration	OMP (COMM.)/953/2026	09-03-2026	KULDEEP SINGH Vs SHUBHAM SUYAL	MR. ANKIT HOODA	9034525083	ADVANKITHOODA@GMAIL.COM	NA
			614	Commercial Suit	CS (COMM)/125/2026	10-03-2026	UPGRID SOLUTIONS PVT LTD Vs NEERAJ CHAUDHARY	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	09.02.2026
			614	Commercial Suit	CS (COMM)/127/2026	10-03-2026	MANMEET KAUR Vs HOME MASTER LTD	MR. VIPIN SHARMA	8447267458	ALLEGIANCELEGAL@GMAIL.COM	07.02.2026
			614	Arbitration	OMP (COMM.)/960/2026	10-03-2026	TOYOTA FINANCIAL SERVICES Vs SANGAM KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/961/2026	10-03-2026	TOYOTA FINANCIAL SERVICES Vs PUNEET DALAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA

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			614	Arbitration	OMP (COMM.)/962/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs BHARDWAJ JOGENDRA SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/963/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs YOGESH GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/964/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs EKTABHARDWAJ SONI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/965/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs TAPOSH DASS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/966/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs BHARDWAJ MOHAMMAD SHAHFAIZ ANSARI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/967/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs MUNAVIRBHARDWAJ K	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/968/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs RAVIBHARDWAJ KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/969/2026	(1)10-03-2026	TOYOTA FINANCIAL SERVICES Vs RITESH SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Commercial Suit	CS (COMM.)/130/2026	11-03-2026	NET SARANGMR. RISHI VRINDA NENO TECH. COMPUTER INC Vs PRAKASH	MR. RISHI PRAKASH	8826232692	RISHI0009@GMAIL.COM	06.03.2026
			614	Arbitration	OMP (COMM.)/9/2026	12-03-2026	BIO PETRO CLEAN INDIA Vs PARAMOUNT LIMITED	MR. MUNAWWAR NASEEM	9899778389	SANJANA@DUASSOCIATES.COM	NA
			614	Arbitration	OMP (COMM.)/996/2026	(1)12-03-2026	KOTAK MAHINDRA BANK Vs VIKKY SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/997/2026	(1)12-03-2026	TOYOTA FINANCIAL SERVICES Vs VASIMBHARDWAJ RAJPUT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/998/2026	(1)12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANJEET KAUR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/999/2026	(1)12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs DINESH GULIYA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1000/2026	(1)12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs PAWAN KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRARG1@GMAIL.COM	NA

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		614	Arbitration	OMP (COMM.)/1001/2026	12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SATISH S	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1002/2026	12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs RAJBIR H	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1003/2026	12-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs PARTAP R	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Commercial Suit	CS (COMM.)/133/2026	13-03-2026	CANARA BANK Vs SUDI ENTERPRISES	MS. SARITA KANWAR	9560812121	INFO@STKLEGALIN	17.02.2026
		614	Commercial Suit	CS (COMM.)/134/2026	13-03-2026	CANARA BANK Vs MANISH SALUJA	MS. SARITA KANWAR	9560812121	INFO@STKLEGALIN	17.02.2026
		614	Commercial Suit	CS (COMM.)/140/2026	16-03-2026	UNIVERSAL JET LOGISTICS PVT LTD Through its Director Mr Sunil Vashisht Vs MAGNETIC CULTURE PRIVATE LIMITED	MR. JAI RAJ YADAV	981198630	JAIRAJYADAV52@GMAIL.COM	11.03.2026
		614	Arbitration	OMP (COMM.)/1012/2026	16-03-2026	IDFC FIRST BANK LTD Vs YOGESH KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	NA
		614	Arbitration	OMP (COMM.)/1013/2026	16-03-2026	MAHINDRA MAHINDRA FINANCIAL SERVICES LIMITED Vs AJAY KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	NA
		614	Execution	Execution (Comm.)/77/2026	17-03-2026	OMAXE LTD Vs SUPERIOR FINLEASE LTD	MR. MUKTIBODH	9958944220	MUKTIBODH1@GMAIL.COM	
		614	Commercial Suit	CS (COMM.)/144/2026	17-03-2026	SULEMAN SAIFI Vs SNEH LATA GARG	MR. GAURAV SADANA	9015242475	SADANA.GAURAV1298@GMAIL.COM	13.03.2026
		614	Arbitration	OMP (COMM.)/1031/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs ASHISH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1032/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs ROHIT VATS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1033/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs NAVJOT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1034/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs MANJINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1035/2026	17-03-2026	TOYOTA FINANCIAL SERVICES Vs MANOJ KUMAR SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA

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			614	Arbitration	OMP (COMM.)/1036/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs BINDUKUTTAN S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1037/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs MOHAMMED ANSAL T	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1038/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs JAMALUDHEEN T M	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Execution	OMP (COMM.)/1039/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs LALU C	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Execution	OMP (COMM.)/1040/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs BINU SADANANDAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1041/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs ROHIT JAIN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1042/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs MOHD MUJEEB	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1043/2026	(17-03-2026)	TOYOTA FINANCIAL SERVICES Vs SANJAY JAIN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	Execution	Execution (Comm.)/83/2026	18-03-2026	PSA POLYMERS PVT LTD Vs GLOBUS ECOTRONICS	MR. R.L. BHAGAT	9971829916	RLBAJURIST@GMAIL.COM	NA
			614	Commercial Suit	CS (COMM.)/145/2026	18-03-2026	BTC TRADERS PVT LTD Vs UNIQUES INFRAENGINEERING INDIA	MR. JASPREET SINGH	9899641617	JASPREET.LAW@GMAIL.COM	13.03.2026
			614	Arbitration	OMP (COMM.)/1044/2026	(18-03-2026)	Kotak Mahindra Bank Ltd Vs Sahil	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1062/2026	(18-03-2026)	IDFC FIRST BANK LTD Vs MOHD AYYUB	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	Arbitration	OMP (COMM.)/1085/2026	(18-03-2026)	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs TYAGI TEMPO SERVICE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1087/2026	(18-03-2026)	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MANISH RANA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1088/2026	(18-03-2026)	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs ASHIF J	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG1@GMAIL.COM	NA

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			614	Arbitration	OMP (COMM.)/1089/2026	(1)18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SHALU G	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1090/2026	(1)18-03-2026	M/S CHOLAMANCHOLAM NDALAM INVESTMENT AND FINANCE COMPANYDALAM INVESTMENT AND FINANCE CO. LTD Vs	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1091/2026	(1)18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs HARBIR SINGH	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1092/2026	(1)18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs DEEPAK KUMAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1093/2026	(1)18-03-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs MUKESH KUMAR	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1094/2026	(1)18-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1095/2026	(1)18-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1096/2026	(1)18-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1097/2026	(1)18-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1098/2026	(1)19-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1099/2026	(1)19-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1100/2026	(1)19-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1101/2026	(1)19-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1102/2026	(1)19-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	Arbitration	OMP (COMM.)/1103/2026	(1)19-03-2026	KOTAK MAHINDRAM. BANK LTD Vs SHRIRAM ROADLINES	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA

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		614	Arbitration	OMP (COMM.)/1104/2026	19-03-2026	KOTAK MAHINDRA BANK Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1105/2026	19-03-2026	KOTAK MAHINDRA BANK Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1106/2026	19-03-2026	KOTAK MAHINDRA BANK Vs SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1115/2026	19-03-2026	KOTAK MAHINDRA BANK Vs SHIV GORAKHNATH COOP L/C SOCIETY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1116/2026	19-03-2026	KOTAK MAHINDRA BANK Vs DINESH	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Arbitration	OMP (COMM.)/1117/2026	19-03-2026	KOTAK MAHINDRA BANK Vs VIKRAM SINGH	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Commercial Suit	OMP (COMM.)/1118/2026	19-03-2026	KOTAK MAHINDRA BANK Vs BIJENDER	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Commercial Suit	OMP (COMM.)/1119/2026	19-03-2026	KOTAK MAHINDRA BANK Vs KAPIL	MR. SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	Commercial Suit	CS (COMM.)/153/2026	23-03-2026	State Bank Of India Vs Rajat Raj Keshri	MS. S. SOOD	9811786067	MSSSOODADVOCATE@GMAIL.COM	28.01.2026
		614	Commercial Suit	CS (COMM.)/154/2026	23-03-2026	STATE BANK OF INDIA Vs MISHENCHU MESEN	MS. S. SOOD	9811786067	MSSSOODADVOCATE@GMAIL.COM	NA
		614	Execution	Ex.COMM Award by Arb. Comm./12/2026	24-03-2026	KOTAK MAHINDRA BANK Vs HARSHA INFRA POWER	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	NA
		614	Commercial Suit	SH. RAKESH PANDIT	25-03-2026	AJAY CHOPRA Vs AXIS MAX LIFE INSURANCE LTD	MR. ANKIT BATRA	9990786641	ANKIT.BATRA30@GMAIL.COM	27.09.2025
		614	Execution	Execution (Comm.)/90/2026	27-03-2026	MONEYWISE FINANCIAL SERVICES Vs UNITED TRADING COMPANY				NA
		614	Execution	Execution (Comm.)/91/2026	27-03-2026	KOTAK MAHINDRA PRIME LTD Vs SUNNY DAHIYA	MR. ABHISHEK KAUSHIK	9868521167	ADV.ABHISHEKKAUSHIK@GMAIL.COM	NA
		614	Execution	Execution (Comm.)/92/2026	27-03-2026	KARSHNI SALES Vs GURUTECH PROJECTS	MS. MEENA CHAUDHARY	9811047445	MCSADVOCATE@GMAIL.COM	NA

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			614 Commercial Suit	CS (COMM)/169/2026	27-03-2026	UNION BANK OF INDIA Vs PREETI YADAV	MR. RAJENDRA YADAV	9312046733	YADAVRAZAN@GMAIL.COM	18.03.2026
			614 Commercial Suit	CS (COMM)/170/2026	27-03-2026	KOOL ENGINEERS Vs VIVEKANAND TITWARI	MR. KUNAL KRASHRISODIA	7011811964	KUNALSHRISODIA2009@GMAIL.COM	06.02.2026
			614 Commercial Suit	CS (COMM)/176/2026	30-03-2026	SKY SEATER TOURS AND TRAVELS Vs KALIM AHMAD MOHAMMED HANIF ANSARI	MR. INDRAJEET KUMAR MISHRA	7836855036	ADVOCATEIKMISHRA@GMAIL.COM	NA
			614 Execution	Execution (Comm.)/69/2026	11-03-2026	SIMRAN SOLUTIONS Vs HIMANSHU MOTORS	MR. LAL SINGH THAKUR	9212046428	THAKURADVOCATES@YAHOO.CO.IN	NA
			614 Execution	Execution (Comm.)/61/2026	07-03-2026	AXIS BANK LTD Vs MADAN MOHAN	MR. NIKHIL SHARMA	9953286200	NIKHIL.SHARMA@GMAIL.COM	NA
			614 Commercial Suit	CS (COMM)/126/2026	10-03-2026	UPGRID SOLUTIONS PVT LTD Vs SUMIT KUMAR	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALLEGAL.PRO	09.02.2026
50	SH. AJAY GULATI-DISTRICT JUDGE COMMERCIAL COURT-04	SOUTH-WEST	509 OMP (COMM.)/8/2026	8/2026	07-03-2026	SURENDER SINGH YADAV Vs MS DELHI MERCANTILE COOPERATIVE URBAN SOCIETY LTD	OMKAR SHARMA & ASSOCIATES	9718006200	adv.omkarsharma@gmail.com	
			509 Execution (Comm.)/62/2026	62/2026	07-03-2026	Kotak Mahindra Bank Limited Vs ANJU KUMARI SINGH	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	
			509 CS (COMM.)/118/2026	118/2026	07-03-2026	Netsarang Computer Inc and Ors Vs Elision Technologies Private Limited and Others	AMEY ANANT PARAB	9768227488	amey.parab21@gmail.com	23.02.2026
			509 Execution (Comm.)/65/2026	65/2026	09-03-2026	Mabel Apparel Pvt Ltd Vs Vikas Enterprises	BRAHM PRAKASH SHARMA	9811894486	advocate.brahm@gmail.com	
			509 CS (COMM.)/131/2026	131/2026	11-03-2026	M/S SUNSHINE MARKETING Vs M/S BELIEVE COSMETIC	PRAKASH S CHAND KAPOOR	9826976754	legalkapoor@gmail.com	18.02.2026
			509 OMP (COMM.)/974/2026	(D)974/2026	11-03-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs KRISHNA BAJWA 1282	MAYANK INDIAMAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)/975/2026	(D)975/2026	11-03-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs MUKESH SONI 0920	MAYANK INDIAMAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)/976/2026	(D)976/2026	11-03-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs KARTAR CHOUDHARY 1363	MAYANK INDIAMAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)/977/2026	(D)977/2026	11-03-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs DIPESH KUMAR SINGH 9202	MAYANK INDIAMAHAJAN	9873347330	mayank_mahajan05@yahoo.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			509	OMP (COMM.)/978/2026	(D)978/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LATA RANI 9799	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/979/2026	(D)979/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHYNESH PEELIYAT 2926	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/980/2026	(D)980/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHTAMANGAL PROJECTS LIMITED 1330	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/981/2026	(D)981/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARVINDER SINGH RATHEE 6065	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/982/2026	(D)982/2026	11-03-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs BHARDWAJ AYAZ ALIMODDIN KAZICO. 1376	RAHUL BHARDWAJ &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)/983/2026	(D)983/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATYAM SINGH 9754	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/984/2026	(D)984/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMAD CHAND 3632	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/985/2026	(D)985/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUSTAKEEM KHAN 5166	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/986/2026	(D)986/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YOGESH RAMESH 3115	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/987/2026	(D)987/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL KUMAR 1006	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/988/2026	(D)988/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKRAM THAKUR 7018	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/989/2026	(D)989/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANOOP KUMAR TIWARI 8344	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/990/2026	(D)990/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANURAG BUDHIRAJA 3903	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/991/2026	(D)991/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHIWADI DELHI TAXI 5873	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/992/2026	(D)992/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RINKU YADAV 0492	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			509	OMP (COMM.)/993/2026	(D)993/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PAWAN S 7439	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/994/2026	(D)994/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJNATH P YADAV 1437	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/995/2026	(D)995/2026	11-03-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANKUSH MALHOTRA 3228	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	Execution (Comm.)/70/2026	70/2026	12-03-2026	PUNJAB NATIONAL BANK Vs VIRENDER KUMAR	VIKASH KUMAR	9650795147	lexnexusvkm@gmail.com	
			509	Execution (Comm.)/71/2026	71/2026	12-03-2026	PUNJAB NATIONAL BANK Vs KAMLESH DEVI	VIKASH KUMAR	9650795147	lexnexusvkm@gmail.com	
			509	Execution (Comm.)/72/2026	72/2026	12-03-2026	MONEYWISE FINANCIAL SERVICES PVT LTD Vs UNITED TRADING COMPANY	MEHVISH KHAN	9319212148	khanmehvish2189@gmail.com	
			509	CS (COMM)/132/2026	132/2026	12-03-2026	APEX INFRA PROJECTS Vs SHARMA	DISHANT	9971463025		23.02.2026
			509	Execution (Comm.)/73/2026	73/2026	13-03-2026	Axis Bank Ltd Vs MAYENGBAM SINGH	RAHUL CHAUHAN	9971891788	info@aualegal.com	
			509	Execution (Comm.)/74/2026	74/2026	13-03-2026	Axis Bank Ltd Vs AMARJEET KUMAR	RAHUL CHAUHAN	9971891788	info@aualegal.com	
			509	CS (COMM)/135/2026	135/2026	13-03-2026	CANARA BANK RESMEN SOLUTION	SARITA KANWAR	9560812121	info@stklegal.in	17.02.2026
			509	CS (COMM)/136/2026	136/2026	13-03-2026	CANARA BANK Vs PATANJALI STORE	SARITA KANWAR	9560812121	info@stklegal.in	17.02.2026
			509	Execution (Comm.)/76/2026	76/2026	14-03-2026	Tata Capital Limited Vs PULKIT PRINT PCESS	S P RANA	9953455007	sprana2013.sr@gmail.com	
			509	CS (COMM)/139/2026	139/2026	14-03-2026	SHRI PUNEET GUPTA Vs SHRI PRAKASH SHARMA	MUKESH KUMAR SINGH	8130315254	mukeshsingh2234@gmail.com	03.12.2025 & 06.03.2026
			509	OMP (COMM.)/1008/2026	(D)1008/2026	14-03-2026	IDFC FIRST BANK LTD Vs TESUL PRIVATE LIMITED 0817	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/1009/2026	(D)1009/2026	14-03-2026	IDFC FIRST BANK LTD Vs TESUL PRIVATE LIMITED 9830	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES		
			509	OMP (COMM.)/1010/2026	(D)1010/2026	14-03-2026	IDFC FIRST BANK LTD Vs CHANDRA PAL	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)/1011/2026	(D)1011/2026	14-03-2026	DELCON ENGINEERING Vs NTPC EMPLOYEES CO OPERATIVE	URVASHI BEHL	9818541348		
			509	CS (COMM.)/141/2026	141/2026	16-03-2026	HARISH TIWARI Vs TRUEWARE INTERNATIONAL LLP AND ORS	ANAMIKA MISHRA	7303570382	adv.anamika.mishra@gmail.com	12.03.2026
			509	Execution (Comm.)/78/2026	78/2026	17-03-2026	Baby Rani Alias Baby Verma Vs Gurgaon Packaging Pvt Ltd	DYNAMIC LAW CONSULTANTS	9266060127		
			509	Execution (Comm.)/80/2026	80/2026	18-03-2026	Nissan Renault Financial Services India Private Limited Vs SANGEETA YADAV	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	Execution (Comm.)/81/2026	81/2026	18-03-2026	KOTAK MAHINDRA BANK Vs MD JAVED	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	CS (COMM.)/148/2026	148/2026	19-03-2026	IDBI Bank Ltd Vs Adarsh Kumar	VIVEK KUMAR	9811867703	kumarvivekadvgmail.com	13.03.2026
			509	OMP (COMM.)/1131/2026	(D)1131/2026	20-03-2026	IDFC FIRST BANK LTD Vs BANAK SINGH 4299	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	
			509	Execution (Comm.)/84/2026	84/2026	24-03-2026	Vishwanath Sharma Vs Raunak Construction Developers	SHUBHAM SHARMA	9643119225	inbox.shubham04@gmail.com	
			509	Execution (Comm.)/85/2026	85/2026	24-03-2026	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD Vs INDIA SOURCING THROUGH ITS PROPRIETOR LALITA RANI	ASHISH BANSAL	8750998800	meridianattorneys@gmail.com	
			509	Execution (Comm.)/86/2026	86/2026	24-03-2026	ARDH SAINIK CANTEEN Vs CAM INFOTECH	PAYAL ARYA	8000700172	ardhsainiklegal@gmail.com	
			509	CS (COMM.)/155/2026	155/2026	24-03-2026	State Bank Of India Vs Yuvraj Jadhav	MS S. SOOD	9811786067	msssoodadvocate@gmail.com	28.01.2026
			509	CS (COMM.)/157/2026	157/2026	24-03-2026	RAJBIR PARASAR Vs PAWAN GOODS FREIGHT CARRIERS THROUGH ITS PROPRIETOR T R SANDHIR	SUNNY SHARMA		advocatesunnysharma@gmail.com	23.02.2024
			509	CS (COMM.)/158/2026	158/2026	24-03-2026	State Bank Of India Vs THAMARAISELVAM K	MS S. SOOD	9811786067	msssoodadvocate@gmail.com	14.10.2024
			509	Execution (Comm.)/88/2026	88/2026	25-03-2026	KOTAK MAHINDRA PRIME LIMITED Vs ROHIT DIXIT	ABHISHEK KAUSHIK	9868521167	adv.abhishekkauishk@gmail.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
		509	Execution (Comm.)/89/2026	89/2026	25-03-2026	MANAPPURAM FINANCE Vs AXAIVAR SINGH	SANDEEP BANSAL	9650111667			
		509	CS (COMM)/160/2026	160/2026	25-03-2026	Puma Se Vs Ashok Kumar	GAUTAM BHASIN		eldjudication.legal@outlook.com	21.03.2026	
		509	CS (COMM)/166/2026	166/2026	25-03-2026	CANARA BANK Vs S ENGINEERING	SARITA KANWAR	9560812121	info@stlegal.in	19.03.2026	
		509	CS (COMM)/167/2026	167/2026	25-03-2026	Ms UNION BANK OF INDIA Vs PRETHI YADAV	RAJENDRA YADAV	9312046733	yadavrizen@gmail.com	18.03.2026	
		509	Execution (Comm.)/95/2026	95/2026	30-03-2026	INDU AGGARWAL Vs MOHD MOHIUDDIN	SURENDER PAL	9873235288			
		509	Execution (Comm.)/96/2026	96/2026	30-03-2026	KOTAK MAHINDRA PRIME LTD Vs PAVAN PRATAP SINGH	KUSHAL KUMAR/RISHAB SAXENA	7009793548	rishabheruditelegal@gmail.com		
TOTAL								709			

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF March 2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL							
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL							
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL							
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL							
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL							
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL							
7	SH. MUKESH KUMAR GUPTA DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL							
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL							
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL							
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL							

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	OMP (1) (COMM)	77 / 2026	21.02.2026	HERO FINCORP LTD Vs MRS LAVANYA GOURISHEETY	SH. MAYANK MAHAJAN	9873347330		10.03.2026
				OMP (COMM)	7 / 2026	15.01.2026	DELHI URBAN SHELTER IMPROVEMENT BOARD Vs Y K GOYAL	MR. NITESH KUMAR	9810589773		25.03.2026
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT RECOVERY	FORCS (COMM)/573/24	20/07/2024	BANK OF BARODA VS DIKSHA	SUMEET ANAND	9953154353		10/03/2026
				SUIT RECOVERY	FOR Misc D. 1351/25	06/09/2025	INTECH ENGINEERS VS. PARMAR CONSTRUCTION COMPANY	ASHIMA GUPTA	9582613039		12/03/2025
				SUIT RECOVERY	FORCS (COMM)/464/25	05/06/2025	COMMITTED CARGO CARE LIMITED VS CROSSBORDER LOGISTECH PVT. LTD.	NAINA WALIA	8527287243		13/03/2025
				SUIT RECOVERY	FORCS (COMM)/637/25	13/08/2025	M/S MOGLI FINANCE PVT LTD VS NIKOM PHARMACEUTICAL PVT LTD ANDORS	TARUN VERMA	Not available		13/03/2025
				SUIT RECOVERY	FORCS (COMM)/926/25	06/12/2025	HT MEDIA LTD. VS INDERJIT SINGH SONI	PUNEET BAJAJ	9711166242		14/03/2025
				SUIT RECOVERY	FORCS (COMM)/111/26	11/02/2026	VISHWINDER GUPTA VS ANSAL CH1 FLAT OWNERS ASSOCIATION	NATHAN DIVIANI K VERMA	Not available		16/03/2026
				SUIT RECOVERY	FORCS (COMM)/622/25	07/08/2025	RL POLYMERS THROUGH ITS AR VS SUNIL SHERAWAT PROPRIETOR OF UNITED PET	GAGAN KUMAR SINGHAL	8860538313		16/03/2026
				SUIT RECOVERY	FORCS (COMM)/892/24	06/11/2024	MULTISOFT INFOCOM PRIVATE LIMITED VS QEOSOL TECH SOLUTIONS PVT. LTD.	ARIHANT JAIN	8360795167		20/03/2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS		
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH									
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)65/2026	29.01.2026	STATE BANK OF INDIA VS VIVEK RANJAN KUMAR	RAJEEV SAGAR	9810021846	sagarandsagar@live.com	31.08.2024
			6, New Court Block-I	Commercial	CS (COMM)66/2026	29.01.2026	STATE BANK OF INDIA VS SANJAY CHOUDHARY	RAJEEV SAGAR	9810021846	sagarandsagar@live.com	15.07.2024
			6, New Court Block-I	Commercial	CS (COMM)/47/2026	23.01.2026	STATE BANK OF INDIA Vs RAVINDER KUMAR	RANI BHARDWAJ	8010410831	RBHARDWAJASSOCIATE@GMAIL.COM	20.01.2026
			6, New Court Block-I	Commercial	Ex.COMM Award by Arb. Comm./11/2026	28.02.2026	INDUSIND BANK LTD VS ASHOK KUMAR	NAGENDER SINGH	9990706205	advpankaj.associates@gmail.com	23.02.2026
			6, New Court Block-I	Commercial	CS (COMM)125/2026	10.03.2026	DEVI DEVKI FOUNDATIO VS VARUN SHARMA	SANJEEV SARASWAT	9810117154	sanjeev.sarasat@questlegalpartners.com	27.02.2026
			6, New Court Block-I	Commercial	CS (COMM)12/2026	07.01.2026	BIGFOOT RETAIL SERVICE PVT LTD VS SURINDER SINGH KHARI	VISHAL MEHAN SINGH	9811215181	NOT PROVIDED	19.12.2025
			6, New Court Block-I	Commercial	CS (COMM)103/2026	23.02.2026	MAX HEALTHCARE INSTITUTE LIMITED VS M/S MAXFORT MULTISPECIALITY HOSPITAL & ANR	RAUNAQ KAMATH	9999947699	raunaq@iraalaw	18.02.2026
25	SH. SANDEEP YADAV	SOUTH									
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	OMP (COMM)/519/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs NIRDOSH PATEL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13.03.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	OMP (COMM)/520/2026	104-02-2026	PIRAMAL FINANCE LIMITED Vs SHIV SANTOSHRAO WADETWAR	9958726491	jangraadvocate@gamil.com	13.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/521/2026	104-02-2026	PIRAMAL FINANCE LIMITED Vs JANGRA RAVIKANT DUBEY	9958726491	jangraadvocate@gamil.com	13.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/522/2026	104-02-2026	PIRAMAL FINANCE LIMITED Vs MOHD IZHAR KHAN	9958726491	jangraadvocate@gamil.com	13.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/525/2026	104-02-2026	PIRAMAL FINANCE LIMITED Vs SHIVAM TIWARI	9958726491	jangraadvocate@gamil.com	13.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/527/2026	104-02-2026	PIRAMAL FINANCE LIMITED Vs NITIN GUPTA	9958726491	jangraadvocate@gamil.com	13.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/584/2026	10-02-2026	AXIS BANK LTD Vs QUAYAM MEHDI	9811182985, 011-45596482	avinash.advgmail.com	13.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/230/2022	06-04-2022	ASICS CORPORATION VS ASHOK KUMAR AND ORS.	9599800364, 9871088498	unitedip@unitedipr.com	13.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/101/2026	20-02-2026	M/S INSTA FINTECH PVT LTD Vs VIJENDER KUMAR JAIN AND ANR	8527665316	arabindanyakadvocate@yahoo.com	13.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/730/2026	18-02-2026	YES BANK LTD Vs MANOJ KUMAR	7030378800	asaplegalanadvocates@gmail.com	13.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/139/2026	13-03-2026	FEDERAL BANK LTD Vs PRADYUT KUMAR GUHA (PROP OF M/S LUSABUY FASHIONS)	8800718199	Fishabhyadav5040@gmail.com	14.03.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		29, New Court Block-II	Commercial	CS (COMM)/15/2026	08-01-2026	M/S OFB TECH PRIVATE LIMITED Vs YARRAPATHRUNI PRABHU SURYA	Tusharr Mawkin(P)	9266434371	legal3@arenesslaw.com	14.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/136/2026	12-03-2026	WILDERNESS AND WELLNESS RESORTS AND CAMPS PVT LTD Vs VARUN SHROTRIYA (PROP OF M/S BASE CAMP AND ORS)	Swetank Shantanu, Pratap Shanker	9818058809, 9891200224	legalconsultus@gmail.com	14.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/290/2025	01-07-2025	LAXMAN LAL GOLA Vs SHIVA ASSOCIATES	JAYANT KUMAR(P)	7503200234, 9716429803	adv.aounabas@gmail.com	17.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/130/2026	10-03-2026	M/S SECURE LOGISTICS SOLUTIONS PVT LTD Vs M/s BTL INDIA PVT. LTD	Rakesh Kumar Sharma(P)	9868040826, 9818666198	sharmarakeshadvi@gmail.com	17.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/118/2026	07-03-2026	PUNJAB NATIONAL BANK Vs AKSHAY SRIVASTAVA (PROP OF M/S GLORIOUS FUTURE)	Indra Narain(P)	9311824970	associatenarayana29@gmail.com	17.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/142/2026	16-03-2026	M/S MOD HOMZ GULAB SINGH Vs DEEPAK SINGH	DEEPAK SINGH	9999684758	deepaksinghlegal@gmail.com	18.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1216/2026	23-03-2026	M/S FINGROW CAPITAL PVT LTD Vs SEEMA CHOUBEY (PROP OF MECHATRUST INDUSTRIES AND ORS)	JITENDR KUMAR SINGH(P)	9911354538	jschauhan@rediffmail.com	24.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/1003/2026	28-02-2026	AXIS BANK LTD Vs KULWINDER SINGH	avinash kumar(P)	9811182985, 011-45596482	avinashadv@gmail.com	27.03.2026
		29, New Court Block-II	Commercial	OMP (COMM)/952/2026	25-02-2026	PIRAMAL FINANCE LIMITED Vs SURESH KUMAR AND ANR	ANANJAY SINGH(P)	7030378800	asaplegalanadvocates@gmail.com	27.03.2026
		29, New Court Block-II	Commercial	CS (COMM)/155/2026	24-03-2026	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs M/S OM UDYOG AND ANR	Dr. Puran Chand	7042286270	advdrpct94@gmail.com	27.03.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS		
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 86/2026	11-02-2026	MANASH LIFESTYLE PVT LTD Vs JOHNWAR DOE/ ASHOK KUMAR	NAGESH KUMHAR(P),	9818823289	info@deva ndkumhar.com	16.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 177/2025	30-04-2025	SBI VS BHUPENDER KUMAR SINGH	RANI BHARDWAJ	9643680913	rhardwaja sssociate@gmail.com	23.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 574/2025	10-12-2025	M/S GREAT GALLION VENTURE LTD Vs M/SRA EVERGOOD LEASING AND FINANCE PVT LTD	NAGENDRA PRATAP SINGH(P),	8510005604	npsinghand associates@gmail.com	23.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 116/2026	06-03-2026	FEDERAL BANK VS DHEERAJ MUTEJA	Rishabh Yadav(P),	8800718199	rishabhyadav5040@gmail.com	23.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 109/2026	26-02-2026	MS GARMENTS PVT LTD Vs MILLENNIUM INFRAENGINEERS PVT LTD	NAGENDRA PRATAP SINGH(P),	8510005604	npsinghand associates@gmail.com	23.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 560/2025	11-12-2025	TARC LIMITED VS PHEONIX EXPOVENT	Akshit Navaney(P),	9650944850	info@reignegal.in	23.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 159/2026	24-03-2026	PUNJAB NATIONAL BANK Vs Gulia Traders (through its Prop Sh Rajouri Singh)	SANCHEE SHARMA(P),	9548667393	sssanchit@gmail.com	26.03.2026
			40, New Court Block-II	Commercial	CS (COMM) 157/2026	24-03-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM VS VISHNUPRIYA CASHEW INSUSTRIES	Sonu Vivek(P),	7042286270	advdrpc198@gmail.com	25-01-1900
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
29	SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS/COMM/144/2026		RCPL LOGISTIC VS GBKC GLOBAL	GAURAV PURI	9833947824	advgauravpuri@gmail.com	11.03.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS		
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL								
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Misc. Application	Misc DJ/411/2026	06-03-2026	MANUJ KHANNA Vs CELLO INDUSTRIES PVT LTD AND ORS	RANJAN NARULA	7678644773	legal@rnai.com	
				Commercail suit	CS (COMM)/166/2026	09-03-2026	M/S PRESTIGES BUILDCON PRIVATE LIMITED AND ANR Vs M/S FLASHBOLT RESTAURANT PRIVATE LIMITED	CHAUDHARY	8076280322	uslegalo8@gmail.com	
				Commercail suit	CS (COMM)/167/2026	09-03-2026	GEMCORP RECYCLING AND TECHNOLOGIES PVT LTD. Vs ALMEHTAB INDUSTRIES PVT. LTD	AVIRAL JAIN	9311066101	jurisperfeto@gmail.com	
				Commercail suit	CS (COMM)/178/2026	12-03-2026	ELENT ELECTRONICS PVT LTD Vs NIKUM ENERGY CONTROL INDIA LTD	Rajendra Yadav(P),	9312046733	yadavrazen@gmail.com	
				Commercail suit	CS (COMM)/177/2026	12-03-2026	SMT VEENA PODDAR AND ANOTHER Vs SHARMA(NATIONWIDE IMMIGRATION SERVICES PRIVATE LIMITED AND ANOTHER	TARUN SHARMA(P),	9811027856	tarunsharmalawoffice@gmail.com	
				Arbitration and Conciliation Act	OMP (COMM)/69/2026	12-03-2026	Jaspal Singh Kharbanda Vs Ashimara Housing Pvt Ltd	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	
				Arbitration and Conciliation Act	OMP (COMM)/72/2026	13-03-2026	Dharampal Vig Vs Ashimara Housing Pvt Ltd	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	
				Commercail suit	CS (COMM)/185/2026	14-03-2026	State Bank of India Vs Mr Ram Niwas	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	
				Execution Petition	EXECUTION (COMM)/73/2026	16-03-2026	CANARA BANK Vs GUPTA PATANJALI AAROGYA KENDRA	FAHAD KHAN(P),	9219701292	fahadAdvocatekhan@gmail.com	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			Commercaill suit	CS (COMM)/195/2026	16-03-2026	M/s Richa Industries Vs M/S Kriyan Containers Pvt Ltd	YASHPREET SINGH SAINI(P),	9911998109	lawyer.yashpreetsingh@gmail.com
			Commercaill suit	CS (COMM)/193/2026	17-03-2026	NATIONAL FEDERATION OF FARMERS PROCUREMENT PROCESSING AND RETAILING COOPERATIVES OF INDIA LIMITED Vs MALVIKA BHARGAVA	SHREY KUMAR(P),	9818493330	kumarshrey12@gmail.com
			Commercaill suit	CS (COMM)/197/2026	18-03-2026	A B PAL ELECTRICALS PRIVATE LIMITED Vs M/S KANISHKA ENTERPRISES AND ORS	Sanyam Malik(P),	9810021293	advocate.ravi.vibassi@gmail.com
			Execution Petition	EXECUTION (COMM)/85/2026	20-03-2026	The Jammu And Kashmir Bank Ltd Vs Syed Nazrul Islam and Ors	ANURAG SHARMA(P),	9953459952	rauzlegal@gmail.com
			Commercaill suit	CS (COMM)/225/2026	23-03-2026	SH RAVINDER KUMAR WADHWA MUNICIPAL CORPORATION OF DELHI	Vikas Sharma(P)	9810566116	advocate.vikas.sharma1@gmail.com
			Commercaill suit	CS (COMM)/224/2026	23-03-2026	SUDHIR SINGHAL Vs RAMDA THOMSON TECHNOLOGIES AND ORS	DR MANISH TANWAR(P),	9354707454	damanyada1506@gmail.com
			Commercaill suit	CS (COMM)/223/2026	23-03-2026	M/S MATANGI RUBBER LTD Vs M/S SAI ENTERPRISES	ADITI SINGHAL(P),	9953287414	ravi@rkapor.in
			Commercaill suit	CS (COMM)/217/2026	24-03-2026	M/S TEEM ADVERTISING Vs M/SET TEN PEBBLES FITNESS PVT LTD AND ORS	TARUNJEET SINGH JOLLY(P),	9654862375	tarunjeetjolly@gmail.com
			Commercaill suit	CS (COMM)/234/2026	30-03-2026	M/S DEN BROADBAND LTD Vs ARICHWAL IT SERVICES PVT LTD	PANKAJ KUMAR(P),	9958732424	Roy.pankaj@yahoo.co.in
32	MS. NEELAM SINGH	SOUTH-EAST	NIL						

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE ID	ADVOCATE EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS	
33	MS. NEERA BHARIHOKE, SOUTH-DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	3652/2024	04.09.2024	M/S Yew Tech Thorough its Prop. Vinod yadav Vs M/s ETA Engineering Pvt. Ltd.	Sh Rama Shankar	9811214465	famashankar15@yahoo.com	10.03.2026
				CS (comm)	77/2024	09.02.2024	Satya Narayan Sharma Vs M/S NBCC (India) Ltd	Ashish Chauhan	9999468603	ashishchouhan@akassociates.org.in	24.03.2026
				CS (comm)	1086/2025	23.12.2025	Union Bank of India Vs Sunita	Priyam Agrawal	9971839717	advpriyamagraval@gmail.com	02.04.2026
				CS (comm)	1088/2025	23.12.2025	Union Bank of India Vs Chandra	Priyam Agrawal	9971839717	advpriyamagraval@gmail.com	02.04.2026
				CS (comm)	183/2026	14.03.2026	State Bank of India Vs Chaudhari Santoshbhai	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	15.04.2026
				CS (comm)	184/2026	14.03.2026	State Bank of India vs Rahul Kumar	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	15.04.2026
				OMP (comm)	9/2025	23.01.2025	M/S Vision India Ayurved Pvt Ltd Vs Mr N K sharma Prop of M/S Shivalik Enterprises	S P Shrivastav	9811405665	advocatesri vastavasp@gmail.com	02.04.2026
				OMP (I)	16/2026	13.03.2026	Cars 24 Financial Service Vs Rahul	Rahul Chauhan	9971891788	INFO@AU ALEGAL.COM	07.04.2026
				CS (comm)	966/2025	28.11.2025	Jalandhar Pandit Vs L & T SUCG.JU	Baidyanath Shah	9811235790	adv.bnsah@gmail.com	20.04.2026

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			OMP (comm)	16/2026	13.03.2026	Eagle Medical System vs Mukesh Verma & Ors.	Kunal Sachdeva	9810074159	kusha18lkurnar@gmail.com	29.04.2026	
			CS (comm)	3652/2024	04.09.2024	M/S Yew Tech Thorough its Prop. Vinod yadav Vs M/s ETA Engineering Pvt. Ltd.	Sh. Ram Shankar	9811214465	ramashankar15@yahoo.com	24.03.2026	
			CS (comm)	465/2023	12.05.2023	M/S I P Cleaning India Vs M/S Porwalla Enterprises	Bhagwan Jha	9953944840	jha4law@gmail.com	25.03.2026	
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	61/2026	20-02-2026	BANK OF MAHARASHTRA V/S M/S NITYA INTERNATIONAL	RAKESH KUMAR	9891691568	rakesh.advait@gmail.com	13-03-2026
			101	CS COMM	63/2026	21-02-2026	STATE BANK OF INDIA V/S ROHAN CHAHAL	VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	14-03-2026
			101	CS (COMM)	39/2026	02-02-2026	PUNJAB NATIONAL BANK V/S MOHINI BHANDARI	ALOK CHANDRA MAINA	8745891899	alokmaina46@gmail.com	16-03-2026
			101	CS COMM	258/2024	03-09-2024	LOKENDRA SINGH V/S SEVEN PROMOTERS & DEVELOPERS PVT. LTD.	SMOHD. OSAMA	8178139778	adv.osama@hotmail.com	17-03-2026
			101	CS (COMM)	317/2024	16-10-2024	SWATI HANDA V/S M/S AIP CHEMICAL & TRADING COMPANY	PRADEEP KUMAR SHARMA	9350516145	sharma.praadeepkumar3300@gmail.com	18-03-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
			101	CS COMM	21/2026	15-01-2026	BALAR MARKETING PVT. LTD. V/S KIRAN H JAIN	SHRESHT JAIN	9871206484	shreshth@l awkins.in	19-03-2026
			101	CS (COMM)	68/2026	27-02-2026	SANJAY GOVIL V/S BRIJ MOHAN GUPTA	DINESH KUMAR	9811215075	dineshadv1 965@gmail.com	19-03-2026
			101	CS COMM	45/2026	05-02-2026	CANARA BANK V/S NEERAJ SAXENA	SANUJ AGARWAL	9999490798	advocatean ujagarwal @yahoo.co m	20-03-2026
			101	CS COMM	339/2025	01-12-2025	SHIR RAM MOHAN GUPTA V/S SHRI UDAYVEER	S. K. ARYA	9958314706	aandalegal 24@gmail.com	20-03-2026
			101	CS COMM	100/2026	13-03-2026	STATE BANK OF INDIA V/S MANVEER PAL	SHALINI UPADHYAY	9899408618	shaliniupad hyay.advoc ate@gmail.com	23-03-2026
			101	CS COMM	293/2025	29-10-2025	STATE BANK OF INDIA VS GAUTHAM MENON	VIJAY PRAKASH	9810210832	vijayprakas h9682@gm ail.com	24-03-2026
			101	CS COMM	350/2025	04-12-2025	M/S CHEMSYNTHR. DRUGS AND PHARMACEUTICALS PVT. LTD. V/S M/S ALCHEMY MEDICINE PVT. LTD.	R. HIWARI	9868118015	retiwariadv @gmail.co m	27-03-2026
			101	CS (COMM)	75/2026	06-03-2026	IDBI BANK LTD. V/S SUDESH RANI	SATISH KUMAR	9811191050	satish@klfi ndia.com	30-03-2026
			101	CS COMM	76/2026	06-03-2026	IDBI BANK LTD. V/S NARENDER KHANDELWAL	SATISH KUMAR	9811191050	satish@klfi ndia.com	30-03-2026
38	SH. GORAKH NATH PANDEY DISTRICT JUDGE (COMMERCIAL) 01	NORTH-EAST	201, New Building KKD	CS (COMM)	12/2026	30-01-2026	M/S RAPID ERA PVT LTD Vs M/S ALCORNI INDIA PVT LTD	SHILPI KUMARI	9958725137	shilpi0589 @gmail.co m	07-03-2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			CS (COMM)	14-2026	07-02-2026	M/S SURESH APPARELS Vs RASMI	9268300000		07-03-2026
			CS (COMM)	25/2026	19-03-2026	STATE BANK OF INDIA Vs SANJEEV JINDAL	9899408618	shaliniupadhyay.advocate@gmail.com	23-03-2026
			CS (COMM)	20/2026	17-03-2026	RESHMA COLLECTION Vs NOORI COLLECTION	9210386190	naemadv2021@gmail.com	23-03-2026
			CS (COMM)	21/2026	17-03-2026	RESHMA COLLECTION Vs THE CROWN SILK FAB	9210386190	naemadv2021@gmail.com	23-03-2026
			CS (COMM)	24/2026	17-03-2026	RAHMAT ALI Vs KHALID KHAN	9958580157	advshfaligandhi@gmail.com	25-03-2026
			CS (COMM)	23/2026	17-03-2026	CANARA BANK Vs MS MAAN BHAGWATI TRADERS	9910431437, 9625735051	arunyadv803@gmail.com	25-03-2026
			CS (COMM)	22/2026	17-03-2026	CANARA BANK Vs SHAILLY AND ORS	9910431437, 9625735051	arunyadv803@gmail.com	25-03-2026
			CS (COMM)	19/2026	13-03-2026	ANNU GOYAL Vs KRISHNA KUMAR MISHRA	9910732409	advocategdsharma@gmail.com	25-03-2026
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 570/2025	23-09-2025	Varsha jain Vs. Kochar Traders	9811109695	gaurav.sun88@gmail.com	03.03.2026
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 04/2026	06-01-2026	State Bank of India Vs. Shikha Jain	8896932838	agnihotrisuchita@gmail.com	16.03.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)75/2026	06-02-2026	PSJ International Trading Vs. M/s Vedanta Note Book	Sachin Kumar Jain	9136136336	advskjain@gmail.com	11.03.2026
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)475/2025	45873	Sunil Kumar Siddharth Kumar Jain	Vs. Anuj Kumar	9818474551	anujkumar123@gmail.com	18.03.2026
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARAROOM NO 208	COMMERCIAL CIVIL	CS COMM/63/2026	03-02-2026	Pravesh Kumar Jain Vs Utsav Kurtis And Anr	Vs Aditya Jain	7011185619	advaditya4248@gmail.com	09-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/731/2025	24-12-2025	SUNEHREE THROUGH ITS PROP JATIN ARORA Vs THE SUNHERI STUDIO	Harshit Khanna	9718975363	Legonomic2017@gmail.Com	09-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/689/2025	09-12-2025	State Bank Of India Vs Braj Pal	Vs Paras Aggarwal	9810600656	parasaggarwaladv@gmail.com	12-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/136/2026	11-03-2026	Ankur Jain Vs Ahmad Raza	Vs Piyush Katyal	8700925528	piyushkatyal98@gmail.com	16-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/99/2026	18-02-2026	MS Aggarwal Stahl Impex Vs MS Rajendra Tools and Equipments	Vs Mukesh Mishra	8920069171	kaminid1989@gmail.com	16-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/594/2025	10-10-2025	DARSHAN POWER SOLUTIONS Vs DUBEY AGENCY AND KRISHI AGRO	Vs Anubhav sharma	9811677831	advocate.anubhavsharma@gmail.com	18-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/723/2025	23-12-2025	AMAR KANT JHA Vs YUVRAJ SHARMA	Vs Hardik Washisth	8510004533	hdlkvashisth@gmail.com	18-03-2026
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM/153/2026	19-03-2026	STATE BANK OF INDIA Vs hare krishna apparel through its prop sahil chauthan	Vs Arun Upadhyay	9045375818	farelexlicer@gmail.com	30-03-2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E ID EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 119/2026	26.02.2026	KONCEPT ENTERTAINMENTV/S M/S MUSKAN EK HAPAL SANGH 7 ORS	PRASHANT GUPTA	9899774414	prashantgupta61292@zohomail.in	06.03.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 76/2026	06.02.2026	THE SUPREME INDUSTRIES LIMITED VS RIKA INDUSTRIES LTD	SHRIHARIPATHI	9548888420	legal@boosterip.in	06.03.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 09/2026	08.01.2026	M/S SWAGAT FASHION VS SANJAY KUMAR	NITIN GARG	9811865967	glegalconsultants@gmail.com	12.03.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 48/2026	23.01.2026	INDIAN BANK ANJU TITUS & ORS	RAJESH KUMAR SHANDILYA	9312993437	shandilyalawoffices@gmail.com	23.03.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL								
43	SH. DEVENDER KUMAR JANGAL, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL								
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603 COMMERCIAL SUIT	CS COMM 117/2026	06.03.2026	UNION BANK OF INDIA V/S INDRAMISHRA KUMARI	OF ALKA MISHRA	971134390	advocateeshyamjha@gmail.com	18.03.2026	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE ID	ADVOCATE EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
		603	COMMERCIAL ARBITRATION	CS COMM. 116//2026	06.03.2026	UNION BANK OF INDIA V/S MONIKA MISHRA SURI	OF ALKA	971134390		advocateshyamjha@gmail.com	18.03.2026
		603	COMMERCIAL SUIT	CS COMM. 34/2026	22.01.2026	BANK OF INDIA Vs. DHARMENDRA KUMAR	DHARME NDER KUMAR	8384089688		dwarka2newdelhi@bankofindia.co.in	24.03.2026
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH WEST	NIL								
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL								
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL				118							

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF March 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	10
					OMP (I) Comm	7
					Misc. DJ	2
					Execution (Comm)	4
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	8
					OMP (I) (COMM)	8
					EXECUTION	9
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	8
					Counter Claim	1
					OMP (I) Comm	7
					MISC DJ	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	4
					OMP (COMM)	0
					EX. (COMM)	5
					M-EX	2
					OMP (I) (COMM)	13
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	6
					OMP (COMM)	1
					MISC. DJ	2
					EXECUTION	1

					OMP (I) (COMM)	11
6	TIS HAZARI COURT	CENTRAL	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARB.T./MISC. DJ	26
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	11
					OMP(I) COMM + OMP(COMM)	12
					EXECUTION	1
					MISC. DJ	-
8	TIS HAZARI COURT	CENTRAL	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	8
					EXECUTION	4
					OMP (I) (COMM)	9
					MISC. DJ	1
					OMP(COMM)	1
					OMP (MISC) COMM	1
9	TIS HAZARI COURT	CENTRAL	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS (COMM)	16
					EXECUTION (COMM)	5
					OMP (I) (COMM)	10
					Mis DJ	1
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL	
11	TIS HAZARI COURT		SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RET	20
12	TIS HAZARI COURT		SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	4
					OMP(I)COMM	10
					EXECUTION (COMM)	4
					EX COMM AWARD BY ARB COMM	4

					OMP (COMM.)	1
13	TIS HAZARI COURT		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM) + COUNTER CLAIM	15
					OMP(I) COMM	8
					EXECUTION / EX. AWARD BY ARBITRATOR	4
					MISC. DJ + MISC EX	0
					OMP(COMM)	1
TOTAL						204
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	18
					OMP (I)	20
					OMP (comm)	2
					Arbtration Case	1
					Execution	4
					Ex Arb Comm	2
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	17
					OMP I COMM	22
					EXECUTION COMM	5
					MISC DJ	3
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	19
					OPM(I)/ARBITRATION/MISC COMM	15
					MISC DJ	5
					EXECUTION	7
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	16

					Execution (comm)	10
					OMP (COMM)	2
					OMP (I) (COMM)	15
					MISC. DJ	3
18			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	13
					EX (COMM)	9
					OMP(I)(COMM)	22
					MISC(DJ)	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	17
					OMP(I)(COMM)	20
					EXECUTION (COMM)	12
					EXE. COMM AWARD	1
					MISC DJ/ CIV DJ	6
TOTAL						287
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	26
					TRADE MARK	3
					ARBITRATION U/S 9	3
					ARBITRATRATION U/S 34	10
					OTHER ARBITRATION CASES	6
					MISC. DJ/ COUNTER CLAIM	5
					EXECUTION(COMM)	9
21			SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	20
					EX(COMM)	17
					OMP (COMM)	6
					OMP (I) (COMM)	11
					OMP (MISC) / (COMM)	2

					OMP (E) / (COMM)	1
					ARB. A	1
22			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	20
					SUIT FOR TRADEMARKS	3
					EXECUTION PETITION	6
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	2
					PETITION U/S 27 OF ARBITRATION & CONCILIATION ACT	4
					APPLICATION U/S 151 OF CPC	2
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	4
TOTAL						161
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	14
					EX. COMM.	1
					EX. COMM. AWARD	1
					OMP (I) COMM.	52
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	12
					EX. COMM.	1
				503	OMP (COMM)	2
					EX. COMM. AWARD	8
					OMP (I) COMM.	66
25			SH. SANDEEP YADAV	614	CS (COMM)	9
					EX. COMM.	1
					EX. COMM. AWARD	5
					OMP (I) COMM.	59
26			SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	503	CS (COMM)	13
					EX. COMM.	2

					EX. COMM. AWARD	3
					OMP (I) COMM.	67

27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	14
					EX. COMM.	5
					OMP COMM.	1
					OMP (I) COMM.	66
TOTAL						402
28	SAKET COURT	SOUTH-EAST	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	18 BLOCK 1	COMMERCIAL	15
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	28
30	SAKET COURT		DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	18
32	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	25
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	SAKET COURT		MS. NIRJA BHATIA, DJ(DIGITAL)-07SOUTH EAST DISTRICT,	30	--	-
35	SAKET COURT		MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-11 EX-10-, MISC-DJ -01, OMP (COMM)-1, OMP (I)(COM)-3, ARBA -0, RTI -0	17
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	20
					OMP(COMM)-73	0
					OMP (COMM)-78	1
					OMP (COMM)-75	0
					ARB.A COMM	0
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	27
					OMP(COMM-73)	1

					OMP (COMM)-78	0
TOTAL						48
38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	10
					OMP (I) (COMM)	0
					OMP (COMM)	0
					MISC. DJ	10
					EXECUTION PETITION	4
					EXECUTION (COMM) AWARD BY ARB. COMM.	4
TOTAL						28
39	KARKARDOOMA	SHAHDARA	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	57	CS(Comm)	12
					EXECUTION	5
					MISC.DJ CASE	0
					ARBT. A(COMM)	0
					OMP(COMM)	0
					RESTORED/RBT	0
40			MS. KIRAN BANSAL	56	CS(Comm)	13
				56	EX COMM	3
				56	OMP COMM	2
				56	MISC DJ	3
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	13
					EXECUTION	5
					MISC.DJ CASE	2
					OMP(I)COMM	2
					RESTORED/RBT	2
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	11
					Ex	4
						1
TOTAL						78

43	ROHINI COURT	NORTH-WEST	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	758	CS(COMM)	51
					OMP	33
					MISC DJ	
					EX	17
					COUNTER CLAIM/CONTEMPT PETITION	5
44			SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	759	CS(COMM)	44
					OMP(Comm.)/OMP (I)(Comm.)	54
					MISC DJ/RTI	3
					EX	15
TOTAL						222
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	39
					OMP(Comm.)& OMP (Comm)	145
					EXECUTION	33
					Misc. Application DJ	2
					Review Pet/ Cont.Pet/Counter Claim	
46		NORTH	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)		CS(COMM.)	24
					OMP(Comm.)& OMP (Comm)	95
					EXECUTION	7

				MISC DJ/ARB	2	
TOTAL					347	
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	18
					OMP (I) (COMM.)	80
					COUNTER CLAIM	1
					EX COMM AWARD	12
48	DWARKA COURTS		SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	613	CS (COMM)	17
					OMP (I) (COMM.)	94
					EX COMM AWARD	4
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	15
					OMP (COM)	1
					OMP (I) (COMM.)	100
					EX COMM AWARD	3
50	DWARKA COURTS		SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	13
					OMP (COM)	3
					OMP (I) (COMM.)	84
					EX COMM AWARD	9
TOTAL					454	
GRAND TOTAL					1891	

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF March 2026

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING		AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/ HEARING DATE
								FRAMING THE ISSUES	LISTING OF THE WITNESSES					
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 893/2025	04.08.2025	MOHANLAL JAIN VS ATUL WADHWANI AND ORS.	09.03.2026	02.04.2026	06.04.2026	14.04.2026	15.04.2026	23.04.2026	
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	939/2025	20.08.2025	VIJAY KUMAR GOEL VS. MCD	14.03.2026	24.03.2026 16.04.2026	24.03.2026 16.04.2026	06.04.2026 23.04.2026	30.04.2026	05.05.2026	
			306	CS (COMM)	895/2025	05.08.2025	PK OVERSEAS PVT LTD VS. CHAMANLAL SETIA EXPORTS LTD	16.03.2026	30.03.2026 08.05.2026	30.03.2026 08.05.2026	01.04.2026 30.04.2026 11.05.2026	10.07.2026	20.07.2026	
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/146/2026	02.02.2026	NITIN KUMAR GUPTA VS MCD	09.03.2026	18.23.2026	23.03.2026	23.03.2026	06.04.2026	06.04.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/785/2025	10.07.2025	YOGESH AGGARWAL VS MCD	10.03.2026	23.03.2026	27.03.2026	27.03.2026	09.04.2026	09.04.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/41/2026	14.01.2026	JASVINDER KAUR VS MCD	11.03.2026	18.03.2026	06.04.2026	06.04.2026	20.04.2026	20.04.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/6/2026	03.01.2026	UNION BANK OF INDIA VS LELEA DEVI	11.03.2026	20.03.2026	07.04.2026	07.04.2026	17.04.2026	17.04.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/68/2026	19.01.2026	NANYA AIRCONN VS OM BALAJEE AUTOMOBILE INDIA PVT. LTD.	14.03.2026	08.04.2026	14.04.2026	14.04.2026	20.04.2026	20.04.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/300/2024	26.02.2026	SIEMENS HEALTHCARE PVT. LTD. VS WELLNESS PATHCARE INDIA LLB	17.03.2026	07.04.2026	15.04.2026	15.04.2026	05.05.2026	05.05.2026	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)798/2025	15.07.2025	CHATURBHUJ SHARMA V/S ZIRKON RENO PVT LTD	06.03.2026	PE- 23.03.2026 AND 26.03.2026 AND DE- 09.04.2026 AND 10.04.2026	BEFORE PE- 23.03.2026	BEFORE DE- 09.04.2026	BEFORE 27.04.2026	27.04.2026	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)882/2024	16.08.2024	M/S JAI DAYAL KAPOOR VS. M/S VARDHMAN ENTERPRISES	11.03.2026	PE 01.04.2026 AND 02.04.2026, 21.04.2026, 22.04.2026 AND 23.04.2026	BEFORE DE-PE- 23.03.2026 AND	BEFORE DE- 21.04.2026	BEFORE 29.04.2026	29.04.2026	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)836/2025	23.07.2025	NAITIK DEVELOPERS V/S YATINDRA NIRVIK	18.03.2026	PE- 08.04.2026 AND 10.04.2026 AND 27.04.2026 AND 28.04.2026	BEFORE PE- 01.04.2026 AND	BEFORE DE- 27.04.2026	BEFORE- 06.05.2025	06.05.2025	NA

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER VS RESPONDENT	NAME	DATE OF CASE MANAGEMENT HEARING										
					CS (COMM)/303/2026	13-03-2026	SONA SAREES VS OM PRAKASH SHAH												
					CS (COMM)/320/2026	16-03-2026	MOHD WASIM PROPRIETOR SS MOTORS Vs EMRI GREEN HEALTH SERVICES Through its Chairman Mr GVK Reddy												
					CS (COMM)/319/2026	16-03-2026	Union Bank of India Vs Suresh and others												
					CS (COMM)/318/2026	16-03-2026	Union Bank of India Vs Kamlesh and others												
					CS (COMM)/328/2026	17-03-2026	ATUL JAIN PROPRIETOR OF M/S CAPITAL DIAMOND Vs M/S QUBE JEWELERY (THROUGH ITS PARTNER)												
					CS (COMM)/327/2026	17-03-2026	Riddhi Siddhi Textile Vs Suveb Saree Pvt Ltd												
					CS (COMM)/367/2026	25-03-2026	Shiv Textile Vs GEM NEXT Clothing												
					CS (COMM)/356/2026	23-03-2026	Tomar Stone Crasher Vs The New India Assurance Co Ltd												
					CS (COMM)/368/2026	25-03-2026	MANOJ GARG VS ASHISH ARORA												
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS/Comm./1106/2025	16-10-2025	Rajnish Yadav Vs. Municipal Corporation of Delhi												
			307	Civil	CS/Comm./1209/2025	17-11-2025	Falcon Aviation Academy Vs. M/s The National Insurance Co Ltd.												
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	309	CS (COMM)	CS (COMM)/128	04-12-2025	Sunita Verma Proprietor of M/s Manoj Jewellerz Vs Abdul Wahid Mandal	25.03.2026	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided									
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	42/26	14-01-2026	JASVINDER KAUR Vs. Municipal Corporation of De												18.03.2026 for P.E and 30.03.2026 for D
				CS (COMM)	792/2025	11-07-2025	BANK OF BARODA Vs. SRISHTI AGGARWAL												08.04.2026 for PE, 17.04.2026 for DE a

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER REGISTRAR VS	NAME OF RESPONDENT	DATE OF CASE MANAGEMENT HEARING								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil													
34	MS. NIRJA DJ(DIGITAL)-07, EAST DISTRICT, BHATIA SOUTH	SOUTH-EAST	nil													
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil													
36	SH. DEVENDER KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	215/2024	26-07-2024	LALIT GOEL VS. MCR BUILD WELL LLP	23-03-2026	NIL	NIL	NIL	NIL	NIL	NIL	P.E.-04-05-2026, 05-05-2026, D.E.-08-05-2026, 11-05-2026	
					337/2025	10-12-2025	BANK OF BARODA VS. MOHD. BILAL SAIFI	14-03-2026	NIL	NIL	NIL	NIL	NIL	11-20-04-2026, 21-04-2026, 22-04-2026, D.E. 28-04-2026, 29-04-2026, 30-04-2026		
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	nil													
39	SH. SUDESH KUMAR DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS(COMMER CIAL)	CS (COMM) 581/25	04.10.2025	MS DEEPTI GUPTA VS. S AND S ENTERPRISES	NIL	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	10.04.2026 For D.E. - 22.04.2026 & 23.04.2026 FA 02.05.2026
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 616/25	29.10.2025	SUNIL JAIN Vs. SIDDHANT KHANDELWAL	NIL	Not Filed	Not Filed	Not Filed	NO	NO	NO	NO	25th and 27th April, 2026 8th and 11th May, 2026 FA 26.05.2026
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 277/2024	10-05-2024	ANIL PITTI VS. BRHAM GUPTA	12/03/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	NO	PE/23-04-2026
			ROOM NO 208	COMMERCIAL	CS COMM 330/2025	19-05-2025	BRAHAM GUPTA VS. ANIL PITTI	12/03/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	NO	PE/23-04-2026
			ROOM NO 208	COMMERCIAL	CS COMM 485/2025	06-08-2025	M/S Shailender Singh Construction Vs M/s Municipal Corporation of Delhi	19/03/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	NO	PE/02-05-2026
			ROOM NO 208	COMMERCIAL	CS COMM 486/2025	06-08-2025	M/s Shailender Singh Construction Vs M/s Municipal Corporation of Delhi	19/03/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	NO	PE/02-05-2026

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER NAMED DATE OF CASE MANAGEMENT HEARING								
						REGISTRAR VS	RESPONDENT							
			ROOM NO 208	COMMERCIAL	CS COMM 557/2025	15-09-2025	MOHD ANWAR Vs M S K L ARORA CONSTRUCTION PVT LTD ORS	24/03/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/21-04-2026
			ROOM NO 208	COMMERCIAL	CS COMM 645/2025	11-11-2025	State Bank of India Vs Pramod Kumar	24/03/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09-04-2026
41	SH. SANJAY SHARMA-II	SHAHADARA												
	DISTRICT JUDGE, COMMERCIAL COURT		303, New Court Building	CS(COMMERCIAL)	CS(COMM) 350/2024	07.06.2024	LVS FINANCIAL SERVICES PVT LTD VS RED LOTUS TRADERS	09.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 13/2026	09.01.2026	RAKESH ARORA VS MANDEEP KUMAR	10.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 621/2026	30.10.2025	MUKESH GOEL VS SUDHIR KUMAR	10.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 477/2025	04.08.2025	GURINDER SINGH VS M/S NOBLE ENTERPRISES ORS.	10.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 218/2025	08.04.2025	IDBI BANK LTD VS SATENDER KUMAR VERMA	12.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 601/2025	14.10.2025	M/S UTC MARKETING PVT LTD VS BIRENDRA TIWARI	16.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 664/2025	21.11.2025	HAREY KRISHNA CABLES PVT LTD VS SHRI HARI GROUP	18.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 47/2026	13.01.2026	CANARA BANK VS NAVAB ALI	19.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 471/2025	02.08.2025	CANARA BANK VS VIPI SINGH	19.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 38/2026	20.01.2026	PUNJAB NATIONAL BANK VS NIGHAT ALI & ORS	20.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 727/2025	24.12.2025	CANARA BANK VS M/S ROZI JEANS ANR.	20.03.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 8647/2025	11.11.2025	NITA SHRIMAL KHANNA VS DEVIL ANIL	20.03.2026	Not Filed	NO	Not Filed	NO	NO	

SR COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 174/2024	16.03.2024	VELOCITY ENGINEERING PVT LTD VS M/S MAHESH WINDING PVT LTD	23.03.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 721/2025	23.12.2025	RD SONS VS TTRUMALA ENVELOPE MAKERS AND CARD CENTRE	23.03.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 649/2025	12.11.2025	BIMLESH KUMAR SINGH VS TARUN KAKARIA	24.03.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 41/2026	21.01.2026	PUNJAB NATIONAL BANK VS PROMOD KUMAR SHUKLA	24.03.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 14/2026	09.01.2026	CANARA BANK VS BHAVYA AGGARWAL	24.03.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 37/2026	20.01.2026	CANARA BANK VS MOHD NASEEM	30.03.2026	Not Filed	NO	Not Filed	NO	NO	
42	SHAH DARAJ (COMM-04)		COMMERCIAL	CS(COMM)/718/2025		SH. RISHAB JAIN VS SH. DEEPENDR A GOYAL	12-03-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 28-05-2026
			COMMERCIAL	CS(COMM)/421/2025		SHUBHAM JAIN VS MANOJ KUMAR SINGH	13/03/2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 02-06-2026
			COMMERCIAL	CS(COMM)/4688/2025		M/S AXIX TRADING CO. VS KHATU SHYAM MEGA MART LLP	16-03-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 25-05-2026
			COMMERCIAL	CS(COMM)/30/2026		M/S SURESH APPARELS VS SH. SANKET GARG	18-03-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 03-06-2026
			COMMERCIAL	CS(COMM)/705/2025		FABRICS PVT. LTD. VS AKHLESH SHARMA PROP S R COLLECTIO N	20-03-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 06-07-2026
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, WEST COMMERCIAL COURT		Civil	CS (COMM.)/24/2018		SURENDER KUMAR YADAV AND ORS VS PUNJAB NATIONAL BANK	13-11-2018			10-03-2026			Contested
				CS (COMM.)/49/2018		M/S VISHAL VIDEO AND APPLIANCES (P) LTD Vs M/S MAHI ELECTRONICS AND HOME	30-11-2018			30-03-2026			Contested
				CS (COMM.)/17/2022		M/S VIJAYA PLASTICS Vs M/S B N SONS AND ORS.	05-01-2022			14-03-2026			Contested

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME	DATE OF CASE MANAGEMENT HEARING						
							REGISTRAT VS RESPONDENT							
			614	Commercial Suit	CS(COMM) 413/2023	02.09.2023	SHIVAM REALTERS PVT LTD VS INDIAN BANK	25.03.2026	PE-08.04.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 423/2025	15.08.2025	BABAJI UDYOG VS. 4MANN INDUSTRIES	25.03.2026	PE-20.04.2026 DE 27.04.2026	NIL	NIL	NIL	NIL	NIL
50	SH. AJAY GULATI-I DISTRICT COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	351/2025	03.07.2025	FERNS CARGO EXPRESS PVT LTD Vs FLYEDGE CARGO PVT LTD	11.03.2026	20.04.2026	PE 20.04.2026 27.04.2026	-	-	-	-
			509	CS(COMM)	514/2025	22.09.2025	Continental Carriers Private Limited Vs KEVGEE SOLUTIONS	13.03.2026	18.04.2026	PE 18.04.2026	-	-	-	-
			509	CS(COMM)	524/2025	27.09.2025	MS DUSTIN FASHION WORLD Vs Naysaa Retail venture Pvt Ltd	18.03.2026	16.04.2026	PE 16.04.2026	-	-	-	-

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF March 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	NO OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NO OF DAYS FOR EXECUTION	ACT OF SECTION
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-88/2025	09.01.2025	M/s UNIVERSAL ALUMIUM HOUSE VS M/s. STEEL ARTS	AKSHAY GUPTA & SACHIN CHAWLA	9013490134 & 9810062685	25.03.2026	440	YES	Contested	-----	-----	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-409/2025	16.04.2025	MOHD IQBAL VS CHETAN	MANISH BANSAL RUSTOM SINGH	9811415557 & 9654788787	30.03.2026	348	YES	Contested	----	----	RECOVERY
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/730/2024	04-07-2024	RAL FOODS PRIVATE LIMITED Vs AMBUJAHOTEL AND REAL ESTATE PVT LTD	SALONI MAHAJAN	9958407969	07.03.2026	611	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 953/2023	01.07.2023	SURYA ROSHNI LIMITED VS DHURI PLASTIC PVT. LTD.	SHRIHAR TRIPATHI	9871109205	13.03.2026	986	YES	DECREE	-	-	-
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 334/2023	23.02.2023	KAPIL KUMAR SEHGAL VS SANJEEV DUGGAL	ASHUTOSH GUPTA	9871433339	20.03.2026	1121	YES	DISMISSED	-	-	-
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304		CS (COMM)/250/2024	16-02-2024	Anmol Bhatia Vs Arsh Wardrobe Collection	ANIL KUMAR SAHU	9810134793	07-03-2026	750 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304		OMP (COMM.)/59/2025	24-11-2025	RAJESH BABBAR Vs SBLEAGUM CARDS AND PAYMENT SERVICES LTD	LEAGUM ASSOCIATES	8287-8070-7418	18-03-2026	114 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304		CS (COMM)/1234/2022	12-05-2022	M/S ELMECO PROJECTS PVT. LTD Vs M/S HPL ELECTRIC AND POWER LIMITED	ATUL KUMAR SINGH	9555-526-886	23-03-2026	1418 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304		Counter Claim/58/2022	01-12-2022	M/S HPL ELECTRIC AND POWER LIMITED Vs M/S ELMECO PROJECTS PVT LTD	ATUL KUMAR SINGH	9555-526-886	23-03-2026	1208 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THOR DELHI	RECOVERY	CS (COMM)/524/2024	29-04-2024	Bank Of Baroda Vs M/s Jagat Talkies Distributors			19-03-2026	690 DAYS	YES	CONTESTED	NA	NA	RECOVERY
				RECOVERY	CS (COMM)/1634/2023	22-12-2023	M/S PRESTO STANTEST PVT LTD. Vs Sandeep Singh			20-03-2026	820 DAYS	YES	CONTESTED	NA	NA	RECOVERY
					CS (COMM)/395/2024	22-03-2024	Aditya Infotech Ltd Vs Qualitronics Madras Private Limited			20-03-2026	729 DAYS	YES	CONTESTED	NA	NA	RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE VS ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED/SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
					CS (COMM)/1208/2025		NEERAJ AGGARWAL Vs Municipal Corporation of Delhi			30-03-2026	134 DAYS	YES	CONTESTED	NA	NA	RECOVERY
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	nil													
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1376/2026	18.10.2023	VIKASH MISHRA VS CHOLAMANDALAM MS GENERAL INSURANCE	SUMIT GUPTA	9811045845	23.03.2026	877	NIL	NIL	NIL	NIL	RECOVERY
			302	CS(COMM)	76/2023	11.01.2023	DILEEP KUMAR GUPTA VS SHREE AMBEY CHAINS	VINAY DUBEY	9899237692	25.03.2026	1169	NIL	NIL	NIL	NIL	RECOVERY
			302	OMP(COMM)	796/2025	14.07.2025	NEERAJ AGGARWAL VS MCD	PANKAJ ROY KOTRA	9811070396	30.03.2026	259	NIL	NIL	NIL	NIL	RECOVERY
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/913/2025	11-08-2025	Rajnish Yadav Vs Municipal Corporation of Delhi	SATYAJIT KUMAR	9555215464	25-03-2026	226 DAYS	YES	Contested DECREE	NIL	NIL	RECOVERY
9	SH. ANIL ANIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	109	RECOVERY	1	CS (COMM)/1207/2024	Kusum Lata Sharma Vs Saurabh Kumar	KUSUM LATA SHARMA	9312094372	23-03-2026	510		Contested			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1504/2023	18/11/23	Canara Bank Vs. Suman Kumar	Pranay Sharma	9873101002	14/03/26	847	No	CONTESTED	14/03/26		
			307	Civil	CS (COMM)/482/2024	20/04/24	Anil Kumar Vs. Municipal Corporation of Delhi	Satyendra Kumar Singh	9811161525	14/03/26	693	No	CONTESTED	14/03/26		
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil													
12	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)/1602/2023	18.12.2023	MANOJ AGGARWAL PROPRIETOR OF M/S MAHADEV INDUSTRIES Vs RUPASHI SHAH	ADV. LALIT		16.03.2026	820	YES	CONTESTED/DISMISSED			
			402	CIVIL SUIT	CS (COMM)/4115/2021	12.10.2021	NIKE INNOVATE CV Vs PANKAJ GUPTA	MS. SHREYA SHARMA		19-03-2026	1620	YES	CONTESTED/DECREE			
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil													
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/774/2024	07-09-2024	AQUALITE INDUSTRIES PRIVATE LIMITED Vs POOJA BHATIA (PROPRIETOR OF AMARJEET FOOTWEAR)	ARCHIT SINGHAL(P),	9599043045	11-03-2026	550	Yes	DECREE	nil	nil	
				cs	CS (COMM)/869/2024	07-10-2024	M/S INDUSTRIES LTD Vs VISHNURAM CHOWDHARY	ARCHIT SINGHAL(P), PRAKASH	9599043045	23-03-2026	532	Yes	CONTESTED	nil	nil	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OF EXECUTI ON	ACT OF DAYS SECTION
				cs	CS (COMM)/921/2024	23-10-2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED Vs VIMLABAI SOHANLAL MEHTA (PROPRIETOR OF	ARCHIT SINGHAL(P),	9599043045	25-03-2026	518	Yes	DECREE	nil	nil	
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		(CS COMM)	CS (COMM)/336/2022	07-05-2022	VOLEX PRODUCT INDIA Vs INSPIRE HIVE ENTERPRISES AND ANR	Randhir Sharma		07-03-2026	1400 Days	yes	CONTESTED	NIL	NIL	
				(CS COMM)	CS (COMM)/448/2023	06-06-2023	ASHISH GHAI Vs UNITY BANK	Manish Tanwar		20-03-2026	1018 Days	yes	CONTESTED	NIL	NIL	
				(CS COMM)	CS (COMM)/99/2024	02-02-2024	Harjinder Kumar Khatter Vs Deepika Ralhan	Deepika Ralhan		23-03-2026	728 Days	yes	CONTESTED	NIL	NIL	
				(CS COMM)	CS (COMM)/353/2021	25-08-2021	VIDYASAGAR AGGARAWAL PROP M/S SUBHASH MANUFACTURING Vs Atul Gupta	Sarika Goel		24-03-2026	1672 Days	yes	CONTESTED	NIL	NIL	
				(CS COMM)	CS (COMM)/581/2021	24-11-2021	VISHAL GUPTA, PROP M/S ADD SERVICE Vs M/S SHIV SHAKTI PACKMAT PVT LTD AND ORS	Manish Kumar		30-03-2026	1587 Days	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/601/2023	45152	J.N. ENTERPRISES Vs M/S LOTUS HERBALS PVT LTD			19/03/26	948		DISMISSED ON MERITS			
					CS (COMM)/66/2024	45316	Jagdish Singh Dangi Vs Kesava Engineers India Llp Company			30/03/26	795		DECREE			
					CS (COMM)/820/2024	45555	Surinder Kaur Vs Rajni Gulati			24/03/26	550		DISMISSED ON MERITS			
					CS (COMM)/855/2024	45566	Sahil Matta Vs Mohd Babudin			16/03/26	531		DISMISSED ON MERITS			
					CS (COMM)/300/2025	45756	Rekha Devi Vs Municipal Corporation of Delhi and others			17/03/26	342		DISMISSED			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/176/2024	19/02/24	CITY X RAY AND SCANS CLINIC PVT LTD Vs SANYADAV GLOBAL HOSPITALITY PVT LTD	SANDEEP SARASWAT	9811314422	06/03/26	746	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/970/2022	14/12/22	M/S. COSMOS DEVELOPERS PRIVATE LIMITED Vs MR SANJEEV KUMAR WADHWA	SANJEEV SARASWAT	9810117154	13/03/26	1185	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/613/2023	18/08/23	MUSES MARKETING PRIVATE LIMITED Vs OZONE OVERSEAS PRIVATE LIMITED	ANKIT GUPTA	9891803682	16/03/26	941	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/456/2021	01/10/21	M/S STONEX INDIA PVT LTD Vs MR AYUSH AGGARWAL	TK DADHICH	9350227991	24/03/26	1635	NA	DECREE	Nil	Nil	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT / SECTION
				CS (COMM)	CS (COMM)/646/2021	13/12/21	M/S N.N. CONSTRUCTIONS Vs M/S STANFORD DEVELOPERS AND ORS.	BALRAJ	9971774353	30/03/26	1568	NA	DECREE	Nil	Nil	
				OMP (COMM)	OMP (COMM)1/25	30/01/25	PROGRESSIVE SALES PVT. LTD VS NORTH END FOODS MARKETING PVT LTD.	AKHIL SACHAR	9891105069	30/03/26	124	NA	DECREE	Nil	Nil	
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/675/2023	CS (COMM)/675/2023	15-09-2023	MS. HARMEET SINGH CHAWLA Vs M/S. VPN INFOSOLUTION PVT. LTD. AND ANR						DECREE			
				CS (COMM)/123/2022	CS (COMM)/123/2022	11-02-2022	SH VIJAY KUMAR GARG Vs M K VIBRATORS AND ANR						DECREE			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/101/2024	CS (COMM)/101/2024	02-02-2024	Zeta Buildtech Pvt Ltd Vs M/s Khao Gali Restaurants Pvt Ltd			23-03-2026		YES	DECREE			
				CS (COMM)/1017/2024	CS (COMM)/1017/2024	30-11-2024	ASHOK BABBAR Vs Jitender Verma alias Sonu Verma			19-03-2026		YES	DECREE			
				CS (COMM)/69/2025	CS (COMM)/69/2025	28-01-2025	Gangotri Electronics Pvt Ltd Vs Orion Industries			14-03-2026		YES	DECREE			
				CS (COMM)/793/2025	CS (COMM)/793/2025	19-09-2025	Kashish Chuhan Vs Sushil Sharma			13-03-2026		YES	DECREE			
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM)	327/2023	30.05.2023	Ppunjab national bank vs. M/s threadmtes clothing pvt. Ltd.	TEHZIBUR REHMAN	7669913334	14.03.2026	1022	YES	DECREE	Nil	Nil	RECOVERY SUIT
				CS (COMM)	129/2021	24.03.2021	TIRUPATI INDUSTRIES VS. MOHD. ASHRAF QURESHI	SARUN GOYAL	9810004221	24.03.2021	1828	YES	DISMISSED	Nil	Nil	RECOVERY SUIT
				OMP (COMM)	111/2021	16.11.2021	M/S KLV SHEELS CO SAHEMANT VS. MINISTRY OF RAILWAYS	OPMANJANI	9818182925	16.03.2026	486	NO	DISMISSED	Nil	Nil	U/S 34
				OMP (COMM)	45/2023	24.03.2023	DHARAMBIR SINGH VS. UNION OF INDIA	OM PRAKASH	8075028046	24.03.2023	1091	NO	DISMISSED	Nil	Nil	U/S 34
				OMP (COMM)	69/2023	04.05.2023	M/S ANAND RATHI SHARES AND STOCKS LTD. VS. UNIFIED CREDIT SOLUTION PVT. LTD.	SACHIN GUPTA	9811180270	04.05.2023	1055	NO	DISMISSED	Nil	Nil	U/S 34
				OMP (COMM)	50/2026	24.03.2026	UNION OF INDIA VS. SH. VIJAYAN JAIN	RICHA GAMBHIR	9717789191	24.03.2026	1	NO	DISMISSED	Nil	Nil	U/S 34
				OMP (COMM)	51/2026	24.03.2026	UNION OF INDIA VS. SH. VIJAYAN JAIN	RICHA GAMBHIR	9717789191	24.03.2026	1	NO	DISMISSED	Nil	Nil	U/S 34

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED/SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT / SECTION
				OMP(COMM)	16/2020	30.01.2020	VASDEV VS. UNION OF INDIA	SANJAY BANSAL	9013482339	25.03.2026	2247	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	97/2022	09.06.2022	STATE TRADING CORPORATION OF INDIA LTD. VS. M/S JINDAL DYECHEM INDUSTRIES PVT. LTD.	SHIVANI LAL	9811141955	30.03.2026	1391	NO	ALLOWED	Nil	Nil	U/S 34
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	721 / 2023	23.12.2023	CANARA BANK VS. MANOJ KUMAR	MR. KUMAR VISHWAJEET	9718909886	16.03.2026	815	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	430 / 2024	15.05.2024	M/S TRUE LINK FINANCE VS. RAM RATTAN YADAV	MR. RAJAT SARAWAT	9818004454	30.03.2026	746	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/118/2025	08/08/2025	MS G R SHEETGRAH PVT LTD AND ORS VS SMALL FARMERS AGRIBUSINESS CONSORTIUM SAFC	ASHISH SHARMA	9313994317	11/03/2026	215	NO	DISMISSED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
				APPEAR U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB. A. (COMM.)/3/2024	16/03/2024	ONE7 COMMUNICATION LIMITED VS NIGHTSTAY TRAVELS PRIVATE LIMITED	AMULYA UPADHYAY	9807498297	13/03/2026	727	NO	ALLOWED	NIL	NIL	APPEAR U/S 37 OF ARBITRATION & CONCILIATION ACT
				SUIT FOR RECOVERY	CS (COMM.)/184/2021	22/04/2021	HT MEDIA LTD VS DAKSHATA RAJESH SINGH	PUNEET BAJAJ	9711166242	19/03/2026	1792	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	ARB TN/1453/2021	23/09/2021	SIROHI CONSTRUCTIONS COMPANY VS NEW INDIA ASSURANCE CO. LTD.	RAJASREE RAJAY	9811882548	23/03/2026	1642	NO	SET ASIDE/ALLOWED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/19/2023	10-01-2023	CYBER MEDIA RESEARCH SERVICES LTD. VS BHANWAR RATHORE DESIGN STUDIO	Sh. Lalit Kumar Maheshwari	9911665826	13-03-2026	1158	NA	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/261/2024	22-05-2024	Devki Devi Foundation Vs Neempal Singh	Sh. Vijay Sharma	9312274280	14-03-2026	661	Yes	DISMISSED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/1/2023	02-01-2023	M/S DARSHANA AGRO VS SHEERIE FOODS	Sh. Naveen Kumar	9971412326	17-03-2026	1170	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/2/2024	02-01-2024	Akna Medical Private Limited Vs Central Warehousing Corporation And Ors	Sh. Vishish Singh	9785456927	18-03-2026	806	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	OMP (COMM.)/7/2026	16-02-2026	SONA BHARGAVA PURI VS RAVINDRA NATH KUKREJA	Sh. Aasheesh Gupta	956028499	23-03-2026	35	Yes	DISMISSED	NA	NA	Petition U/s 34 of the Arbitration & Conciliation
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 116/2024	06.03.2026	Cyber Media Research And Services Limited Vs Exemplar Academy Of Beauty Private Limited	LALIT KUMAR(P),	06/03/2024	24-03-2026	748	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 136/2024	11.03.20247	State Bank Of India Vs Jai Prakash And Anr	KAMLESH KUMAR SINGH(P),	11/03/2024	30-03-2026	749	-	CONTESTED	-	-	-

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT DAYSSECTION
25	SH. SANDEEP YADAV	SOUTH	47, New Court Block-I	Commercial	CS DJ/42/2021	15-01-2021	MULTI EMBRO AND SEQUENCE GLASSWING AND ANR.	Yukti Anand	9999691983	23-03-2026	1893	Yes	CONTESTED	NA	NA	Suit recovery for
			47, New Court Block-I	Commercial	CS (COMM)/257/2019	06-04-2019	M/S MALHOTRA BOOK DEPOT Vs M B DAV SENIOR SECONDARY SCHOOL	Vikas Padora	9999195702	30-03-2026	2550	Yes	CONTESTED	NA	NA	Trade Mark
			47, New Court Block-I	Commercial	CS (COMM)/257/2020	22-09-2020	HERBALLIFE INTERNATIONAL INC, Vs HERBALLIFE HEALTHCARE PVT.LTD.	K.G. Bansal	011-26843455	30-03-2026	2015	Yes	CONTESTED	NA	NA	Trade Mark
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 418/2022	19.07.2022	M/S PURPLE MONKEY VS GREATEST COMMON FACTOR PVT. LTD. & ORS.	Mrityunjay Kumar	8130990609	11.03.2026	1331	YES	Contested	NIL	NIL	Suit recovery for
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	138/2022	17-02-2022	Awfis Space Solutions Pvt. Ltd. Vs Themis Advisor Pvt. Ltd.	Simmi Kaur	9810066903	12-03-2026	1484	YES	DECREED	-	-	Commercial Suit Recovery for
			40, New Court Block-II	Commercial	554/2024	13-12-2024	M/s Vishwa Estates Pvt. Ltd. Vs Admission Tracks Pvt. Ltd.	Gaurav Dua	9910599511	14-03-2026	456	YES	DECREED	-	-	Commercial Suit Recovery for
			40, New Court Block-II	Commercial	634/2023	04-12-2023	Subodh Kumar Vs Indraprashta Gas Ltd	Arman Roop Sharma	Not given	14-03-2026	831	Yes	DISMISSED	-	-	Commercial Suit Recovery for
			40, New Court Block-II	Commercial	OMP (COMM) 7/2025	25-02-2025	AUSTIN HYNDAI AUSTIN DISTRIBUTORS VS AXALTA COATING SYSTEM INDIA	Pallavi Pratap	9999990078	18-03-2026	386	-	DISMISSED	-	-	ARBITRATION SECTION 34
			40, New Court Block-II	Commercial	CS (COMM) 647/2023	13-12-2023	Good Earth Bricks Pvt. Ltd. Vs Movie Time Cinemas Pvt. Ltd.	Vishakha Gupta	9911138444	20-03-2026	828	YES	DISMISSED	-	-	Commercial Suit Recovery for
			40, New Court Block-II	Commercial	CS (COMM) 431/2024	10-09-2024	KAPOOR SONS AND CO. VS DELHI ACADEMY MEDICAL OF SCIENCE	S. Goel	981010055	30-03-2026	566	YES	DECREED	-	-	Commercial Suit Recovery for
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS(COMM)	577/2023	08-06-2023	MS ONEXTEL MEDIA PRIVATE LTD VS MS BUSSINESSEX CYBIZ REALITY SERVICES PVT LTD	Amresh Kumar Singh Adv for plaintiff and Mohit Singh adv for Defendant	99999678571 & 880042607	10-03-2026	1006	NO	CONTESTED	--	--	
				OMP(COMM.)	70/2022	23-12-2022	GIONEE INDIA PVT LTD VS SHRI BHARAT NAGPAL	Karmanya dev Sharma adv for plaintiff and Amit singh adv for defendant	9811014738 & 9818934544	12-03-2026	1175	NO	CONTESTED	--	--	
				OMP (COMM.)	45/2021	04-12-2021	YASH PAL BATRA PROPRIETOR M/S KAPIL ROAD LINES Vs NATIONAL COOPERATIVE	Sanket Gupta Adv for Plaintiff and Anu Bhattacharya adv for	9899556253 & 986810045	23-03-2026	1571	NO	CONTESTED	--	--	

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				OMP (COMM.)	81/2023	28-08-2023	M/S ZAGSON ENGINEERING LTD Vs M/S BHARAT HEAVY ELECTRICALS LIMITED	Faiyaz Hasan Adv for Plaintiff and Pallav Kumar for defendant	9654567373 & 9711060693	25-03-2026	1094	NO	CONTESTED	--	--		
29	SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	OMP (COMM.)/54/2025	18.08.2025		VLCC LIMITED EARLIER KNOWN AS VLCC HEALTH CARE LTD Vs PM3 ASSOCIATES	SURYA JYOTI SINGH	9718201235	14.03.2026	208	YES	DISMISSED	--	--		
				CS (COMM)/222/2021	12.04.2021		M.S OMAX LIMITED Vs M.S CTAARE EXIM PVT. LTD.	HARISH KUMAR GARG	9810150029	24.03.2026	1807	YES	DISMISSED	--	--		
				CS (COMM)/377/2023	21.04.2023		AL METALS AND METHODS PVT. LTD Vs M.S THE INDURE PRIVATE LIMITED AND	MUKESH ARORA	9990969164	25.03.2026	1069	YES	DISMISSED	--	--		
				CS (COMM)/778/2025	24.09.2025		ATUL MALHOTRA Vs SHIVAM KUNWAR PROP. OF HARRYS UNISEX SALON	AJIT KUMAR GOLA	9810323655	25.03.2026	182	YES	DECREED	--	--		
30	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/2871/2024	45485	DIFFERENT COUNTS Vs M/S KNITCRAFT APPARELS INTERNATIONAL PVT. LTD.	Ritwik Parikh(P),	9999320409	46090	605	605	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/1064/2023	45250	Ravinder Pal Singh Vs Rashmi Katyal	Jaspreet Singh(P),	9899641617	46092	842	842	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/363/2024	45427	M/S INDOSPIT DISTRIBUTION LIMITED Vs A AND S INDUSTRIES PRIVATE LIMITED	Karan Gupta(P),	9729202222	46104		677	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/366/2024	45428	M/S INDOSPIT DISTRIBUTION LIMITED Vs CHANDRA PRABHU BUILDTECH PRIVATE LIMITED	KARAN GUPTA(P),	9729202222	46104		676	YES	Contested	--	--	
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Commercial suit	CS (COMM)/358/2020	44176	CANARA BANK Vs HARISH CHANDRA RAM	Sh. A.N. Tiwari	9810046843	46111	1935	--	--	--	--		
				Commercial suit	CS (COMM)/128/2021	44251	UCO BANK Vs NEHA SAHU	Sh. I.S. Chauhan	9811008367	46111	1860	--	--	--	--		
				Commercial suit	CS (COMM)/93/2022	44573	M/S WINDORZ INDIA PVT LTD Vs FAIZAL HAMID	Sh. Vipin Kumar Mishra	9654158406	46111	1538	--	--	--	--		

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32	MS. NEELAM SINGH	SOUTH-EAST	22	ARBITRATION CONCILITATION PETITION	COMP/COMM/5/21	22-01-2021	SATISH KUMAR MISHRA Vs MEGHA SINGH PROPRIETOR OF QUEENS FAIRMONT CORBETT BHAV AMBAR	HITENDRA KUMAR NAHATA(P),	-	06-03-2026	1869	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/226/20	05-09-2020	SHILPI TECHNOCRATS LLP Vs MP ENTERPRISES	ABHISHEK KUMAR(P),	-	16-03-2026	2018	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/594/23	09-06-2023	MP ENTERPRISES AND ORS (COUNTER CLAIM) Vs SHILPI TECHNOCRATS LLP	HARPREET SINGH SUPPAL(P),	-	16-03-2026	1011	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/1095/22	07-11-2022	ZAFCO ENTERPRISE THROUGH MOHAMMAD ZAHID Vs M/S VRP TELEMATICS PRIVATE LIMITED	BHANU MOHAN(P),	-	16-03-2026	1225	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/46/22	15-12-2021	MANTEC CONSULTANTS PVT LTD Vs CASTAB ENGINEERS PVT LTD	SUNEET BHARDWAJ(P),	-	19-03-2026	1555	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/176/22	25-02-2022	SAURABH GUPTA Vs GYAN VEDBANSAL(P), FOUNDATION(THROUGH THE PRESIDENT SH SANJAY JAIN)	ROHIT BHANSAL(P),	-	30-03-2026	1494	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/220/20	28-08-2020	H AND B STORES PVT LTD Vs SNAPDEAL PVT LTD	Veera Mathai(P),	-	23-03-2026	2033	YES	Contested	--	--	
				COMMERCIAL CASE	CS/DJ/600/20	19-11-2020	SHIVALI JAIN Vs HERMITAGE FURNISHINGS PRIVATE LIMITED	Anirban Bhattacharya(P),	-	30-03-2026	1957	YES	Contested	--	--	
				COMMERCIAL CASE	CS/COMM/186/22	02-03-2022	ABHAY VOHRA Vs HDPC ERGO GENERAL INSURANCE COMPANY LIMITED	ZAHID ANWAR ANSARI(P),	-	30-03-2026	1489	YES	Contested	--	--	
	ARBITRATION CONCILITATION PETITION	COMP/COMM/38/20	15-12-2020	MEGHA SINGH Vs SATISH KUMAR MISHRA	PRAVEEN KUMAR SINGH(P),	-	06-03-2026	1907	YES	Contested	--	--				
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	es (COMM)	CS (COMM)/250/2024	04-04-2024	Hettich India Private Limited Vs M/s Shivani Enterprises THROUGH ASHISH JOSHI PROPRIETOR	Rupam Kumari	9910721966	19-03-2026	714	Yes	Decreed	--	--	
				es (COMM)	CS (COMM)/388/2024	20-05-2024	Y S Khan Steel Works Vs Esthetic Buildtech Private Limited and Anr	Asif	6397353571	14-03-2026	663	Yes	Decreed	--	--	
				es (COMM)	CS (COMM)/1029/2025	13-12-2025	Ms Akansha Gupta Vs MIS NEW SHOP STORE NETWORK PRIVATE LIMITED	Harsh Goyal	9953706868	10-03-2026	87	Yes	Allowed	--	--	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	es (COMM)	CS (COMM)/250/2024	04-04-2024	Hettich India Private Limited Vs M/s Shivani Enterprises THROUGH ASHISH JOSHI PROPRIETOR	Rupam Kumari	9910721966	19-03-2026	714		Decreed	--	--	
				es (COMM)	CS (COMM)/388/2024	20-05-2024	Y S Khan Steel Works Vs Esthetic Buildtech Private Limited and Anr	Asif	6397353571	14-03-2026	663		Decreed	--	--	

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					CS (COMM)/1029/2025	13-12-2025	Ms Akansha Gupta Vs MIS NEW SHOP STORE NETWORK PRIVATE LIMITED	Harsh Goyal	9953706868	10-03-2026	87		Allowed			
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS (COMM)	3705/2024	24.09.24	Arfeen Habib V. Arbab	Arif Shakil	880097714, 8510002822	30.03.26	552	No	Contested	N. A.	N. A.	
				CS (COMM)	3885/2024	25.11.24	M/s. Capitol Hills Hotel and Resorts V. Shourya Saluja	Md. Fahad	9711049871	30.03.26	490	No	Contested	N. A.	N. A.	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	28/2022	22-01-2022	SOLTEX TRADE PVT LTD. VS. RAVEE DAYAANDESAI	YASHWANT MANOJ VS VINEET YADAV	NIL	30-03-2026	1528	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	157/2024	16-05-2024	MEDICAL EQUIPMENT VS. WELL WIN LIFE SCIENCE PVT.LTD.	PRANAV KANTI VS. SUDHIR KR. OJHA	NIL	17-03-2026	666	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	84/2025	18-03-2025	DHARAMPAL TRANSPORT NATIONAL INSURANCE CO. LTD.	RAKESH KUMAR VS. VARUN DEV	NIL	16-03-2026	358	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	102/2025	28-03-2025	ONE COMMUNICAITONS LTD. VS. PRYMUS BRANDCOM INDIA PVT.LTD.	ROHIT JAIN VS. NEHARIKA MANCHANDA	NIL	24-03-2026	356	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	129/2025	22-04-2025	KARNATAKA BANK LTD. VS. RAN VIJAY SINGH AND ORS.	HK JOHRI VS. DHIRENDER SINGH	NIL	23-03-2026	331	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	181/2025	01-07-2025	RAJDHANI AIR EXPRESS PVT.LTD. VS. M/S GLOBAL LOGISTIC SOLUTION	VIR CHAND VS. SYADAV VS. HARSHIT RANA	NIL	30-03-2026	269	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	202/2021	29.10.2021	ABHAY KUMAR SINGHAL VS SURYA ROSHNI LTD	ABHAY KUMAR SINGHAL	9873881461	11-03-2026	1594	YES	CONTESTED	11.03.2026	ON SAME DAY	
			101	CS COMM	365/2019	27.09.2019	RST ELECTRICAL PVT LTD VS SANGWAN HEIGHTS	PARASHAR ASSOCIATES	89811705506	20.03.2026	2366	YES	CONTESTED	20.03.2026	ON SAME DAY	
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	92/2025	04-07-2025	RIYAZ AKBAR Vs NAWAB MALIK			07-03-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	126/2025	27-10-2025	MOHD NAWAB VS RIYAZ AKBAR			07-03-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	103/2025	28-07-2025	SUPREME INDUSTRIES LIMITED THROUGH THEIR AUTHORIZED SIGNATORY Vs MAURYA TRADERS THROUGH			13-03-2026	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	117/2025	18-09-2025	BIMLESH Vs INDIA FIRST LIFE INSURANCE COMPANY LIMITED			14-03-2026	-	-	CONTESTED	No Execution filed till date	-	

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			--do--	C.S. (COMM)	131/2024	25-11-2024	CENTRAL BANK OF INDIA Vs SHARDA			24-03-2026			CONTESTED	No Execution filed till date		
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/219/2022	25-03-2022	RAJESH KUMAR Vs AJAY KUMAR @ AJAY SINGH	DINESH KUMAR MALHOTRA	9718764007	18-03-2026	1089	YES	DISMISSED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/97/2025	12-02-2025	KUSUM LATA Vs RAHUL GUPTA	DEEPAK KOHLI	9582063085	23-03-2026	404	YES	DISMISSED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ/240/2026	26-02-2026	Rahul Gupta Vs Vinod Kumar Sharma	SANTOSH KUMAR SINGH	9953061501	23-03-2026	25	NO	DISMISSED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/311/2023	08-06-2023	MR. SUYASH KUMAR YADAV PROP. OF M/S PATILPUTRA STRUCTURAL WORKS Vs M/S H. G. INFRA	VINEET STANEJA	7838661141	24.03.2026	1020	YES	DISMISSED	NIL	NIL	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/482/2024	12-09-2024	Praveen Kumar Vs Anand Sharma	ABHA VIJAYAN	9311041979	25-03-2026	559	YES	DECREED	NIL	NIL	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/650/2023	23/12/23	M/s Biocon Electric Pvt Ltd Through Its Ar Dinesh Chand Sharma	Amarendra Kumar Dubey	9599801188	09/03/26	807	Yes	DISMISSED	Execution not filed	Nil	
			ROOM NO 208	Commercial	CS (COMM)/113/2025	22/02/2025	CANARA BANK Vs PRASHANT GUPTA PROP SKL ENTERPRISES	SANJEEV CHOPRA	9711142200	11/03/26	#VALUE!	Yes	DECREED	Execution not filed	Nil	
			ROOM NO 208	Commercial	CS (COMM)/425/2024	07/08/24	Manish Goyal Vs Dipco Enterprises	Krishan Gopal	9818572958	13/03/2026	#VALUE!	Yes	DECREED	Execution not filed	Nil	
			ROOM NO 208	Commercial	CS (COMM)/410/2023	18/08/23	ROBOTECH PVT LTD Vs SRS INTERNATIONAL SCHOOL	MAHENDRA SINGH	9818140979	20/03/2026	#VALUE!	Yes	DISMISSED	Execution not filed	Nil	
			ROOM NO 208	Commercial	CS (COMM)/44/2023	30/01/2023	BASANT GOEL PROPRIETOR OF GOEL MEDICOS Vs HEALTH CARE AT HOME INDIA PVT. LTD	RUPESH TYAGI	9958872981	30/03/2026	#VALUE!	Yes	DECREED	Execution not filed	Nil	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 508/2024	26.09.2024	AMAZING PATAYA DMCA Vs VEE TRIPS LLP	K SHARMA	9953840039	07.03.2026	527	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 350/2024	07.06.2024	LVS FINANCIAL SERVICES PRIVATE LIMITED Vs RED LOTUS TRADERS	MANAN BATRA	9999133644	09.03.2026	640	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 143/2025	06.03.2025	SURENDER KISHAN GUPTA Vs COMMISSIONER, MCD	SATYENDRA KUMAR SINGH	9811161525	23.03.2026	382	NO	DECREED	NA	NA	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OFFOR EXECUTI ON OF	ACT DAYSSECTION
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 385/2024	12.07.2024	M/S DADHIVALA MFRS AND CONSULTANTS PVT LTD VS M/S RAJPOOT MACHINES PVT LTD	SANDEEP VERMA	9811426617	30.03.2026	626	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 180/2024	19.03.2024	THE LENS AND GRAPHICS DELHI VS RAM PRINT SOLUTION	MANEESH KUMAR	9599022542	30.03.2026	741	NO	DECREED	NA	NA	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/536/2023	25-10-2023	SH. SANJAY KUMAR VERMA PROP. OF SHRIRAM TELELINK VS M/S	NISHANT CHAUDHARY	-	16-03-2026	873 DAYS	-	DECREED	Execution not filed till date		
				COMMERCIAL	CS (COMM)/365/2024	04-07-2024	SHITIZ SINGHAL PROP. OF M/S RAJENDRA CHEMICAL VS SHYAM SUNDR	SHEKHAR SRIPRAKASH	-	25-03-2026	629 DAYS	-	DECREED	Execution not filed till date		
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	nil													
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)		nil													
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil													
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	nil													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST														
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	Counter Claim/38/2023	25-10-2023	MAYURI MAHINDERU VS ANIL JAIN	Atul Kumar	9560960020	14-03-2026	811	Contested (DISMISSED)	Recovery of money	
			613	Commercial Suit	CS (COMM)/144/2023	22-03-2023	ANIL JAIN Vs MAYURI MAHINDERU	Bharat Gupta	8586877727	14-03-2026	1088	Contested (DISMISSED)	ORDER,37 CPC	
			613	Commercial Suit	CS (COMM)/471/2023	45206	M/S SHAGUN ENTERPRISES Vs NEON ELECTRICALS LTD	Sh. RAJ KUMAR MAHTO	9278904426	23-03-2026	898	Contested (PARTLY ALLOWED)	---		Recovery of money	
			613	Commercial Suit	CS (COMM)/387/2024	45509	Manish Ranjan Vs C K Pandey	Sh. RAVI KUMAR	8130635102	46095	586	Contested (DISMISSED)	Recovery of money	
			613	Commercial Suit	CS (COMM)/297/2025	29-05-2025	DR MEDITECH SURGICAL AND DIAGNOSTICS INDIA PVT LTD Vs ALPHA INVITRO DIAGNOSTICS PVT LTD	Sh. Surender Tyagi	9811103840	19-03-2026	294	Contested (DECREED)	Recovery of money	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOICATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER ACT OF FOR EXECUTI ON OF	SECTION	
			613	Commercial Suit	CS (COMM)/386/2022	02-08-2022	NEUTRAL PRIVATE LIMITED Vs CARGOCARE FREIGHT AND FORWARDING PVT LTD	Sh. S. K. Tewari	9811479499	30-03-2026	436	Contested	Recovery of money	
			613	Commercial Suit	CS (COMM)/270/2025	24-05-2025	AVLAN INDIA Vs DEDECOR ENGINEERING PVT LTD	Sh Sunny Jain	9266715001	10-03-2026	290	Contested	Recovery of money, ORDER, 37 CPC	
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 178/2024	28.03.2024	CENTRAL BANK OF INDIA VS. RAHULKUMAR SINGH	MR. SUBODH KUMAR	9811375940	09.03.2026	711 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 618/2024	06.12.2024	S.K. ELECTRALS VS. OMR. PRAKASH	MR. S.B. SHARMA	8588817406	10.03.2026	459 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 344/2025	02.07.2025	BANK OF MAHARASHTRA VS. SAJID	MR. PRAVEEN KUMAR RAJPUT	9891273738	17.03.2026	258 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 683/2025	15.12.2025	UNION BANK OF INDIA VS. KARAN ENTERPRISES	MR. KESHAV KUMAR	9999626126	30.03.2026	105 DAYS	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 180/2024	30.03.2024	UNION BANK OF INDIA VS. MOOL CHAND PALIWAL	MR. RAVI KUMAR	9911118926	06.03.2026	706 DAYS	NIL	NIL	NIL	NIL	
50	SH. AJAY GULATI-1, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	11/2025	07.01.2025	Swift Air Transpeed Pvt Ltd. Vs P AND ENTERPRISES PVT LTD	ARUN GAGGARWAL	9810163624	09.03.2026	426 Days	Yes	CONTESTED			
			509	CS(COMM)	508/2023	30.10.2023	SUNTA AGGARWAL Vs PHOOL SINGH AND ANOTHER	S C SINGHAL	9810061558	18.03.2026	870 Days	Yes	CONTESTED			
			509	CS(COMM)	144/2025	24.03.2025	Indian Bank Vs Amit Kumar	AMIT MAHALIYAN	9899491980	19.03.2026	360 Days	Yes	CONTESTED			
			509	CS(COMM)	72/2023	10.02.2023	VVV STRUCTURE TECHNOLOGIES PRIVATE LIMITED Vs M/S IDEATOR ENGINEERING	KARTICKAY MATHUR	9899036093	30.03.2026	1143 Days	Yes	CONTESTED			
			509	Counter Claim	16/2023	12.05.2023	IDEATOR ENGINEERING PVT LTD Vs VVV STRUCTURE TECHNOLOGIES PVT LTD	DR. N.C. SHARMA	9810145572	30.03.2026	1049 Days	Yes	CONTESTED			

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF March 2026

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1A	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	207	23	3	0	13	220
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	140	25	1	0	25	141
3	SH. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	146	19	4	3	34	132
4A	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	162	25	1	0	25	163
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	181	21	0	0	14	188
6A	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	200	26	0	0	9	217
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	180	24	0	0	20	184
8A	SH. RAMESH KUMAR -II, DISTRICT JUDGE, COMMERCIAL COURT	Central	144	24	0	1	23	144
9A	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	187	32	0	0	21	198
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	185	17	1	0	13	190

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
11A	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	Central	145	20	0	0	10	155
12A	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	157	23	1	0	21	160
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	Central	165	28	0	0	18	175
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	298	47	1	2	58	286
15A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	458	47	2	0	72	435
16A	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	297	46	3	0	39	307
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	279	46	0	0	32	293
	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	West	302	45	0	1	23	323
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	290	56	2	0	73	275
20	MS PULASTYA PREAMACHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	963	62	4	0	47	982
	SH. SANJAY KHANAGWAL, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	1108	58	0	0	60	1106

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
22A	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	1090	41	0	1	30	1100
23A	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	303	76	1	0	70	310
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	354	59	0	0	45	368
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	South	639	58	0	1	116	580
26A	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT)	South	463	91	1	0	141	414
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	560	81	0	0	139	502
28A	MS RAVINDER BEDI, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	277	15	0	19	31	242
29	SH. LALIT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	217	28	4	4	27	218
30	MS. VRINDA KUMARI, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	313	21	0	51	15	268
	DR. RAKESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	308	18	0	39	30	257
32A	MS. NEELAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	262	13	41	0	23	293
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	168	24	10	0	23	179

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	186	19	4	3	17	189
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	275	17	0	20	7	265
36a	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	East	328	35	77	1	23	416
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	610	38	1	77	15	557
38A	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	North-East	117	28	2	0	36	111
39A	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	Shahdara	271	17	0	0	22	266
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	231	21	0	1	21	230
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	183	22	2	0	23	184
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	337	16	0	0	9	344
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	North-West	1998	102	4	0	86	2018
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1346	66	1	1	213	1199
45A	SH. JAGDISH KUMAR/SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	1209	169	2	0	127	1253

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	North	1313	177	0	0	120	1370
48	SH. RAJ KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	474	94	0	0	115	453
49	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	403	104	0	0	116	391
49A	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	548	93	1	1	102	539
	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	360	60	1	0	110	311
GRAND TOTAL			21337	2317	175	226	2502	21101

List of cases received for Pre-Institution Mediation and Settlement during the month March 2026

Sr. No.	Delhi Mediation Centre	Total number of applications pending on 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases during the Month	Total Number of Failed Application Pending at the end of the Month
1	Central						
		269	218	2	140	2	343
2	West						
		581	162	1	140	1	601
3	East						
		83	87	1	48	2	119
4	North-East						
		12	35	0	12	0	35
5	Shahdara						
		172	90	1	78	0	183
6	South						
		193	54	2	92	2	151
7	South-East						
		157	140	0	80	0	217
8	New Delhi						
		239	136	3	75	3	294
9	North						
		232	139	0	101	6	264
10	North-West						
		161	145	0	91	1	214
11	South-West						
		326	136	0	122	0	340
	Total	2425	1342	10	979	17	2761
12	DHCLSC						
		144	9	4	23	8	118
	Overall Total	2569	1351	14	1002	25	2879

Note: Application received through NALSA App during the month:- Nil